Hindi version of the Publication is also available

PARLIAMENT OF INDIA

RAJYA SABHA

WHO’S WHO

2018

(Corrected upto November 2018)

RAJYA SABHA SECRETARIAT
NEW DELHI
EDITORIAL TEAM

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Shri Mohammad Saleem
Assistant Research Officer
PREFACE TO THE THIRTY-FOURTH EDITION

Rajya Sabha Secretariat has the pleasure of publishing the updated thirty-fourth edition of ‘Rajya Sabha Who’s Who’.

Subsequent to the retirement of Members and biennial elections and bye-elections held in 2017 and 2018, information regarding bio-data of Members have been updated. The bio-data of the Members have been prepared on the basis of information received from them and edited to keep them within three pages as per the direction of the Hon’ble Chairman, Rajya Sabha, which was published in Bulletin Part-II dated May 28, 2009.

The complete bio-data of all the Members are also available on the Internet at http://parliamentofindia.nic.in and http://rajyasabha.nic.in.

NEW DELHI;
December, 2018

DESH DEEPAK VERMA,
Secretary-General, Rajya Sabha
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# LIST OF ABBREVIATIONS

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<th>Full Form</th>
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<tr>
<td>A.A.P.</td>
<td>Aam Aadmi Party</td>
</tr>
<tr>
<td>A.B.V.P.</td>
<td>Akhil Bharatiya Vidyarthi Parishad</td>
</tr>
<tr>
<td>A.G.P.</td>
<td>Asom Gana Parishad</td>
</tr>
<tr>
<td>A.I.A.D.M.K.</td>
<td>All India Anna Dravida Munnetra Kazhagam</td>
</tr>
<tr>
<td>A.I.C.C.</td>
<td>All India Congress Committee</td>
</tr>
<tr>
<td>A.I.D.S.</td>
<td>Acquired Immune Deficiency Syndrome</td>
</tr>
<tr>
<td>A.I.F.B.</td>
<td>All India Forward Bloc</td>
</tr>
<tr>
<td>A.I.T.C.</td>
<td>All India Trinamool Congress</td>
</tr>
<tr>
<td>A.I.T.U.C.</td>
<td>All India Trade Union Congress</td>
</tr>
<tr>
<td>A.S.S.O.C.H.A.M.</td>
<td>The Associated Chambers of Commerce and Industry of India</td>
</tr>
<tr>
<td>B.C.C.I.</td>
<td>Board of Control for Cricket in India</td>
</tr>
<tr>
<td>B.E.</td>
<td>Bachelor of Engineering</td>
</tr>
<tr>
<td>B.Ed.</td>
<td>Bachelor of Education</td>
</tr>
<tr>
<td>B.L.</td>
<td>Bachelor of Laws</td>
</tr>
<tr>
<td>Bar-at-Law</td>
<td>Barrister-at-Law</td>
</tr>
<tr>
<td>B.H.U.</td>
<td>Banaras Hindu University</td>
</tr>
<tr>
<td>B.J.D.</td>
<td>Biju Janata Dal</td>
</tr>
<tr>
<td>B.J.P.</td>
<td>Bharatiya Janata Party</td>
</tr>
<tr>
<td>B.J.Y.M.</td>
<td>Bharatiya Janata Yuva Morcha</td>
</tr>
<tr>
<td>B.P.F.</td>
<td>Bodoland People's Front</td>
</tr>
<tr>
<td>B.Sc.</td>
<td>Bachelor of Science</td>
</tr>
<tr>
<td>B.P.L.</td>
<td>Below Poverty Line</td>
</tr>
<tr>
<td>B.R.I.C.S.</td>
<td>Brazil Russia India China and South Africa</td>
</tr>
<tr>
<td>B.S.P.</td>
<td>Bahujan Samaj Party</td>
</tr>
<tr>
<td>B.V.Sc.</td>
<td>Bachelor of Veterinary Science</td>
</tr>
<tr>
<td>C.C.I.</td>
<td>Cricket Club of India</td>
</tr>
<tr>
<td>C.H.O.G.M.</td>
<td>CommonWealth Heads of Government Meeting</td>
</tr>
<tr>
<td>C.I.I.</td>
<td>Confederation of Indian Industries</td>
</tr>
<tr>
<td>C.I.T.U.</td>
<td>Centre of Indian Trade Unions</td>
</tr>
<tr>
<td>C.L.P.</td>
<td>Congress Legislature Party</td>
</tr>
<tr>
<td>C.O.P.</td>
<td>Conference of the Parties</td>
</tr>
<tr>
<td>Acronym</td>
<td>Full Form</td>
</tr>
<tr>
<td>-----------</td>
<td>---------------------------------------------------------------------------</td>
</tr>
<tr>
<td>C.P.U.</td>
<td>Central Processing Unit</td>
</tr>
<tr>
<td>C.P.I.</td>
<td>Communist Party of India</td>
</tr>
<tr>
<td>C.P.I.(M)</td>
<td>Communist Party of India (Marxist)</td>
</tr>
<tr>
<td>D.C.C.</td>
<td>District Congress Committee</td>
</tr>
<tr>
<td>D.D.A.</td>
<td>Delhi Development Authority</td>
</tr>
<tr>
<td>D.I.R.</td>
<td>Defence of India Rules</td>
</tr>
<tr>
<td>D.Litt.</td>
<td>Doctor of Literature</td>
</tr>
<tr>
<td>D.M.K.</td>
<td>Dravida Munnetra Kazhagam</td>
</tr>
<tr>
<td>Distt.</td>
<td>District</td>
</tr>
<tr>
<td>E.S.C.A.P.</td>
<td>Economic &amp; Social Council for Asia and Pacific</td>
</tr>
<tr>
<td>E.U.</td>
<td>European Union</td>
</tr>
<tr>
<td>F.A.</td>
<td>Faculty of Arts</td>
</tr>
<tr>
<td>F.A.O.</td>
<td>Food and Agriculture Organisation</td>
</tr>
<tr>
<td>F.C.A.</td>
<td>Fellow of the Institute of Chartered Accountants of India</td>
</tr>
<tr>
<td>F.I.C.C.I.</td>
<td>Federation of Indian Chambers of Commerce and Industry</td>
</tr>
<tr>
<td>H.I.V.</td>
<td>Human Immuno deficiency Virus</td>
</tr>
<tr>
<td>I.C.A.I.</td>
<td>Institute of Chartered Accountant of India</td>
</tr>
<tr>
<td>I.C.F.T.U.</td>
<td>International Confederation of Free Trade Unions</td>
</tr>
<tr>
<td>I.C.P.S.</td>
<td>Institute of Constitutional and Parliamentary Studies</td>
</tr>
<tr>
<td>I.F.F.C.O.</td>
<td>Indian Farmers Fertilizer Co-operative Limited</td>
</tr>
<tr>
<td>I.F.S.</td>
<td>Indian Foreign Service</td>
</tr>
<tr>
<td>I.G.N.O.U.</td>
<td>Indira Gandhi National Open University</td>
</tr>
<tr>
<td>I.I.T.</td>
<td>Indian Institute of Technology</td>
</tr>
<tr>
<td>I.L.O.</td>
<td>International Labour Organisation</td>
</tr>
<tr>
<td>I.M.F.</td>
<td>International Monetary Fund</td>
</tr>
<tr>
<td>I.N.C.</td>
<td>Indian National Congress</td>
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<tr>
<td>I.N.L.D.</td>
<td>Indian National Lok Dal</td>
</tr>
<tr>
<td>I.N.T.U.C.</td>
<td>Indian National Trade Union Congress</td>
</tr>
<tr>
<td>I.P.L.</td>
<td>Indian Premier League</td>
</tr>
<tr>
<td>I.P.U.</td>
<td>Inter-Parliamentary Union</td>
</tr>
<tr>
<td>I.T.I.</td>
<td>Industrial Training Institute</td>
</tr>
<tr>
<td>I.U.M.L.</td>
<td>Indian Union Muslim League</td>
</tr>
<tr>
<td>J.D.</td>
<td>Janata Dal</td>
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<tr>
<td>Abbreviation</td>
<td>Full Form</td>
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</tr>
<tr>
<td>J.D.(S)</td>
<td>Janata Dal (Secular)</td>
</tr>
<tr>
<td>J.D.(U)</td>
<td>Janata Dal (United)</td>
</tr>
<tr>
<td>J&amp;K P.D.P.</td>
<td>Jammu and Kashmir Peoples Democratic Party</td>
</tr>
<tr>
<td>J.P.C.</td>
<td>Joint Parliamentary Committee</td>
</tr>
<tr>
<td>J.M.M.</td>
<td>Jharkhand Mukti Morcha</td>
</tr>
<tr>
<td>K.C.(M)</td>
<td>Kerala Congress (M)</td>
</tr>
<tr>
<td>L.J.P.</td>
<td>Lok Janshakti Party</td>
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<tr>
<td>LL.B.</td>
<td>Bachelor of Law</td>
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<tr>
<td>LL.M.</td>
<td>Master of Law</td>
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<tr>
<td>M.B.A.</td>
<td>Master of Business Administration</td>
</tr>
<tr>
<td>M.B.B.S.</td>
<td>Bachelor of Medicine and Bachelor of Surgery</td>
</tr>
<tr>
<td>M.C.D.</td>
<td>Municipal Corporation of Delhi</td>
</tr>
<tr>
<td>M.I.S.A.</td>
<td>Maintenance of Internal Security Act</td>
</tr>
<tr>
<td>M.G.N.R.E.G.A.</td>
<td>Mahatma Gandhi National Rural Employment Guarantee Act</td>
</tr>
<tr>
<td>M.L.A.</td>
<td>Member of Legislative Assembly</td>
</tr>
<tr>
<td>M.N.F.</td>
<td>Mizo National Front</td>
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<tr>
<td>M.P.</td>
<td>Madhya Pradesh</td>
</tr>
<tr>
<td>M.P.C.C.</td>
<td>Madhya Pradesh Congress Committee</td>
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<tr>
<td>M.Sc.</td>
<td>Master of Science</td>
</tr>
<tr>
<td>M.V.Sc.</td>
<td>Master of Veterinary Science</td>
</tr>
<tr>
<td>N.A.F.E.D.</td>
<td>National Agriculture Cooperative Marketing Federation of India</td>
</tr>
<tr>
<td>N.C.C.</td>
<td>National Cadet Corps</td>
</tr>
<tr>
<td>N.C.P.</td>
<td>Nationalist Congress Party</td>
</tr>
<tr>
<td>N.C.T.</td>
<td>National Capital Territory</td>
</tr>
<tr>
<td>N.G.O.</td>
<td>Non-Governmental Organisation</td>
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<td>N.P.F.</td>
<td>Nagaland People’s Front</td>
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<td>N.S.C.I.</td>
<td>National Sports Club of India</td>
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<tr>
<td>N.S.U.I.</td>
<td>National Students Union of India</td>
</tr>
<tr>
<td>O.B.C.</td>
<td>Other Backward Classes</td>
</tr>
<tr>
<td>O.R.F.</td>
<td>Observer Research Foundation</td>
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<tr>
<td>P.C.C.</td>
<td>Pradesh Congress Committee</td>
</tr>
<tr>
<td>P.G.D.C.A.</td>
<td>Post Graduate Diploma in Computer Applications</td>
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</table>
P.F.H.R.G.D. Parliamentarian Forum on Human Rights for Global Development
Ph.D. Doctor of Philosophy
P.M.K. Pattali Makkal Katchi
P.O. Post Office
P.W.D. Public Works Department
R.D.T.A.C. Regional Direct Taxes Advisory Committee
R.J.D. Rashtriya Janata Dal
R.L.D. Rashtriya Lok Dal
R.B.I. Reserve Bank of India
R.P.I.(A) Republican Party of India (A)
S.A.D. Shiromani Akali Dal
S.A.A.R.C. South Asian Association for Regional Cooperation
S.D.F. Sikkim Democratic Front
S.P. Samajwadi Party
S.S. Shiv Sena
S.S.C. Secondary School Certificate
T.D.P. Telugu Desam Party
T.M.C.(M) Tamil Maanila Congress (Moopanar)
T.R.S. Telangana Rashtra Samithi
U.A.E. United Arab Emirates
U.G.C. University Grants Commission
U.N.C.T.A.D. United Nations Conference on Trade and Development
U.P. Uttar Pradesh
U.P.C.C. Uttar Pradesh Congress Committee
U.S.A.I.D. United States Agency for International Development
W.I.A.A. Western India Automobile Association
W.T.O. World Trade Organisation
W.H.O. World Health Organisation
Y.S.R.C.P. Yuvajana Sramika Rythu Congress Party
OFFICERS OF RAJYA SABHA

Chairman
Shri M. Venkaiah Naidu

Deputy Chairman
Shri Harivansh

Secretary-General
Shri Desh Deepak Verma
**LIST OF WOMEN MEMBERS OF RAJYA SABHA**
(As on 30 November, 2018)

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<th>Name</th>
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<td>Bachchan, Smt. Jaya</td>
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<td>2</td>
<td>Baidya, Smt. Jharna Das</td>
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<td>3</td>
<td>Bharti, Smt. Misha</td>
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<td>4</td>
<td>Chavan, Smt. Vandana</td>
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<td>5</td>
<td>Chhetri, Smt. Shanta</td>
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<td>6</td>
<td>Ganguly, Smt. Roopa</td>
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<td>7</td>
<td>Hembram, Smt. Sarojini</td>
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<tr>
<td>8</td>
<td>Irani, Smt. Smriti Zubin</td>
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<tr>
<td>9</td>
<td>Kanimozhi, Smt.</td>
</tr>
<tr>
<td>10</td>
<td>Kardam, Smt. Kanta</td>
</tr>
<tr>
<td>11</td>
<td>Kom, Smt. M.C. Mary</td>
</tr>
<tr>
<td>12</td>
<td>Mansingh, Dr. Sonal</td>
</tr>
<tr>
<td>13</td>
<td>Narah, Smt. Ranee</td>
</tr>
<tr>
<td>14</td>
<td>Nirmala Sitharaman, Smt.</td>
</tr>
<tr>
<td>15</td>
<td>Pandey, Ms. Saroj</td>
</tr>
<tr>
<td>16</td>
<td>Perween, Smt. Kahkashan</td>
</tr>
<tr>
<td>17</td>
<td>Ramaswamy, Dr. Sasikala Pushpa</td>
</tr>
<tr>
<td>18</td>
<td>Seetharama Lakshmi, Smt. Thota</td>
</tr>
<tr>
<td>19</td>
<td>Selja, Kumari</td>
</tr>
<tr>
<td>20</td>
<td>Sen, Ms. Dola</td>
</tr>
<tr>
<td>21</td>
<td>Soni, Smt. Ambika</td>
</tr>
<tr>
<td>22</td>
<td>Syiem, Smt. Wansuk</td>
</tr>
<tr>
<td>23</td>
<td>Tazeen Fatma, Dr.</td>
</tr>
<tr>
<td>24</td>
<td>Thakur, Smt. Viplove</td>
</tr>
<tr>
<td>25</td>
<td>Uikey, Smt. Sampatiya</td>
</tr>
<tr>
<td>26</td>
<td>Verma, Smt. Chhaya</td>
</tr>
<tr>
<td>27</td>
<td>Vijila Sathyananth, Smt.</td>
</tr>
<tr>
<td>28</td>
<td>Yajnik, Dr. Amee</td>
</tr>
</tbody>
</table>
LIST OF MEMBERS OF RAJYA SABHA
(As on 30 November, 2018)

I. STATES

ANDHRA PRADESH – 11

1. Chowdary, Shri Y. S.
2. Kanakamedala Ravindra Kumar, Shri
4. Prabhu, Shri Suresh
5. Ramesh, Shri C.M.
6. Rao, Dr. K. Keshava
7. Reddy, Dr. T. Subbarami
8. Reddy, Shri V. Vijayasai
9. Seetharama Lakshmi, Smt. Thota
10. Vemireddy, Shri Prabhakar Reddy
11. Venkatesh, Shri T.G.

ARUNACHAL PRADESH – 1

12. Mukut Mithi, Shri

ASSAM – 7

13. Bora, Shri Ripun
14. Daimary, Shri Biswajit
15. Kalita, Shri Bhubaneswar
16. Kujur, Shri Santiuse
17. Narah, Smt. Ranee
18. Singh, Dr. Manmohan
19. Sinh, Dr. Sanjay
20. Bharti, Smt. Misha
21. Harivansh, Shri
22. Jethmalani, Shri Ram
23. Jha, Prof. Manoj Kumar
24. Karim, Shri Ahmad Ashfaque
25. Mahendra Prasad, Dr.
26. Perween, Smt. Kahkashan
27. Prasad, Shri Ravi Shankar
28. Singh, Shri Akhilesh Prasad
29. Singh, Shri Bashistha Narain
30. Singh, Shri Gopal Narayan
31. Singh, Shri Ram Chandra Prasad
32. Sinha, Shri R.K.
33. Thakur, Dr. C.P.
34. Thakur, Shri Ram Nath
35. Vacant

36. Judev, Shri Ranvijay Singh
37. Netam, Shri Ram Vichar
38. Pandey, Ms. Saroj
39. Verma, Smt. Chhaya
40. Vora, Shri Motilal

41. Tendulkar, Shri Vinay Dinu

42. Gohel, Shri Chunibhai Kanjibhai
43. Irani, Smt. Smriti Zubin
44. Mandaviya, Shri Mansukh
45. Mistry, Shri Madhusudan
46. Patel, Shri Ahmed
47. Rathwa, Shri Naranbhai J.
48. Rupala, Shri Parshottam
49. Shah, Shri Amit Anil Chandra
50. Tundiya, Mahant Shambhuprasadji
51. Vadodia, Shri Lal Sinh
52. Yajnik, Dr. Amee

HARYANA – 5

53. Kashyap, Shri Ram Kumar
54. Selja, Kumari
55. Singh, Chaudhary Birender
56. Subhash Chandra, Dr.
57. Vats, Dr. D.P.

HIMACHAL PRADESH – 3

58. Anand Sharma, Shri
59. Nadda, Shri Jagat Prakash
60. Thakur, Smt. Viplove

JAMMU & KASHMIR – 4

61. Azad, Shri Ghulam Nabi
62. Fayaz, Mir Mohammad
63. Laway, Shri Nazir Ahmed
64. Manhas, Shri Shamsher Singh

JHARKHAND – 6

65. Gupta, Shri Prem Chand
66. Naqvi, Shri Mukhtar Abbas
67. Nathwani, Shri Parimal
68. Oraon, Shri Samir
69. Poddar, Shri Mahesh
70. Sahu, Shri Dhiraj Prasad
71. Chandrasekhar, Shri Rajeev
72. Chandrashekhar, Shri G.C.
73. Fernandes, Shri Oscar
74. Gowda, Prof. M.V. Rajeev
75. Hanumanthaiah, Dr. L.
76. Hariprasad, Shri B.K.
77. Hussain, Shri Syed Nasir
78. Kore, Dr. Prabhat
79. Nirmala Sitharaman, Smt.
80. Ramamurthy, Shri K.C.
81. Ramesh, Shri Jairam
82. Reddy, Shri D. Kupendra

KERALA – 9

83. Abdul Wahab, Shri
84. Antony, Shri A.K.
85. Kareem, Shri Elamaram
86. Mani, Shri Jose K.
87. Ragesh, Shri K.K.
88. Ravi, Shri Vayalar
89. Somaprasad, Shri K.
90. Veerendra Kumar, Shri M.P.
91. Viswam, Shri Binoy

MADHYA PRADESH – 11

92. Akbar, Shri M. J.
93. Gehlot, Shri Thaawarchand
94. Jatiya, Dr. Satyanarayan
95. Jha, Shri Prabhat
96. Patel, Shri Rajmani
97. Pradhan, Shri Dharmendra
98. Singh, Shri Ajay Pratap
99. Singh, Shri Digvijaya
100. Soni, Shri Kailash
101. Tankha, Shri Vivek K.
102. Uikey, Smt. Sampatiya

M A H A R A S H T R A  –  1 9

103. Athawale, Shri Ramdas
104. Chavan, Smt. Vandana
105. Chidambaram, Shri P.
106. Dalwai, Shri Husain
107. Desai, Shri Anil
108. Dhoot, Shri Rajkumar
109. Goyal, Shri Piyush
110. Javadekar, Shri Prakash
111. Kakade, Shri Sanjay Dattatraya
112. Ketkar, Shri Kumar
113. Mahatme, Dr. Vikas
114. Memon, Shri Majeed
115. Muraleedharan, Shri V.
116. Patel, Shri Praful
117. Pawar, Shri Sharad
118. Rane, Shri Narayan
119. Raut, Shri Sanjay
120. Sable, Shri Amar Shankar
121. Sahasrabuddhe, Dr. Vinay P.

M A N I P U R  –  1

122. Singh, Shri K. Bhabananda

M E G H A L A Y A  –  1

123. Syiem, Smt. Wansuk

M I Z O R A M  –  1

124. Tlau, Shri Ronald Sapa
NAGALAND – 1

125. Kenye, Shri K.G.

ODISHA – 10

126. Acharya, Shri Prasanna
127. Biswal, Shri Ranjib
128. Deb, Shri Pratap Keshari
129. Hembram, Smt. Sarojini
130. Mohanty, Shri Anubhav
131. Nanda, Shri Prashanta
132. Nekkanti, Shri Bhaskar Rao
133. Patnaik, Shri Soumya R.
134. Samanta, Shri Achyutananda
135. Swain, Shri Narendra Kumar

PUNJAB – 7

136. Bajwa, Shri Partap Singh
137. Bhunder, Sardar Balwinder Singh
138. Dhindsa, Sardar Sukhdev Singh
139. Dullo, Shri Shamsher Singh
140. Gujral, Shri Naresh
141. Malik, Shri Shwait
142. Soni, Smt. Ambika

RAJASTHAN – 10

143. Alphons, Shri K.J.
144. Dudi, Shri Ram Narain
145. Dungarpur, Shri Harshvardhan Singh
146. Goel, Shri Vijay
147. Mathur, Shri Om Prakash
148. Meena, Dr. Kirodi Lal
149. Panchariya, Shri Narayan Lal
150. Saini, Shri Madanlal
151. Verma, Shri Ramkumar
152. Yadav, Shri Bhupender

Sikkim – 1

153. Lachungpa, Shri Hishey

Tamil Nadu – 18

154. Arjunan, Shri K.R.
155. Balasubramoniyan, Shri S.R.
156. Bharathi, Shri R.S.
157. Elangovan, Shri T.K.S.
158. Kanimozhi, Smt.
159. Lakshmanan, Dr. R.
160. Maitreyan, Dr. V.
161. Muthukaruppan, Shri S.
162. Navaneethakrishnan, Shri A.
163. Raja, Shri D.
164. Ramaswamy, Dr. Sasikala Pushpa
165. Rangarajan, Shri T.K.
166. Rathinavel, Shri T.
167. Selvaraj, Shri A.K.
168. Siva, Shri Tiruchi
169. Vaithilingam, Shri R.
170. Vijayakumar, Shri A.
171. Vijila Sathyathanth, Smt.

Telangana – 7

172. Banda Prakash, Dr.
173. Joginipally Santosh Kumar, Shri
174. Rao, Shri Garikapati Mohan
175. Rao, Dr. K.V.P. Ramachandra
176. Rao, Shri V. Lakshmikantha
177. Srinivas, Shri Dharmapuri
178. Yadav, Shri B. Lingaiah
179. Baidya, Smt. Jharna Das

**UTTAR PRADESH – 31**

180. Agrawal, Dr. Anil
181. Ashok Siddharth, Shri
182. Bachchan, Smt. Jaya
183. Bajpai, Dr. Ashok
184. Jain, Dr. Anil
185. Jaitley, Shri Arun
186. Kardam, Smt. Kanta
187. Khan, Shri Javed Ali
188. Misra, Shri Satish Chandra
189. Nagar, Shri Surendra Singh
190. Nishad, Shri Vishambhar Prasad
191. Punia, Shri P.L.
192. Puri, Shri Hardeep Singh
193. Rajaram, Shri
194. Rajbhar, Shri Sakaldeep
195. Rao, Shri G.V.L. Narasimha
196. Seth, Shri Sanjay
197. Shekhar, Shri Neeraj
198. Shukla, Shri Shiv Pratap
199. Sibal, Shri Kapil
200. Singh, Shri Amar
201. Singh, Shri Rewati Raman
202. Singh, Shri Veer
203. Tazeen Fatma, Dr.
204. Tomar, Shri Vijay Pal Singh
205. Verma, Shri Beni Prasad
206. Verma, Shri Ravi Prakash
207. Yadav, Dr. Chandrapal Singh
208. Yadav, Shri Harnath Singh
209. Yadav, Prof. Ram Gopal
210. Yadav, Ch. Sukhram Singh

**Uttarakhand – 3**

211. Babbar, Shri Raj
212. Baluni, Shri Anil
213. Tamta, Shri Pradeep

**West Bengal – 16**

214. Banerjee, Shri Ritabrata
215. Bhattacharya, Shri P.
216. Bhunia, Shri Manas Ranjan
217. Biswas, Shri Abir Ranjan
218. Chakraborty, Shri Sabhasish
219. Chhetri, Smt. Shanta
220. Chowdhury, Prof. Jogen
221. Gupta, Shri Manish
222. Haque, Shri Md. Nadimul
223. Hassan, Shri Ahamed
224. O'Brien, Shri Derek
225. Ray, Shri Sukhendu Sekhar
226. Sen, Ms. Dola
227. Sen, Dr. Santanu
228. Singh, Dr. Kanwar Deep
229. Singhvi, Dr. Abhishek Manu

**II. UNION TERRITORIES**

**National Capital Territory Of Delhi – 3**

230. Gupta, Shri Narain Dass
231. Gupta, Shri Sushil Kumar
232. Singh, Shri Sanjay

**Puducherry – 1**

233. Gokulakrishnan, Shri N.
III. NOMINATED BY THE PRESIDENT – 12

234. Chhatrapati, Shri Sambhaji*
235. Dasgupta, Shri Swapan
236. Ganguly, Smt. Roopa*
237. Jadhav, Dr. Narendra
238. Kom, Smt. M.C. Mary
239. Mansingh, Dr. Sonal*
240. Mohapatra, Dr. Raghunath*
241. Ram Shakal, Shri*
242. Sinha, Shri Rakesh*
243. Suresh Gopi, Shri*
244. Swamy, Dr. Subramanian*
245. Tulsi, Shri K.T.S.

* Belongs to B.J.P.
LIST OF COUNCIL OF MINISTERS
(As on 30 May, 2019)

Shri Narendra Modi  **Prime Minister** and also in-charge of:
Ministry of Personnel, Public Grievances and Pensions;
Department of Atomic Energy;
Department of Space;
All important policy issues; and
All other portfolios not allocated to any Minister

CABINET MINISTERS

1. Shri Raj Nath Singh  Minister of Defence
2. Shri Amit Shah  Minister of Home Affairs
3. Shri Nitin Jairam Gadkari  Minister of Road Transport and Highways; and Minister of Micro, Small and Medium Enterprises
4. Shri D.V. Sadananda Gowda  Minister of Chemicals and Fertilizers
5. Smt. Nirmala Sitharaman  Minister of Finance; and Minister of Corporate Affairs
6. Shri Ramvilas Paswan  Minister of Consumer Affairs, Food and Public Distribution
7. Shri Narendra Singh Tomar  Minister of Agriculture and Farmers Welfare; Minister of Rural Development; and Minister of Panchayati Raj
8. Shri Ravi Shankar Prasad  Minister of Law and Justice; Minister of Communications; and Minister of Electronics and Information Technology
9. Smt. Harsimrat Kaur Badal  Minister of Food Processing Industries
10. Shri Thaawar Chand Gehlot  Minister of Social Justice and Empowerment
<table>
<thead>
<tr>
<th>Number</th>
<th>Name</th>
<th>Ministry</th>
</tr>
</thead>
<tbody>
<tr>
<td>11.</td>
<td>Dr. Subrahmanyam Jaishankar</td>
<td>Minister of External Affairs</td>
</tr>
<tr>
<td>12.</td>
<td>Shri Ramesh Pokhriyal 'Nishank'</td>
<td>Minister of Human Resource Development</td>
</tr>
<tr>
<td>13.</td>
<td>Shri Arjun Munda</td>
<td>Minister of Tribal Affairs</td>
</tr>
<tr>
<td>14.</td>
<td>Smt. Smriti Zubin Irani</td>
<td>Minister of Women and Child Development; and</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of Textiles</td>
</tr>
<tr>
<td>15.</td>
<td>Dr. Harsh Vardhan</td>
<td>Minister of Health and Family Welfare;</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of Science and Technology, and</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of Earth Sciences</td>
</tr>
<tr>
<td>16.</td>
<td>Shri Prakash Javadekar</td>
<td>Minister of Environment, Forest and Climate Change; and</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of Information and Broadcasting</td>
</tr>
<tr>
<td>17.</td>
<td>Shri Piyush Goyal</td>
<td>Minister of Railways; and</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of Commerce and Industry</td>
</tr>
<tr>
<td>18.</td>
<td>Shri Dharmendra Pradhan</td>
<td>Minister of Petroleum and Natural Gas; and</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of Steel</td>
</tr>
<tr>
<td>19.</td>
<td>Shri Mukhtar Abbas Naqvi</td>
<td>Minister of Minority Affairs</td>
</tr>
<tr>
<td>20.</td>
<td>Shri Pralhad Joshi</td>
<td>Minister of Parliamentary Affairs; and</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of Coal; and</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of Mines</td>
</tr>
<tr>
<td>21.</td>
<td>Dr. Mahendra Nath Pandey</td>
<td>Minister of Skill Development and Entrepreneurship</td>
</tr>
<tr>
<td>22.</td>
<td>Shri Arvind Ganpat Sawant</td>
<td>Minister of Heavy Industries and Public Enterprises</td>
</tr>
<tr>
<td>23.</td>
<td>Shri Giriraj Singh</td>
<td>Minister of Animal Husbandry, Dairying and Fisheries</td>
</tr>
<tr>
<td>24.</td>
<td>Shri Gajendra Singh Shekhawat</td>
<td>Minister of Jal Shakti</td>
</tr>
</tbody>
</table>

**MINISTERS OF STATE (INDEPENDENT CHARGE)**

<table>
<thead>
<tr>
<th>Number</th>
<th>Name</th>
<th>Ministry</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Shri Santosh Kumar Gangwar</td>
<td>Minister of State (Independent Charge) of the</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Ministry of Labour and Employment</td>
</tr>
<tr>
<td>2.</td>
<td>Rao Inderjit Singh</td>
<td>Minister of State (Independent Charge) of the</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Ministry of Statistics and Programme Implementation; and</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of State (Independent Charge) of the</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Ministry of Planning</td>
</tr>
<tr>
<td>No.</td>
<td>Name</td>
<td>Positions</td>
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</tr>
<tr>
<td>3</td>
<td>Shri Shripad Yesso Naik</td>
<td>Minister of State (Independent Charge) of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH); and Minister of State in the Ministry of Defence</td>
</tr>
<tr>
<td>4</td>
<td>Dr. Jitendra Singh</td>
<td>Minister of State (Independent Charge) of the Ministry of Development of North Eastern Region; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; Minister of State in the Department of Atomic Energy; and Minister of State in the Department of Space</td>
</tr>
<tr>
<td>5</td>
<td>Shri Kiren Rijiju</td>
<td>Minister of State (Independent Charge) of the Ministry of Youth Affairs and Sports; and Minister of State in the Ministry of Minority Affairs</td>
</tr>
<tr>
<td>6</td>
<td>Shri Prahalad Singh Patel</td>
<td>Minister of State (Independent Charge) of the Ministry of Culture; and Minister of State (Independent Charge) of the Ministry of Tourism</td>
</tr>
<tr>
<td>7</td>
<td>Shri Raj Kumar Singh</td>
<td>Minister of State (Independent Charge) of the Ministry of Power; Minister of State (Independent Charge) of the Ministry of New and Renewable Energy; and Minister of State in the Ministry of Skill Development and Entrepreneurship</td>
</tr>
<tr>
<td>8</td>
<td>Shri Hardeep Singh Puri</td>
<td>Minister of State (Independent Charge) of the Ministry of Housing and Urban Affairs; Minister of State (Independent Charge) of the Ministry of Civil Aviation; and Minister of State in the Ministry of Commerce and Industry</td>
</tr>
<tr>
<td>9</td>
<td>Shri Mansukh L. Mandaviya</td>
<td>Minister of State (Independent Charge) of the Ministry of Shipping; and Minister of State in the Ministry of Chemicals and Fertilizers</td>
</tr>
</tbody>
</table>
### MINISTERS OF STATE

<table>
<thead>
<tr>
<th>No.</th>
<th>Name</th>
<th>Ministry</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Shri Faggansingh Kulaste</td>
<td>Minister of State in the Ministry of Steel</td>
</tr>
<tr>
<td>2.</td>
<td>Shri Ashwini Kumar Choubey</td>
<td>Minister of State in the Ministry of Health and Family Welfare</td>
</tr>
<tr>
<td>3.</td>
<td>Shri Arjun Ram Meghwal</td>
<td>Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Heavy Industries and Public Enterprises</td>
</tr>
<tr>
<td>4.</td>
<td>General (Retd.) V.K. Singh</td>
<td>Minister of State in the Ministry of Road Transport and Highways</td>
</tr>
<tr>
<td>5.</td>
<td>Shri Krishan Pal</td>
<td>Minister of State in the Ministry of Social Justice and Empowerment</td>
</tr>
<tr>
<td>6.</td>
<td>Shri Danve Raosaheb Dadarao</td>
<td>Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution</td>
</tr>
<tr>
<td>7.</td>
<td>Shri G. Kishan Reddy</td>
<td>Minister of State in the Ministry of Home Affairs</td>
</tr>
<tr>
<td>8.</td>
<td>Shri Parshottam Rupala</td>
<td>Minister of State in the Ministry of Agriculture and Farmers Welfare</td>
</tr>
<tr>
<td>9.</td>
<td>Shri Ramdas Athawale</td>
<td>Minister of State in the Ministry of Social Justice and Empowerment</td>
</tr>
<tr>
<td>10.</td>
<td>Sadhvi Niranjan Jyoti</td>
<td>Minister of State in the Ministry of Rural Development</td>
</tr>
<tr>
<td>11.</td>
<td>Shri Babul Supriyo</td>
<td>Minister of State in the Ministry of Environment, Forest and Climate Change</td>
</tr>
<tr>
<td>12.</td>
<td>Shri Sanjeev Kumar Balyan</td>
<td>Minister of State in the Ministry of Animal Husbandry, Dairying and Fisheries</td>
</tr>
<tr>
<td>13.</td>
<td>Shri Dhotre Sanjay Shamrao</td>
<td>Minister of State in the Ministry of Human Resource Development; Minister of State in the Ministry of Communications; and Minister of State in the Ministry of Electronics and Information Technology</td>
</tr>
<tr>
<td>14.</td>
<td>Shri Anurag Singh Thakur</td>
<td>Minister of State in the Ministry of Finance; and Minister of State in the Ministry of Corporate Affairs</td>
</tr>
<tr>
<td>15.</td>
<td>Shri Angadi Suresh Channabasappa</td>
<td>Minister of State in the Ministry of Railways</td>
</tr>
<tr>
<td>No.</td>
<td>Name</td>
<td>Ministry and Position</td>
</tr>
<tr>
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</tr>
<tr>
<td>16.</td>
<td>Shri Nityanand Rai</td>
<td>Minister of State in the Ministry of Home Affairs</td>
</tr>
<tr>
<td>17.</td>
<td>Shri Rattan Lal Kataria</td>
<td>Minister of State in the Ministry of Jal Shakti; and</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of State in the Ministry of Social Justice and Empowerment</td>
</tr>
<tr>
<td>18.</td>
<td>Shri V. Muraleedharan</td>
<td>Minister of State in the Ministry of External Affairs; and</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of State in the Ministry of Parliamentary Affairs</td>
</tr>
<tr>
<td>19.</td>
<td>Smt. Renuka Singh Saruta</td>
<td>Minister of State in the Ministry of Tribal Affairs</td>
</tr>
<tr>
<td>20.</td>
<td>Shri Som Parkash</td>
<td>Minister of State in the Ministry of Commerce and Industry</td>
</tr>
<tr>
<td>21.</td>
<td>Shri Rameswar Teli</td>
<td>Minister of State in the Ministry of Food Processing Industries</td>
</tr>
<tr>
<td>22.</td>
<td>Shri Pratap Chandra Sarangi</td>
<td>Minister of State in the Ministry of Micro, Small and Medium Enterprises; and</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Minister of State in the Ministry of Animal Husbandry, Dairying and Fisheries</td>
</tr>
<tr>
<td>23.</td>
<td>Shri Kailash Choudhary</td>
<td>Minister of State in the Ministry of Agriculture and Farmers Welfare</td>
</tr>
<tr>
<td>24.</td>
<td>Sushri Debasree Chaudhuri</td>
<td>Minister of State in the Ministry of Women and Child Development</td>
</tr>
</tbody>
</table>
BIOGRAPHICAL SKETCHES
OF
OFFICERS OF RAJYA SABHA
NAIDU, SHRI M. VENKAIAH

Father's Name  Late Shri Rangaiah Naidu
Mother's Name  Late Shrimati Ramanamma
Date of Birth  1 July 1949
Place of Birth  Chavatapalem, Distt. Nellore (Andhra Pradesh)
Marital Status  Married on 14 April 1970
Spouse's Name  Shrimati M. Usha
Children  One son and one daughter
Educational Qualifications  B.A., B.L.
Educated at V.R. High School, Nellore, V.R. College, Nellore and Law College, Andhra University, Visakhapatnam
Profession  Agriculturist/Farmer, Political and Social Worker
Permanent Address  Plot No. 514, Road No. 29, Jubilee Hills, Hyderabad-500033 (Telangana)
Present Address  Vice-President’s House, 6, Maulana Azad Road, New Delhi-110011
                   Tel.: 23016422, 23016344
                   E-mail: vpindia@nic.in
Positions Held
1971  President, Students’ Union, V.R. College, Nellore
1973-74  President, Students’ Union, Andhra University Colleges
1974  Convener, Lok Nayak Jai Prakash Narayan Kshatra Sangharsha Samiti of Andhra Pradesh
1977-80  President, Youth Wing of Janata Party, Andhra Pradesh
1978-85  Member, Legislative Assembly, Andhra Pradesh
1980-83  Vice-President, Youth Wing of All India B.J.P.
1980-85  Leader, B.J.P. Legislature Party in Andhra Pradesh
1985-88  General Secretary, Andhra Pradesh State B.J.P.
1988-93  President, Andhra Pradesh State Unit of B.J.P.
1993-Sept. 2000  General Secretary, All India B.J.P.
April 1998  Elected to Rajya Sabha from Karnataka (first term)
2002-2003  Member, Committee on Home Affairs
           Member, Consultative Committee for the Ministry of Agriculture
Dec. 1999-2001  Member, Committee on Finance
Jan. 2000-Feb. 2004  Member, Consultative Committee for the Ministry of Rural Development
30 Sept. 2000-30 June 2002  Minister of Rural Development
July 2002-Dec. 2003  National President, B.J.P.
Jan. 2003-Feb. 2004  Member, Committee on External Affairs
July 2004  Re-elected to Rajya Sabha from Karnataka (second term)
Aug. 2004-May 2009  Member, Committee on Finance
April 2005-Jan. 2006  Senior Vice-President, B.J.P.
Jan. 2006-July 2017  Member, Parliamentary Board of B.J.P. and Central Election Committee
Sept. 2006-Sept. 2009  Chairman, Committee on Petitions
Oct. 2006-May 2014  Member, General Purposes Committee
Dec. 2008-Aug. 2013  Member, Tobacco Board
Aug. 2009-May 2014  Chairman, Committee on Home Affairs
July 2010  Re-elected to Rajya Sabha from Karnataka (third term) (resigned w.e.f. 23 June 2016)
April-Nov. 2011  Chairman, Sub-Committee to examine various provisions of the Enemy Property (Amendment & Validation) Second Bill, 2010 of the Committee on Home Affairs
Dec. 2011-May 2014  Vice-President, Parliamentary Forum on Disaster Management
26 May 2014-5 July 2016  Minister of Urban Development; Minister of Housing and Urban Poverty Alleviation; and Minister of Parliamentary Affairs
July 2016  Elected to Rajya Sabha from Rajasthan (fourth term) (resigned w.e.f. 10 August 2017)
5 July 2016-17 July 2017  Minister of Urban Development; Minister of Housing and Urban Poverty Alleviation; and Minister of Information and Broadcasting
11 August 2017 onwards  Vice-President of India and ex officio Chairman, Rajya Sabha

Books Published
Articles in newspapers on the subjects of political and public interests

Other Interests
Agriculture and social work; motivating voluntary organizations, engaged in constructive work in fields of agriculture, health, vocational education and training, animal care, etc.
**Hobbies**
Reading, educating and motivating people

**Countries Visited**
Australia, Austria, Belgium, Botswana, Cambodia, Dubai (U.A.E.), Egypt, Paris (France), Guatemala, Germany, Hong Kong, Italy, Malawi, Malaysia, Maldives, Malta, Mauritius, the Netherlands, Panama, Peru, Romania, Serbia, Singapore, Spain, South Korea, Thailand, Zimbabwe, U.K. and U.S.A.

**Other Information**
Was Chairman, Students’ Union at College and also in University; imprisoned under M.I.S.A. during the Emergency, 1975-77; was Secretary, (i) B.J.P. Parliamentary Board and (ii) B.J.P. Central Election Committee; Spokesman, B.J.P., 1996-2000
HARIVANSH, SHRI
[Janata Dal (United) — Bihar]

Father's Name
Late Shri Bankey Bihari Singh

Mother's Name
Shrimati Devyani Devi

Date of Birth
30 June 1956

Place of Birth
Ballia (Uttar Pradesh)

Marital Status
Married on 23 April 1978

Spouse's Name
Shrimati Asha Singh

Children
One son and one daughter

Educational Qualifications
M.A. (Economics), Diploma in Journalism Educated at Banaras Hindu University, Varanasi

Profession
Journalist/Writer

Permanent Address
Vrindavan Colony, Chiraundi Bodeya Road, Ranchi-834006 (Jharkhand)
Tel.: 0651-2551900
Mobile: 09431114265
E-mail: harivansh@harivansh.net

Present Address
Bungalow No. 14, Akbar Road, New Delhi-1100011
Tel.: 23010279, 23016332
Telefax: 23016180
Mobile: 9013181002
E-mail: hari.vansh@sansad.nic.in

Positions Held
April 2014
Elected to Rajya Sabha

Sept. 2014-June 2018
Member, House Committee

Sept. 2014-Aug. 2018
Member, Standing Committee on Defence
Member, Consultative Committee for the Ministry of Information and Broadcasting

July-Aug. 2016
Member, Select Committee of Rajya Sabha on the Prevention of Corruption (Amendment) Bill, 2013

Aug. 2016-Sept. 2018
Member, Joint Committee on the Bill to amend the Citizenship Act, 1955
June 2017 onwards  | Member, National Platform for Disaster Risk Reduction
Aug.-Dec. 2017  | Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017
May-Aug. 2018  | Member, Samsad (Court) of Visva Bharati, Santiniketan
9 Aug. 2018 onwards  | Elected, Deputy Chairman, Rajya Sabha
Aug. 2018 onwards  | Chairman, Committee on Provision of Computers to Members of Rajya Sabha (PCMRS)
                   | Chairman, Committee on Member of Parliament Local Area Development Scheme, Rajya Sabha
                   | Chairman, Committee of Privileges
                   | Member, Business Advisory Committee
                   | Member, Committee on Rules
10 Oct. 2018 onwards  | Member, Committee on Maintenance of Heritage Character and Development of Parliament House Complex
27 Oct. 2018 onwards  | Member, General Purposes Committee, Rajya Sabha

**Books Published**


Books on Shri Chandra Shekharji, (Former Prime Minister of India): (i) Chandrashekhar ke Vichar, (ii) Chandrashekhar Samavad (ek): Uthal-Puthal aur Dhruvikaran, (iii) Chandrashekhar Samvard (do): Rachnatmak Bechainee me, (iv) Chandrashekhar Samavad (teen)-Ek Dusre Shikhar se, (v) Chandrashekhar ke bare me and (vi) Meri Jail Diary: (Volume 1&2); besides, has been regularly writing on different social, economic and other issues of public importance both in Hindi and English

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Was honoured for his outstanding contribution to Hindi during the 9th World Hindi Conference held at Johannesburg (South Africa) in September, 2012; Sub-Editor, Dharmayug, TOI Group, Mumbai, 1977-81; Assistant Editor, Ravivar, Hindi weekly, ABP Group, Kolkata, 1985-89; Additional Information Advisor (in the rank of Joint-Secretary, Government of India) to the
Prime Minister Shri Chandrashekharji, 1990-91; *Chief Editor, Prabhat Khabar,* Hindi daily, Ranchi, 1989-June 1990 and June 1991-30 June 2016; served on several Boards, Commissions and committees of Government of India; *Consulting Editor, Vidura,* (Hindi) a prestigious magazine of Press Institute of India

**Countries Visited**

*Visited,* U.S.A. on the invitation of USIS; travelled to Britain, Russia, China, Mexico, Brazil, Ethiopia, Tanzania, Mauritius, Japan, Malaysia, Vietnam and Italy, as a member of the Media delegation with the then Prime Minister; *attended* the World Hindi Conferences held in London (U.K.), 1999, Surinam, 2003, New York (U.S.A.), 2007 and Johannesburg (South Africa), 2012; *attended* WAN (World Association of Newspapers) meetings in Moscow, Guttenberg and Cape Town (South Africa); U.K., to attend the International Growth Week Conference; Switzerland, to attend Inter Parliamentary Union's Conference; U.S.A., to attend UN General Assembly; Geneva (Switzerland), to attend the 139th Assembly of the Inter Parliamentary Union in 2018

**Other Information**

*Received,* Madhav Rao Sapre Award in August 2008 at Bhopal (Madhya Pradesh) for his dedicated contribution in the field of journalism; *Official Language Officer,* Bank of India, Hyderabad and Patna, 1981-84; *Received,* Mahavir Prasad Dwivedi Award
VERMA, SHRI DESH DEEPAK

Father's Name         Late Shri Shashi Kant Verma
Mother's Name         Shrimati Bimla Verma
Date of Birth         26 June 1953
Place of Birth        Gorakhpur (Uttar Pradesh)
Marital Status        Married
Spouse's Name         Smt. Rita Deepak
Educational Qualifications
                      M.Sc. (Physics), University of Allahabad, Uttar Pradesh
                      M.B.A. (International Business) from Australia
Present Address       Office: Room No. 29, Parliament House,
                      New Delhi-110001
                      Tel.: 23017355, 23034695
                      Fax: 23792940
                      E-mail: secygen.rs@nic.in
                      Residence: Bungalow No. 10, Teen Murti Lane,
                      New Delhi-110011

Positions Held
Sept. 2017 onwards     Secretary-General, Rajya Sabha, Parliament of India
Sept. 2013-Aug. 2017   Chairman, UP Electricity Regulatory Commission (UPERC), Lucknow
July 1976-June 2013    Secretary to Government of India, Ministry of Parliamentary Affairs, New Delhi
                       Director-General, Sports Authority of India, Government of India
                       Principal Secretary, Department of Commercial Taxes and Registration, Government of Uttar Pradesh
                       Additional Secretary and Financial Adviser, Ministry of Consumer Affairs, Food and Public Distribution, Government of India
                       Principal Secretary, Department of Transport, Government of Uttar Pradesh and Chairman, U.P. State Road Transport Corporation (UPSRTC)
Principal Secretary, Department of Cooperatives, Government of Uttar Pradesh
Head, International Union for Conservation of Nature (IUCN is an international organization having an Observer Status in the United Nations General Assembly)
Joint Secretary, Ministry of Environment and Forests, Government of India
Secretary and Director General, Department of Tourism, Government of Uttar Pradesh
Chairman and Managing Director, U.P. State Road Transport Corporation, Lucknow, Government of Uttar Pradesh
Divisional Commissioner, Lucknow, Government of Uttar Pradesh
Divisional Commissioner, Allahabad, Government of Uttar Pradesh
District Magistrate and Collector, Agra, Government of Uttar Pradesh
District Magistrate and Collector, Bareilly, Government of Uttar Pradesh
District Magistrate and Collector, Aligarh, Government of Uttar Pradesh
District Magistrate and Collector, Almora (now in Uttarakhand), Government of Uttar Pradesh
Joint Secretary, Industries, Government of Uttar Pradesh
General Manager, Auto Tractors Limited
SDM/Addl. District Magistrate, Etawah, Sitapur, and Faizabad, Government of Uttar Pradesh

1978
1976-1978
Joined Indian Administrative Service (IAS:UP-1978)
Indian Revenue Service (IRS)

Languages Known
Hindi and English

Books Published
Author of several publications especially on environment related topics; some of the publications are
(a) "Whither CBD": January 2007, published in 'LEAD' Journal - an international publication, (b) Perspective on Biodiversity - A Vision for Mega Diverse Countries: 2006: published by Ministry of Environment and Forests (MoEF), Government of India, (c) Structure of GEAC and its system of evaluating: December 2003 carried by www.genecampaign.org and (d) worked as Editor of a quarterly Biosafety Newsletter published under the GEF-World Bank Capacity Building Project of MoEF, Government of India; As Joint Secretary, MoEF, wrote the Biodiversity Act, which is now one of the most progressive legislations of the country; Wrote articles
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Supportive of several civil society initiatives in adult literacy, upliftment of physically and mentally challenged sections of society, empowerment of women and promotion of art and culture.

Sports, Clubs, Favourite Pastimes and Recreation

Music, Poetry writing, badminton and golf ; keen interest in oratory, dramatics and sports; Elected as President of Golf Club, Lucknow in March 2017; Member, India Habitat Centre; Member, M.B. Club, Lucknow

Countries Visited

Visited more than 30 countries

Other Information

Represented India in several UN Conventions, like Convention on Biological Diversity (CBD), UN Convention to Combat Desertification (UNCCD), United Nations Framework Convention on Climate Change (UNFCCC), Cartagena Protocol on Bio-safety etc.; Headed several inter-governmental Groups in COP/international meetings of UN Conventions at Hague (2002), Montreal (2003), Grenada, Spain (2006) and Curitiba, Brazil (2006). Presently, Executive Committee Member of the Association of Secretaries General of Parliaments (ASGP) under the aegis of Inter-Parliamentary Union (IPU). Also a Member of the Society of Clerks-at-the-Table (SOCATT) in Commonwealth Parliaments

Occupied the position of District Magistrate, Commissioner in five out of top ten most sensitive districts of Uttar Pradesh; As Commissioner, Lucknow, was decorated during the Republic Day Parade for outstanding contribution to the settlement of more than 20 years old Shia-Sunni dispute in Lucknow; accredited for introducing several reforms in the Trade Tax Department like e-filing of returns, removal of check posts at the borders, introduction of e-refunds, etc.; As Principal Secretary (Transport), introduced AC Volvo buses in the State, and brought unleaded petrol to U.P.; As Secretary, Ministry of Parliamentary Affairs, brought several reforms in the functioning of the Ministry; As Chairman, UPERC, Lucknow, has been instrumental in introducing several big-ticket reforms in the Energy Sector; through several landmark judgments, could bring down power purchase costs and bring transparency in power purchase.
BIOGRAPHICAL SKETCHES
OF
MEMBERS
ABDUL WAHAB, SHRI
[Indian Union Muslim League — Kerala]

Father's Name  Late Shri Alavikutty
Mother's Name  Shrimati Fathima
Date of Birth  1 July 1950
Place of Birth  Nilambur, Distt. Malappuram (Kerala)
Marital Status  Married on 22 December 1976
Spouse's Name  Shrimati Yasmine Wahab
Children  Four sons
Educational Qualifications  Educated at Government Manavedan High School, Nilambur and MES College, Mampad, Kerala
Profession  Trader and Industrialist, Political and Social Worker
Permanent Address  Peevees Mirage, Nilambur, Distt. Malappuram-679329 (Kerala)
Tel.: 04931-220542
Fax: 04931-221988
Mobile: 09847020911
E-mail: peeves@hotmail.com
Present Address  402, SWAJAS Deluxe, Dr. B.D. Marg,
New Delhi-110001
Tel.: 23319163, 21430553
Mobile: 9013181677, 9868181280
E-mail: wahab.pv@sansad.nic.in
Positions Held
April 2004  Elected to Rajya Sabha
Aug. 2004-April 2010  Member, Committee on Social Justice and Empowerment
Oct. 2004-April 2010  Member, Consultative Committee for the Ministry of Civil Aviation
April 2015  Re-elected to Rajya Sabha (second term)
Sept. 2015-June 2018  Member, Committee on Rules
Sept. 2015 onwards Member, Committee on Chemicals and Fertilizers
June 2016 onwards Member, Railway Convention Committee

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Chairman, (i) Peevees Charitable Trust and
(ii) Keraleeyam; President (i) Nilambur Orphanage
and (ii) Peevees Public School

Sports, Clubs, Favourite
Pastimes and Recreation
Reading, football, cricket, listening to music and
news

Countries Visited
Widely travelled

Other Information
Chairman, Calicut Airport Development Committee,
1994-2004
ACHARYA, SHRI PRASANNA  
[Biju Janata Dal — Odisha]

Father’s Name: Late Padmashree Dr. Krutartha Acharya

Mother’s Name: Late Shrimati Chanchala Acharya

Date of Birth: 8 August 1949

Place of Birth: Bargarh (Odisha)

Marital Status: Married on 9 December 1979

Spouse’s Name: Shrimati Charusila Acharya

Children: Two daughters

Educational Qualifications: B.A., LL.B. 
Educated at Panchayat College, Bargarh and Lajpat Rai Law College, Sambalpur, Odisha

Profession: Agriculturist/Farmer, Political and Social Worker and Trader

Permanent Address: Chanchala Niwas, Ward No.16, Bargarh, P.O. and Distt. Bargarh-768028 (Odisha)
Tel: 06646-234322
Telex: 0674-2740170
Mobile: 07684905313
E-mail: mail.pkacharya@gmail.com

Present Address: 4, Ferozeshah Road, New Delhi-110001
Tel.: 23314404, 21410133
Mobile: 9013181530
E-mail: sabhaacharya.prasanna@sansad.nic.in

Positions Held:
1990-98 Member, Odisha Legislative Assembly
March-July 1990 Minister of State, Food and Civil Supplies, Government of Odisha
July 1990-Jan. 1991 Minister of State, Industries (Textiles and Handloom), Government of Odisha
<table>
<thead>
<tr>
<th>Year Range</th>
<th>Position</th>
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<tbody>
<tr>
<td>1998-99</td>
<td>Member, Twelfth Lok Sabha</td>
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<td></td>
<td>Member, Committee on Petitions</td>
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<td>Member, Committee on Transport and Tourism</td>
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<td>1999-2004</td>
<td>Member, Thirteenth Lok Sabha (second term)</td>
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<td>1999-2000</td>
<td>Member, Committee on Energy</td>
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<td>1999-2001</td>
<td>Member, Committee on Public Undertakings</td>
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<tr>
<td>2000-2004</td>
<td>Chairman, Committee on Papers Laid on the Table</td>
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<tr>
<td>2002-2004</td>
<td>Member, Committee on Energy</td>
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<td>2004-2005</td>
<td>Member, Committee on Coal and Steel</td>
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<tr>
<td>2004-2009</td>
<td>Member, Fourteenth Lok Sabha (third term)</td>
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<td>2005-2009</td>
<td>Member, Committee on Railways</td>
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<td>2009-2014</td>
<td>Member, Odisha Legislative Assembly</td>
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<td>2009-2012</td>
<td>Minister, Health and Family Welfare and Public Grievances and Pension Administration, Government of Odisha</td>
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<tr>
<td>2012-2014</td>
<td>Minister, Finance and Public Enterprises, Government of Odisha</td>
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<tr>
<td>July 2016</td>
<td>Elected to Rajya Sabha</td>
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<tr>
<td>Sept. 2016-June 2018</td>
<td>Member, Committee on Rules</td>
</tr>
<tr>
<td>Aug. 2016 onwards</td>
<td>Member, Committee on Science and Technology, Environment and Forests</td>
</tr>
<tr>
<td>April 2018 onwards</td>
<td>Member, Committee on Ethics</td>
</tr>
<tr>
<td>June 2018 onwards</td>
<td>Member, Business Advisory Committee</td>
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<tr>
<td>July 2018 onwards</td>
<td>Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018</td>
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<tr>
<td>Oct. 2018 onwards</td>
<td>Member, General Purposes Committee</td>
</tr>
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</table>

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

*Founder Chairman*, Padmashree Krutartha Acharya Padmashree Krutartha Acharya Institute of Science and Technology, Bargarh; *Chairman*, Padmashree Krutartha Acharya Group of Institutions (PKAIET, PKACE, PKAIS, PKAITI); *published*, (i) monthly English journal, *The Moonlight* and (ii) Odia weekly newspaper, *The Ratna Bhoomi*

**Sports, Clubs, Favourite Pastimes and Recreation**

Reading books, writing articles, gardening, playing table tennis and badminton

**Countries Visited**

*Visited*, (i) U.S.A., to attend the U.N. General Assembly, as a member of Indian delegation in 2007, (ii) Egypt and South Africa, as a member of Parliamentary delegation in 2003, (iii) South Africa, Japan and Canada, as a member of High Power delegation of State Finance Ministers to study Goods & Services Tax (GST) in 2012 and 2013 and
(iv) Sri Lanka, as a member of Indian Parliamentary delegation to the SAARC countries in 2006

Other Information

Launched several students and youth movements in Odisha; actively participated in the Jayaprakash Narayan Movement, 1974 and imprisoned under MISA during Emergency for 19 months; General Secretary, Akhil Bharatiya Vidyarthi Parishad, Orissa, 1973-75; Member, (i) Animal Welfare Board of India, 1998-99 and (ii) All India Shipping Board
AGRAWAL, DR. ANIL
[Bharatiya Janata Party — Uttar Pradesh]

Father's Name  Late Shri Harish Chandra
Mother's Name  Late Shrimati Ramkali Devi
Date of Birth  31 October 1962
Place of Birth  Laksar, Haridwar (Uttarakhand)
Marital Status  Married on 30 June 1987
Spouse's Name  Shrimati Deepanjali Agrawal
Children  One son and one daughter
Educational Qualifications  B.E. (Civil), MBA (Finance), Ph.D.
Educated at K.V. Inter College, Laksar, Siddaganga Institute of Technology, Tumkur, Bangalore University, Bangalore, Sam Higginbottom University of Agriculture, Technology and Science (SHIATS) Allahabad and Ecole Superieure Robert De Sorbon, France
Profession  Teacher and Educationist
Permanent Address  (i) 55, Purana Quila, Lucknow (Uttar Pradesh)
(ii) KF-91, Kavi Nagar, Ghaziabad-201002 (U.P.)
Tel: 0120-2701008
Telefax: 0120-2701008
E-mail: dr.anilagarwalmprs@gmail.com
Present Address  C-1/6, Pandara Park, New Delhi
E-mail: dranilagrawal.mprs@sansad.nic.in
Positions Held  April 2018 Elected to Rajya Sabha
Sept. 2018 onwards Member, Committee on Urban Development
Sports, Clubs, Favourite Pastimes and Recreation  Senior Vice-President, (i) Handball Association of Uttar Pradesh and (ii) Yoga Federation of India; Vice-President, Uttar Pradesh Olympics Association; handball, badminton and yoga
Countries Visited  Singapore, Hong Kong, Macau, Mauritius, U.K., France and U.A.E.
AKBAR, SHRI M. J.
[Bharatiya Janata Party — Madhya Pradesh]

Father's Name  Shri Sheikh Akbar Ali
Mother's Name  Shrimati Imtiaz Akbar
Date of Birth  11 January 1951
Place of Birth  Telinipara, Distt. Hooghly (West Bengal)
Marital Status  Married on 13 June 1975
Spouse's Name  Shrimati Mallika Akbar
Children  One son and one daughter
Educational Qualifications  B.A. (Hons.)
Educated at Presidency College, Kolkata
Profession  Author and Journalist; now in public life
Permanent Address  K-1553, Palam Vihar,
Gurgaon-122015 (Haryana)
Tel.: 0124-4071136
Mobile: 9416201676
E-mail: mjakbar@hotmail.com

Present Address  (i)  Bungalow No. 9, Teen Murti Lane,
New Delhi-110011
Tel.: 23017418, 23017294, 23015694
E-mail: mj.akbar@sansad.nic.in
(ii)  2nd Floor, 6 Eastern Avenue, Maharani Bagh,
New Delhi-110065
Tel.: 46502605
Mobile: 9810400019, 9013181619
E-mail: mj.akbar@sansad.in

Positions Held  
1976  Editor, Sunday
1982  Editor, The Telegraph
1989-91  Member, Ninth Lok Sabha
1991-93  Adviser, Ministry of Human Resource Development
1994
2002-2012
July 2015
Sept. 2015-June 2016
March 2016-May 2016
May 2016-June 2016
June 2016
5 July 2016 -17 Oct. 2018

Books Published


Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Chairman, Board of Trustees, Calcutta Muslim Orphanage; Visiting Fellow, Brookings Institution, Washington for Project on U.S. Policy towards the Islamic World

Sports, Clubs, Favourite Pastimes and Recreation

Interested in cricket and football; associated with Bengal Club, Tollygunge Club, Calcutta Cricket and Football Club, Mohammedan Sporting Club, Calcutta Racquet Club; reading

Countries Visited

Nearly all countries in Asia, Europe, North America and Africa
**ALPHONS, SHRI K. J.**

[Bharatiya Janata Party — Rajasthan]

<table>
<thead>
<tr>
<th><strong>Father's Name</strong></th>
<th>Shri K. V. Joseph</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>Mother's Name</strong></td>
<td>Shrimati Brijit Joseph</td>
</tr>
<tr>
<td><strong>Date of Birth</strong></td>
<td>8 August 1953</td>
</tr>
<tr>
<td><strong>Place of Birth</strong></td>
<td>Manimala, Distt. Kottayam (Kerala)</td>
</tr>
<tr>
<td><strong>Marital Status</strong></td>
<td>Married on 26 October 1981</td>
</tr>
<tr>
<td><strong>Spouse's Name</strong></td>
<td>Shrimati Sheela Alphons</td>
</tr>
<tr>
<td><strong>Children</strong></td>
<td>Two sons</td>
</tr>
<tr>
<td><strong>Educational Qualifications</strong></td>
<td>M.A. (Economics), LL.B. Educated at North Eastern Hill University (NEHU), Shillong</td>
</tr>
<tr>
<td><strong>Profession</strong></td>
<td>Civil Service, Lawyer, Politician and Social Worker</td>
</tr>
<tr>
<td><strong>Permanent Address</strong></td>
<td>Kannanthanam House, Manimala, P.O. Kottayam-686543 (Kerala)</td>
</tr>
<tr>
<td><strong>Present Address</strong></td>
<td>2, Lodhi Estate, New Delhi-110003 Tel.: 23718310, 24368757 (O) Telefax: 23731506, 24360958 (O) E-mail: <a href="mailto:mos.tourism@gov.in">mos.tourism@gov.in</a></td>
</tr>
<tr>
<td><strong>Positions Held</strong></td>
<td>Served in the Indian Administrative Service (IAS)</td>
</tr>
<tr>
<td>1979-2006</td>
<td>Sub Collector, Devicolum</td>
</tr>
<tr>
<td>1981-83</td>
<td>Deputy Secretary, Education, Kerala</td>
</tr>
<tr>
<td>1983-85</td>
<td>Managing Director, Kerala Milk Federation</td>
</tr>
<tr>
<td>1985-88</td>
<td>District Collector, Kottayam</td>
</tr>
<tr>
<td>1988-91</td>
<td>Commissioner, Delhi Development Authority</td>
</tr>
<tr>
<td>1992-97</td>
<td>Secretary to Union Minister</td>
</tr>
<tr>
<td>1998-99</td>
<td>Transport Commissioner, Government of Kerala</td>
</tr>
<tr>
<td>2000</td>
<td>Secretary, Department of Higher Education and Commissioner for Entrance Examinations, Government of Kerala</td>
</tr>
</tbody>
</table>
2001-2005 Land Use Commissioner, Kerala
2005-2006 Land Revenue Commissioner, Government of Kerala
2006-2011 Member, Kerala Legislative Assembly
3 Sept. 2017-14 May 2018 Minister of State in the Ministry of Electronics and Information Technology
3 Sept. 2017-30 May 2019 Minister of State (Independent Charge) of the Ministry of Tourism
Nov. 2017 Elected to Rajya Sabha

Books Published

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Was in Time magazine’s list of 100 Young Global Leaders, 1994; won T. Rama Rao award from Kottayam Public Library in 2008 for outstanding contribution to the development of Kottayam

Sports, Clubs, Favourite Pastimes and Recreation
Basketball and trekking; debating

Countries Visited
U.S.A., U.K., France, Germany, Italy, Spain, Greece, Canada, Israel and Saudi Arabia

Other Information
Pioneered the literacy movement in India, by making Kottayam the first 100% literate town in India in 1989, as District Collector; when he was the District Collector, Kottayam District achieved a quality of health index better than the United States of America; built a cancer centre at Kottayam Medical College, with contribution from 8.2 million people; declared the results of the entrance examinations to professional colleges in seven days, when he was the Commissioner for entrance examinations, Kerala; was instrumental in sanctioning self financing professional colleges in Kerala, in 2001, when he was the Secretary, Higher Education, leading to an investment of Rs. 25,000 crores in this sector; the initiative had created over 1,00,000 seats in professional colleges; set up Janshakthi, an NGO, in 1994, to get the citizens to believe in their ability to make government accountable to people; as Commissioner, Delhi Development Authority demolished 14,310 illegal buildings; worked for a year in Janshakthi’s slum project in Delhi; Member, National Executive Council, B.J.P., 2011
ANAND SHARMA, SHRI
[Indian National Congress — Himachal Pradesh]

Father’s Name  
Late Shri P.A. Sharma

Mother’s Name  
Shrimati Prabha Rani Sharma

Date of Birth  
5 January 1953

Place of Birth  
Shimla (Himachal Pradesh)

Marital Status  
Married on 23 February 1987

Spouse’s Name  
Dr. (Smt.) Zenobia Sharma

Children  
Two sons

Educational Qualifications  
B.A., LL.B.
Educated at R.P.C.S.D.B. College, Shimla and Himachal Pradesh University, Shimla

Profession  
Lawyer

Permanent Address  
Prabhat Lodge, Lower Kelston, Shimla-171001 (Himachal Pradesh)
Tel.: 0177-2653365, 2351451

Present Address  
28, Lodhi Estate, New Delhi-110003
Tel.: 24634755, 24643663
E-mail: anandsharma@sansad.nic.in

Positions Held  
April 1984  
Elected to Rajya Sabha
1984-86  
Member, Committee on Petitions
1985-88  
Member, Joint Parliamentary Committee on Lokpal Bill
1986-89  
Member, Panel of Vice-Chairmen, Rajya Sabha
1988-90  
Member, Committee on Government Assurances
Member, Press Council of India
Member, Joint Committee on Salaries and Allowances of Members of Parliament
April 2004  
Re-elected to Rajya Sabha (second term)
Member, Committee on Defence
Aug. 2004-July 2006 Member, Business Advisory Committee
29 Jan. 2006-22 May 2009 Minister of State in the Ministry of External Affairs
18 Oct. 2008-22 May 2009 Minister of State in the Ministry of Information and Broadcasting (Additional Charge)
22 May 2009-26 May 2014 Minister of Commerce and Industry
July 2010 Re-elected to Rajya Sabha (third term)
12 July 2011-17 June 2013 and 3 April 2014-26 May 2014 Minister of Textiles (Additional Charge)
1-25 Sept. 2014 Member, Committee on External Affairs
Oct. 2014-July 2016 Member, Committee on Defence
Jan.-April 2016 Member, Joint Committee on the Insolvency and Bankruptcy Code, 2015
April 2016 Re-elected to Rajya Sabha (fourth term)
May-July 2016 Member, Joint Committee on the Enforcement of Security Interest and recovery of Debts Laws and Miscellaneous Provisions (Amendment) Bill, 2016
Sept. 2016 onwards Member, Committee of Privileges
March 2017 onwards Member, General Purposes Committee
Aug. 2017 onwards Member, Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017
Sept. 2017 onwards Chairman, Committee on Science and Technology, Environment and Forests
April 2018 onwards Member, Committee on Ethics
June 2018 onwards Member, Business Advisory Committee

Books Published


Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Associated with a number of social and sports organizations; Conferred “The Order of the Companion of Volta”, top Ghanaian civilian award; Honoured with the ‘Commander of the National Order of Merit’, by the President of Ivory Coast; convened a WTO Ministerial meeting in New Delhi, Sept. 2010; actively associated with India-Africa Forum Summit and IBSA-BRICS Summit; attended India-EU Summits in Helsinki, Brussels and New Delhi; moved India’s resolution in U.N. General Assembly declaring 2nd October-Mahatma Gandhi’s Birth Anniversary as International Day of Non-Violence
Sports, Clubs, Favourite Pastimes and Recreation

Cricket, hiking, travelling, reading books on philosophy and history; listening to Indian and Western classical music

Countries Visited

Widely travelled; he has either led or been a member of delegations to over 100 countries

Other Information

ANTONY, SHRI A.K.
[Indian National Congress — Kerala]

Father’s Name
Shri Arakkaparambil Kurian Pillai

Mother’s Name
Shrimati Aley Kutty

Date of Birth
28 December 1940

Place of Birth
Cherthala, Distt. Alappuzha (Kerala)

Marital Status
Married on 17 March 1985

Spouse’s Name
Shrimati Elizabeth Antony

Children
Two sons

Educational Qualifications
B.A., B.L.
Educated at University of Kerala

Profession
Advocate, Political and Social Worker

Permanent Address
‘Anjanam’, Easwara Vilasam Road,
Thiruvananthapuram-695014 (Kerala)
Tel.: 0471-2329303 (R), 2723455, 2721401 (O)

Present Address
2, Jantar Mantar Road, New Delhi-110001
Tel.: 23738626
Mobile: 9868181181
E-mail: ak.antony@sansad.nic.in

Positions Held
Member, Kerala Legislative Assembly

Chief Minister, Kerala

April 1985
Elected to Rajya Sabha

April 1991
Re-elected to Rajya Sabha (second term)

1993-95
Union Cabinet Minister, Civil Supplies, Consumer Affairs and Public Distribution

1996-2001
Leader of Opposition, Kerala Legislative Assembly

May 2005
Elected to Rajya Sabha (third term)

Member, Parliamentary Forum on Population and Public Health
June 2006-Oct. 2006  Member, Committee on Health and Family Welfare
24 Oct. 2006-26 May 2014  Minister of Defence
April 2010  Re-elected to Rajya Sabha (fourth term)
Sept. 2014 onwards  Member, Committee on Railways
April 2016  Re-elected to Rajya Sabha (fifth term)
Member, Consultative Committee for the Ministry of Civil Aviation

Books Published
Editor, ‘Kalasala’, a Malayalam weekly, 1964-65; 
Editor, Printer and Publisher, ‘Veekshanam’, a 
Malayalam daily, 1978-82

Sports, Clubs, Favourite Pastimes and Recreation
Reading

Countries Visited
Erstwhile U.S.S.R., Japan, France, U.K., Yugoslavia, 
Singapore, Russia, Vietnam, Malaysia, Germany, 
U.S.A., Maldives, Oman, Kyrgyzstan, Seychelles, 
Saudi Arabia, South Korea, Tajikistan, Indonesia 
and Myanmar

Other Information
School Union Councillor, Government High School, 
Cherthala, Alappuzha, 1956-57; Students Union 
Secretary, Government High School, Cherthala, 
Alappuzha, 1957-58; General Secretary, (i) Cherthala 
Taluk Committee, Kerala Students Union, Cherthala, 
Alappuzha, 1957-58, (ii) College Students Union, 
Maharajas College, Ernakulam, 1962-63, (iii) Kerala 
Pradesh Congress Committee (K.P.C.C.), 1969-73 and 
(iv) All India Congress Committee (A.I.C.C.), 
1984-87; Treasurer, Kerala Students Union, 
1963-64; Treasurer (Acting), A.I.C.C., 1994-95; 
President, (i) Kerala Students Union, 1964-66, 
(ii) Kerala Pradesh Youth Congress Committee, 
1966-69 and (iii) K.P.C.C., 1973-77, 1978-82 and 
1987-92; Convenor, State Liaison Committee of 
the Ruling Coalition, Kerala, 1970-77; Member, 
(i) Congress Working Committee since 15 April 
1992 and (ii) Central Election Committee, A.I.C.C. 
since 12 February 2001
ARJUNAN, SHRI K. R.
[All India Anna Dravida Munnetra Kazhagam
— Tamil Nadu]

Father’s Name  Shri K. Ranga Gowder
Mother’s Name  Shrimati Ammu Ammal
Date of Birth  4 June 1961
Place of Birth  Ootacamund, Distt. Nilgiris (Tamil Nadu)
Marital Status  Married on 21 January 1988
Spouse’s Name  Shrimati Lalitha Arjunan
Children  One daughter
Educational Qualifications  S.S.L.C.
Educated at Higher Secondary School, Nilgiris
Profession  Political and Social Worker
Permanent Address  271/182, Village & P.O. Ketti,
Distt. Nilgiris-643215 (Tamil Nadu)
Tel.: 0423-2517250
Mobile: 09442084404, 09488322444
Present Address  401, Brahmaputra Apartments, Dr. B.D. Marg,
New Delhi-110001
Tel.: 21430310
Mobile: 9013181251
E-mail: kr.arjunan@sansad.nic.in
Positions Held
2001-2006  Chairman, Ketti Town Panchayat
July 2013  Elected to Rajya Sabha
Sept. 2013-May 2014  Member, Committee on Social Justice and
Empowerment
Sept. 2014 onwards  Member, Committee on Defence
Member, Consultative Committee for the Ministry
of Agriculture and Farmers Welfare
Aug. 2017 onwards  Member, Coffee Board
<table>
<thead>
<tr>
<th>Section</th>
<th>Details</th>
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</thead>
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<td>Associated with various social welfare activities</td>
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<td>other Special Interests</td>
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<td>Badminton and football</td>
</tr>
<tr>
<td>Recreation</td>
<td></td>
</tr>
<tr>
<td>Other Information</td>
<td>Member, Board/Senate, Tamil Nadu Agricultural University, 2011-2013</td>
</tr>
</tbody>
</table>
ASHOK SIDDHARTH, SHRI
[Bahujan Samaj Party — Uttar Pradesh]

Father’s Name  Shri Ganpat Lal Premi
Mother’s Name  Shrimati Vitoli Devi
Date of Birth  5 January 1965
Place of Birth  Kaimganj, Distt. Farrukhabad (Uttar Pradesh)
Marital Status  Married on 1 May 1991
Spouse’s Name  Shrimati Sunita Devi
Children  One son and one daughter
Educational Qualifications  M.A. (History), Diploma in Optometry
Educated at Bundelkhand Degree College, Jhansi and Maharani Laxmibai Medical College, Jhansi
Profession  Practice in Optometry (refractionist)
Permanent Address  House No. 67, Mohalla Patwan Gali, P.O. Kaimganj, Distt. Farrukhabad-207502 (Uttar Pradesh)
Present Address  C-404, Swarna Jayanti Sadan, Dr. B.D. Marg, New Delhi-110001
Tel.: 23724667
Mobile: 9013181517
E-mail: mpashoksiddarth@sansad.nic.in

Positions Held
Jan. 2009 - Jan. 2015  Member, Uttar Pradesh Legislative Council
July 2016  Elected to Rajya Sabha
Sept. 2016 onwards  Member, Committee on Health and Family Welfare

Countries Visited  Thailand, Nepal and U.A.E.
ATHAWALE, SHRI RAMDAS  
[Republican Party of India (A) — Maharashtra]

**Father’s Name**  
Shri Bandu Bapu Athawale

**Mother’s Name**  
Shrimati Honsabai Bandu Athawale

**Date of Birth**  
25 December 1959

**Place of Birth**  
Agalgaon, Distt. Sangli (Maharashtra)

**Marital Status**  
Married on 16 May 1992

**Spouse’s Name**  
Shrimati Seema Ramdas Athawale

**Children**  
One son

**Educational Qualifications**  
Under Graduate  
Educated at Siddharth College, Mumbai

**Profession**  
Political and Social Worker, Industrial Worker/Trade Unionist, Journalist/Writer, Publisher and Sportsperson

**Permanent Address**  
647, 'Savindhan', Gandhi Nagar, Near Guru Nanak Hospital, Bandra (East), Mumbai-400051 (Maharashtra)  
Tel.: 022-26455164, 22656099  
Mobile: 09004809627

**Present Address**  
11, Safdarjung Road, New Delhi  
Tel.: 23018975, 23018978

**Positions Held**

1990-96  
Member, Maharashtra Legislative Council

1990-95  
Cabinet Minister, Social Welfare and Transport, Employment Guarantee Scheme and Prohibition Propaganda, Government of Maharashtra

1998-99  
Member, Twelfth Lok Sabha  
Member, Committee on Transport and Tourism  
Member, Consultative Committee for the Ministry of Industry

1999-2000  
Member, Committee on Industry

1999-2004  
Member, Thirteenth Lok Sabha (second term)
2002-2004  Member, Consultative Committee for the Ministry of Youth Affairs and Sports
2004-2009  Member, Fourteenth Lok Sabha (third term)
2004  Member, Committee on Transport, Tourism and Culture
April 2014  Elected to Rajya Sabha
Aug. 2014-April 2016  Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes
Sept. 2014-July 2016  Member, Committee on Industry
Dec. 2015-July 2016  Member, Select Committee of Rajya Sabha on the Prevention of Corruption (Amendment) Bill, 2013
March-May 2016  Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016
5 July 2016-30 May 2019 and 30 May, 2019 onwards  Minister of State in the Ministry of Social Justice and Empowerment

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Was Editor, Bhumika (weekly magazine), Mumbai; Publisher, Parivartan Publications; Founder Member, Parivartan Sahitya Mahamandal; President, (i) Parivartan Kala Mahasangha, (ii) Dr. Babasaheb Ambedkar Foundation and (iii) Buddhist Kalawant Academy; Founder President, Budh Dhamma Parishad; works for upliftment of the divyang, dalit, poor and weaker sections; played title role in a Marathi film ‘Anya Yacha Pratikar’ and a small role in another Marathi film ‘Joshi ki Kamble’; played a role in a Marathi drama ‘Ekach Pyala’ and other Marathi dramas

Sports, Clubs, Favourite Pastimes and Recreation

Cricket, volleyball, football, kho-kho, kabaddi and carrom; reading, travelling, music, discussion on social and economic problems

Countries Visited

Widely travelled (more than 60 countries)

Other Information

Was President, (i) Republican Party of India, 1998, (ii) Republican Employees Federation and (iii) Municipal Majdur Sangh; Founder, Chairman and President, Republic Party of India (A)
AZAD, SHRI GHULAM NABI  
[Indian National Congress — Jammu and Kashmir]

<table>
<thead>
<tr>
<th>Father’s Name</th>
<th>Shri Rahamatullah</th>
</tr>
</thead>
<tbody>
<tr>
<td>Mother’s Name</td>
<td>Shrimati Basa Begum</td>
</tr>
<tr>
<td>Date of Birth</td>
<td>7 March 1949</td>
</tr>
<tr>
<td>Place of Birth</td>
<td>Village Soti, Bhadarwah, Distt. Doda (Jammu and Kashmir)</td>
</tr>
<tr>
<td>Marital Status</td>
<td>Married on 27 March 1980</td>
</tr>
<tr>
<td>Spouse’s Name</td>
<td>Shrimati Shameem Dev Azad</td>
</tr>
<tr>
<td>Children</td>
<td>One son and one daughter</td>
</tr>
<tr>
<td>Educational Qualifications</td>
<td>M.Sc. (Zoology) Educated at Kashmir University, Srinagar</td>
</tr>
<tr>
<td>Profession</td>
<td>Political and Social Worker</td>
</tr>
<tr>
<td>Permanent Address</td>
<td>H. No. 9, Hyderpora Byepass, Srinagar, Jammu and Kashmir</td>
</tr>
<tr>
<td>Present Address</td>
<td>5, South Avenue Lane, New Delhi-110011 Tel.: 23792052</td>
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<tr>
<th>Positions Held</th>
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<td>1980-84</td>
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<tr>
<td>Dec. 1984-May 1986</td>
</tr>
<tr>
<td>May 1986-Oct. 1986</td>
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</table>
RAJYA SABHA

Oct. 1986-Sept. 1987 Union Minister of State in the Ministry of Food and Civil Supplies
April 1990 Elected to Rajya Sabha
June 1991-Dec. 1992 Union Minister of Parliamentary Affairs
Jan. 1993-May 1996 Union Minister of Parliamentary Affairs; and
Union Minister of Civil Aviation and Tourism
Nov. 1996 Re-elected to Rajya Sabha (second term)
July 1998-Oct. 2005 Member, Committee on Energy
Member, Rajghat Samadhi Committee
Dec. 1999-Feb. 2004 Member, Committee on Transport, Tourism and Culture
May 2000-Feb. 2004 Member, J.P.C. on the Functioning of Wakf Boards
Nov. 2002 Elected to Rajya Sabha (third term)
2004-2005 Chairman, Rajghat Samadhi Committee
May 2004-Oct. 2005 Union Minister of Parliamentary Affairs and Minister of Urban Development
Nov. 2005 July 2008 Chief Minister, Jammu and Kashmir
April 2006 Elected to Jammu and Kashmir Legislative Assembly
Dec. 2008 Re-elected to Jammu and Kashmir Legislative Assembly
Feb. 2009 Elected to Rajya Sabha (fourth term)
May 2009-May 2014 Union Minister of Health and Family Welfare
Jan. 2010-May 2014 Vice-President, Parliamentary Forum on Population and Public Health
Feb. 2014-May 2014 Union Minister of Water Resources (Additional Charge)
June 2014 onwards Leader of the Opposition, Rajya Sabha
Aug. 2014 onwards Member, General Purposes Committee
Feb. 2015 Re-elected to Rajya Sabha (fifth term)

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Organizing camps, symposia and seminars on the teachings of Mahatma Gandhi

Sports, Clubs, Favourite Pastimes and Recreation

Gardening and photography

Countries Visited

Travelled to more than hundred countries

Other Information

Conferred, (i) ‘Indian Parliamentary Group’s Outstanding Parliamentarian Award-2015’ by the Hon’ble President of India on 1 August, 2018 and (ii) ‘Lokmat Best Parliamentarian Award 2018’ by the Hon’ble Vice-President of India on 13 December, 2018; Secretary, Block Congress Committee,
1973-75; President, (i) State Youth Congress, Jammu and Kashmir, 1975-77, (ii) District Congress Committee, Doda, J&K, 1977-80, (iii) All India Muslim Youth Conference associated with Congress, 1978-80, (iv) All India Youth Congress, 1980-82 and (v) J&K Pradesh Congress Committee, 2002-03; General Secretary, (i) All India Youth Congress, 1977-80 and (ii) All India Congress Committee for more than fifteen times with six AICC Presidents and has been in-charge for almost all the States and Union Territories since 1987; Member, Congress Working Committee since 1987; led the Haj Delegation to Saudi Arabia (four times); an outstanding N.C.C. Cadet in Government Degree College, Bhadarwah, G.G.M. Science College and S.P. College, Srinagar; courted arrest more than a dozen times and jailed during the Janata Government (1977-79) in different parts of the country; Chairman, First International Youth Conference, Delhi, 1970-72; Director, Board of Directors in the Associated Journals Limited, publishers of National Herald, 1982; Member, (i) Bazam-i-Adab, S.P. College, Srinagar, 1967-69, (ii) Jammu and Kashmir Gandhi Smarak Nidhi (as Member and Organizer of Jammu and Kashmir Gandhi Smarak Nidhi), 1970-75, (iii) Delegation to the 11th World Youth and Students' Festival, Havana (Cuba), 1978 and (iv) Jammu and Kashmir Bhoodan Committee, 1980-82; Leader, (i) Indian Delegation of Sarvodaya to Sri Lanka to visit one thousand Gandhian model villages, 1973, (ii) Youth Congress Delegation to Yugoslavia, Czechoslovakia, Romania and Russia, 1980-82, (iii) Young M.P.s' Delegation to Iraq, 1981 and (iv) a number of Congress Party and Ministry of Civil Aviation Delegations to more than three dozen countries.
BABBAR, SHRI RAJ
[Indian National Congress — Uttarakhand]

Father’s Name
Shri Kushal Kumar Babbar

Mother’s Name
Shrimati Shobha Babbar

Date of Birth
23 June 1952

Place of Birth
Distt. Agra (Uttar Pradesh)

Marital Status
Married on 21 November 1975

Spouse’s Name
Shrimati Nadira Zaheer Babbar

Children
Two sons and one daughter

Educational Qualifications
Graduate in Theatre
Educated at National School of Drama, New Delhi

Profession
Actor

Permanent Address
H. No. 94, Ellora Enclave, Dayal Bagh,
Thana New Agra, Distt. Agra-282005
(Uttar Pradesh)
Mobile: 09869411555

Present Address
Bungalow No. 18, Ashoka Road, New Delhi-110001
Tel.: 21430343
Mobile: 9868180877
E-mail: rajbabbar5@yahoo.in

Positions Held
April 1994
Elected to Rajya Sabha
Member, Committee on Home Affairs
Member, Committee on Rules
Member, Consultative Committee for the Ministry of Civil Aviation

1999-2004
Member, Thirteenth Lok Sabha

1999-2000
Member, Committee on Defence
Member, Committee on Science and Technology, Environment and Forests

2002-2006
Member, Committee on Transport, Tourism and Culture
2004-2009  Member, Fourteenth Lok Sabha (second term)
Aug. 2007-May 2009  Member, Committee on Petitions
Member, Committee on Personnel, Public
Grievances, Law and Justice
10 Nov. 2009-2014  Member, Fifteenth Lok Sabha (Re-elected to Lok
Sabha in bye-election) (third term)
Sept. 2010-Sept. 2012  Member, Committee on Labour
Aug. 2012-May 2014  Member, Committee on Information Technology
Member, Committee on Member of Parliament
Local Area Development Scheme (MPLADS)
Nov. 2012-May 2014  Chairman, Committee on Defence
March 2015  Re-elected to Rajya Sabha (second term)
May 2016-Aug.2017  Member, Committee on External Affairs
Sept. 2017 onwards  Member, Committee on Information Technology

Social and Cultural Activities, Literary, Artistic and Scientific
Accomplishments and other Special Interests
Acted in more than 150 films and 30 plays; received, ‘Yash Bharti’ honour from the Government of Uttar Pradesh; associated with organizations which work for prevention of AIDS, drug addiction and for the welfare of the physically and the mentally challenged

Countries Visited  Widely travelled
BACHCHAN, SMT. JAYA  
[Samajwadi Party — Uttar Pradesh]

Father’s Name  
Late Shri Taroon Coomar Bhaduri

Mother’s Name  
Shrimati Indira Bhaduri

Date of Birth  
9 April 1948

Place of Birth  
Jabalpur (Madhya Pradesh)

Marital Status  
Married on 3 June 1973

Spouse’s Name  
Shri Amitabh Bachchan

Children  
One daughter and one son

Educational Qualifications  
Studied at St Joseph’s Convent School, Bhopal and Graduated from Film and Television Institute of India, Pune

Profession  
Artiste

Permanent Address  
“Prateeksha”, 10, North-South Road, JVPD Scheme, Juhu, Mumbai-400049 (Maharashtra)  
Tel.: 022-26114016  
Fax: 022-26154454

Present Address  
Bungalow No. 11, Lodhi Estate, New Delhi-110003  
Tel.: 24655066  
E-mail: jbachchan@sansad.nic.in

Positions Held  
March 1988-Dec. 89 and April 1991-April 97  
Chairperson, Children’s Film Society, India

July 2004  
Elected to Rajya Sabha

Aug. 2004-July 2010  
Member, Committee on External Affairs

Member, Consultative Committee for the Ministry of Information and Broadcasting

June 2006  
Member, Committee on Empowerment of Women

Re-elected to Rajya Sabha (second term)

Member, Parliamentary Forum on Children
May 2008-May 2010
April 2012
May 2012-Aug. 2013
Aug. 2012-May 2014 and June 2018 onwards
Sept. 2014-Aug. 2017
Dec. 2014-April 2018
April 2018
July 2018 onwards

WHO’S WHO

April 2012
May 2012-Aug. 2013

Re-elected to Rajya Sabha (third term)
Member, Committee on Human Resource Development
Member, Committee on Empowerment of Women
Member, Committee on External Affairs
Member, Committee on Information Technology

Dec. 2014-April 2018

Member, Committee on Provision of Computer Equipment to Members of Rajya Sabha

July 2018 onwards

Re-elected to Rajya Sabha (fourth term)
Member, Select Committee on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Books Published

To be or not to be Amitabh Bachchan, 2002

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

First film “Mahanagar” with Satyajit Ray at the age of twelve; started career in films with “Guddi” followed by a number of memorable roles in films which have won accolades and awards; awarded (i) Padma Shri in 1992 and (ii) Bharat Samman from the Government of Uttar Pradesh in 1994; as Chairperson of the Children’s Film Society, India, organized four International Film Festivals in India for children; actively involved in theatre and performed in plays like “Maa Retire Hoti Hai” and “Dr. Mukta” both nationally and internationally

Countries Visited

Singapore, Morocco, U.S.A., U.K., Cairo (Egypt), Bulgaria, Belgium, France, Italy, Switzerland Germany, Russia, Spain, Greece and Hungary

Other Information

Chairperson, (i) Yuvak Biradri (Bharat), 1995-June 2003, (ii) Indian Panorama, 1997 and (iii) Indian Society for the Rehabilitation of the Handicapped; Chairperson (Life), Rajkot Voluntary Blood Bank, Rajkot; President, Yuvak Biradri (Bharat) since July 2003; Vice-Chairperson, International Centre of Films for Children and Young People (CIFEJ) for five years; Director, (i) Saraswati Audiovisuels Private Limited (an entertainment software manufacturing company), August 1992-September 1994 and (ii) A.B. Corp. Limited; Member, International Centre of Films for Children and Young People, Montreal, Canada, 1991-92 and 1995-96; Jury Member (twice), National Film Festival Awards, constituted by the Ministry of Information and Broadcasting, Government of India
BAIDYA, SMT. JHARNA DAS
[Communist Party of India (Marxist) — Tripura]

Father’s Name  Late Shri Jatiendra Chandra Das
Mother’s Name  Shrimati Bipula Das
Date of Birth  1 October 1962
Place of Birth  Mirza, Udaipur, Distt. South Tripura (Tripura)
Marital Status  Married on 30 June 1993
Spouse’s Name  Shri Kaushik Baidya
Educational Qualifications  B.A. (Hons.), M.A. (Bengali)
Educated at Tulsi Bati Balika Vidyalaya, Agartala,
Maharaja Bir Bikram College, Agartala and
University of Calcutta
Profession  Political and Social Worker
Permanent Address  
(i)  State Committee Office, CPI(M),
    Melarmath, Agartala-799001 (Tripura)
(ii) Vill. Matripalli, Badarghar,
    P.O. Siddhi Ashram, AMC Ward No. 26,
    Agartala-799212 (Tripura)
    Tel.: 0381-2373344
    Mobile: 09436129188

Present Address  
Suite No. 14 & 207, V.P. House, Rafi Marg,
New Delhi-110001
Tel.: 23708280, 23353199, 21430045
Mobile: 9013181333, 9013181151
E-mail: jdas.baidya@sansad.nic.in

Positions Held
1985- 89  Supervisor, Integrated Child Development Scheme
(I.C.D.S.), Tripura
Jan.-April 1990  Child Development Project Officer, I.C.D.S., Tripura
1999-2004  Chairperson, Dukli Panchayat Samiti
2002-2004  Member, State Commission for Women
2004-2010 Chairperson, Tripura State Social Welfare Board
April 2010 Elected to Rajya Sabha
April 2010-May 2014 and Sept. 2014 onwards Member, Committee on Social Justice and Empowerment
April 2010-May 2014 Member, Consultative Committee for the Ministry of Environment and Forests
May 2012-Sept. 2014 Member, House Committee
May 2012-April 2016 Member, Committee on Official Language
May 2012-May 2014 Member, Committee on Welfare of Other Backward Classes
Sept. 2014 onwards Member, Committee on Empowerment of Women
April 2016 Re-elected to Rajya Sabha (second term)
Nov. 2016 onwards Member, Library Committee
March 2017 onwards Member, Court of Tripura University

Books Published
In Bengali, Dalit Sangram, 2000

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Participated in literary activities; writing articles in dailies and magazines; took part in organizing festivals, drama, debates, state level ceremonial programmes during student days; organized cultural programmes in several villages of the state

Sports, Clubs, Favourite Pastimes and Recreation
Organizing government exhibitions, village fairs, literacy and sports competitions

Countries Visited
Bangladesh and South Africa

Other Information
Participated in democratic movement since student days and championed the cause of social justice and social welfare; was Member, Students Federation of India (S.F.I.) during college days; participated in (i) movement involving the interest of the employees of the I.C.D.S. (TEGA) 1985-90 and (ii) movement for upliftment of the downtrodden; joined (i) Tripura Tapsili Jati Samnnya Samiti (TTJSS) and organized the Scheduled Castes and the socially deprived people to put their problems and grievances strongly before the government, (ii) as a member of the All India Democratic Women’s Association (AIDWA) State Committee, participated in several women welfare movements; fought for women reservation in Parliament and the State Legislative Assemblies; fought against child marriage; worked for the successful implementation of the family planning programme in villages; stood against the dowry system in India; worked as councillor for the socially harassed women who
were victims of the dowry system; *contested* election for the Member of Tripura Tribal Areas Autonomous District Council (T.T.A.A.D.C.), 1990; *Member*, (i) T.G.E.A., Tripura, 1985-90, (ii) T.T.J.S.S. since 1989, (iii) Tripura State Co-operative Union, 2002-2010, (iv) Women Co-operative Society, 2003-2010 and (v) Central Executive Committee, A.I.D.W.A.
BAJPAI, DR. ASHOK
[Bharatiya Janata Party — Uttar Pradesh]

Father's Name: Late Shri Gokaran Nath Bajpai
Mother's Name: Late Shrimati Maya Devi Bajpai
Date of Birth: 20 February 1949
Place of Birth: Budhagaon, Distt. Hardoi (Uttar Pradesh)
Marital Status: Married on 10 March 1978
Spouse's Name: Prof. Sudha Bajpai
Children: Three daughters
Educational Qualifications: B.Sc., LL.B.
Diploma in Public Administration, M.A. (Public Administration), M.A. (Political Science), Ph.D. (Public Administration)
Profession: Agriculturist/Farmer, Political and Social Worker
Permanent Address:
(i) 151, Janta Kuteer, Dharamshala Road, Hardoi (Uttar Pradesh)
(ii) C-23, Butlar Palace Colony, Lucknow-226001 (Uttar Pradesh)
Tel.: 0522-2207319
Mobile: 9415017429
E-mail: ashok.bajpai.up@gmail.com
Present Address: AB-92, Shahjahan Road, New Delhi-110003
Tel.: 23782829
Fax: 23782830
Mobile: 9868181188
Positions Held:
1977-80 Member, Uttar Pradesh Legislative Assembly
1978-80 Minister of State, Higher Education and Hill Development, Government of Uttar Pradesh
1985-89 Chief Whip, Janata Party, Uttar Pradesh Legislative Assembly
Member, Uttar Pradesh Legislative Assembly
1989-91  
Minister of Education, Government of Uttar Pradesh  
Member, Uttar Pradesh Legislative Assembly

1993-95  
Member, Uttar Pradesh Legislative Assembly

1994-95  
Chairman, Committee on Public Undertakings, Uttar Pradesh. Legislative Assembly

1996-2003  
Chairman, Committee on Public Accounts, Uttar Pradesh Legislative Assembly (three terms)  
Member, Uttar Pradesh Legislative Assembly

2002-2007  
Member, Uttar Pradesh Legislative Assembly

2003-2004  
Minister of Food Supply, Government of Uttar Pradesh

2004-2007  
Minister of Agriculture and Minister of Religious Affairs, Government of Uttar Pradesh

2015-2018  
Member, Uttar Pradesh Legislative Council  
Chairman, Committee for investigating and preventing irregularities in Housing Development Authorities of Uttar Pradesh, U.P. Housing Board, Jilla Panchyat and Nagar Nigam, Uttar Pradesh  
Chairman, Committee of Financial and Administrative Delays

April 2018  
Elected to Rajya Sabha

May 2018 onwards  
Member, Board of Management, Baba Saheb Bhimrao Ambedkar University, Lucknow

June 2018 onwards  
Member, Committee on Defence  
Member, Consultative Committee for the Ministry of Petroleum and Natural Gas

Books Published

(i) Panchayati Raj in India, ‘New Thrust’ Volume-1, 1995,  
(ii) Panchayati Raj in India, ‘New Thrust’ Volume-2, 1996,  
(iii) Uttar Pradesh Mein Gandhiji, 1997,  
(iv) Panchayati Raj and Rural Development, 1998 and  
(v) Panchayati Raj ‘Ek Nazar’, 2001

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Special interest in NCC during student days and performed duties as Senior Under Officer, Company Sargent Major (C.S.M.) and Battalion Sargent Major (B.S.M.); completed one month regular army attachment course from Dharchula, District-Pithoragarh and also received a Chancellor Gold Medal in shooting

Countries Visited

Australia, Austria, Belgium, Cuba, Denmark, England, France, Germany, Holland, Hong Kong, Ireland, Italy, Malaysia, Nepal, New Zealand, Russia, Singapore, Switzerland, Thailand and U.S.A.

Other Information

Actively participated in student union politics from student days at Lucknow University, 1974; actively participated in the ‘Navnirman Aandolan’ led by
Loknayak Jaiprakash Narayan, 1972; detained during the emergency, 1975 and remained in jail in Lucknow for about one and a half year under the Maintenance of Internal Security Act (MISA); National General Secretary, Yuva Janata (Youth wing of Janata Party), 1977; Was State President, Yuva Lok Dal (Youth wing of Lok Dal), formed under the leadership of Ch. Charan Singh; Was Vice-President, Janata Dal, Uttar Pradesh, under the leadership of late Shri V.P. Singh in 1989; State General Secretary of Samajwadi Janata Party, 1991; Founder Member, Samajwadi Party in 1992 and remained its General Secretary until resigned from Samajwadi Party in 2017
BAJWA, SHRI PARTAP SINGH
[Indian National Congress — Punjab]

Father’s Name
Sardar Satnam Singh Bajwa

Mother’s Name
Sardarni Gurbachan Kaur

Date of Birth
29 January 1957

Place of Birth
Village Qadian, Distt. Gurdaspur (Punjab)

Marital Status
Married on 7 November 1982

Spouse’s Name
Sardarni Charanjit Kaur

Children
One son

Educational Qualifications
B.A.
Educated at D.A.V. College, Chandigarh, Punjab

Profession
Agriculturist

Permanent Address
H.No. 7, Sector 8-A, Chandigarh-160009
Mobile: 9878870206

Present Address
AB-97, Shahjahan Road, New Delhi-110011
Tel.: 23782355
Mobile: 9876048477
E-mail: bajwa.ps@sansad.nic.in

Positions Held
1992-97, 2002-07 and 2007-09 Member, Punjab Legislative Assembly (three terms)

1994-95
Minister of State, Information and Public Relations, Government of Punjab

1995-96
Cabinet Minister, P.W.D., B&R, Information and Public Relations, Government of Punjab

1996-97
Cabinet Minister, Judiciary, Jails, etc. Government of Punjab

2002-07
Cabinet Minister, P.W.D., B&R, School Education, Government of Punjab

2009-2014
Member, Fifteenth Lok Sabha

June 2009-June 2012
Member, House Committee

Member, Committee on Urban Development and Housing
Nov. 2011-May 2014  Member, Committee of Privileges
Aug. 2012-May 2014  Member, Committee on Railways
Jan. 2013-May 2014  Member, Business Advisory Committee
April 2016  Elected to Rajya Sabha
May 2016 onwards  Member, Committee on Human Resource Development
2017 onwards  Member, Consultative Committee for the Ministry of Home Affairs
June 2018 onwards  Member, House Committee

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Assisted ‘Adhaar Foundation’, an NGO to provide people free medical camps, free medical aid, mobile vans in Gurdaspur, (Punjab); international relations

**Sports, Clubs, Favourite Pastimes and Recreation**

*President,* (i) Judo Federation of Punjab and (ii) Equestrian Federation of Chandigarh; reading, watching movies, theatre, listening music, travelling

**Countries Visited**

Widely travelled

**Other Information**

*President,* (i) Punjab Youth Congress, 1982-85 and (ii) Punjab Pradesh Congress Committee, 2013-2015; represented India in the U.N. Switzerland, 1995; *Leader,* Indian Delegation to U.N. at the Hague, the Netherlands against the fundamentalist organizations, 1996; *Member,* (i) India-Canada Parliamentary Friendship Group, 2009; and (ii) Executive Committee, Congress Party in Parliament
BALASUBRAMONIYAN, SHRI S.R.
[All India Anna Dravida Munnetra Kazhagam —
Tamil Nadu]

Father's Name: Shri Ramabadra Naidu
Mother's Name: Shrimati Rukmani Ammal
Date of Birth: 14 November 1938
Place of Birth: Sultanpet, Distt. Coimbatore (Tamil Nadu)
Marital Status: Married on 29 November 1968
Spouse's Name: Shrimati B. Balamani
Children: Two daughters
Educational Qualifications: B.A. (Hons.), B.L., M.A.
Educated at Pachaiyappa’s College, Chennai, Madras Law College and University of Madras, Chennai
Profession: Agriculturist, Writer and Advocate
Permanent Address: 7/293, Sultanpet, Taluk Sulur,
Coimbatore-641669 (Tamil Nadu)
Tel.: 04255-266555, 0422-2217799, 044-26601323
Mobile: 09444056585
E-mail: srb595@gmail.com
Present Address: 302, Brahmaputra Apartments,
Dr. B.D. Marg, New Delhi-110001
Tel.: 23352029
Mobile: 9013181276

Positions Held
1989-91, 1991-96 and 2001-06: Member, Tamil Nadu Legislative Assembly
1989-91: Chief Whip, Congress Legislature Party, Tamil Nadu Legislative Assembly
1991-96: Leader, Congress Legislature Party
Leader of Opposition, Tamil Nadu Legislative Assembly
1996-98: Member, Eleventh Lok Sabha
<table>
<thead>
<tr>
<th>Time Period</th>
<th>Position/Role</th>
</tr>
</thead>
<tbody>
<tr>
<td>2001-2002</td>
<td>Leader, Congress Legislature Party</td>
</tr>
<tr>
<td>June 2001</td>
<td>Elected to Rajya Sabha</td>
</tr>
<tr>
<td>June 2002 onwards</td>
<td>Deputy Leader, AIADMK Party in Rajya Sabha</td>
</tr>
<tr>
<td>Sept. 2006 onwards</td>
<td>Member, Committee on Science and Technology, Environment and Forests</td>
</tr>
<tr>
<td>June 2016 onwards</td>
<td>Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)</td>
</tr>
</tbody>
</table>

**Books Published**


**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

- Reading books and magazines

**Sports, Clubs, Favourite Pastimes and Recreation**

- *Member*, Cosmopolitan Club, Chennai; interested in cricket, tennis and table tennis; reading books

**Countries Visited**

- U.S.A., as a leader of the U.N. delegation on governance of local bodies and addressed the U.N. delegates on gender issues; Singapore, Hong Kong, China and London (U.K.)

**Other Information**

- Undertook fast unto death against the Gudalur (Nilgiris) farmers’ eviction in 1981, was arrested and continued fast in Chennai jail for four days which influenced the Tamil Nadu Government to suspend the eviction of farmers; spearheaded many agitations; actively associated with many organisations working for the upliftment of the downtrodden; *was President*, Coimbatore Labour Union, *President*, National Slum dwellers Association; *General Secretary*, PCC, Tamil Nadu, 1980-82; *Vice-President*, (i) PCC, Tamil Nadu, 1988-89 and (ii) All India Peace and Solidarity Organisation, Tamil Nadu, 1975-78; *Chairman*, Friends of Soviet Union, Tamil Nadu, 1986-89; *Convenor*, (i) Congress Forum for Socialist Action, Tamil Nadu, 1969-73, and (ii) District Youth Congress, 1967-68; *General Secretary*, District Congress Committee, 1968-72; *was Member*, (i) AICC, (ii) PCC and (iii) Executive Committee, PCC; *Organizer*, Congress Campaign Committee, District Coimbatore, 1976-77
BALUNI, SHRI ANIL
[Bharatiya Janata Party — Uttarakhand]

Father's Name          Late Shri Pitamber Dutt Baluni
Mother's Name          Shrimati Sumitra Baluni
Date of Birth          2 December 1970
Place of Birth         Delhi
Marital Status         Married on 2 March 2006
Spouse's Name          Shrimati Deepti Joshi
Children               One son and one daughter
Educational Qualifications
                        B.Com.
                        Educated at Delhi University, Delhi
Profession             Social Worker
Permanent Address      A-2, Pine Wood Tower, Nainital Road, Kathgodam,
                        Haldwani, Distt. Nainital (Uttarakhand)
Present Address        Bungalow No. 20, Gurudwara Rakabganj Road,
                        New Delhi-110001
                        E-mail: anil.baluni@sansad.nic.in
Positions Held
April 2018             Elected to Rajya Sabha
June 2018 onwards      Member, Committee on Science and Technology,
                        Environment and Forests
BANDA PRAKASH, DR.
[Telangana Rashtra Samithi — Telangana]

Father's Name
Shri Satyanarayana

Mother's Name
Shrimati Shakuntala

Date of Birth
18 February 1954

Place of Birth
Warangal (Telangana)

Marital Status
Married on 10 June 1982

Spouse's Name
Shrimati Anitha Prakash Banda

Children
One daughter

Educational Qualifications
M.A., Ph.D.
Educated at Osmania University, Hyderabad and Kakatiya University, Warangal

Profession
Teacher and Educationist, Political and Social Worker and Trade Unionist

Permanent Address
(i) 1-9-1233/3, Nandi Hills, Hanamkonda, Warangal-506001 (Telangana)
Tel.: 0870-2443666 (O), 2972772 (R)
E-mail: prakash_aims@yahoo.com
(ii) 506, Lahari Pearl Heights, Somajiguda, Hyderabad-500083 (Telangana)
Tel.: 2443666(O), 2972772(R), 040-23404049(O)
E-mail: bandamprs@gmail.com

Present Address
301, Brahmaputra Apartments, Dr. B.D. Marg, New Delhi-110001
Tel.: 23323600
E-mail: banda.prakash@sansad.nic.in

Positions Held
1981-84 Vice-Chairman, Warangal Municipal Corporation
1982-83 and 1984-85 Member, Kakatiya Urban Development Authority (K.U.D.A.)
1991-94
Member, Board of Management, Kakatiya University, Warangal
Member, Finance Committee, Kakatiya University, Warangal

April 2018
Elected to Rajya Sabha

June 2018 onwards
Member, Committee on Labour
Member, Consultative Committee for the Ministry of Commerce and Industry

July 2018 onwards
Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Dec. 2018 onwards
Member, Committee on Provision of Computers to Members of Rajya Sabha (PCMRS)

Books Published
Writer and Co-Editor of three books (in Telugu)

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other Special Interests
Active student leader since high school days; associated with cultural, voluntary and youth associations; office bearer in social clubs, philanthropic trusts like Dr. K. Jayashankar Memorial Foundation Trust, Alluri Trust and Citizens Club; Advisor to cultural groups, (i) Charlie Chaplin Film Society and (ii) Priyadarshini/Swarna Bharathi Mahila Mandalis; Prominent educationist and Board Member, Kakatiya University; Life Member, Indian Institute of Public Administration, New Delhi; mobilized backward classes for political empowerment since 1978 and later participated in a round table meeting with the then Chief Minister late Shri N.T. Rama Rao; worked to strengthen the community group Mudiraj and allied activities of fishermen communities to leverage the government schemes for social and economic growth

Sports, Clubs, Favourite Pastimes and Recreation
Office bearer and Adviser for national, state and district committees of judo, kho-kho, wushu, cycling and kabaddi; organized national and international events successfully

Countries Visited
Dubai (U.A.E.), Kuwait and China

Other Information
Associated with labour movement as office bearer of several trade unions in the organized sector and about 52 unions in unorganized sector including Telangana Building Painters’ Association, etc.; while Telangana movement was in its peak in 1969, as an active student leader, supported the candidate who contested elections on Telangana Praja Samiti banner; during the latest Telangana agitation led by Kalvakuntla Chandrashekar Rao (KCR) garu and during his fast unto death, conducted rallies, meetings and shouldered the Sakala Janula Samme
BANERJEE, SHRI RITABRATA
[Independent — West Bengal]

Father’s Name
Shri Priya Bhushan Banerjee

Mother’s Name
Shrimati Archana Banerjee

Date of Birth
15 November 1979

Place of Birth
Kolkata (West Bengal)

Marital Status
Married on 19 November 2007

Spouse’s Name
Shrimati Urba Chaudhuri

Educational Qualifications
M.A. (English)
Educated at South Point High School, Asutosh College and University of Calcutta, Kolkata

Profession
Political and Social Worker

Permanent Address
86, Ramlal Bazar, Kishalay School Lane, Haltu, Kolkata-700078 (West Bengal)
Tel.: 033-24050020
Mobile: 09830178427
E-mail: ritabrata.banerjee@gmail.com

Present Address
104, South Avenue, New Delhi-110011
Tel.: 23011007, 21430999
Mobile: 9013181320
E-mail: ritabrata.banerjee@sansad.nic.in

Positions Held
April 2014
Elected to Rajya Sabha

Member, Committee on Food, Consumer Affairs and Public Distribution

Member, Committee on Provision of Computers to Members of Rajya Sabha

May 2015 onwards
Member, Committee on Transport, Tourism and Culture

May 2015-July 2015
Member, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013
March 2016-May 2016 Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016
Aug. 2016 onwards Member, Committee on Petitions
Sept. 2016 onwards Member, Joint Committee on Food Management in Parliament House Complex
Oct. 2016 onwards Member, Joint Committee on Salaries and Allowances of Members of Parliament
March-Aug. 2018 Member, Sub-Committee of the Committee on Transport, Tourism and Culture

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Contributes regularly to the party and organization journals of Bengal and also to the mainstream Bengali media

Sports, Clubs, Favourite Pastimes and Recreation

Debating, reading books and listening to music

Countries Visited

(i) South Africa, to participate in the World Festival of Youth and Students in 2010,
(ii) People’s Republic of China, as part of a Youth Exchange programme in the capacity of a member of delegation of the Government of India in 2011,
(iii) Bangladesh, to participate in the National Conference of Bangladesh Chhatra Moitree in 2012,
(iv) Ecuador, to participate in the World Festival of Youth and Students in 2013,
(v) Japan, as leader of the Indian Delegation to participate in the Inter-Parliamentary Union Young Parliamentarians Conference in 2015,
(vi) Vietnam, to participate in the Asia Pacific Regional Conference of Solidarity with Cuba and
(vii) Indonesia, as a member of the delegation of the Hon’ble Vice President of India during his State visit

Other information

All India General Secretary, Students’ Federation of India (SFI), 2008-2016; General Secretary, Asutosh College Students’ Union, Kolkata, 1998-99; District President, SFI, Kolkata, 2003-2005; Vice-President, SFI, West Bengal, 2005-2008; All India Joint Secretary, SFI, 2005-2008; Member, Senate of University of Calcutta, 1999-2004; Editor, Student Struggle (a journal), 2005-2008, Member, West Bengal State Committee, C.P.I. (Marxist) since 2012
BHARATHI, SHRI R. S.
[Dravida Munnetra Kazhagam — Tamil Nadu]

Father’s Name  Shri D.J. Raman
Mother’s Name  Shrimati J. Vijayalakshmi
Date of Birth  15 August 1947
Place of Birth  Alandur, Distt. Kancheepuram (Tamil Nadu)
Marital Status  Married on 22 January 1981
Spouse’s Name  Dr. P.A. Sampurnam
Children  Two sons
Educational Qualifications  B.A., B.L.
               Educated at University of Madras, Chennai
Profession  Lawyer/Advocate
Permanent Address  Door No. 18, 29th Street, Thillai Ganga Nagar,
                     Nanganallur, Chennai-600061 (Tamil Nadu)
                     Tel.: 044-22671858
                     Mobile: 9381038541
Present Address  171, North Avenue, New Delhi-110001
               Tel.: 23093983
               Mobile: 9013181480
               E-mail: ramansai.bharathi@sansad.nic.in
Positions Held  
1986-91 and 1996-2009  Chairman, Alandur Municipality (four terms)
1996-2001, 2001-2006  Chairman, Chamber of Chairpersons of Municipalities, Tamil Nadu (two terms)
June 2016  Elected to Rajya Sabha
Aug. 2016 onwards  Member, Committee on Urban Development
               Member, Consultative Committee for the Ministry of Defence
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  President (i) Bar Association, Saidapet, 1987-95
               and (ii) Bar Association, Alandur, 1997; Syndicate Member, The Tamil Nadu Dr. Ambedkar Law University, 1999-2001; Senate Member, Dr. M.G.R.
University, Chennai, 2010-2013; successfully implemented underground sewerage scheme under public private participation in Alandur Municipality which is a first of its kind in Asia and got many awards for the same

**Countries Visited**

Singapore, Malaysia and Philippines
BHARTI, SMT. MISHA
[Rashtriya Janata Dal — Bihar]

Father's Name       Shri Lalu Prasad
Mother's Name       Shrimati Rabri Devi
Date of Birth       22 May 1976
Place of Birth      Patna (Bihar)
Marital Status      Married on 10 December 1999
Spouse's Name       Shri Shailesh Kumar
Children            One son and two daughters
Educational Qualifications
                      M.B.B.S.
                      Educated at Patna Medical College & Hospital,
                      Patna, Bihar
Profession          Medical Practitioner
Permanent Address   Neora Road, Khagaul, Patna-801105 (Bihar)
                      Mobile: 09013185555
Present Address      Room No.125-IIA, RJD Parliamentary Party
                      Office, Parliament House, New Delhi-110001
                      Tel.: 23034816
                      Fax: 23035258
                      Mobile: 9013185555
                      E-mail: misha.bharti@sansad.nic.in
Positions Held
July 2016           Elected to Rajya Sabha
Sept. 2016 onwards  Member, Committee on Food, Consumer Affairs
                    and Public Distribution
Dec. 2016 onwards   Chief Whip, Rashtriya Janata Dal in Rajya Sabha
Jan. 2017 onwards   Member, Consultative Committee for the Ministry
                    of External Affairs
June 2018 onwards   Member, Committee on Subordinate Legislation
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Works for gender equality in rural areas of Bihar, takes keen interest in issues of women empowerment, girl child education, crime against women, women participation in politics and policy matters

Sports, Clubs, Favourite Pastimes and Recreation

Badminton champion of Patna Medical college, likes to read news articles and reports on geopolitics, strategy, travelogues, history and culture of different countries and about great personalities and icons of the world

Countries Visited

U.S.A., Singapore, Thailand, Malaysia, Indonesia and Nepal
BHATTACHARYA, SHRI P.
[Indian National Congress — West Bengal]

Father’s Name: Late Shri Nirod Kumar Bhattacharya  
Mother’s Name: Shrimati Sumati Prava Bhattacharya  
Date of Birth: 24 January 1945  
Place of Birth: Suri, Distt. Birbhum (West Bengal)  
Marital Status: Married on 13 August 1987  
Spouse’s Name: Shrimati Anjana Bhattacharya  
Children: One daughter  
Educational Qualifications: B.A. (Hons.), M.A. 
Educated at Itagoria High School, Suri Vidyasagar College and Burdwan University, West Bengal  
Profession: Political and Social Worker, Teacher and Educationist  
Permanent Address: 59A, Palm Avenue, Flat No. 4, Ballygunge, Kolkata-700019 (West Bengal)  
Tel.: 033-22873922, 22870033  
Fax: 033-22873922  
Mobile: 09433003922  
E-mail: pb.bpintuc@gmail.com  
Present Address: B-103, M.S. Flats, B.K.S. Marg, New Delhi-110001  
Tel.: 23705878, 23324699, 21430217  
Mobile: 9013181922  
Positions Held:  
1972-77 Member, West Bengal Legislative Assembly  
1972-May 1976 Minister of State, Labour, Government of West Bengal  
1996-97 Member, Eleventh Lok Sabha  
Aug. 2011 Elected to Rajya Sabha  
Aug. 2011-Aug. 2012 Member, Committee on Urban Development
<table>
<thead>
<tr>
<th>Dates</th>
<th>Position</th>
</tr>
</thead>
<tbody>
<tr>
<td>May 2012-May 2014</td>
<td>Member, Committee on Government Assurances</td>
</tr>
<tr>
<td>Aug. 2012-May 2014</td>
<td>Member, Committee on Commerce</td>
</tr>
<tr>
<td>Dec. 2012-Aug. 2017</td>
<td>Member, National Tiger Conservation Authority</td>
</tr>
<tr>
<td>May 2013-Sept. 2014</td>
<td>Member, Committee on Subordinate Legislation</td>
</tr>
<tr>
<td>Aug.-Oct. 2013</td>
<td>Member, Committee to examine matters relating to allocation and pricing of telecom licences and spectrum</td>
</tr>
<tr>
<td>Sept. 2014-Aug. 2016</td>
<td>Chairman, Committee on Home Affairs</td>
</tr>
<tr>
<td>Jan. 2015-Feb. 2017</td>
<td>Member, General Purposes Committee</td>
</tr>
<tr>
<td>March 2015</td>
<td>Member, Select Committee of Rajya Sabha on the Coal Mines (Special Provisions) Bill, 2015</td>
</tr>
<tr>
<td>March 2016-Aug. 2017</td>
<td>Member, Court of North-Eastern Hill University</td>
</tr>
<tr>
<td>Sept. 2016-Aug. 2017</td>
<td>Member, Committee on Information Technology</td>
</tr>
<tr>
<td>Aug. 2017</td>
<td>Re-elected to Rajya Sabha (second term)</td>
</tr>
<tr>
<td>Aug. 2017-Dec. 2017</td>
<td>Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017</td>
</tr>
<tr>
<td>Sept. 2017 onwards</td>
<td>Member, Committee on External Affairs</td>
</tr>
</tbody>
</table>

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Connected with many literary and social organizations; **Member**, Planning Board, Asiatic Society; has participated in various debates, extempore, cultural, social and political discussions; **attended**, several seminars all over the country; owns a publishing house and **Prag Vash**, a quarterly magazine; has written several articles on contemporary issues in various newspapers and magazines.

**Sports, Clubs, Favourite Pastimes and Recreation**

**Life Member**, Cricket Association of Bengal

**Countries Visited**

U.K., as a part of Labour delegation of West Bengal to the I.L.O.; U.S.A., South Africa, France and Switzerland

**Other Information**

**Lecturer**, Chittaranjan College, Kolkata, 1977-2005
BHUNDER, SARDAR BALWINDER SINGH
[Shiromani Akali Dal — Punjab]

Father’s Name  Sardar Boota Singh
Mother’s Name  Shrimati Surjeet Kaur
Date of Birth  21 September 1944
Place of Birth  Village Bhunder, Distt. Mansa (Punjab)
Marital Status  Married in December 1963
Spouse’s Name  Shrimati Balwant Kaur Bhunder
Children  Two sons
Educational Qualifications  B.A.
Educated at Government Rajindra College, Bhatinda (Punjab)
Profession  Agriculturist, Political and Social Worker
Permanent Address  Vill.: Bhunder, P.O. Sardulgarh, Distt.: Mansa-151507 (Punjab)
                   Tel.: 01659-250022
                   Mobile: 09872997441, 09465775772
Present Address  Bungalow No. AB - 16, Mathura Road, Opposite Pragati Maidan, Gate No. 6, New Delhi-110001
                   Tel.: 23094513, 21430744
                   Mobile: 9013181201
                   E-mail: balwindersingh.mp@sansad.nic.in
Positions Held
1964-72  Village Sarpanch
1972-87 and 2002-07  Member, Punjab Legislative Assembly
1977-80  Cabinet Minister for Agriculture, Forest and Soil Conservation, Government of Punjab
1997  Chairman, Agriculture Marketing Board, Punjab (Mandi Board, Punjab) with Cabinet Minister rank
April 1998  Elected to Rajya Sabha
1998-99

Jan. - Dec. 2001
July 2010
Aug. 2010-Dec. 2011
Sept. 2010-May 2014 and Sept. 2014 onwards
Sept. 2014-July 2016
May 2013-Sept. 2014
March 2015
July 2016

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Sports, Clubs, Favourite Pastimes and Recreation

Countries Visited

Other Information

Member, Committee on Food, Civil Supplies and Public Distribution
Member, Consultative Committee for the Ministry of Agriculture
Member, Committee on Commerce
Re-elected to Rajya Sabha (second term)
Member, Select Committee on the Wakf (Amendment) Bill, 2010
Member, Committee on Water Resources
Member, Consultative Committee for the Ministry of Consumer Affairs, Food and Public Distribution
Member, Committee on Subordinate Legislation
Member, Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015
Re-elected to Rajya Sabha (third term)
Agriculture and service to humanity

Volleyball, cycling and badminton

U.S.A. and Canada

Was imprisoned for six months during the Emergency; participated in agitations for the welfare of farmers; was jailed four times in connection with farmers’ agitations; was President, All India Kisan Wing, Shiromani Akali Dal; was General Secretary, Shiromani Akali Dal
BHUNIA, SHRI MANAS RANJAN
[All India Trinamool Congress — West Bengal]

Father's Name  
Late Shri Pulin Behari Bhunia

Mother's Name  
Late Shrimati Satyabati Bhunia

Date of Birth  
28 February 1952

Place of Birth  
Vill. Vickninischintapur, P.O. Badalpur, P.S. Sabang, Distt. Paschim Medinipur (West Bengal)

Marital Status  
Married on 4 March 1972

Spouse's Name  
Shrimati Gita Rani Bhunia

Children  
One son

Educational Qualifications  
M.B.B.S. 
Educated at N.R.S. Medical College, Kolkata

Profession  
Agriculture/Farmer, Medical Practitioner, Political and Social Worker

Permanent Address  
(i)  
Vill. Vickninischintapur, P.O. Badalpur, P.S. Sabang, Distt. Paschim Medinipur-721166 (West Bengal) 
Tel.: 033-23551261, 22293358/61, 0322-248255 
Fax: 033-25556914 
E-mail: drmbhunia@yahoo.co.in

(ii)  
Maniktala, M.I.G. Housing Estate, Block-G, Flat-3, V.I.P. Road, Kolkata-700054

Present Address  
C-504, Swarna Jayanti Sadan, Dr. B.D. Marg, New Delhi-110001 
Tel.: 23354514, 23354515 
Mobile: 09433020278, 9013181446, 9836017773, 94533007343 
E-mail: mp.bhunia@sansad.nic.in
**Positions Held**

1982-96 and 2006-July 2017
- Member, West Bengal Legislative Assembly
- Member, Public Undertakings Committee, Estimate Committee, Health and Family Welfare Committee, West Bengal Legislative Assembly

1992-96
- Chief Whip, Opposition, West Bengal Legislative Assembly

2006-2011
- Leader, Congress Legislature Party West Bengal Legislative Assembly

- Minister-in-charge for Irrigation and Waterways, Government of West Bengal
- Minister-in-charge for Micro and Small Scale Enterprises and Textiles, Government of West Bengal
- Chairman, Committee on Government Assurances, West Bengal Legislative Assembly
- Chairman, PWD and P.H.E., West Bengal Legislative Assembly
- Chairman, Public Accounts Committee, West Bengal Legislative Assembly

Aug. 2017
- Elected to Rajya Sabha

Sept. 2017-Sept. 2018
- Member, Committee on Health and Family Welfare

June 2018 onwards
- Member, Committee on Subordinate Legislation

July 2018 onwards
- Member, Committee on Home Affairs

Sept. 2018 onwards
- Member, Joint Committee on Food Management in Parliament House Complex

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

- Life Member, (i) Asiatic Society and (ii) Indian Science Congress Association; Member, Indian Medical Association, Kolkata

**Countries Visited**

- U.S.A., for International Visitors Leadership Programme; U.K., to attend Interactive Programme for Commonwealth Parliamentary Association; France, for formal visit

**Other Information**

- Was General Secretary and President, Students' Union, NRS Medical College, 1971-72 and 1973-74; was Secretary, General Secretary, Vice-President and President, West Bengal Pradesh Congress Committee (W.B.P.C.C.); participated in students' and youth movements since 1969; started political representative career since college days; was born in a family of freedom fighters
BISWAL, SHRI RANJIB
[Indian National Congress — Odisha]

Father’s Name
Shri Basanta Kumar Biswal

Mother’s Name
Shrimati Meera Biswal

Date of Birth
21 September 1970

Place of Birth
Rajabagicha, Distt. Cuttack (Odisha)

Marital Status
Married on 14 July 1997

Spouse’s Name
Shrimati Anita Biswal

Educational Qualifications
B.A. (Hons.), M.A.
Educated at B. J. B. College, Bhubaneswar, Odisha and St. Stephen’s College, University of Delhi, Delhi

Profession
Sportsman and Executive

Permanent Address
7R/2, Unit - 3, Kharabela Nagar, Bhubaneswar, Distt. Khurda-751001 (Odisha)

Present Address
100, Lodhi Estate, New Delhi-110003
Tel.: 24642346, 24642347, 21430837
E-mail : ranjib.biswal@sansad.nic.in

Positions Held
1996-97
Member, Eleventh Lok Sabha
Member, Committee on Science and Technology, Environment and Forests
Member, Consultative Committee for the Ministry of Industry

1998-99
Member, Twelfth Lok Sabha (second term)
Member, Committee on Science and Technology, Environment and Forests and its Sub-Committee on Food Technology
Member, Committee on Absence of Members from the Sittings of the House
Member, Consultative Committee for the Ministry of Coal
April 2014
Sept. 2016 onwards

Elected to Rajya Sabha
Member, Committee on Health and Family Welfare
Member, Committee on Coal and Steel

Managing Editor, (i) *The Samaya*, a leading Oriya Daily Newspaper and (ii) *Samaya Saptahik*

**Social and Cultural Activities,**
**Literary, Artistic and Scientific Accomplishments and other Special Interests**

**Sports, Clubs, Favourite Pastimes and Recreation**

Was Chairman, (i) Indian Premier League (I.P.L.) and (ii) National Cricket Academy; Manager, (i) Indian Team, World Cup, 2011 (ii) Asia Cup, Sri Lanka (2012) and (iii) Indian Team for Champions Trophy, England, 2013; Member, (i) IPL Governing Council, (ii) Finance, Marketing and Corporate Cricket, BCCI and (iii) Technical Committee for BCCI; Senior Selector for BCCI, India Team; National Selector for Juniors of BCCI; represented, (i) East Zone and Orissa in Zonal and National Trophy matches (Duleep Trophy and Deodhar Trophy), (ii) India in Youth World Cup in Australia, (iii) India against New Zealand, (iv) as Vice-Captain of India’s Youth team against Pakistan, (v) as Captain of Indian team in Youth Asia Cup and in a series against Pakistan, (vi) as Captain of Under 19 Indian team for Cricket tour to Pakistan, Asia Cup, Australia and New Zealand and (vii) as Captain of Orissa team in the Ranji Trophy Tournament; played Wills trophy for Board President-XI & Wills XI; Member, (i) Bhubaneswar Club, (ii) Pragati Sporting Club and (iii) Raman Cricket Club; reading, music and sports

**Countries Visited**

U.S.A., U.K., U.A.E., Australia, New Zealand, Pakistan, Bangladesh, Russia, Germany, Belgium, France, Italy, Singapore, Thailand; as Manager, Indian Team, toured with the Indian team to different countries such as South Africa, Sri Lanka, U.K. and West Indies; visited Russia, as a Member of the parliamentary delegation led by Hon’ble Speaker, Lok Sabha; U.S.A., as a Member of Parliament, under the U.S.A.I.D. programme; Brussels (Belgium), as a representative at the Inter-Parliamentary Union

**Other Information**

Worked as an Executive, Steel Authority of India Ltd. (SAIL), 1993-96; Treasurer, Indian Youth Congress; General Secretary, Indian Youth Congress; President, Orissa Pradesh Youth Congress; Member, A.I.C.C.
BISWAS, SHRI ABIR RANJAN  
[All India Trinamool Congress — West Bengal]

Father's Name  
Shri Ananda Mohan Biswas

Mother's Name  
Shrimati Minati Biswas

Date of Birth  
29 August 1974

Place of Birth  
Kolkata (West Bengal)

Educational Qualifications  
B.Sc. (Hons.), M.C.A., M.B.A. (IT) and LL.B. 
Educated at Presidency College, Kolkata, IGNOU, 
Sikkim Manipal University, Kolkata and T.N.B. 
Law College, Bhagalpur University, Bhagalpur, Bihar

Profession  
Lawyer/Advocate, Political and Social Worker and 
Information Technology Consultant

Permanent Address  
Vill. & P.O. Chapri, P.S. Hanskhali, 
Distt. Nadia (West Bengal)

Present Address  
(i) B-15, Entally Govt. Housing Estate, 
Dr. Sundari Mohan Avenue, Kolkata-700014 
(West Bengal) 
Mobile: 09332274419, 09883293922 
E-mail: abirrbiswas@gmail.com

(ii) Room No. 502, Banga Bhawan, 3, Hailey Road, 
New Delhi-110001 
Tel.: 23329730, 23328499

Positions Held  
2011-2016 Member, West Bengal Legislative Assembly 
April 2018 Elected to Rajya Sabha 
Sept. 2018 onwards Member, Committee on Social Justice and 
Empowerment 
Member, Consultative Committee for the Ministry of Home Affairs

Social and Cultural Activities, 
Literary, Artistic and Scientific 
Accomplishments and other 
Special Interests  
Associated with a number of social and cultural organizations by actively participating in multifarious 
social and cultural activities organized by them throughout the year; taking special interest in
upliftment of the socially downtrodden, championing their cause and striving for attainment of their equality and social justice

**Sports, Clubs, Favourite Pastimes and Recreation**

Interested in watching sports events, specially football and cricket; represented the university team in cricket and football; Mohun Bagan A.C., F.C. Bayern Munich, F.C. Barcelona and Kolkata Knight Riders; listening to music; fitness endeavours, reading, photography, travelling; interested in visiting new places and interacting with people to know more about their culture and practices, appreciating the inherent diversities in nature, passionate about photography; interested in visiting jungles and mountains, nature lover, trekker; an ardent observer, lover and photographer of wildlife and nature; travelling to places of pilgrimage which vastly boosts the inherent spirituality and provides a sense of attainment; visited the holy Amarnathji Shrine cave on foot for three years (2015-2017) in a row; traversed hundreds of kilometres on foot in such endeavours

**Countries Visited**

Nepal and Bhutan

**Other Information**

Chairman, Minimum Wages Advisory Board, Government of West Bengal, Sept. 2016-March 2018; Member, State Advisory Board of Land and Land Reforms and Refugee Relief and Rehabilitation, June 2017-March 2018
BORA, SHRI RIPUN
[Indian National Congress — Assam]

Father’s Name Late Shri Dambarudhar Bora
Mother’s Name Late Shrimati Hameswari Bora
Date of Birth 1 October 1955
Place of Birth Gohpur, Distt. Sonitpur (Assam)
Marital Status Married on 10 March 1985
Spouse’s Name Shrimati Monika Bora
Children One son and one daughter
Educational Qualifications M.A. (Economics), LL.B.
Educated at Gohpur High School, Gohpur, Cotton College, Guwahati and Gauhati University, Guwahati
Profession Lecturer, Civil Service, Advocate
Permanent Address (i) Village Borigaon, P.O. Gohpur, P.S. Gohpur Distt. Sonitpur-784168 (Assam)
(ii) H.No. 3, Bhagadattapur, Amarnath Temple Path, Beltola, Guwahati-781028 (Assam)
Mobile: 09435550049, 9854040842
E-mail: ripunbora@rediffmail.com
Present Address Flat No. 804, Brahmaputra Apartments,
Dr. B.D. Marg, New Delhi-110001
Tel.: 23725654, 23725455, 21430007
Mobile: 9013181489
E-mail: ripun.bora@sansad.nic.in
Positions Held
2001-2006 Member, Assam Legislative Assembly
2002-2006 Minister of State (Independent Charge) Panchayat, Rural Development, Government of Assam
2005-2006 Minister of State (Independent Charge) Elementary Education, Government of Assam (additional charge)
2006-2008
April 2016
May 2016 onwards

Cabinet Minister, Education, Government of Assam
Elected to Rajya Sabha
Member, Committee on Food, Consumer Affairs and Public Distribution

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Closely associated with a number of NGOs working in the field of women empowerment; organized a number of cultural programmes in Assam; published a number of articles in newspapers and journals; debate, public speaking on current issues

Sports, Clubs, Favourite Pastimes and Recreation
Reading books and journals, interested in using computer, social media, etc.

Other Information
Awarded by the President of India in 1992, for best performance in census work, as an officer of the Assam Civil Service; Lecturer, Chaiduar College, Gohpur, 1979-85; Assam Civil Service Officer, 1985-96; Advocate, Gauhati High Court, 1996-2001
CHAKRABORTY SHRI SUBHASISH
[All India Trinamool Congress — West Bengal]

Father's Name
Late Shri Padmapani Chakraborty

Mother's Name
Late Shrimati Prativa Rani Chakraborty

Date of Birth
21 December 1957

Place of Birth
Kolkata (West Bengal)

Marital Status
Married on 20 February 1994

Spouse's Name
Shrimati Soma Chakraborty

Children
One son

Educational Qualifications
B.Sc., LL.B.
Educated at Ashutosh College and Jogesh Chandra Chaudhuri Law College, Calcutta University, Kolkata (West Bengal)

Profession
Advocate, Political and Social Worker

Permanent Address
39, Mahatma Gandhi Road, Post Office and Police Station-Haridevpur, Kolkata-700082 (West Bengal)
Mobile: 09831159772, 09868181191

Present Address
504, Brahmaputra Apartments,
Dr. B.D. Marg, New Delhi
E-mail: subhasish.mp@sansad.nic.in

Positions Held
April 2018
Elected to Rajya Sabha
July 2018 onwards
Member, Committee on Food, Consumer Affairs and Public Distribution
Member, Consultative Committee for the Ministry of Information and Broadcasting

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Engaged in various social and cultural activities like serving the poor people of the nation and working for the upbringing of poor children by supporting their educational as well as sports and cultural activities; also engaged with various organizations for performing their cultural, sports and social activities throughout Bengal
Sports, Clubs, Favourite Pastimes and Recreation
Cricket and football

Other Information
General Secretary, West Bengal Trinamool Congress;
Member, (i) Regional Transport Office, Alipore, Kolkata, West Bengal, (ii) The Agri-Horticultural Society of India, Alipore, Kolkata and (iii) Bar Council of West Bengal
CHANDRASEKHAR, SHRI RAJEEV  
[Bharatiya Janata Party — Karnataka]

Father’s Name: Air Commodore M.K. Chandrasekhar (Retd.)
Mother’s Name: Shrimati Valli Chandrasekhar
Date of Birth: 31 May 1964
Place of Birth: Ahmedabad (Gujarat)
Marital Status: Married on 26 August
Spouse’s Name: Shrimati Anju Chandrasekhar
Children: One son and one daughter
Educational Qualifications: B.E. (Electrical Engg.), Masters in Computer Science, Advanced Management Programme Educated at Manipal Institute of Technology, Manipal (Karnataka), Illinois Institute of Technology, Chicago and Harvard University, Boston (U.S.A.)
Profession: Entrepreneur
Permanent Address: Jupiter Innovision Centre, 54, Richmond Road, Bengaluru-560025 (Karnataka)  
Tel.: 080-22863600, 22862000
Present Address: 7, Gurudwara Rakab Ganj Road, New Delhi-110001  
Tel.: 23094044, 23094042  
Mobile: 9868181964, 9868181061  
E-mail: rajeev.c@sansad.nic.in
Positions Held:
1999-2002  
Member, Advisory Committee, Ministry of Information Technology, Government of India  
Chairman, Infrastructure Task Force, Government of Karnataka
1999-2003  
Member, Prime Minister’s Council on Trade and Development
April 2006  
Elected to Rajya Sabha
Member, Committee on Information Technology

Member, Parliamentary Forum on Youth

July 2006-May 2009
Member, Consultative Committee for the Ministry of Urban Development

President, Federation of Indian Chambers of Commerce and Industry (F.I.C.C.I.)

2009 onwards
Co-Chairman, Vigilance & Monitoring Committee, Bangalore Urban District

Member, Committee on Finance

Aug. 2009-May 2014
Member, Consultative Committee for the Ministry of Finance

April 2012
Re-elected to Rajya Sabha (second term) (resigned w.e.f. 11 March 2018)

May-Aug. 2012
Member, Committee on Urban Development

Member, Central Advisory Committee for National Cadet Corps

Member, Select Committee of Rajya Sabha on the Insurance Laws (Amendment) Bill, 2008

Sept. 2014-Aug. 2017
Member, Committee on Defence

Member, Select Committee of Rajya Sabha on the Repealing and Amending Bill, 2014

March 2015
Member, Select Committee of Rajya Sabha on the Coal Mines (Special Provisions) Bill, 2015

May-July 2015
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty Second Amendment) Bill, 2014

Member, Select Committee of Rajya Sabha on The Real Estate (Regulation and Development) Bill, 2013

Member, Select Committee of Rajya Sabha on the Prevention of Corruption (Amendment) Bill, 2013

Nov. 2016 onwards
Member, Council of the Indian Institute of Science, Bangalore

April-July 2017
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017

Aug. 2017-Dec. 2017
Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017

Sept. 2017-April 2018 and June 2018 onwards
Member, Committee on Finance

April 2018
Elected to Rajya Sabha (third term)
Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests

Founder and Managing Trustee, RC Foundation which is mainly focussed on programmes aimed at primary education for children from economically weaker sections; Founder, (i) Flags of Honour Foundation which assists families of Armed Forces Martyrs across the country and (ii) Namma Bengaluru Foundation, an organisation working towards making Bengaluru a model city and aims to be the voice of the people in the area of governance reforms and citizen participation; has been at the forefront of raising finances and resources for important causes like support for Tsunami affected people, Kargil war and defence personnel, training of tribals in Kalahandi region of Odisha and rehabilitation of children impacted by the tragic burning of school in Kumbakonam in Tamil Nadu; interested in technology and in public-private partnerships for development of the country’s infrastructure, government finances, governance and national security.

Sports, Clubs, Favourite Pastimes and Recreation

Flying, squash, driving and music

Countries Visited

U.S.A., U.K., France, Germany, Portugal, Switzerland, Spain, Finland, Austria, U.A.E., Singapore, Thailand, Australia, Japan, etc.

Other Information

Director, (i) Bangalore International Airport Limited and (ii) Karnataka Power Corporation Limited; as a senior technology professional in the Silicon Valley at the world’s leading technology company, Intel Inc. between 1985 and 1991, was Senior Design Engineer of the team that designed and launched 32 bit 80486 microprocessor and CPU architect in the team that designed the path breaking Pentium microprocessor; Founder Chairman, BPL Mobile, 1994-2005; founded BPL Mobile in 1994 and was one of the pioneers to invest in and build the Indian telecom sector; has been an active participant/contributor in the development of the Indian telecom sector which is widely recognised as one of the successes of private entrepreneurship in infrastructure sector; Chairman, Jupiter Capital, a leading investment and financial services firm having extensive experience with global public and private investments in technology, media, music, entertainment, hospitality and infrastructure sectors.
CHANDRASHEKAR, SHRI G. C.
[Indian National Congress — Karnataka]

Father’s Name
Shri Gangur Cheluve Gowda

Mother’s Name
Shrimati Jayamma

Date of Birth
12 February 1963

Place of Birth
Mirle, Distt. Mysore (Karnataka)

Marital Status
Married on 21 June 1999

Spouse’s Name
Dr. Sudha Chandrashekhar

Children
One son and one daughter

Educational Qualifications
M.A. (Public Administration)
Educated at Periyar University, Salem

Profession
Educationist

Permanent Address
No. 206, 15th B Cross, West of Chord Road,
Mahalaxmipuram, Bengaluru-560086 (Karnataka)
Tel.: 080-23497995
Mobile: 09845004979
E-mail: gcchandru1971@gmail.com

Present Address
Bungalow No. C-1/11, Humayun Road,
New Delhi-110003
Tel.: 24640182
E-mail: gcchandru.mp@sansad.nic.in

Positions Held
April 2018
Elected to Rajya Sabha

June 2018 onwards
Member, Committee on Industry

Sports, Clubs, Favourite Pastimes and Recreation
Badminton; Member, (i) Bangalore Club, (ii) Century Club and (iii) Golf Club

Countries Visited
U.K., U.A.E., Europe, U.S.A., Mexico, Singapore, Malaysia and Indonesia
Other Information

Chairman, (i) Sarva Shiksha Abhiyan, 2003-2004 and (ii) Karnataka Urban Water Supply and Drainage Board, 2014-2016; Political Secretary and Spokesperson to KPCC Chief, Karnataka; General Secretary, K.P.C.C.
CHAVAN, SMT. VANDANA
[Nationalist Congress Party — Maharashtra]

Father’s Name  Shri Vijayrao A. Mohite
Mother’s Name  Shrimati Jayashree V. Mohite
Date of Birth  6 July 1961
Place of Birth  Pune (Maharashtra)
Marital Status  Married on 6 March 1984
Spouse’s Name  Shri Hemant V. Chavan
Children  Two daughters
Educational Qualifications  B.Sc., LL.B.
Educated at Hutchings High School, Pune, Fergusson College, Pune and I.L.S. Law College, Pune
Profession  Lawyer/Advocate
Permanent Address  “Yashodhan”, 212/51, Rambaug Colony, Navipeth, Pune-411030 (Maharashtra)
Tel.: 020-24333190, 24333366, 020-25533532 (O)
Fax: 020-24333190
Mobile: 09422029000
E-mail: vandanahchavan@hotmail.com
alertnet2007@gmail.com

Present Address  602, Swarna Jayanti Sadan Deluxe,
Dr. B. D. Marg, New Delhi-110001
Tel.: 23315410, 21430619
Mobile: 9013181961, 9013181363
E-mail: vandana.chavan@sansad.nic.in

Positions Held
1997-98  Mayor, Pune City
March 2010-Dec. 2010  Member, Maharashtra Legislative Council
April 2012  Elected to Rajya Sabha
May 2012-May 2014  Member, Committee on Water Resources
<table>
<thead>
<tr>
<th>Date Range</th>
<th>Description</th>
</tr>
</thead>
<tbody>
<tr>
<td>Aug. 2012-May 2014</td>
<td>Member, Parliamentary forum on Water Conservation and Management</td>
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<tr>
<td>Aug. 2012-May 2014 and</td>
<td>Member, Committee on Member of Parliament</td>
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<tr>
<td>Dec. 2014 onwards</td>
<td>Local Area Development Scheme (MPLADS)</td>
</tr>
<tr>
<td>April 2013-May 2014</td>
<td>Member, Parliamentary Forum on Artisans and Craftspeople</td>
</tr>
<tr>
<td>Aug. 2013-May 2014</td>
<td>Member, Committee on Home Affairs</td>
</tr>
<tr>
<td>Sept. 2014-Aug. 2016</td>
<td>Member, Committee on Urban Development</td>
</tr>
<tr>
<td>Sept. 2014 onwards</td>
<td>Member, Committee on Empowerment of Women</td>
</tr>
<tr>
<td>March 2015</td>
<td>Member, Select Committee of Rajya Sabha on the Coal Mines (Special Provisions) Bill, 2015</td>
</tr>
<tr>
<td>June 2016-May 2018</td>
<td>Member, Board of Management of Babasaheb Bhimrao Ambedkar University, Lucknow</td>
</tr>
<tr>
<td>Sept. 2016-Aug. 2017</td>
<td>Member, Committee on Science and Technology, Environment and Forests</td>
</tr>
<tr>
<td>Oct. 2016-April 2018</td>
<td>Member, Railway Convention Committee</td>
</tr>
<tr>
<td>Feb. 2017-April 2018</td>
<td>Member, Committee on Provision of Computers to Members of Rajya Sabha</td>
</tr>
<tr>
<td>March 2017-April 2018</td>
<td>Member, General Purposes Committee</td>
</tr>
<tr>
<td>Aug.-Dec. 2017</td>
<td>Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017</td>
</tr>
<tr>
<td>Sept. 2017 onwards</td>
<td>Member, Committee on Human Resource Development</td>
</tr>
<tr>
<td>April 2018</td>
<td>Re-elected to Rajya Sabha (second term)</td>
</tr>
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</table>

**Books Published**

In English, Law of Cruelty, Abetment of Suicide and Dowry Death (Co-author), 1993; In Marathi, *Green India-Clean India, Swapna Udyachi-Sundar Jagachi* (a reference book on climate change), 2011

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

As *Mayor* of Pune city during 1997-98, initiated, (i) Literacy Drive, (ii) SMILE (Savitri Marketing Institution for Ladies Empowerment) and (iii) ALERT (Association for Learning, Education, Research and Training); has been organizing “Mahila Sahitya and Sanskriti Sammelan” since 1999

**Countries Visited**

(i) Sydney (Australia), leading a delegation of Women Mayors for the Metropolis Congress on ‘Connecting Cities’, 2008, (ii) Barcelona (Spain), on being invited to speak on ‘Women and Local Governance’ at a workshop organized by Metropolis on ‘Local and Metropolitan Governance’, 2003, (iii) Berlin (Germany), to speak on ‘Women and Environment’ at the Eighth World Congress of the Metropolis on ‘Tradition and Transformation: the
future of the city’, 2005, (iv) Montreal (Canada),
to present a paper on ‘Participatory Governance’
at the ‘Municipal Leaders Summit on Climate
Change’, 2005, (v) Salsburg (Austria), to participate
in Seminar on ‘Women, Political Power and Next
Generation Leadership’, organized by Salsburg
Seminars, 2006, (vi) Brussels (Belgium), to chair
the Session on ‘Equality of Women in Asia’ at
a conference on ‘Dynamic Cities Need Women’, 2007; was also a member of the six member Brussels
Declaration Committee, (vii) Paris (France), to attend
and speak at a Training Programme on ‘Cities
and Climate Change’ by the Eco-Region of the
Metropolis where training on Climate Change
and Measures to Prevent the Negative Impact of
Greenhouse Gases, Climate Plan and Local Planning
tools was provided, 2010, (viii) Seoul (South Korea)
as a speaker at the 1st Asian Women’s Network
Forum, under the theme ‘Women in Asian Cities:
Crisis, Agency and Change’, 2011, (ix) U.S.A.,
as ‘Eisenhower Fellow’ by the Eisenhower
Fellowships, 2000 and (x) the Netherlands when
awarded Fellowship on “Participatory Process in
Municipal Governance” at the Institute of Social
Sciences, 2002

Other Information

Awarded, (i) ‘Certificate of Appreciation for
Exemplary Work Done in the Field of Environment’
by Rotary Club, Kothrud, (ii) ‘Vocational
Excellence Award’ for social work by Rotary
Councillor Award-1996’ by Yuvabharati, (iv)
‘Efficient Councillor Award-1996’ by the Rajeev
Gandhi Foundation, Pune, (v) ‘Ahilyabai Holkar
Puraskar’ by the Government of Maharashtra for
2003-04, (vi) ‘Vocational and Service Excellence
Award-2010’ by Rotary Club, Pune Riverside
and (vii) Green Ambassador Award by Trishakti
Foundation, 2009-10; received recognition of service
by Top Management Club, Pune
CHHATRAPATI, SHRI SAMBHAJI
[Nominated — Bharatiya Janata Party]

Father's Name Shri Shahu Shahaji Chhatrapati
Mother's Name Sou Yadnaseniraje Shahu Chhatrapati
Date of Birth 11 February 1971
Place of Birth Bangalore (Karnataka)
Marital Status Married on 24 January 1996
Spouse's Name Sou Sanyogeetaraje Sambhaji Chhatrapati
Children One son
Educational Qualifications B.A., M.B.A.
Educated at Rajkumar College, Rajkot, Saurashtra and Shivaji University, Kolhapur (Maharashtra)
Profession Agriculturist, Political and Social Worker
Permanent Address New Palace, Kolhapur-416003 (Maharashtra)
Tel.: 0231-2669945
Fax: 0231-2655206
Mobile: 09822549320
E-mail: sambhajichhatrapati@rediffmail.com
Present Address Bungalow No. 49, Lodhi Estate,
New Delhi-110003
Mobile: 9013181308
E-mail: sambhaji.chhatrapati@sansad.nic.in

Positions Held
June 2016 Nominated to Rajya Sabha
Sept. 2016-Aug.2017 Member, Committee on Agriculture
Sept. 2017 onwards Member, Committee on External Affairs
June 2018 onwards Member, Committee on Transport, Tourism and Culture
July 2018 onwards Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018
Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests

Vice-President, All India Shri Shivaji Memorial Society, Pune, Maharashtra; Founder Trustee, Chhatrapati Shahu Vidyalaya, Kolhapur; Patron, (i) Kolhapur Sports Association, Kolhapur and (ii) Shri Swami Vivekanand Shikshana Sanstha, Kolhapur; President, (i) Shahaji Chhatrapati Shooting & Conservation Club and (ii) Chhatrapati Charitable Devasthan Trust; Chief Patron: (i) Sahyadri Pratisthan, (ii) Shiv Shahu Manch Trust and (iii) Chhatrapati Sambhajiraje Foundation; Trustee of 14 different Charitable Trusts run by the Chhatrapati family; Founder of social/educational/health/sports welfare organizations: (i) Sahyadri Pratisthan, (ii) Shiv Shahu Industrial Training Institutes at Chandgad, Gargoti and Gradinglaj, (iii) Shahaji Cricket Foundation, (iv) Sambhajiraje Health Foundation, (v) Chhatrapati Sambhajiraje Foundation, (vi) Akhil Bharatiya Shivrajyabhishek Mahotsav Samiti, Durg Raigad and (vii) Shiv Shahu Manch Trust; deep and abiding interest in the restoration of forts and historical monuments so as to promote Indian heritage and tourism; was invited as Guest of Honour at the Royal Heritage Show in Dubai (U.A.E.)

Sports, Clubs, Favourite Pastimes and Recreation

Takes avid interest in football, wrestling and cricket; Patron of the Kolhapur Sports Association which promotes sports in the region through fair competitions, awards and training camps

Countries Visited

Austria, Bali (Indonesia), China, Czech Republic, Dubai (U.A.E.), Egypt, Mauritius, Seychelles, Singapore, South Africa, Switzerland, Thailand, U.K. and Maldives

Other Information

Has created several welfare and education platforms for the economic and social empowerment of the downtrodden at local level; was felicitated by the Government of Karnataka on the occasion of Dr. Babasaheb Ambedkar’s 125th Birth Anniversary; as Trustee of various organizations, provides financial assistance to drought hit farmers of Marathwada and other drought-prone regions; as Chief Patron of various trusts, provides wheelchairs to physically challenged, regularly conducts health awareness programmes and mass health camps and provide free surgery in the region as an integral part of
health care services; has been awarding the Shiv Shahu Awards annually to encourage outstanding achievements in the field of social work, education, agriculture, sports and literature; felicitates ex-servicemen for display of gallantry; is pivotal in highlighting the historical significance of the great Maratha warrior king Chhatrapati Shivaji Maharaj; a descendent of Chhatrapati Shivaji Maharaj and Rajashri Chhatrapati Shahu Maharaj, took initiative and installed a bronze statue of Chhatrapati Shivaji Maharaj at the very place he was coronated as “Chhatrapati” at Raigarh, with support of lakhs of mavlas in 2006; organizes annual coronation celebrations at Raigarh fort and treks from Panhala fort to Pawankhind to commemorate the Maratha legacy and to promote interest in history and culture amongst youth; an activist for the restoration of forts, has been pressing for their inclusion as world heritage sites and to be recognized by UNESCO
CHHETRI, SMT. SHANTA
[All India Trinamool Congress — West Bengal]

Father's Name
Shri Bir Singh Chhetri

Mother's Name
Late Shrimati Bishnu Maya Chhetri

Date of Birth
10 October 1956

Place of Birth
Kurseong, Distt. Darjeeling, West Bengal

Marital Status
Married on 8 December 1980

Spouse's Name
Late Shri Deo Chandra Karki

Children
Two sons

Educational Qualifications
B.Com., M.Com.
Educated at Ramakrishna Girls High School, Kurseong, Kurseong College, Kurseong, Siliguri College of Commerce, Darjeeling District and University of North Bengal, Darjeeling District

Profession
Social and Political Worker

Permanent Address
16A, Dowhill Road, Ward No. 6, P.O. & P.S. Kurseong, Darjeeling-734203 (West Bengal)
Tel.: 7432036898
E-mail: chhetrishanta33@gmail.com

Present Address
Room No. 601, Banga Bhawan, 3 Hailey Road, New Delhi-110001

Positions Held
1996-2011
Member, West Bengal Legislative Assembly (three terms)
Member, Committee on Education, West Bengal Legislative Assembly
Member, Committee on Women and Children, West Bengal Legislative Assembly
Member, Court of North Bengal University
Member, State Legal Services Authority, West Bengal
Member, State Labour Welfare Board, West Bengal
1994-1999  Councillor, Kurseong Municipality
2001-2011  Member, Committee on Health and Family Welfare, West Bengal Legislative Assembly
2006-2011  Member, Committee on Transport, West Bengal Legislative Assembly
                Member, Committee on Public Works and Public Health Engineering, West Bengal Legislative Assembly
    July 2017  Elected to Rajya Sabha
    Sept. 2017 onwards  Member, Committee on Rural Development

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Sports, Clubs, Favourite Pastimes and Recreation

Recipient of President Girl's Guide (Bharat Scouts and Guides)

Countries Visited

U.K. (London and Scotland), 2007 as a member of the Indian delegation in the Commonwealth Parliamentary Association (CPA)

Other Information

Started her political career with the Gorkha National Liberation Front in 1994; joined Trinamool Congress in 2014; working President, Trinamool Congress, Darjeeling District (Hills); Chairperson, Rogi Kalyan Samiti, Darjeeling, District Hospital; Member, (i) North Bengal Development Council, (ii) Rural Development Committee, (iii) District Level Electricity Coordination Committee, (iv) Tea Directorate and (v) Commonwealth Parliamentary Association, 2001-2011 and (vi) West Bengal Commission for Women
CHIDAMBARAM, SHRI P.
[Indian National Congress — Maharashtra]

Father’s Name  Shri Palaniappan

Mother’s Name  Shrimati Lakshmi Achi

Date of Birth  16 September 1945

Place of Birth  Kanadukathan, Distt. Sivaganga (Tamil Nadu)

Marital Status  Married on 11 December 1968

Spouse’s Name  Shrimati Nalini Chidambaram

Children  One son

Educational Qualifications  B.Sc., B.L., M.B.A.
Educated at University of Madras, Chennai, Tamil Nadu and Harvard University, Boston, Massachusetts (U.S.A.)

Profession  Lawyer

Permanent Address  87/1-54, Motilal Street, Kandanur, Taluka-Karaikudi, Distt. Sivaganga-630104 (Tamil Nadu)

Present Address  Bungalow No. 80, Lodhi Estate, New Delhi-110003
E-mail: chidambaram@sansad.nic.in

Positions Held

1972  Member, All India Congress Committee (A.I.C.C.)
1973-76  President, Youth Congress, Tamil Nadu
1976-77  General-Secretary, Pradesh Congress Committee (P.C.C.), Tamil Nadu
1984  Member, Eighth Lok Sabha (first term)
1985  Joint Secretary, All India Congress Committee (Indira) [A.I.C.C. (I)]
Sept. 1985  Union Deputy Minister, Commerce
1985-86  Union Deputy Minister, Personnel, Administrative Reforms, Training, Public Grievances and Pensions
1986-89
Union Minister of State, Personnel, Public Grievances and Pensions
Union Minister of State, Home Affairs (Internal Security)

1989
Member, Ninth Lok Sabha (second term)

1990
Member, Committee to review Lok Sabha Secretariat Rules, 1955
Member, Consultative Committee constituted under the Punjab State Legislature (Delegation of Powers) Act, 1987

1990-91
Member, Public Accounts Committee
Member, Consultative Committee, Ministry of Finance

1991
Member, Tenth Lok Sabha (third term)

Union Minister of State, Commerce (Independent Charge)

1996
Member, Eleventh Lok Sabha (fourth term)

1996-98
Union Cabinet Minister, Finance (with additional charge of Law, Justice and Company Affairs, June 1996 and held charge of Company Affairs till April 1997)

1998
Member, Twelfth Lok Sabha (fifth term)

1998-99
Member, Committee of Privileges
Member, Committee on Finance
Member, Consultative Committee, Ministry of External Affairs

2004
Member, Fourteenth Lok Sabha (sixth term)

May 2004-Nov. 2008
Union Cabinet Minister, Finance

Union Cabinet Minister, Home Affairs

2009
Member, Fifteenth Lok Sabha (seventh term)

May 2009-July 2012
Union Cabinet Minister, Home Affairs

Aug. 2012-May 2014
Union Cabinet Minister, Finance

July 2016
Elected to Rajya Sabha

Sept. 2016 onwards
Chairman, Committee on Home Affairs

March 2017 onwards
Member, General Purposes Committee

Books Published
In English (i) A View From The Outside : Why Good Economics Works For Everyone, 2007 and (ii) Standing Guard : A Year in Opposition 2016;
In Hindi, Bhartiya Arthvyavastha Par Ek Nazar : Kuchh Hatkar, 2008; authored several write-ups on economic and current affairs

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Trustee, (i) Rajiv Gandhi Foundation, Delhi, (ii) Ilakkiya Chintanai, (Literary Association), Chennai and (iii) Ezhuttu Trust, Chennai
Sports, Clubs, Favourite Pastimes and Recreation

Reading books, modern literature in general and Tamil literature in particular; badminton, chess, tennis; Member, (i) Kodaikanal Club, Kodaikanal, Tamil Nadu and (ii) Gymkhana Club, Delhi

Countries Visited

Widely travelled

Other Information

Delivered lectures in many Universities in India and abroad
**CHOWDARY, SHRI Y. S.**
[Bharatiya Janata Party — Andhra Pradesh]

*Father’s Name*  
Shri Y. Janardhana Rao

*Mother’s Name*  
Shrimati Y. Suseela Kumari

*Date of Birth*  
2 June 1961

*Place of Birth*  
Hyderabad

*Marital Status*  
Married on 6 August 1989

*Spouse’s Name*  
Shrimati Y. Padmaja

*Children*  
One son and one daughter

*Educational Qualifications*  
Bachelor of Engineering from Chaitanya Bharathi Institute of Technology, Hyderabad, Andhra Pradesh  
Master of Engineering from P.S.G. College of Technology, Coimbatore, Tamil Nadu

*Profession*  
Industrialist

*Permanent Address*  
H.No. 8-2-269/5/29, Sagar Society, Road No. 2, Banjara Hills, Hyderabad-500034 (Telangana)  
Tel.: 040-23352338 (O)  
Fax: 040-23357788 (O)  
Mobile: 09491367333, 09849067333  
E-mail: yschowdarymp@gmail.com

*Present Address*  
44, Lodhi Estate, New Delhi-110003  
Tel.: 24656049, 24632934  
Mobile: 9013181699, 9013181210  
Fax: 24621402  
E-mail: ys.chowdary@sansad.nic.in

*Positions Held*  
June 2010  
Elected to Rajya Sabha  
Member, Committee on Commerce

* Belonged to Telugu Desam Party (TDP) at the time of his election to the Rajya Sabha, *i.e.* 3rd June, 2016, merged with Bharatiya Janata Party (BJP) w.e.f. 20th June, 2019.
Aug. 2010-May 2014  Member, Consultative Committee for the Ministry of Food Processing Industries

Nov. 2011-Nov. 2014  Member, Court of University of Hyderabad

Aug. 2012-May 2014  Member, Committee on Energy

Dec. 2013-Nov. 2014  Member, Parliamentary Forum on Millennium Development Goals

Sept. 2014-Nov. 2014  Member, Committee on External Affairs

9 Nov. 2014-9 March 2018  Minister of State in the Ministry of Science and Technology; and
Minister of State in the Ministry of Earth Sciences

June 2016  Re-elected to Rajya Sabha (second term)

April 2018  Member, Committee on Ethics

June 2018 onwards  Member, Committee on Rules

Sept.-Dec. 2018  Member, Committee on Urban Development

Oct. 2018 onwards  Member, General Purposes Committee

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Promoting social welfare activities through ‘Sujana Foundation’, especially for the service of the underprivileged in the areas of education and health; takes active participation in relief works undertaken for those affected due to natural calamities

Sports, Clubs, Favourite Pastimes and Recreation

Collection of vintage cars; Life Member, Constitution Club of India; Member, (i) Jubilee Hills International Centre and (ii) Young Presidents Organisation (YPO)

Countries Visited

U.S.A., Europe, Middle East, South East Asia, China, Micronesia, Comoros and New Zealand
CHOWDHURY, PROF. JOGEN  
[All India Trinamool Congress — West Bengal]

Father’s Name  
Shri Pramatha Nath Chowdhury

Mother’s Name  
Shrimati Indudevi Chowdhury

Date of Birth  
16 February 1939

Place of Birth  
Daharpara, Distt. Faridpur (now in Bangladesh)

Marital Status  
Married on 13 December 1970

Spouse’s Name  
Shrimati Sipra Chowdhury

Children  
One son

Educational Qualifications  
Graduation in Fine Arts (Painting) (D.P.L.N.M.), Higher Study in Fine Arts (Fresco, Mosaic and Graphic Arts) with a French Government Scholarship through Government of India Educated at Government College of Arts and Crafts, Kolkata, West Bengal (1955-60) and Ecole Nationale Superier des Beaux Arts, Paris, France (1965-67)

Profession  
Artist, Writer, Poet and Social Worker

Permanent Address  
'Abahaman’ Ratanpalli, P.O. Santiniketan, Bolpur, Distt. Birbhum-731235 (West Bengal)  
Tel.: 03463-262089  
Mobile: 09831197063  
E-mail: jogenchowdhury@gmail.com

Present Address  
C-702, Swarna Jayanti Sadan, 
Dr. B.D. Marg, New Delhi-110001  
Tel.: 21430043, 23326011  
Mobile: 9013181351, 9013181309

Positions Held  
1960-63  
Art Teacher, Howrah Zilla School, Government of West Bengal
1963-65  Art Designer (Textile designing), All India Handloom Board Weavers Services Centre, Calcutta, Government of India

1968-72  Art Designer (Textile designing), All India Handloom Board Weavers Services Centre, Madras, Government of India

1972-87  Keeper Arts (Curator of Paintings), Rashtrapati Bhavan, New Delhi

1987-99  Reader/Professor (Painting) and Principal, Kala Bhawan, Visva Bharati, Santiniketan, West Bengal

At present, Professor Emeritus, Visva Bharati, Santiniketan, West Bengal

April 2014  Elected to Rajya Sabha

Sept. 2014 onwards  Member, Committee on Human Resource Development

Sept. 2014-Sept. 2016  Member, Committee on Subordinate Legislation

Oct. 2014 onwards  Member, Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex

**Books Published**

In Bengali, books of poems under the titles:

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Since School/College days, took interest in various socio-cultural activities; was engaged in publication of literary journals; being a professional/eminent Indian painter, has been engaged in painting for many years; received awards/appreciation/recognition nationally and internationally; has held more than 37 one man exhibitions in India and abroad including New York, Paris, Amsterdam, Kyoto, Berlin, Singapore and Dubai; participated in more than 100 major group exhibitions all over India including National Exhibitions, Indian Triennales and represented India in various countries like U.K., France, U.S.A., Switzerland, Russia, Japan, South Korea, Germany, China, Iraq, Turkey, Hong Kong, Singapore, Dubai (U.A.E.), Bangladesh, Brazil, Cuba, Poland, etc; received numerous awards including (i) *Prix Le France de la Jeune Peinture Paris*, 1966, (ii) *The 2nd Biennale of Havana, Cuba*, 1986, (iii) *International Print Biennale, Bhopal*, 1995, (iv) ‘Kalidas Samman’, Bharat Bhavan, Bhopal, 2001, (v) ‘Banga Bibhusa’ Samman, Government of West Bengal, 2012, (vi) ‘Taj Ratna’ Samman and (vii) ‘Sera Bangali’, 2016
Sports, Clubs, Favourite Pastimes and Recreation
Fond of reading and writing poems, articles on art and on social and cultural issues; likes music, films, cultural activities besides painting and drawing as a professional painter

Countries Visited
South Korea, Cuba, Brazil, Hong Kong, Poland, U.K., U.S.A., Russia, France, Germany, Austria, Canada, Japan, China, Finland, the Netherlands, Italy, Switzerland, Scotland, Egypt, Turkey, Greece, South Korea, Bangladesh, Thailand, Iraq, Dubai (U.A.E.), Bhutan, Spain, Singapore, Hungary, Slovakia and Czech Republic for art and cultural purpose

Other Information
Chairman, (i) West Bengal State Art Akademi, Kolkata and (ii) Kolkata Museum of Modern Art, Kolkata; Secretary, Santiniketan Society of Visual Art and Design, West Bengal; Commissioner, Sixth Bharat Bhavan Biennale of Contemporary Indian Art, Bhopal, 1996; Jury, Biennale Exhibition, Roopankar Museum of Fine Art, Bhopal, 1990; Jury Member, (i) Indian Section of the Triennale, India 1997 and (ii) Singapore Biennale Exhibition of Art, Singapore, 2003; Member, (i) Advisory Board, Indian Council for Cultural Relations (ICCR), Kolkata, (ii) General Assembly, ICCR, New Delhi, (iii) Advisory/Executive Board, East Zone Cultural Centre (EZCC), Kolkata, (iv) Syllabus Committee, Ministry of Education, Government of West Bengal and (v) Advisory Committee, National Gallery of Modern Art, New Delhi, 1998-2000; Curator, Contemporary Indian Art in Dhaka (Bangladesh) for ICCR, New Delhi, 1993
DAIMARY, SHRI BISWAJIT
[Bodoland People's Front — Assam]

Father's Name
Late Shri Surendra Daimary

Mother's Name
Late Shrimati Fedab Daimary

Date of Birth
4 February 1971

Place of Birth
Suagpur, Distt. Baksa, Bodoland (Assam)

Marital Status
Married on 4 December 1999

Spouse's Name
Shrimati Mina Brahma Daimary

Children
Two sons and two daughters

Educational Qualifications
M.A., Hindi Visharad
Educated at Kokrajhar College, Kokrajhar and Madurai Kamaraj University, Madurai

Profession
Social Worker and Agriculturist

Permanent Address
Village No. 5, Suagpur, P.O. Suagpur, P.S. Goreswar, Distt. Baksa, Bodoland-781366 (Assam)

Present Address
62, South Avenue, New Delhi-110011
Tel.: 23794428, 23794298
E-mail: bj.daimary@sansad.nic.in
bjdaimary@gmail.com

Positions Held
2001-2006
- Member, Assam Legislative Assembly
- Member, Public Accounts Committee, Assam Legislative Assembly

2006-2008
- Chairman, Assam Apex Weavers and Artisans Co-operative Federation Limited (ARTFED), Government of Assam (with the status of Cabinet Minister)

April 2008
- Elected to Rajya Sabha

May 2008-May 2009
- Member, Committee on Transport, Tourism and Culture

May 2008-Sept. 2010 and May 2015 onwards
- Member, Committee on Subordinate Legislation

- Member, Consultative Committee for the Ministry of Railways
<table>
<thead>
<tr>
<th>Date Range</th>
<th>Position/Role</th>
</tr>
</thead>
<tbody>
<tr>
<td>Aug. 2009-May 2014 and Sept. 2014 onwards</td>
<td>Member, Committee on Chemicals and Fertilizers</td>
</tr>
<tr>
<td>April 2014</td>
<td>Re-elected to Rajya Sabha (second term)</td>
</tr>
<tr>
<td>2015 onwards</td>
<td>Member, Consultative Committee for the Ministry of Tourism and Ministry of Culture</td>
</tr>
<tr>
<td>April-July 2017</td>
<td>Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017</td>
</tr>
<tr>
<td>July 2018 onwards</td>
<td>Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018</td>
</tr>
</tbody>
</table>

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Engaged in many social and cultural activities; organizing seminars and youth awareness programmes; upliftment of the youth; interacting with the youth; involved in public health programmes; actively participated and organized various awareness programmes for literacy, health and skills development for the rural people especially in tribal areas.

**Sports, Clubs, Favourite Pastimes and Recreation**

Football, volleyball, badminton, basketball, drama, music and arranging folk dance programmes.

**Countries Visited**

Bhutan, Thailand, Hong Kong, China, Germany, France, the Netherlands, Austria, Brazil, Mauritius, Japan, Switzerland, U.K., U.S.A., Vietnam, Israel, Amman (Jordan), New Zealand, Singapore, Nepal, Kenya, Bangladesh, Maldives, Dubai (U.A.E.) and Mongolia.

**Other Information**

Has rendered voluntary social service during student and political life; has worked for the upliftment of the backward rural people especially tribals of the country; *President*, (i) Sanja Defeli Anchalik Committee, All Bodo Students' Union, 1990-92, (ii) Kamrup District Committee, All Bodo Students' Union, 1994-96, (iii) International Bodo Race Festival Committee since 2009 and (iv) All Bodoland Taekwondo Association since 2010; *General Secretary*, (i) Sanja Defeli Anchalik Committee, All Bodo Students' Union, 1988-90 and (ii) Kamrup District Committee, All Bodo Students' Union, 1992-94; *Assistant General Secretary*, Central Committee, All Bodo Students’ Union, 1996-2001; *Assistant Treasurer*, National Students and Youth Forum for Smaller States (National Level), 1997-2001; *Secretary*, Bodoland People's Front (BPF) Party, 2006-2016; *Spokesperson*, Bodoland People's Front Party since 2016; *Advisor*, Chief of Bodoland Territorial Council since 2015.
DALWAI, SHRI HUSAIN
[Indian National Congress — Maharashtra]

Father's Name: Shri Umar Khan Dalwai
Mother's Name: Shrimati Hafija Umar Dalwai
Date of Birth: 16 February 1943
Place of Birth: Vill. Mirjoli, Tal. Chipuln, Distt. Ratnagiri (Maharashtra)
Marital Status: Married on 2 June 1974
Spouse's Name: Shrimati Shama Dalwai
Children: One son and one daughter
Educational Qualifications: M.A. (Sociology) Educated at United English School, Chipuln, Ratnagiri and Mumbai University, Mumbai, Maharashtra
Profession: Industrial Worker/Trade Unionist, Journalist/Writer, Political and Social Worker
Permanent Address:
(i) Residence: 2/50, Gulmohar, New M.I.G. Colony, Bandra (East), Mumbai-400051 (Maharashtra)  
Tel.: 022-26478786, 26474900  
Telefax: 022-26472833, 26477970 (O)  
Mobile: 09820187344, 09869400344  
E-mail: dalwaiah@yahoo.co.in
(ii) Office: 1/6, Shriram CHS Ltd., Khernagar, Bandra (East), Mumbai-400051 (Maharashtra)

Present Address: C-1/5, Humayun Road, New Delhi-110003
Tel.: 24698786, 24628518, 21430844  
Mobile: 9013181204, 9013181344

Positions Held:
Oct. 1999-March 2001 Cabinet Minister holding the portfolios of Labour, Waqf and Minor Ports, Government of Maharashtra
July 2011 Elected to Rajya Sabha
Aug. 2011-Aug. 2012 Member, Committee on Rural Development
Dec. 2011-Dec. 2013 Member, Central Advisory Committee for the National Cadet Corps
Aug. 2012-May 2014 Member, Committee on Railways
May 2013-Sept. 2014 Member, Committee on Petitions
April 2014 Re-elected to Rajya Sabha (second term)
Sept. 2014 onwards Member, Committee on Urban Development
Member, Committee on Government Assurances
May 2015 onwards Member, Wakf Board, Maharashtra
March-May 2016 Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016
June 2016 onwards Member, Haj Committee
Aug. 2016 onwards Member, Committee on Welfare of Other Backward Classes
Member, Consultative Committee for the Ministry of Steel
April 2017 onwards Member, Court of Aligarh Muslim University
April-July 2017 Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Active in politics since college days; actively participated in dalit movement; stood against the atrocities on dalit, adivasis, minority Muslims and Christians; worked among the tribal community in Thane district and fought for the implementation of the 20 Point Programme which was appreciated by the then Chief Minister of Maharashtra, late Shri Shankarrao Chavan; propagated the recommendations of the Sachar Committee Report all over Maharashtra and prepared a memorandum for the implementation of the Report; closely associated with academic circles; associated with the Khadi and Village Industries Commission, Maharashtra OBC and Muslim OBC Sangathan; as Labour Minister, Government of Maharashtra initiated the idea of Umbrella Law for protecting the interest of large scale unorganized labour in the State of Maharashtra; initiated the formation of State
level Waqf Board; Awarded, ‘Best Parliamentarian Award’ for the year 2001-2002 by Commonwealth Parliamentary Board, Maharashtra Branch; Chairman, Manav Navnirman Sankalp Charitable Trust; President, (i) Maulana Azad Vichar Manch, (ii) Rail Mazdoor Union, (iii) Mirjoli Panchkroshi Shikshan Mandal, (iv) Konkan Vikas Manch, (v) Konkan Women, Youth & Student Development Central Society (KOWYAS), (vi) Taximen’s Union, Mumbai and (vii) Mumbai Auto Riksha Union; Convener, Dalit Atyachar Virodhi Sanghatana; Member, All India Congress Committee (A.I.C.C.);

was Chairman, Maharashtra State Haj Committee; was President, Maharashtra State Samajwadi Party; was Secretary, (i) Yuvak Kranti Dal, (ii) Quami Ekta Samiti, (iii) Taraqui Pasand Muslim Organisation, (iv) Committee for the implementation of Mandal Commission Report and (v) Girni Kamagar Sabha; was General-Secretary, (i) Janata Dal, (ii) Konkan Labour Union, (iii) Movement of renaming of Marathawada University and (iv) Phule-Ambedkar Vichar Manch; was Observer, (i) Lok Sabha election 2004, Konkan region comprising North Mumbai, Rajapur Ratnagiri, Kulaba, Dahanu Constituencies and Thane Municipal Corporation Election, (ii) Purnia district of Bihar State Assembly Election, (iii) Dharwad-Hubli district of Karnataka State Assembly Election and (iv) Goa Legislative Assembly Election 1998; was Member, (i) Peace Committee Maharashtra State, (ii) M.P.C.C. Manifesto Committee, 1999 and (iii) M.P.C.C. Election Committee, 1999; was Invitee Member, M.P.C.C. Election Committee, 1999; Vice-President, Maharashtra Pradesh Congress Committee; National Spokesperson, A.I.C.C.
<table>
<thead>
<tr>
<th><strong>Father's Name</strong></th>
<th>Shri Samarendra Chandra Dasgupta</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>Mother's Name</strong></td>
<td>Shrimati Rekha Dasgupta</td>
</tr>
<tr>
<td><strong>Date of Birth</strong></td>
<td>3 October 1955</td>
</tr>
<tr>
<td><strong>Place of Birth</strong></td>
<td>Kolkata (West Bengal)</td>
</tr>
<tr>
<td><strong>Marital Status</strong></td>
<td>Married on 12 December 1989</td>
</tr>
<tr>
<td><strong>Spouse's Name</strong></td>
<td>Shrimati Reshmi Dasgupta</td>
</tr>
<tr>
<td><strong>Children</strong></td>
<td>One son</td>
</tr>
<tr>
<td><strong>Educational Qualifications</strong></td>
<td>B.A. (Hons.), M.A., Ph.D. Educated at La Martiniere College, Kolkata, St. Stephen’s College, Delhi and School of Oriental and African Studies, London (U.K.)</td>
</tr>
<tr>
<td><strong>Profession</strong></td>
<td>Journalist/Writer</td>
</tr>
<tr>
<td><strong>Permanent Address</strong></td>
<td>44-B, Mahanirban Road, Kolkata-700029 (West Bengal) Tel.: 033-40734055 E-mail: <a href="mailto:swapan55@gmail.com">swapan55@gmail.com</a></td>
</tr>
<tr>
<td><strong>Present Address</strong></td>
<td>14, Teen Murti Lane, New Delhi-110011 Tel.: 23042993, 23012996, 23012493, 21430599 E-mail: <a href="mailto:dasgupta.swapan@sansad.nic.in">dasgupta.swapan@sansad.nic.in</a></td>
</tr>
<tr>
<td><strong>Positions Held</strong></td>
<td></td>
</tr>
<tr>
<td>April 2016</td>
<td>Nominated to Rajya Sabha</td>
</tr>
<tr>
<td>May 2016-April 2018</td>
<td>Member, Committee on Ethics</td>
</tr>
<tr>
<td>May 2016-Aug. 2017 and March 2018 onwards</td>
<td>Member, Committee on External Affairs</td>
</tr>
<tr>
<td>March 2017 onwards</td>
<td>Member, National Institutes of Technology, Science, Education and Research (NITSER) Council (Human Resource Development)</td>
</tr>
<tr>
<td>April-July 2017</td>
<td>Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017</td>
</tr>
</tbody>
</table>
Aug. 2017-Dec. 2017  Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017
Sept. 2017 onwards  Member, Committee on Personnel, Public Grievances, Law and Justice
July 2018 onwards  Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018
Oct. 2018 onwards  Member, General Purposes Committee
Nov. 2018 onwards  Member, Library Committee

Books Published

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Sports, Clubs, Favourite Pastimes and Recreation
Member, (i) Calcutta Club, (ii) Calcutta Football and Cricket Club, (iii) India International Centre, (iv) India Habitat Centre and (v) Oriental Club

Countries Visited
Israel, China, U.K., Australia, Belgium, U.S.A., Germany and Bangladesh
DEB, SHRI PRATAP KESHARI
[Biju Janata Dal — Odisha]

Father’s Name
Shri Sarat Kumar Deb

Mother’s Name
Shrimati Sushree Devi

Date of Birth
21 December 1971

Place of Birth
Cuttack (Odisha)

Marital Status
Married on 19 February 2001

Spouse’s Name
Shrimati Avantika Devi

Children
One son and one daughter

Educational Qualifications
B.A. (Political Science)
Educated at Raj Kumar College, Raipur and University of Delhi, Delhi

Profession
Agriculturist/Farmer, Political and Social Worker

Permanent Address
AUL Palace, Vill. Lokapada, P.O./P.S. Aul, Distt. Kendrapada-754219 (Odisha)
Mobile: 9437054252
E-mail: pratapkesharideb70@gmail.com

Present Address
97-98, South Avenue, New Delhi-110011
E-mail: pratapkeshari.deb@sansad.nic.in

Positions Held
2000-2014 Member, Odisha Legislative Assembly
2000-2004 Member, PSU Committee, Odisha Legislative Assembly
2004-2009 Member, Estimates Committee, Odisha Legislative Assembly
2009-2012 Chairman, Library Committee, Odisha Legislative Assembly
2012-2014 Minister (Independent Charge) Food and Civil Supplies, IT, Employment & Technical Education, Government of Odisha
2014 -2017 Chairman, Odisha State Housing Board
June 2017

Elected to Rajya Sabha (ceased to be Member w.e.f. 9 June 2019)

July-Aug. 2017

Member, Committee on Rural Development


Member, Committee on Public Undertakings

Aug. 2017-Dec. 2017

Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017

Sept. 2017-May 2019

Member, Committee on Home Affairs

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Associated with social activities like: (i) Disaster Management in respect of floods, cyclone etc., (ii) Blood donation/health care camps, (iii) Afforestation on large scale and (iv) Water Management, soil erosion

Sports, Clubs, Favourite Pastimes and Recreation

Participated in the All India Inter Public School Hockey Tournament and won a Gold Medal in the All India Inter Public School NCC Shooting Competition

Countries Visited

Thailand

Other Information

Spokesperson, Biju Janata Dal, Odisha
DESAI, SHRI ANIL
[Shiv Sena — Maharashtra]

Father's Name  Shri Yeshwant Desai
Mother's Name  Shrimati Gulab Yeshwant Desai
Date of Birth  2 May 1957
Place of Birth  Mumbai (Maharashtra)
Marital Status  Married on 16 May 1983
Spouse’s Name  Shrimati Priti Anil Desai
Children  Two daughters
Educational Qualifications  B.Com., LL. B.
Educated at Mumbai University, Mumbai
Profession  Trade Unionist, Political and Social Worker
Permanent Address  Flat No. 101, 10th Floor, Peacock Palace,
Opposite Old American Consulate,
Breach Candy, Mumbai-400026 (Maharashtra)
Tel.: 022-23678585, 23615252, 24309128 (O)
E-mail: anild0205@gmail.com

Present Address  502, SWAJAS Deluxe,
Dr. B. D. Marg, New Delhi-110001
Tel.: 23714687
Telefax: 23714686
Mobile: 9323678585
E-mail: anil.desai@sansad.nic.in

Positions Held
April 2012  Elected to Rajya Sabha
May 2012-April 2014  Member, Committee on Public Undertakings
May 2012-April 2014 and Sept. 2014-July 2017  Member, Committee on Urban Development
Sept. 2014-June 2018  Member, Committee on Rules
Sept. 2014 onwards  Member, Consultative Committee for the Ministry of Finance and Corporate Affairs
March 2015  Member, Select Committee of Rajya Sabha on the Coal Mines (Special Provisions) Bill, 2015
May-July 2015  Member, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014
March-May 2016  Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016
Oct. 2016 onwards  Member, Joint Committee on Salaries and Allowances of Members of Parliament
April-July 2017  Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017
Aug. 2017-Dec. 2017  Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017
April 2018  Re-elected to Rajya Sabha (second term)
Sept. 2018 onwards  Member, Committee on Finance
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Social service; organizing seminars, conferences and development programmes
Sports, Clubs, Favourite Pastimes and Recreation
Cricket, gymnastics; reading, music and social activities; Member, Finance Committee of Mumbai Cricket Association
Countries Visited
U.S.A., U.K., France, Italy, Switzerland, Austria, Dubai (U.A.E.), Singapore, Australia and New Zealand
Other Information
Actively involved as cadre based activist in Shiv Sena since 1978; All India Party Secretary, Shiv Sena since 2002; General Secretary, Sthaniya Lokadhikar Samiti Mahasangh (Federation), an affiliated organization of Shiv Sena since 2005 which is a frontal organization of Shiv Sena propagating the cause of ‘sons of the soil’ in Maharashtra and addresses the issue of unemployment in the State; All India General Secretary, Bhartiya Bima Karmachari Sena Mahasangh, an affiliated organization of Shiv Sena, comprising all insurance companies under the general insurance industry and Life Insurance Corporation of India since 1996; Vice-Chairman, Mumbai Insurance Institute, Insurance Institute of India
DHINDSA, SARDAR SUKHDEV SINGH
[Shiromani Akali Dal — Punjab]

Father’s Name  Late Sardar Rattan Singh
Mother’s Name  Shrimati Labh Kaur
Date of Birth  9 April 1936
Place of Birth  Ubhawal, Distt. Sangrur (Punjab)
Marital Status  Married on 1 May 1962
Spouse’s Name  Shrimati Harjit Kaur
Children  One son and two daughters
Educational Qualifications  B.A.
Educated at Government Ranbir College, Sangrur, Punjab
Profession  Agriculturist
Permanent Address  
(i)  Near Nanakiana Chowk, Sangrur,
    Distt. Sangrur (Punjab)
    Tel.: 01672-251213
(ii)  504, Sector 11-B, Chandigarh-160011 (Punjab)
    Tel.: 0172-2742598
(iii)  V.P.O. Ubhawal, District Sangrur (Punjab)
    Tel.: 0167-2251212
    Mobile: 09417605588

Present Address  12, Pandit Pant Marg, New Delhi-110001
    Tel.: 23752132
    Telefax: 23356717
    Mobile: 9013181132, 9013181008, 9013181165
    E-mail: sukhdevd@sansad.nic.in

Positions Held  
1972, 1977, 1980 and 1985  Member, Punjab Legislative Assembly (four terms)
1977-80  Minister of State (Independent Charge) holding the portfolios of Transport, Sports, Tourism, Cultural Affairs and Civil Aviation, Government of Punjab
<table>
<thead>
<tr>
<th>Date</th>
<th>Position</th>
</tr>
</thead>
<tbody>
<tr>
<td>Aug. 1997-March 1998</td>
<td>Chairman (Cabinet Minister rank), Punjab State Electricity Board, Patiala</td>
</tr>
<tr>
<td>April 1998</td>
<td>Elected to Rajya Sabha</td>
</tr>
<tr>
<td>1998-99</td>
<td>Member, Committee on Agriculture</td>
</tr>
<tr>
<td></td>
<td>Member, Consultative Committee for the Ministry of Communications</td>
</tr>
<tr>
<td>26 Nov. 1999-27 May 2000</td>
<td>Union Minister of Urban Employment and Poverty Alleviation</td>
</tr>
<tr>
<td>2 Feb. 2000-7 Nov. 2000</td>
<td>Union Minister of Urban Employment and Poverty Alleviation with additional charge as Minister of Youth Affairs and Sports</td>
</tr>
<tr>
<td>27 May 2000-7 Nov. 2000</td>
<td>Union Minister of Youth Affairs and Sports with additional charge as Minister of Mines</td>
</tr>
<tr>
<td>7 Nov. 2000-22 May 2004</td>
<td>Union Minister of Chemicals and Fertilizers</td>
</tr>
<tr>
<td>2004-2009</td>
<td>Member, Fourteenth Lok Sabha</td>
</tr>
<tr>
<td>2004-2006</td>
<td>Member, Committee on Labour</td>
</tr>
<tr>
<td>2006-2009</td>
<td>Member, Committee on External Affairs</td>
</tr>
<tr>
<td></td>
<td>Member, Consultative Committee for the Ministry of Civil Aviation</td>
</tr>
<tr>
<td>April 2010</td>
<td>Re-elected to Rajya Sabha (second term)</td>
</tr>
<tr>
<td>April 2010-May 2014</td>
<td>Member, Consultative Committee for the Ministry of Civil Aviation</td>
</tr>
<tr>
<td></td>
<td>Member, Committee on Rural Development</td>
</tr>
<tr>
<td>Aug. 2010-May 2014 and Sept. 2014-Sept. 2015</td>
<td>Member, Committee on Rules</td>
</tr>
<tr>
<td>Oct. 2010-May 2014 and Jan. 2015 onwards</td>
<td>Member, General Purposes Committee</td>
</tr>
<tr>
<td>Sept. 2014 onwards</td>
<td>Member, Committee on Agriculture</td>
</tr>
<tr>
<td>Sept. 2014-Sept. 2016</td>
<td>Member, Joint Committee on Food Management in Parliament House Complex</td>
</tr>
<tr>
<td>April 2016</td>
<td>Re-elected to Rajya Sabha (third term)</td>
</tr>
<tr>
<td></td>
<td>Sports and education</td>
</tr>
</tbody>
</table>

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

**Sports, Clubs, Favourite Pastimes and Recreation**

President, (i) Punjab Olympic Association, Chandigarh and (ii) Punjab Boxing Association, Chandigarh; Executive Member, Asian Cycling Confederation

**Countries Visited**

Widely travelled

**Other Information**

Founding Trustee, Raja Bhalindera Singh Foundation; President, (i) Sant Attar Singh Trust, Mastuana Sangrur (Punjab) and (ii) Guru Teg Bahadur College, Bhawanigarh, Sangrur (Punjab); was President, Students’ Union, Government Ranbir
College, Sangrur; *Executive President*, Giani Lal Singh Memorial Trust, Patiala; *was Chairman*, Market Committee, Sangrur; *was Managing Director*, Central Co-operative Bank, Sangrur; *was Sarpanch*, Ubhawal; *was Member*, Block Samiti, Sangrur; *Member*, Shiromani Akali Dal since 1973; *Secretary General*, Shiromani Akali Dal (Badal) since 1992
DHOOT, SHRI RAJKUMAR  
[Shiv Sena — Maharashtra]

Father’s Name: Late Shri Nandlal Madhavlal Dhoot

Mother’s Name: Shrimati Kesharbai Nandlal Dhoot

Date of Birth: 11 September 1955

Place of Birth: Ahmednagar (Maharashtra)

Marital Status: Married on 17 April 1980

Spouse’s Name: Shrimati Sushma Rajkumar Dhoot

Children: One son and three daughters

Educational Qualifications: B.Com. (Hons.)  
Educated at S.B. College, Aurangabad (Maharashtra)

Profession: Political and Social Worker and Entrepreneur

Permanent Address:
(i) Dhoot Bungalow, Station Road,  
Aurangabad-431005 (Maharashtra)  
Tel.: 0240-2352091, 2320750  
Fax: 0240-2336989  
Mobile: 09820198080

(ii) Videocon House, 5th Floor,  
99, Manav Mandir Road, Nepean Sea Road,  
Mumbai-400006 (Maharashtra)  
Tel.: 022-23670833

Present Address:  
15, Pandit Pant Marg, New Delhi-110001  
Tel.: 23765311, 21430373 (O), 23354441 (R)  
Mobile: 9868181288, 9868181011, 9013181184  
E-mail: rndhoot@sansad.nic.in

Positions Held:
April 2002: Elected to Rajya Sabha
June 2002-Feb. 2004: Member, Committee on Finance
Aug. 2002-Feb. 2004: Member, Consultative Committee for the Ministry of Commerce and Industry  
Member, Consultative Committee for the Ministry of Urban Development and Poverty Alleviation
Aug. 2004  
Member, Committee on Industry  
Member, Consultative Committee for the Ministry of Finance  
Permanent Special Invitee, Consultative Committee for the Ministry of Petroleum and Natural Gas  
Member, Committee on Commerce  
Oct. 2007-April 2008  
Member, Sub Committee-II of the Committee on Commerce  
April 2008  
Re-elected to Rajya Sabha (second term)  
Member, Committee on Information Technology  
Permanent Special Invitee, Consultative Committee for the Ministry of Information and Broadcasting  
April 2014  
Re-elected to Rajya Sabha (third term)  
Aug. 2013-Aug. 2017  
Member, Committee on Health and Family Welfare  
Sept. 2017 onwards  
Member, Committee on Science and Technology, Environment and Forests  
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  
Promoting education especially among girls by running a Girls High School at Gangapur for 1100 girls and students belonging to poor strata of Gangapur, Marathwada region from First to Tenth Standard; running a multi-speciality charitable hospital, namely ‘Nandlal Dhoot Charitable Hospital’ at Aurangabad with an investment of Rs. 100 crores, providing only second cobalt-60 facilities for cancer and Cardiac Care Centre and allied treatment; took up construction of roads in the region; fighting for the causes of the people of Maharashtra in various fora  
Sports, Clubs, Favourite Pastimes and Recreation  
Indoor games, badminton and tennis; Member, Constitution Club, New Delhi  
Countries Visited  
Japan, U.K., U.S.A., France, Italy, Singapore, Switzerland, Poland, the Netherlands, Indonesia, Germany, China, Malaysia, Pakistan, Canada, Saudi Arabia, Mozambique and South Africa  
Other Information  
Former President of Marathwada Industries Association (MIA), now Chamber of Marathwada Industries and Agriculture (CMIA) which actively promotes industries in Marathwada region; Member, (i) India-France Parliamentary Friendship Group and (ii) Apex Committee of the Commonwealth Games-2010; President, ASSOCHAM, January 2012-February 2017
DUDI, SHRI RAM NARAIN
[Bharatiya Janata Party — Rajasthan]

Father’s Name             Late Shri Ganga Ram Dudi
Mother’s Name             Late Shrimati Jassi Devi
Date of Birth             10 September 1948
Place of Birth            Ratkuria, Distt. Jodhpur (Rajasthan)
Marital Status            Married on 5 July 1960
Spouse’s Name             Shrimati Dhapu Devi
Children                  Three sons
Educational Qualifications M.A. (History)
                          Educated at Jai Narain Vyas University, Jodhpur (Rajasthan)
Profession                Agriculturist/Farmer, Political and Social Worker
Permanent Address         Village and Post Ratkuria, Tehsil Bhopalgarh, Distt. Jodhpur-342606 (Rajasthan)
                          Tel.: 02920-272131, 0291-2710784 (O)
                          Mobile: 09414134150
Present Address            702, Swarna Jayanti Sadan Deluxe,
                          Dr. B.D. Marg, New Delhi-110001
                          Tel.: 23722342, 23722343, 21430029
                          Mobile: 9013181181
                          Email: dudi.ramnarayan@sansad.nic.in
Positions Held
2003-2008
April 2014
Sept. 2014-Sept. 2016 and
Dec. 2016 onwards
Member, Rajasthan Legislative Assembly
Cabinet Minister, Revenue, Soldier Welfare, Wakf, Colonisation, Government of Rajasthan
Elected to Rajya Sabha
Member, Committee on Welfare of Other Backward Classes
Member, Committee on Rural Development
March 2015 Member, Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015

May 2016-April 2017 Member, Committee on Public Undertakings
Sept. 2016 onwards Member, Committee on Industry
Nov. 2016 onwards Member, Committee on Labour

April-July 2017 Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Worked tirelessly in the rural areas of Rajasthan for abolition of social evils such as child marriage and purdah system; held mass awareness programmes amongst rural people against drug-abuse; supported social cause of re-marriage; launched several movements to provide right of ownership of land to poor farmers by raising voice against the jagirdari system and feudalism in Rajasthan after independence

Sports, Clubs, Favourite Pastimes and Recreation

Committed to promote traditional sports such as kabaddi, wrestling, kho-kho, racing, etc. in rural areas which help in maintaining good physical health and motivation of the youth

Other Information

Director, Sale Purchase Co-operative Marketing Society, Peepad, 1972; Chairman, Bhoomi Vikas Bank, Bilara, 1987-90; Pradhan, Panchayat Samiti, Bhopalgarh, 1988-91; Chairman, Discipline Committee, B.J.P., Rajasthan, since June 2013; Member, Election Committee, B.J.P., Rajasthan, September 2013; campaigned for B.J.P. during the Assembly Elections in Rajasthan in 2013 and Lok Sabha General Elections in 2014
DULLO, SHRI SHAMSHER SINGH
[Indian National Congress — Punjab]

Father’s Name Late Shri Inder Singh Dullo
Mother’s Name Shrimati Harnam Kaur
Date of Birth 6 December 1947
Place of Birth Khanna, Distt. Ludhiana (Punjab)
Marital Status Married on 14 October 1979
Spouse’s Name Shrimati Harbans Kaur
Children Two sons and one daughter
Educational Qualifications B.A., LL.B.
Educated at A.S. College, Khanna and Law College, Punjab University, Chandigarh (Punjab)
Profession Advocate, Political and Social Worker
Permanent Address Dullo Kuteer, Khanna,
District Ludhiana-141001 (Punjab)
Tel.: 01628-227702
Mobile: 09815644330

Present Address 701, SWAJAS Deluxe, Dr. B.D. Marg,
New Delhi-110001
Tel.: 23725838
Mobile: 9013181469
E-mail: ssdullo@sansad.nic.in

Positions Held
1980-85 and 1992-97 Member, Punjab Legislative Assembly (two terms)
1992-96 Minister of Excise and Taxation, Government of Punjab
1999-2004 Member, Thirteenth Lok Sabha
1999-2000 Member, Committee on Agriculture
2000-2004 Member, Consultative Committee for the Ministry of Commerce and Industry
April 2016 Elected to Rajya Sabha
May 2016 onwards

Member, Committee on Rural Development
Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests

Upliftment of the poor and downtrodden people; women and child welfare; helping the orphans, widows and old aged people; to infuse the spirit of nationalism in the younger generation and mobilising people against terrorism

Sports, Clubs, Favourite Pastimes and Recreation

Promotion of rural sports particularly kabaddi

Countries Visited

Belgium (Brussels), England, France, Germany (as a member of the delegation to study the tax system under the Chairmanship of Dr. Raja J. Chelliah, Fiscal Advisor to the Government of India in December 1994 and New Zealand

Other Information

President, (i) Metropolitan Council, Khanna, Punjab, 1978-80 and (ii) Punjab Pradesh Congress Committee, 2005-07; Vice-President, Metropolitan Council, Khanna, Punjab, 1972-73 and 1975; Director (Government Nominee), Bank of India, 1989-93; Member, (i) A.I.C.C., Punjab and (ii) Central Election Authority, A.I.C.C.; Senate Member, Guru Nanak Dev University, 1996-98; practised at High Court of Punjab and Haryana, Chandigarh and Ludhiana District
DUNGARPUR, SHRI HARSHVARDHAN
SINGH
[Bharatiya Janata Party — Rajasthan]

Father's Name  Shri Mahipal Singh
Mother's Name  Shrimati Dev Kumari
Date of Birth  6 June 1956
Place of Birth  Bikaner (Rajasthan)
Marital Status  Married on 20 April 2011
Spouse's Name  Shrimati Priyadarshini Kumari Dungarpur
Children  One son and three daughters
Educational Qualifications  B.A. (Hons.)
Educated at St. Xavier’s College, University of
Mumbai (formerly University of Bombay), Mumbai
Profession  Business
Permanent Address  Udai Bilas Palace, Dungarpur-314001 (Rajasthan)
Present Address  Bungalow No. 14-A, Ferozeshah Road,
New Delhi-110001
Tel.: 23739751, 23739752
Mobile: 9013181356, 9414104949
E-mail: harshvardhan.sd@sansad.nic.in
mkdungarpur@gmail.com

Positions Held
July 2016  Elected to Rajya Sabha
Sept. 2016 onwards  Member, Committee on Water Resources
March 2017 onwards  Member, Consultative Committee for the Ministry
of Environment, Forest and Climate Change
June 2018 onwards  Member, Committee on Petitions
**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Deeply passionate about environment, forests and wildlife conservation, saving the tiger, etc.; interested in heritage conservation, art, architecture and culture; owns and runs Heritage Boutique Hotel; has set up an in-house Museum; his goal is 'Clean and Green India'.

**Sports, Clubs, Favourite Pastimes and Recreation**

*Member*, Bombay Gymkhana Club, Mumbai; loves sports and plays cricket, tennis, squash and swimming; represented Rajasthan in squash; toured many parts of the world with the Bombay Gymkhana Cricket Team; loves bird watching, music (Indian classical and old pop, etc.); walking, travelling and tourism.

**Countries Visited**

U.K., South Africa, Australia, Malaysia, Singapore, Thailand, Kenya, Oman and Canada.

**Other Information**

*Member*, Central Advisory Committee under 'Pradhan Mantri Adarsh Gram Yojana'.
ELANGOVAN, SHRI T.K.S.
[Dravida Munnetra Kazhagam — Tamil Nadu]

Father's Name
Shri T.K. Srinivasan

Mother's Name
Shrimati T.K.S. Saraswathi

Date of Birth
30 August 1954

Place of Birth
Thanjavur (Tamil Nadu)

Marital Status
Married on 23 January 1984

Spouse's Name
Shrimati M.G. Nalini

Children
Two daughters

Educational Qualifications
M.A.
Educated at University of Madras, Chennai

Profession
Political and Social Worker

Permanent Address
C-5, Lloyds Colony, Royapettah, Chennai-600014 (Tamil Nadu)
Tel.: 28474040, 28470291
Mobile: 09444075882
E-mail: tks.elangovan@gmail.com

Present Address
Flat No. 133-134, North Avenue, New Delhi-110001
Tel.: 23092026, 21430122
Mobile: 9013180252
E-mail: tks.elangovan@sansad.nic.in

Positions Held
2009-2014 Member, Fifteenth Lok Sabha
Aug. 2009-2010 Member, Committee on Estimates
Aug. 2009 Member, Committee on External Affairs
Sept. 2009 Member, Committee on Empowerment of Women
Jan. 2010 Member, Committee on Chemicals and Fertilizers
May 2010 Member, Consultative Committee for the Ministry of Railways
June 2016 Elected to Rajya Sabha
Aug. 2016 onwards Member, Committee on Energy
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Social justice, working for depressed classes

Sports, Clubs, Favourite Pastimes and Recreation

Reading and writing

Countries Visited

U.S.A., as a Member of the U.N. Parliamentary Delegation, 2009; U.K. and Sri Lanka
FAYAZ, MIR MOHAMMAD

Father's Name: Haji Mohammad Sabir Mir
Mother's Name: Shrimati Rafeeqa Begum
Date of Birth: 1 March 1977
Place of Birth: Kupwara (Jammu and Kashmir)
Marital Status: Married
Spouse's Name: Shrimati Nageena Begum
Children: One son and two daughters
Educational Qualifications: Intermediate
Educated under Jammu and Kashmir State Board of School Education, Srinagar
Profession: Trader and Industrialist
Permanent Address: Galizoo, Distt. Kupwara-193222
(Jammu and Kashmir)
Tel.: 0194-2313032
Mobile: 9013181096
Present Address: C-601, Swarna Jayanti Sadan,
Dr. B.D. Marg, New Delhi-110001
Tel.: 23766967, 23766968, 21430112
Mobile: 9419036073
E-mail: mir.fayaz@sansad.nic.in
mirmohammadfayaz786@gmail.com
Positions Held
Feb. 2015: Elected to Rajya Sabha
May 2015 onwards: Member, Committee on Water Resources
May-July 2015: Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty Second Amendment) Bill, 2014
March-May 2016

Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016

April-July 2017

Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Social work

Sports, Clubs, Favourite Pastimes and Recreation

Cricket and football; travelling

Countries Visited

Visited, (i) Canada, as a Member of the delegation to attend the fourth IPU Global Conference of Young Parliamentarians; November, 2017 and (ii) U.K., as a Member of the delegation of FICCI's Forum of Parliamentarians; Dubai (U.A.E.) and Saudi Arabia, 2018

Other Information

President, Municipal Committee, Kupwara, 2005-2010
**FERNANDES, SHRI OSCAR**
[Indian National Congress — Karnataka]

| **Father’s Name** | Late Shri Roque Fernandes |
| **Mother’s Name** | Late Shrimati Leonissa M. Fernandes |
| **Date of Birth** | 27 March 1941 |
| **Place of Birth** | Udupi, Distt. South Kanara (Karnataka) |
| **Marital Status** | Married on 26 August 1981 |
| **Spouse’s Name** | Shrimati Blossom Oscar Fernandes |
| **Children** | One son and one daughter |
| **Educational Qualifications** | Intermediate, B.A.II Educated at Cecilia’s Convent, Board High School and M.G.M. College, Udupi |
| **Profession** | Agriculturist, Political and Social Worker |
| **Permanent Address** | 4-1-40, Doris Rest Haven, Brahmagiri, Ambalpady Post, Udupi-576103 (Karnataka) Tel.: 0820-2521370 |
| **Present Address** | 8, Pandit Pant Marg, New Delhi-110001 Tel.: 23359177, 23359178, 21430374 Mobile: 9868181851, 9868181852, 9013181383 E-mail: oscar@sansad.nic.in |
| **Positions Held** | 1972-76 Member, Municipal Council, Udupi 1980-84 Member, Seventh Lok Sabha 1983 Member, Committee on Absence of Members from the Sittings of the House Dec. 1984-June 1985 Parliamentary Secretary to the Prime Minister of India 1985-89 Member, Eighth Lok Sabha (second term) 1989-91 Member, Ninth Lok Sabha (third term) 1990 Member, Consultative Committee for the Ministry of Energy |
1991-96  Member, Tenth Lok Sabha (fourth term)
1996-97  Member, Eleventh Lok Sabha (fifth term)
April 1998  Elected to Rajya Sabha
        Member, Committee on Human Resource Development
        Member, Consultative Committee for the Ministry of Human Resource Development
Dec. 1999-Feb. 2004  Member, Committee on Agriculture
Jan. 2000-Feb. 2004  Member, Consultative Committee for the Ministry of Petroleum and Natural Gas
2000-2004  Convenor, Parliamentary Forum on HIV-AIDS
May 2004-Jan. 2006  Minister of State (Independent Charge) of the Ministry of Statistics and Programme Implementation
Nov. 2005-Jan. 2006  Minister of State (Independent Charge) of the Ministry of Youth Affairs and Sports
        Minister of State (Independent Charge) of the Ministry of Overseas Indian Affairs
July 2004  Re-elected to Rajya Sabha (second term)
24 Oct. 2006-2 March 2009  Minister of State (Independent Charge) of the Ministry of Labour and Employment
July 2009-Jan. 2012  Member, National Board for Micro, Small and Medium Enterprises
Aug. 2009-Aug. 2012  Member, Consultative Committee for the Ministry of Health and Family Welfare
Aug. 2009-June 2013  Chairman, Committee on Human Resource Development
Oct. 2009-Sept. 2013  Member, General Purposes Committee
Jan. 2010-May 2014  Vice-President, Parliamentary Forum on Youth
        Vice-President, Parliamentary Forum on Children
        Member, Parliamentary Forum on Population and Public Health
July 2010  Re-elected to Rajya Sabha (third term)
Aug. 2010 - Nov. 2011  Member, Coffee Board
Aug. 2010-Dec. 2014  Member, National Monitoring Committee for Minorities’ Education
Oct. 2012 - May 2014  Member, Joint Parliamentary Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians
        Member, Joint Parliamentary Committee on Maintenance of Heritage Character and Development of Parliament House
17 June 2013-26 May 2014  Minister of Road Transport and Highways
17 Dec. 2013-26 May 2014  Minister of Labour and Employment (additional charge)
Dec. 2014-Sept. 2016  Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)
Member, Committee on Transport, Tourism and Culture  
Dec. 2014 onwards  
Member, Committee on Energy  
July 2016  
Re-elected to Rajya Sabha (fourth term)  
Aug. 2016 onwards  
Member, Court of the North Eastern Hill University  

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**  
Rural housing and relief work; received the Syndicate Agricultural Foundation Award for the highest yield in paddy and the Karnataka Government State Level Award for agriculture; organizing youth  

**Sports, Clubs, Favourite Pastimes and Recreation**  
Founder, Jolly Club, Udupi; active participation in sports and games  

**Countries Visited**  
U.S.S.R., Yugoslavia, as a member of Indian Delegation to U.N.C.T.A.D., Belgrade, 1983; Spain, Australia and the Middle-East  

**Other Information**  
President, Karnataka Pradesh Congress Committee (KPCC), 1986; Joint Secretary, All India Congress Committee (AICC), 1983; General Secretary, All India Congress Committee (AICC), 1985 and 1996 onwards; Member, Council of Indian Institute of Science, Bangalore, 1980-82 and 2000-2004
GANGULY, SMT. ROOPA
[Nominated — Bharatiya Janata Party]

Father's Name: Late Shri Samarendra Lal Ganguly
Mother's Name: Shrimati Juthika Ganguly
Date of Birth: 25 November 1966
Place of Birth: Kolkata (West Bengal)
Marital Status: Single
Children: One son
Educational Qualifications: Graduation
Educated at Jodhpur Park High School, Ballygunge Siksha Sadan, Beltala Girls' High School, Kolkata and Jogamaya Devi College, University of Calcutta, Kolkata

Profession: Artist, Politician

Permanent Address: 49/1, P.G.M. Shah Road, Flat-A, 4th Floor, Golf Garden, 'Royal Greens', Kolkata-700033 (West Bengal)
Tel.: 033-24835040
Mobile: 09830039911, 08902081416

Present Address: 93-94, South Avenue, New Delhi-110011
Mobile: 9013181416
E-mail: roopa.ganguly@sansad.nic.in
roopabengal@gmail.com

Positions Held:
- Oct. 2016: Nominated to Rajya Sabha
- Oct. 2016-Aug. 2017: Member, Committee on Chemicals and Fertilizers
- Sept. 2017 onwards: Member, Committee on Commerce

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests:
Has acted in numerous critically acclaimed and award winning films and television serials; shot to fame for her role as Draupadi in B.R. Chopra's popular teleserial *Mahabharat*; she is a trained
Rabindra Sangeet vocalist and a classical dancer; has won numerous awards including National Film Award for Best Female Playback Singer in 2011; was General Secretary and Vice President, West Bengal Motion Picture Artistes' Forum

**Sports, Clubs, Favourite Pastimes and Recreation**

Won awards in various car rallies, done social work

**Countries Visited**

Widely travelled

**Other Information**

Associated with B.J.P. since 2015; was President, B.J.P. Mahila Morcha, West Bengal; Currently Board Member, Nehru Yuva Kendra Sangathan
GEHLOT, SHRI THAAWARCHAND
[Bharatiya Janata Party — Madhya Pradesh]

Father’s Name                     Shri Ramlal Gehlot

Mother’s Name                     Shrimati Suman Bai

Date of Birth                     18 May 1948

Place of Birth                    Village Rupeta (Nagda), Distt. Ujjain (Madhya Pradesh)

Marital Status                    Married on 1 May 1965

Spouse’s Name                     Shrimati Anita Gehlot

Children                         Three sons and one daughter

Educational Qualifications       B.A., D.Litt.
                                  Educated at Vikram University, Ujjain, Madhya Pradesh
                                  Dr. Bhimrao Ambedkar University of Social Sciences, Mhow, Madhya Pradesh

Profession                       Business

Permanent Address                 56 Block, Maharana Pratap Nagar, Nagda Junction Distt. Ujjain-456335, (Madhya Pradesh)
                                  Tel: 07366-246635 (R)
                                  Mobile: 9013181955

Present Address                   4, Janpath, New Delhi-110001
                                  Tel.: 23012195, 23012175
                                  Mobile: 9425091516
                                  E-mail: tc.gehlot@sansad.nic.in

Positions Held
                                  1980-84, 1990-92 and 1993-96 Member, Madhya Pradesh Legislative Assembly (three terms)
                                  1980-84 and 1990-92 Member, Committee on Estimates, Madhya Pradesh Legislative Assembly
                                  Member, Labour Advisory Committee, Madhya Pradesh Legislative Assembly

1993-96  Member, Committee on Estimates, Madhya Pradesh Legislative Assembly

1996-97  Member, Eleventh Lok Sabha

1996-97 and 1999-2000  Member, Committee on Agriculture


1998-99  Member, Twelfth Lok Sabha (second term)

1999  Whip, B.J.P. Parliamentary Party in Lok Sabha

1999-2004  Member, Thirteenth Lok Sabha (third term)

1999-2000  Member, Committee on Agriculture

2000-2001  Member, Committee on the Empowerment of Women

2000-2004  Member, Business Advisory Committee

2004-2009  Member, Fourteenth Lok Sabha (fourth term)

April 2012  Elected to Rajya Sabha

May 2012-May 2014  Member, Committee on Labour

Aug. 2012 onwards  Member, Central Advisory Committee for Building and Other Construction Workers Welfare (BOCW)

27 May 2014-30 May 2019  Minister of Social Justice and Empowerment

Jan. 2015 onwards  Special Invitee Member, Niti Aayog

April 2018  Re-elected to Rajya Sabha (second term)

30 May 2019 onwards  Minister of Social Justice and Empowerment

17 June 2019 onwards  Leader of the House, Rajya Sabha

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Contributed articles in Vidhayani – a quarterly Journal published by Madhya Pradesh Legislative Assembly; made efforts to eradicate the social evils/rituals and conservatism from the society through Balai Samaj and other social and political organisations since 1960; completed 310 km padayatra in 11 days to promote literacy in 1991 in Aalot Vidhan Sabha Constituency; interest in cultural programmes

Sports, Clubs, Favourite Pastimes and Recreation

Swimming, kabaddi, volleyball and gymnastics; Office bearer, (i) Kabaddi Association and (ii) Shivaji Kreeda Mandal, Nagda, Ujjain; enjoys cultural plays, songs and sports
WHO’S WHO

Countries Visited

U.S.A., represented India as a member of Indian Delegation to United Nations, 1998 and 2007; Durban (South Africa), to attend world conference against Racism, Racial Discrimination, 2001; China and Australia for Study Tour in 2012 and 2013 as a Member of Indian Parliamentary Delegation; accompanied the President of India on official visit to Jordan, Israel and Palestine, Oct. 2015; Edinburgh (Scotland) to attend 23rd International Rehabilitation Conference, Oct. 2016; London (U.K.), to visit the Dr. Ambedkar Memorial Home, Oct., 2016; Beijing (China), to participate in high level inter governmental meeting on Mid Point Review of the Asian and Pacific Decades of PWDS, Nov. 2017

Other Information

Remained in judicial custody many times in various movements and kept in jails, 1966 to 1970; remained in judicial custody for 10 months in Bhairavgarh jail, Distt. Ujjain in 1971; detained under the Maintenance of Internal Security Act (M.I.S.A.) in Bhairavgarh, district jail, Ujjain during Emergency, 1975-76; detained in connection with political agitations in Ujjain, Bhopal and Delhi; Conferred, Best Legislator Award by the Madhya Pradesh Legislative Assembly, 19 March 1996; worked as a labour in Grasim Industries, Birla Udyog, Nagda Junction, Ujjain District, Madhya Pradesh, 1965-70; Secretary, Grasim Engineering Shramik Sangh affiliated to Bharatiya Mazdoor Sangh, 1967-75; Treasurer, Chemical Shramik Sangh affiliated to Bharatiya Mazdoor Sangh, 1967-75, Secretary (i) R.S.S. Shakha, Nagda Junction, Distt. Ujjain, Madhya Pradesh and (ii) Bharatiya Janata Yuva Morcha, Madhya Pradesh, 1984-86; represented, Madhya Pradesh Legislative Assembly in Bureau of Parliamentary Studies and Training (B.P.S.T.), New Delhi, 1982; associated with the R.S.S., Janata Party and the B.J.P. in different capacities; also held various posts in several organizations of Madhya Pradesh Balai Samaj
GOEL, SHRI VIJAY
[Bharatiya Janata Party — Rajasthan]

Father's Name
Late Shri Charti Lal Goel, Former Speaker, Delhi Legislative Assembly

Mother's Name
Late Shrimati Basanti Devi

Date of Birth
4 January 1954

Place of Birth
Delhi

Marital Status
Married on 8 March 1985

Spouse’s Name
Prof. Preeti Goel

Children
One son and one daughter

Educational Qualifications
Honorary D. Litt., M.Com., LL.B. Educated at Shri Ram College of Commerce, University of Delhi and Campus Law Centre, University of Delhi

Profession
Social and Political Worker

Permanent Address
74, Babar Road, Bengali Market, New Delhi-110001

Present Address
10, Ashoka Road, New Delhi-110001
Tel.: 23782233, 23782020
Mobile: 9811424336
E-mail: contact@vijaygoel.in shrivijaygoel@gmail.com
Website: www.vijaygoel.in

Positions Held
1996-97 Member, Eleventh Lok Sabha
Member, Committee on Home Affairs
Member, House Committee
Member, Municipal Corporation of Delhi

1998-99 Member, Twelfth Lok Sabha (second term)
Member, Committee on Home Affairs and its Sub-Committee on Personnel Policy of Central Paramilitary Forces (CPMFs)
1999-2004
Member, Committee on Government Assurances
Member, Thirteenth Lok Sabha (third term)
Member, Advisory Committee, Delhi Development Authority

1999-2000
Member, Committee on Urban and Rural Development
Member, Committee on Home Affairs
Member, Rules Committee

1999-2001
Member, Committee on Public Accounts
1 Sept. 2001-1 Nov. 2001 Union Minister of State in the Prime Minister’s Office; and Planning
2 Nov. 2001-30 June 2002 Union Minister of State in the Prime Minister’s Office
1 July 2002-28 Jan. 2003 Union Minister of State in the Prime Minister’s Office with additional charge of Ministers of State of the Ministry of Statistics and Programme Implementation
29 Jan. 2003- May 2003 Union Minister of State of the Ministry of Parliamentary Affairs; Union Minister of States of the Ministry of Labour
24 May 2003- May 2004 Union Minister of State of the Ministry of Youth Affairs and Sports

April 2014 Elected to Rajya Sabha
Aug. 2014-July 2016 Member, Committee on Public Accounts
Sept. 2014-Dec. 2014 Member, Committee on Health and Family Welfare
Nov. 2014-Dec. 2014 Chairman, Committee on Papers Laid on the Table
Dec. 2014-July 2016 Member, Committee on Home Affairs
5 July 2016-3 Sept. 2017 Minister of State (Independent Charge) of the Ministry of Youth Affairs and Sports; and Minister of State in the Ministry of Water Resources, River Development and Ganga Rejuvenation
3 Sept. 2017-30 May 2019 Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Statistics and Programme Implementation

Books Published
Delhi: The Emperor's City : Rediscovering Chandni Chowk and Its Environs, 2003; published various articles on different topics in newspapers like Navbharat Times, Dainik Jagran, Punjab Kesari, Dainik Hindustan, Hindustan Times, etc.

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Established 'Lok Abhiyan,' a social and cultural organisation; led a country-wide campaign for banning lottery; organised cultural functions; campaigned for creating awareness about AIDS; fought for regularisation of unauthorised colonies, worked for the rights of senior citizens and for
facilities in villages across Delhi; renovated many MCD schools under the 'School Sudhar Yojana'; conducted heritage study of forts; established a toy bank for poor children; held photo exhibitions; awarded, Global Excellence Award and Sur Sadhna Award for contribution in the field of culture, heritage and development; restored and renovated a mansion of approximately 200 years old and named it 'Haveli Dharampura'.

**Sports, Clubs, Favourite Pastimes and Recreation**

Represented Delhi University and Delhi State in *kho-kho* and basket ball during 1971-73; **Member**, (i) Roshanara Club, (ii) India International Centre and (iii) India Habitat Centre; playing basketball; music and *tabla*

**Countries Visited**

Widely travelled

**Other Information**

Joined the R.S.S. during childhood; joined the National Service Scheme (NSS), NCC and the ABVP in 1972; **was President**, Swami Vivekanand Smarak Samiti, Delhi University; exposed a fake certificates racket operating in Delhi University; **Chairman**, (i) Governing Body, Satyawati Co-educational College, University of Delhi, 1994-99 and (ii) Akhil Bharatiya Vaish Samaj; **Joint Secretary**, Students Union, Shri Ram College of Commerce, University of Delhi, 1972-73; **Convenor**, (i) Lottery Virodi Aandolan, (ii) Bijli-Pani Andolan and (iii) Citizen Forum for Commonwealth Games 2010; **Trustee**, Maharaja Agrasen Hospital, Pitampura, Delhi; **Founder**, Senior Citizen Federation, **Founder President**, Heritage India Foundation.; **Supreme Councillor**, Delhi University Students Union (D.U.S.U.); **Executive Member**, Vaish Manav Seva Sangh; **Member**, Governing bodies of various institutions and courts of various Universities; associated with the A.B.V.P., B.J.Y.M. and B.J.P. in different capacities; **All India General Secretary**, B.J.P., 2007-13; **President**, Delhi Pradesh, B.J.P., 2013-14
GOHEL, SHRI CHUNIBHAI KANJIBHAI
[Bharatiya Janata Party — Gujarat]

Father’s Name: Shri Kanjibhai Gohel
Mother’s Name: Shrimati Manbai Ben
Date of Birth: 19 May 1955
Place of Birth: Veraval, Distt. Somnath (Gujarat)
Marital Status: Married on 11 July 1977
Spouse’s Name: Shrimati Sarojben Gohel
Children: One son
Educational Qualifications: Undergraduate Educated at Somnath College, Veraval, Gujarat
Profession: Agriculture
Permanent Address: ‘PADAM’, 8-New Rabariwada, Veraval, Distt. Gir Somnath-362265 (Gujarat)
Tel.: 02876-243045, 249111, 245111
Mobile: 09227521345
E-mail: chunigohel@gmail.com

Present Address: 83, South Avenue, New Delhi-110011
Tel.: 23794568, 21430697
Mobile: 9013181301
E-mail: chuni.gohel@sansad.nic.in

Positions Held:
- 1998-2002: Member, Gujarat Legislative Assembly
- April 2014: Elected to Rajya Sabha
- Sept. 2014 onwards: Member, Committee on External Affairs
- Aug. 2015-Sept. 2016: Member, Committee on Welfare of Other Backward Classes
- Aug. 2016: Member, Consultative Committee for the Ministry of Food Processing Industries
- July 2016-Aug. 2016: Member, Committee on Food, Consumer Affairs and Public Distribution
Aug. 2016 onwards  Member, Committee on Subordinate Legislation  
Sept. 2016 onwards  Member, Committee on Social Justice and Empowerment  
April-July 2017  Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017  

**Other Information**  
President, Veraval Municipality, 1987-91; Ex Vice-President, Bharatiya Janata Party (B.J.P.), District Junagarh; Vice-President, B.J.P., District Gir Somnath
GOKULAKRISHNAN, SHRI N.
[All India Anna Dravida Munnetra Kazhagam — Puducherry]

Father’s Name: Shri Narayansamy
Mother’s Name: Shrimati N. Vedavalli
Date of Birth: 25 February 1954
Place of Birth: Velangudi, Distt. Thiruvarur (Tamil Nadu)
Marital Status: Married on 24 May 1981
Spouse’s Name: Shrimati G. Mangayarkarasi
Children: Two daughters
Educational Qualifications: B.A. (Economics)
Educated at Arignar Anna Government Arts College, Karaikal (Puducherry)
Profession: Business
Permanent Address: No. 17, First Cross, Aziz Nagar, Reddiarpalayam, Puducherry-605010
              Mobile: 09444073131
Present Address: Bungalow No. 14-D, Ferozeshah Road,
                 New Delhi-110001
                 Tel.: 21430253, 23724996
                 Mobile: 09444073131
                 E-mail: ngk.pdy@sansad.nic.in

Positions Held:
Oct. 2015: Elected to Rajya Sabha
Dec. 2015 onwards: Member, Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry
May 2016 onwards: Member, Committee on Labour
July 2018 onwards: Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018
| Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests | Reading |
| Sports, Clubs, Favourite Pastimes and Recreation | Tennis |
| Countries Visited | France, Germany, U.K., Switzerland, Italy, Poland, Belgium, the Netherlands, Taiwan, Korea, Singapore, Malaysia, Sri Lanka, etc. |
GOWDA, PROF. M.V. RAJEEV
[Indian National Congress — Karnataka]

Father’s Name                  Shri M. V. Venkatappa
Mother’s Name                  Shrimati Subhadra Venkatappa
Date of Birth                  29 October 1963
Place of Birth                 Bangalore (Karnataka)
Marital Status                 Married
Spouse’s Name                  Shrimati Sharmila Bhaktaram
Children                       One son and one daughter
Educational Qualifications    Ph.D. (Public Policy and Management), Wharton School, University of Pennsylvania, U.S.A. M.A. (Economics), Fordham University, U.S.A. B.A., St. Joseph’s College, Bangalore University, Bangalore
Profession                     Teacher and Social Worker
Permanent Address             Apartment 401, Bombay House, 55 Kanakapura Road, Basavanagudi, Bengaluru-560004 (Karnataka) Tel.: 080-26604598 E-mail: reachprofgowda@gmail.com
Present Address                C-1/12, Lodhi Garden, Rajesh Pilot Marg, New Delhi-110003 Tel.: 24653979 Mobile: 9013181074 E-mail: rajeev.gowda@sansad.nic.in
Positions Held
June 2014                      Elected to Rajya Sabha
July 2014-Aug. 2018             Member, National Institute of Mental Health and Neuro-Sciences (NIMHANS), Bengaluru
Sept. 2014 onwards              Member, Committee on Human Resource Development
Sept. 2015-Sept. 2018           Member, Court of the Jawaharlal Nehru University
May-July 2015

Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013

March 2016 onwards

Member, Court of Manipur University

May 2016 onwards

Member, National Council for Teacher Education

May 2018 onwards

Member, Public Accounts Committee

**Books Published**


**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

*Mentor and Guide to young entrepreneurs and social enterprises; invited as columnist and commentator for numerous newspapers, magazines and TV Channels; Published numerous books, chapters and scholarly articles in international academic journals; Founder Secretary, Karnataka Quiz Association, 1983, Runner-up in 2001 edition of Mastermind India quiz conducted by BBC World; Carnegie Council Global Ethics Fellow, 2012-2014*

**Sports, Clubs, Favourite Pastimes and Recreation**

*Member, (i) Bangalore Club, (ii) Coorg Golf Links, Virajpet and (iii) India International Centre, New Delhi*

**Countries Visited**

Widely travelled in Europe, North America and Asia

**Other Information**

*Professor, Economics and Social Sciences, Indian Institute of Management, Bangalore, 2000-2014; Associate Professor, Science and Public Policy and Political Science, University of Oklahoma, U.S.A.; Post-doctoral Fellow in Law and Economics, University of California, Berkeley, U.S.A.; Visiting Professor, W.H.U. Business School, Germany and Ryerson University, Canada; was Chairperson of the Centre for Public Policy, Indian Institute of Management, Bangalore, 2010-2013; contributed to Karnataka Administrative Reforms Commission Report; launched the “India-Women in Leadership”, political training initiative in 2012 at the Indian Institute of Management, Bangalore; Director, (i) General Insurance Corporation of India, 2007-2010 and (ii) Central Board, Reserve Bank of India, 2011-2014; Member, Executive Council and Mentor Group, Rajiv Gandhi National Institute of Youth Development, 2007-2012*
GOYAL, SHRI PIYUSH
[Bharatiya Janata Party — Maharashtra]

Father’s Name  Late Shri Vedprakash Goyal
Mother’s Name  Shrimati Chandrakanta Goyal
Date of Birth  13 June 1964
Place of Birth  Mumbai (Maharashtra)
Marital Status  Married on 1 December 1991
Spouse’s Name  Shrimati Seema Goyal
Children  One son and one daughter
Educational Qualifications  B.Com., LL.B., F.C.A.
Educated at Don Bosco High School, Mumbai, Jai Hind College, Mumbai, H.R. College of Commerce and Economics, Mumbai, Government Law College, Mumbai and Institute of Chartered Accountants of India, New Delhi
Profession  Chartered Accountant and Management Consultant
Permanent Address  28, Sonmarg, Laxmibai Jagmohandas Marg, Nepean Sea Road, Mumbai-400006 (Maharashtra)
Present Address  8, Teen Murti Marg, New Delhi-110011
Tel.: 23792260
E-mail: piyush.goyal@gov.in
Positions Held
2001-2004  Director (Government nominee), Bank of Baroda
2002-2004  Member, Task Force for Interlinking of Rivers, Government of India
2004-2008  Director (Government nominee), State Bank of India
March 2010-May 2014  National Treasurer, Bharatiya Janata Party
July 2010  Elected to Rajya Sabha
Aug. 2010-May 2014  Member, Committee on Finance
Nov. 2010-May 2014  Member, Consultative Committee for the Ministry of Defence
Aug. 2012-May 2014  Member, Committee on Provision of Computer Equipment to Members of Rajya Sabha

27 May 2014-3 Sept. 2017  Minister of State (Independent Charge) of the Ministry of Power;  
Minister of State (Independent Charge) of the Ministry of Coal; and  
Minister of State (Independent Charge) of the Ministry of New and Renewable Energy

5 July 2016-3 Sept. 2017  Minister of State (Independent Charge) of the Ministry of Mines

July 2016  Re-elected to Rajya Sabha (second term)

3 Sept. 2017-30 May 2019  Minister of Railways; and  
Minister of Coal

14 May 2018-22 Aug. 2018  Minister of Finance; and  
Minister of Corporate Affairs

23 Jan. 2019-14 Feb. 2019  Minister of Finance; and  
Minister of Corporate Affairs

30 May 2019 onwards  Minister of Railways; and  
Minister of Commerce and Industry

12 June 2019 onwards  Deputy Leader of the House, Rajya Sabha

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  
Was involved with NGOs in diverse fields such as tribal welfare and education; was actively involved with several trade and industry associations and social organizations all over the country; delivered lectures on the subjects of banking, finance and commerce in seminars and workshops organised by various bodies such as the Institute of Chartered Accountants of India; participated in leadership programmes of Yale University, 2011, Oxford University, 2012 and Princeton University, 2013

Sports, Clubs, Favourite Pastimes and Recreation  
Member, World Presidents’ Organization (W.P.O.); reading, debating, social work, yoga and watching films

Countries Visited  
U.S.A., U.K., France, Spain, Switzerland, Germany, Hungary, Italy, Czech Republic, Australia, New Zealand, China, South Africa, Kenya, U.A.E., Singapore, Pakistan, Nepal, Japan, Sweden, Finland, Solomon Islands, Vanuatu, Indonesia and Austria

Other Information  
Associated with the Bharatiya Janata Party (BJP) since 1984; has held several positions in the party such as Member, National Executive, Bharatiya Janata Yuva Morcha; Secretary, B.J.P., Mumbai; National Campaign In-charge for the Lok Sabha Elections, 1991; Treasurer, B.J.P., Maharashtra; Head, Information Communication Campaign Committee, General Elections, 2014; currently Member, National Executive, B.J.P.
GUJRAL, SHRI NARESH
[Shiromani Akali Dal — Punjab]

Father’s Name
Late Shri I. K. Gujral

Mother’s Name
Late Shrimati Sheila Gujral

Date of Birth
19 May 1948

Place of Birth
Jalandhar (Punjab)

Marital Status
Married on 13 April 1987

Spouse’s Name
Shrimati Anjali Gujral

Children
Two daughters

Educational Qualifications
B.A., F.C.A.
Educated at St. Stephen’s College, University of Delhi and Institute of Chartered Accountants of India, Delhi

Profession
Industrialist and Social Activist

Permanent Address
521, Model Town, Jalandhar City-144003 (Punjab)
Mobile: 09478402210

Present Address
65, Lodhi Estate, New Delhi-110003
Tel.: 24654500, 21430406
Mobile: 9868181823, 9013181189
E-mail: admin@spanindialtd.com
nareshgujral@sansad.nic.in

Positions Held
March 2007
Aug. 2007-May 2009 and
Aug. 2009-April 2010
April 2010
May 2010-April 2011,
May 2012-April 2014 and
May 2016 onwards
Elected to Rajya Sabha
Member, Committee on Transport, Tourism and Culture
Member, Consultative Committee for the Ministry of Commerce and Industry
Re-elected to Rajya Sabha (second term)
Member, Committee on Public Undertakings
Member, Committee on Defence

Aug. 2010-Dec. 2010  
Member, Select Committee to the Prevention of Torture Bill, 2010

May 2011-April 2012  
Member, Committee on Public Accounts

Aug. 2012-May 2014  
Member, Parliamentary Forum on Population and Public Health

July 2014-March 2016  
Member, Board of Governors of the National Institute of Fashion Technology

Sept. 2014-Aug. 2017  
Member, Committee on Finance
  
Member, Committee of Privileges

Member, Select Committee to the Payment and Settlements Systems (Amendment) Bill, 2014

Member, Select Committee of Rajya Sabha on the Insurance Laws (Amendment) Bill, 2008

March 2015  
Member, Select Committee of Rajya Sabha on the Coal Mines (Special Provisions) Bill, 2015

May 2015-July 2015  
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-second Amendment) Bill, 2014
  
Member, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013

Member, Select Committee of Rajya Sabha on the Prevention of Corruption (Amendment) Bill, 2013

April 2016  
Re-elected to Rajya Sabha (third term)

Jan.-April 2016  
Member, Joint Committee on the Insolvency and Bankruptcy Code, 2015

March 2016-May 2016  
Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016
  
Member, Consultative Committee for the Ministry of Commerce and Industry

May 2016-July 2016  
Member, Joint Committee on the Enforcement of Security Interest and Recovery of Debts Laws and Miscellaneous Provisions (Amendment) Bill, 2016

April-July 2017  
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017

Aug. 2017-Dec. 2017  
Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017

Aug. 2017 onwards  
Member, Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017

Sept. 2017 onwards  
Chairman, Committee on Commerce

July 2018 onwards  
Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Oct. 2018 onwards  
Member, General Purposes Committee
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Takes interest in social welfare of women in general and children in particular; runs an orphanage, a home for destitute women, free dispensary for the poor, a high school for the underprivileged children and a computer training centre and a vocational training centre, teaching, stitching and embroidery to women from the underprivileged sections in Jalandhar under the aegis of Nari Niketan Trust; President, Nari Niketan Trust, Jalandhar since 2000; Member, Board of Trustees, Dr. Shroff’s Charitable Eye Hospital, Delhi since 2000; Chief Patron, Child Help Line, Jalandhar since 2000; interested in designing of fabrics as well as fashion garments for the international market; a dress designed by him was worn by late Princess Diana of Wales

Sports, Clubs, Favourite Pastimes and Recreation

Member, (i) Delhi Golf Club, (ii) Gymkhana Club, Delhi and (iii) India International Centre, Delhi; cricket, golf, gardening, listening to classical music, travelling, collecting art, crafts, carpets and rare textiles

Countries Visited

Travelled extensively including U.K., U.S.A., Russia, South America, Europe, Japan, South East Asia, Africa, Mauritius, Pakistan, Bangladesh, Sri Lanka, Bhutan and Maldives

Other Information

General Secretary, Shiromani Akali Dal; Member, (i) Board of Governors, Pushpa Gujral Science City, Kapurthala since 1998, (ii) Political Affairs Committee, Shiromani Akali Dal since 2003, (iii) Senate, Panjab University, Chandigarh, (iv) District Development Board, Jalandhar and Kapurthala since 2007 and (v) Board of Directors of various Public and Private Limited Companies; Former Member, Senate, Guru Nanak Dev University, Amritsar
GUPTA, SHRI MANISH
[All India Trinamool Congress — West Bengal]

Father’s Name  Late Shri Paresh Chandra Gupta
Mother’s Name  Late Shrimati Jyoti Kana Gupta
Date of Birth  11 November 1941
Place of Birth  Kolkata
Marital Status  Married
Spouse’s Name  Shrimati Rini Gupta
Children  Two sons
Educational Qualifications  Bachelor of Science and Field Engineering from Calcutta University and College of Military Engineering, Pune
Profession  Political and Social Work
Permanent Address  20, Suren Tagore Road, Kolkata-700019 (West Bengal)
Mobile: 9830018271, 9013181431
Present Address  C-603, Swarna Jayanti Sadan, Dr. B.D. Marg, New Delhi-110001
Tel.: 23739272, 23739273
E-mail: manish.gupta11@sansad.nic.in
Positions Held
1963-67  Commissioned Officer, Corps of Engineers, Indian Armed Forces
1967-2001  Served in the Indian Administrative Service (IAS)
1997-2001  Chief Secretary, Government of West Bengal
1990-96  Home Secretary, Government of West Bengal
Director, Calcutta Urban Transport Project (World Bank)
1988-90  Chief Electoral Officer, West Bengal
CEO, National Textile Corporation, Government of India
Principal Secretary/Secretaries of various Departments, Government of West Bengal
WHO’S WHO

2011-2016
Member, West Bengal Legislative Assembly
2011-2016
Minister for Power & Non-conventional Energy Sources, Government of West Bengal
Minister for Development and Planning, Government of West Bengal
March 2017
Elected to Rajya Sabha
Aug.-Dec. 2017
Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017
Sept. 2017 onwards
Member, Committee on Energy
June 2018 onwards
Member, House Committee
July 2018 onwards
Member, Select Committee on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Books Published
A Handbook on Transport - 1989

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests
Concerned with the various facets of socio-economic development; has been constantly involved in planning and promoting development and social and cultural activities to unite the community and preserve the cultural heritage of India; working on socio-cultural programming to motivate the younger generation to become leaders in their own spheres and to develop in them awareness and understanding of diverse identities, social justice, rural and urban issues

Sports, Clubs, Favourite Pastimes and Recreation
Selective reading, creative writing and an avid tennis player; Member of several Sports clubs

Countries Visited

Other Information
Rendered 54 years of service to the nation; worked as a Project Consultant, 2002-2011, worked as an Independent Director on the Boards of many companies in the corporate and public sectors; Executive Consultant, Centre for Economic Research, Kolkata; Member, Search Committee for Public Sector Enterprises, Government of India; Advisor, Union Public Service Commission; Chairman, Aeronautical Society of India, Eastern Region; Spearheaded IT initiative in West Bengal as Chief Secretary in 1999 and was invited by Mr. Bill Gates of Microsoft to participate in a
Government World Leaders Conference in Seattle, U.S.A.; Lead Speaker at the International Conference in Sydney, Australia organized by Harvard University for Asian & International Relations (HPAIR) in 2002; Participated in seminars on (i) Facets of Urban Development, organized by the Urban Projects Department of the World Bank in Washington, U.S.A., 1984 and (ii) Police & Traffic Management workshops, organized by Overseas Development Association, U.K. held in Hong Kong, Manila (Philippines), 1985; Served in the Indian Army on the China and Pakistan borders; Awarded the Raksha Medal for participating in frontline operations in the 1965, Indo-Pak War
GUPTA, SHRI NARAIN DASS
[Aam Aadmi Party —
National Capital Territory of Delhi]

**Father’s Name**
Shri Rameshwar Dass Gupta

**Mother’s Name**
Shrimati Phimo Devi

**Date of Birth**
16 October 1945

**Place of Birth**
Village Guhna, Distt. Sonepat (Haryana)

**Marital Status**
Married on 22 November 1971

**Spouse’s Name**
Shrimati Veena Gupta

**Children**
One son and two daughters

**Educational Qualifications**
B.Com. (Hons.), Chartered Accountant
Educated at Shri Ram College of Commerce, University of Delhi, Delhi and The Institute of Chartered Accountants of India

**Profession**
Chartered Accountant

**Permanent Address**
B-4, Block-B, Gulmohar Park, Delhi-110049
Tel.: 46111000 (O), 46111001 (R)
Mobile: 9810375766
E-mail: ndgupta.1945@sansad.nic.in

**Positions Held**
- Jan. 2018 Elected to Rajya Sabha
- July 2018 onwards Member, Select Committee on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018
- Sept. 2018 onwards Member, Committee on Energy

**Books Published**
Indian Accounting Standards IFRS, US GAAP Comparison, 2005

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**
As President, Institute of Chartered Accounts of India, was instrumental in introduction of various accounting standards which were finally notified by Ministry of Corporate Affairs; was the first Indian...
elected on the Board of International Federation of Accountants (IFAC) which act as regulator for 164 regulatory accounting bodies of 116 countries; was Chairman, of the group constituted by RBI to identify gaps and implementation of accounting standards by Banks in India; formulated Accounting Manual for municipalities in India for accrual basis of accounting.

**Sports, Clubs, Favourite Pastimes and Recreation**

Morning walk, yoga, physiotherapy, swimming and watching and attending sports meets

**Countries Visited**

Switzerland, Italy, Slovenia, France, Austria, China, Singapore, U.A.E., Canada, Mauritius, Sri Lanka, Bangladesh, Pakistan, U.K., Republic of Korea, Democratic People's Republic of Korea, Thailand, Japan, Macau, Bahrain, Hong Kong, Australia, U.S.A., Tunisia, New Zealand, Turkey and Israel

**Other Information**

Gupta, Shri Prem Chand  
[Rashtriya Janata Dal — Jharkhand]

**Father’s Name**  
Late Shri N. R. Gupta

**Mother’s Name**  
Late Shrimati Shanti Devi

**Date of Birth**  
3 February 1950

**Place of Birth**  
Bhiwani (Haryana)

**Marital Status**  
Married on 2 December 1972

**Spouse’s Name**  
Shrimati Sarla Gupta

**Children**  
Two sons and one daughter

**Educational Qualifications**  
Graduate (Economics)  
Educated at Vaish College, Bhiwani and D.N. College, Hissar

**Profession**  
Political and Social Worker

**Permanent Address**  
C/o Raj Kumar Gupta, K. Malik Road,  
Near Nand Raj D.A.V. Public School, Lalpur,  
Ranchi-834001 (Jharkhand)

**Present Address**  
18, Teen Murti Lane, New Delhi-110011  
Tel.: 23794242  
Fax: 23793689  
Mobile: 9013181666  
E-mail: pgupta@sansad.nic.in

**Positions Held**

April 1996  
Elected to Rajya Sabha  
Member, Committee of Privileges  
Member, Committee on Energy  
Member, Board of Environment and Forests  
Member, Hindi Advisory Committee of the Ministry of Petroleum and Natural Gas  
Member, Committee on Transport and Tourism  
Convenor, Sub-Committee on Non-Conventional Energy
<table>
<thead>
<tr>
<th>Year Range</th>
<th>Position and Description</th>
</tr>
</thead>
</table>
| 1998-99 and 2001-Feb. 2004 | Member, Committee on Finance  
Member, Consultative Committee for the Ministry of Communications |
| 1999-2001 | Member, Committee on Commerce |
| 1999-2002 | Member, Consultative Committee for the Ministry of Civil Aviation  
Convenor, Sub-Committee on Commerce and Supply of the Committee on Commerce |
| 2000-2001 | Convenor, Sub-Committee on Air India of the Ministry of Civil Aviation |
| 2000-2002 | Member, Joint Parliamentary Committee on Stock Market Scam and matters related thereto |
| April 2002 | Re-elected to Rajya Sabha (second term) |
| Sept. 2003-2004 | Member, Joint Committee on Pesticide Residues in and Safety Standards for Soft Drinks, Fruit Juice and Other Beverages |
| May 2004-Jan. 2006 | Minister of State (Independent charge) of the Ministry of Company Affairs, Government of India |
| 29 Jan. 2006-May 2007 | Minister of Company Affairs, Government of India |
| May 2007-22 May 2009 | Minister of Corporate Affairs, Government of India |
| April 2008 | Re-elected to Rajya Sabha (third term) |
| Aug. 2009-Sept. 2009 | Member, Committee on Industry |
| Sept. 2009-May 2014 | Member, Committee on Commerce  
Member, Consultative Committee for the Ministry of Civil Aviation |
| May 2012-Sept. 2014 | Member, Committee on Rules |
| April 2014 | Re-elected to Rajya Sabha (fourth term) |
| Sept. 2014-Sept. 2016 | Member, Committee on Science and Technology, Environment and Forests |
| Sept. 2014-June 2018 | Member, House Committee |
| Sept. 2014 onwards | Member, Consultative Committee for the Ministry of Civil Aviation |
| June 2016 onwards | Member, Railway Convention Committee |
| Sept. 2016 onwards | Member, Committee on Chemicals and Fertilizers |
| July 2018 onwards | Member, Select Committee on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018 |
| Oct. 2018 onwards | Member, General Purposes Committee |

*Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests*

*President, Rashtriya Vaish Parishad; actively engaged in various ongoing schemes and programmes aimed at improving the economic conditions of poor widows and helpless people; committed and devoted to educational and social upliftment of the downtrodden; participated in various conferences and seminars in India and abroad; special interest in corporate governance with emphasis upon investor protection*
Sports, Clubs, Favourite Pastimes and Recreation

Member, (i) India Habitat Centre and (ii) Chancellor Club; jogging, sports, cricket and table tennis

Countries Visited

Travelled extensively all over the world; attended and addressed (i) the 55th Plenary Session of the United Nations General Assembly, 25 October 2000, (ii) the 57th Plenary Session of the United Nations General Assembly, 20 November 2002 and (iii) the 66th Session of the United Nations General Assembly, November 2011
GUPTA, SHRI SUSHIL KUMAR
[Aam Aadmi Party —
National Capital Territory of Delhi]

Father's Name                 Late Shri Kali Ram Gupta
Mother's Name                 Late Shrimati Naraini Devi
Date of Birth                 1 May 1961
Place of Birth               Village Shamlo Kalan, Distt. Jind (Haryana)
Marital Status               Married on 29 June 1982
Spouse's Name                 Shrimati Sumitra Devi Gupta
Children                     One son and two daughters
Educational Qualifications   B.Com., LL.B., M.B.A.
                             Educated at Delhi University, Delhi and Institute of
                             Advanced Studies in Education, Rajasthan
                             Honorary D. Litt. from Gurukul Mahavidyalaya,
                             Jwalapur, Haridwar (Uttarakhand)
Profession                   Agriculturist, Educationist, Political and Social
                             Worker
Permanent Address            4/12, East Punjabi Bagh, New Delhi-110026
                             Tel.: 28313719, 28313117
                             Mobile: 9013181516
                             E-mail: sushilgupta.gupta@gmail.com
Present Address              18, Ferozeshah Road, New Delhi-110001
                             Tel.: 23323720, 23323721
                             E-mail: mp.sushilgupta@sansad.nic.in

Positions Held
Jan. 2018                    Elected to Rajya Sabha
March 2018 onwards           Member, Consultative Committee for the Ministry
                             of Skill Development and Entrepreneurship
June 2018 onwards            Member, Committee on Commerce
July 2018 onwards             Permanent Special Invitee, Consultative Committee
                             for the Ministry of Human Resource Development
                             Member, Second Sub-Committee of the Committee
                             on Official Language
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Made significant contribution in the fields of education and healthcare over the last few decades; associated with several charitable organizations running schools, colleges and hospitals primarily in Delhi and Haryana; earned respect and admiration of the people who have benefited from the charitable work; involved in fund raising from society members for the construction of Maharaja Agrasen Medical University in Bahadurgarh which is under progress.

Sports, Clubs, Favourite Pastimes and Recreation

Facilitated special training sessions in rural areas on cricket, football, basket ball, hockey, wrestling, judo, etc.; held different positions in National Rifle Association of India, Wrestling Federation of India and Wrestling Association in the National Capital Region.

Countries Visited

Hong Kong, Malasiya, Canada, Australia, Switzerland, U.K., Indonesia, Sri Lanka, U.S.A. and Singapore.

Other Information

President, (i) Maharaja Agrasen Hospital, Punjabi Bagh, New Delhi since 2013, (ii) Maharaja Agrasen Hospital, Dwarka, New Delhi since 2013, (iii) Maharaja Agrasen Hospital, Medical University, Bahadurgarh, Haryana since 2013, (iv) Punjabi Bagh Club, New Delhi since 2014, (v) Akhil Bhartiya Agarwal Sangathan, New Delhi since 2012, (vi) Law Center-II, Students Union, Delhi University, 1993-94 and (vii) Wrestling Association, National Capital Region since 2003; Executive Committee Member, Delhi Pradesh Congress Committee, 2011-2017; Chairman, (i) Delhi State Traders Congress, 2014-2017, (ii) Shri Krishan Janmashtmi Mahotsav Samiti, Punjabi Bagh, New Delhi since 1996, (iii) Brahm Puri Ann Kshetra Ashram Trust, Kurukshetra (Haryana) since 2011; General Secretary, Delhi Pradesh Youth Congress Committee, 1993-2005; Member, (i) ZRUCC, East Central Railway, Hazipur, Patna (Bihar), 2005-2008, (ii) Delhi and District Cricket Association, Delhi since 2003, (iii) Wrestling Association of Delhi since 2003 and (iv) National Sports Club of India since 2008; Chief Warden, (i) Outer District, Delhi Civil Defence, Delhi, 2012-2015 and (ii) West District, Delhi Civil Defence, Delhi, 2008-2014; Managing Trustee,
Sanatan Dharam Educational Trust, Punjabi Bagh, New Delhi since 2015; Arbitrator, Delhi State Co-operative Societies; Treasurer, Wrestling Federation of India, 2004-2006; has been President of Maharaja Agrasen Hospital and trust with more than 500 beds in Punjabi Bagh and Dwarka for the last 5 years and carrying out the duties with great devotion; has been engaged in the selfless service of the society through the trust both in education and health care; took the initiative for pollution free environment and planted over 25000 trees in Delhi.
HANUMANTHAIAH, DR. L.
[Indian National Congress — Karnataka]

Father’s Name  
Late Shri Lankappa

Mother’s Name  
Late Shrimati Channamma

Date of Birth  
10 June 1958

Place of Birth  
Rameswara Village, Bangalore Rural, Karnataka

Marital Status  
Married on 22 June 1984

Spouse’s Name  
Shrimati Vijayambike H.

Children  
One daughter and one son

Educational Qualifications  
B.Sc., M.A., Ph.D.
Educated at Government Science College, Bangalore, Post Graduate Studies in Kannada Literature at Bangalore University; Ph.D. from Mysore University

Profession  
Writer, Agriculturist

Permanent Address  
332, 3rd Cross, 2nd Block, Basaveswaranagara, 3rd Stage, Bengaluru-560079 (Karnataka)
Tel.: 080-23235460
Mobile: 9980004666
E-mail: hanumanthaiahl@yahoo.com

Present Address  
7, Pandit Ravi Shankar Shukla Lane,
New Delhi-110001
Mobile: 9868181122
E-mail: l.hanumanthaiah@sansad.nic.in

Positions Held  
2001-2007  
Member, Karnataka Legislative Council
April 2018  
Elected to Rajya Sabha
June 2018 onwards  
Member, Committee on Transport, Tourism and Culture
Member, Consultative Committee for the Ministry of Social Justice and Empowerment

Books Published  
Author/Editor of a number of books
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Taught for degree courses at Ambedkar Evening College, Bangalore, 1984-87; Taught for Post Graduate Centre, Channapatna, Bangalore University, as visiting faculty, 1999-2000; Broadcast, for last 25 years in All India Radio, Bengaluru, Bhadravathi, Hassan, Mangalore and other centres; Telecast, Doordarshan Kendra, Bengaluru and in private channels like Udaya, City Channel, Star Plus, etc., in literary and socio-cultural programmes; Contributing Editor on current affairs for leading dailies- Prajavani, Kannada Prabha, Janavahini, Hosathu, Bhavana Sudha, Mayura and other literary journals

Participation in Socio-political, Cultural, Literary and Educational Fields: Attended/participated in a number of seminars, conferences, workshops, etc.; many of his poems have been included in prestigious anthologies published by Karnataka Sahitya Academy and Central Sahitya Academy; delivered lectures in literary conferences and annual All India Kannada Sahitya Sammelans held in different parts of Karnataka; Founder Member, Madiga Movement in Karnataka; organized seminars, discussions for proper distribution of percentage of reservation as per population of each community from among the scheduled castes


Sports, Clubs, Favourite Pastimes and Recreation

Badminton player; Member, Karnataka Badminton Association

Countries Visited

Sri Lanka, as a delegate of Commonwealth Parliamentary Association (C.P.A.); Singapore, Thailand, China, Egypt, U.S.A., Canada, Malaysia, Dubai (U.A.E.) and Australia
Other Information

HAQUE, SHRI MD. NADIMUL
[All India Trinamool Congress — West Bengal]

Father's Name  Shri Mohd. Wasimul Haque
Mother's Name  Shrimati Nilofar Naaz
Date of Birth  20 September 1969
Place of Birth  Kolkata (West Bengal)
Marital Status  Married on 5 April 1997
Spouse's Name  Shrimati Farah Khan
Children  One son and one daughter
Educational Qualifications  B.A. (Hons.) Political Science
Educated at St. Xavier's College, University of Calcutta
Profession  Journalist/Writer, Businessman
Permanent Address  12, Dargah Road, Circus Avenue, P.S. Beniapukur,
                    Kolkata-700017 (West Bengal)
                    Tel.: 033-22901753, 22890053
                    Mobile: 09830174786
                    E-mail: mashriq786@gmail.com
Present Address  61, South Avenue, New Delhi-110011
                Tel.: 23012585
                Mobile: 9013181969
                E-mail: nadimul.haque@sansad.nic.in
Positions Held
April 2012  Elected to Rajya Sabha
May 2012-May 2014 and Sept.-Dec. 2014  Member, Committee on Urban Development
Sept. 2012 onwards  Member, Consultative Committee for the Ministry of Railways
Sept. 2014 onwards  Member, Committee on Government Assurances
Jan. 2015-Aug. 2017  Member, Committee on Coal and Steel
May-July 2015  Member, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013
April 2018
June 2018 onwards

Re-elected to Rajya Sabha (second term)
Member, Committee on Industry
Associated with educational and cultural activities

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests

Keen interest in sports

Sports, Clubs, Favourite
Pastimes and Recreation

Widely travelled

Countries Visited


Other Information
HARIPRASAD, SHRI B.K.
[Indian National Congress — Karnataka]

Father's Name  
Late Shri Kempaiah A.

Mother's Name  
Late Shrimati Gunavathi K.

Date of Birth  
29 July 1954

Place of Birth  
Bangalore (Karnataka)

Marital Status  
Married on 30 June 1991

Spouse's Name  
Shrimati Usha

Children  
One daughter

Educational Qualifications  
B. Com. 
Educated at M.E.S. College, Bangalore University, Bengaluru

Profession  
Political and Social Worker

Permanent Address  
84, 6th Main Road, Malleswaram, 
Bengaluru-560055 (Karnataka) 
Tel.: 080-23343994 
Mobile: 09448079905

Present Address  
C-I/10, Lodhi Garden, New Delhi-110003 
Tel.: 24647663, 24647664 
Mobile: 9868181098 
E-mail: hariprasad@sansad.nic.in

Positions Held  
1980-82  
Member, Station Prison Advisory Committee, Karnataka

1981-82  
Chairman, Karnataka Slum Clearance Board, Government of Karnataka

1982-83 and 1987-89  
Member, Telecommunications Advisory Committee, Karnataka

April 1990  
Elected to Rajya Sabha 
Member, Consultative Committee for the Ministry of Chemicals and Fertilizers and Health and Family Welfare
April 1993-96 Member, Committee on Urban and Rural Development
April 1995-96 Member, Committee on Labour and Welfare
July 2004 Elected to Rajya Sabha (second term)
July 2004-June 2010 Member, Council of the Indian Institute of Science, Bangalore
Aug. 2004-Aug. 2009 Member, Committee on Urban Development
Oct. 2004-2010 Member, Consultative Committee for the Ministry of Social Justice and Empowerment
July 2006-2010 President, India-Turkey Parliamentary Friendship Group
Sept. 2007-2010 Member, India-Poland Parliamentary Friendship Group
Nov. 2007-Nov. 2009 Member, Agricultural and Processed Food Products Export Development Authority (APEDA)
March 2008-June 2010 Member, Central Silk Board
May 2008-April 2009 Member, Committee on Public Accounts
Oct. 2008-June 2010 Member, Coffee Board
Aug. 2009-June 2010 Member, Committee on Petroleum and Natural Gas
Aug. 2013 Elected to Rajya Sabha (third term)
Aug. 2013-May 2014 Member, Committee on Information Technology
Dec. 2013-June 2014 Member, National Board for Micro, Small and Medium Enterprises
June 2014 Re-elected to Rajya Sabha (fourth term)
Aug. 2014 onwards Member, Committee on Welfare of Other Backward Classes
Sept. 2014-Aug. 2017 Member, Committee on Coal and Steel
Sept.2014 onwards Member, House Committee
April-July 2017 Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017
Aug. 2017-Dec. 2017 Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017
Sept. 2017 onwards Member, Committee on Chemicals and Fertilizers
June 2018 onwards Member, Joint Committee on Food Management in Parliament House Complex

Sports, Clubs, Favourite Pastimes and Recreation
Rural sports; reading and listening to Hindustani music

Countries Visited

Other Information
Former President, Young Workers Council (I.N.T.U.C.), 1980-82; President, (i) MES College Students' Union, 1972-73, (ii) SRJC Law College
Students' Union, 1977-78 and (iii) Indian National Young Workers Council, Karnataka Unit, 1981-82; Vice-President, Indian Youth Congress, 1989-90; Chairman, All India Congress Seva Dal, 2000-2001; Secretary, A.I.C.C., 2001-2006; General Secretary, (i) High Ground Block Youth Congress Committee, 1973-76, (ii) All India NSUI, 1979-81, (iii) Karnataka PYC, 1980-82 and (iv) A.I.C.C., 2006; Joint Secretary, A.I.C.C., 1997-98; Convenor, Karnataka State MP’s Forum, 1994-96; Member, (i) Bangalore University Student’s Union, 1973-74, (ii) Bangalore University Student’s Council, 1977-78, (iii) CPP Executive Committee, 1994-96 and (iv) I.N.C., since 1972; Former Member, (i) House Committee, (ii) Coconut Development Board and (iii) National Advisory Committee of National Cadet Corps (N.C.C.); was A.I.C.C. Observer, (i) Vidhan Sabha Elections, Varanasi Division, Uttar Pradesh, 1993, (ii) Bihar Vidhan Sabha Elections, 1995, (iii) Mizoram Vidhan Sabha Elections, 1995 and 1998, (iv) West Bengal Vidhan Sabha Elections, 1996, (v) Delhi, Rajasthan and Madhya Pradesh, Vidhan Sabha Elections, 1998, (vi) Tripura Vidhan Sabha Elections, 1998 and (vii) Jharkhand Vidhan Sabha Elections, 1999; led, (i) the Delegation for Election Study tour during the Presidential Elections, U.S.A., 1989 and (ii) the Delegation for the 22nd International Youth Olympic Camp, Moscow, 1980; attended, (i) International Youth Workers Conference, Spain, 1981 and (ii) the 13th World Festival of Youth and Students, Pyongyang, DPR Korea, 1989; visited, Belgrade following the death of one of the greatest leaders of Non-Aligned Movement Sir Josip Broz Tito in 1980; General Secretary, A.I.C.C., since December 2006; was A.I.C.C. In-charge, Gujarat and Goa; General Secretary; A.I.C.C. Chhattisgarh, Jharkhand and Odisha
HASSAN, SHRI AHAMED
[All Indian Trinamool Congress — West Bengal]

Father's Name
Late Mohd. Ismail

Mother's Name
Late Begum Shamsun Nahar

Date of Birth
14 February 1953

Place of Birth
Malnady Tea Estate, Distt. Jalpaiguri (West Bengal)

Marital Status
Married on 5 June 1988

Spouse's Name
Late Shrimati Yamin Hassan

Children
One son and three daughters

Educational Qualifications
Higher Secondary
Educated at Malnady Primary School, Jalpaiguri and Banarhat High School, Jalpaiguri, West Bengal

Profession
Journalist

Permanent Address
2nd Floor, 88/4, Jhawtala Road, Kolkata-700017 (West Bengal)
Tel.: 033-22820251, 66000250
Mobile: 09830627802, 09433092498
E-mail: ahmedhasanimran@yahoo.co.in

Present Address
C-602, Swarna Jayanti Sadan, Dr B. D. Marg, New Delhi-110001
Tel.: 21430067
Mobile: 9013181240, 9013181250
E-mail: ahmed.hassan@sansad.nic.in

Positions Held
2012 onwards Member, West Bengal State Wakf Board
2014 onwards Member, West Bengal Minorities Development and Finance Corporation
April 2014 Elected to Rajya Sabha
Sept. 2014-Sept. 2016 and Dec. 2016 onwards Member, Committee on Welfare of Other Backward Classes
Sept. 2014-Aug. 2017  
Member, Committee on Social Justice and Empowerment

Sept. 2017 onwards  
Member, Committee on Urban Development

**Books Published**  
*Islam Parichaya*, published in 1987

**Social and Cultural Activities,**  
*Literary, Artistic and Scientific Accomplishments and other Special Interests*

Received, (i) Institute of Objective Studies (IOS) Award for lifetime achievement in Journalism, at Bengaluru in 2013 and (ii) Dr. Mumtaj Ahmad Khan Award for lifetime achievement in community service, at Kolkata in 2013; associated with Bengali journalism for the last 35 years; *Executive Editor, 'Daily Kalom'*; a Bengali daily published from Kolkata; organized seminars and symposia on development, human rights and communal harmony

**Sports, Clubs, Favourite Pastimes and Recreation**  
*Life Member, Muslim Institute, Kolkata; reading books, travelling and working for spreading education among the weaker sections*

**Countries Visited**  
(i) Saudi Arabia, as a member of the Prime Minister's delegation in 2008, (ii) Indonesia, to attend the Seminar on the theme: 'Media & Peace' in November 2006, (iii) U.S.A., on a Study tour as an Indian Journalist in 2004 and (iv) Bangladesh in July 2011

**Other Information**  
Organizer and Convenor of a convention in support of the movement of 'Save Democracy & Indian Constitution' in which Shri Vishwanath Pratap Singh, Shri H.D. Deve Gowda and Shri Chandra Shekhar, former Prime Ministers of India also participated; the convention was held at Kala Mandir Auditorium, one of the biggest auditorium of Kolkata and inspired many people throughout West Bengal and India; as Convenor, organized two programmes at Kolkata with Shri Pranab Mukherjee, the then Hon'ble President of India; one programme was organized during the celebration of 200 years of the publication of the Bengali Quran and the second one at Ashutosh Hall of Indian Museum, Kolkata
HEMBRAM, SMT. SAROJINI
[Biju Janata Dal — Odisha]

Father's Name: Shri Chaitanya Prasad Majhi
Mother's Name: Shrimati Damayanti Majhi
Date of Birth: 1 October 1959
Place of Birth: Rairangpur, Distt. Mayurbhanj (Odisha)
Marital Status: Married on 18 November 2000
Spouse's Name: Shri Bhagirathi Nayak
Educational Qualifications: Post Graduate (Masters in Music)
Educated at K.N.G. High School, Baripada and
Utkal Sangeet Mahavidyalaya, Bhubaneswar
Profession: Political worker
Permanent Address: At-Baghra Road, W. No. 19, P.O. Baripada,
Distt. Mayurbhanj-757001 (Odisha)
Tel.: 06792-252463
Mobile: 09437177926

Present Address: C-502, Swarna Jayanti Sadan, Dr. B. D. Marg,
New Delhi-110001
Tel.: 24679201, 21430215, 23315701
Mobile: 9013181123
E-mail: sarojini.hembram@sansad.nic.in

Positions Held:
2009-2014: Member, Odisha Legislative Assembly
2010: Member, Tribal Advisory Council, Odisha Legislative Assembly
Member, House Committees on Women and Child Welfare, Environment and Pollution, Odisha Legislative Assembly
Member, Sub-Committee on Amenities of Members, Odisha Legislative Assembly
Member, State Level High Power Vigilance and Monitoring Committee (ST/SC), Odisha Legislative Assembly
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2011  
Member, Standing Committee on Health, Odisha Legislative Assembly

2012-2014  
Member, State Level Selection Committee-Panchayati Raj Department, Government of Odisha

April 2014  
Elected to Rajya Sabha

July 2014 onwards  
Member, All India Institute of Medical Sciences (AIIMS), Bhubaneswar

Sept. 2014 onwards  
Member, Committee on Social Justice and Empowerment

May 2015- April 2016  
Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes

Aug. 2018 onwards  
Member, Committee on Government Assurances

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests

Vocal folk singer/artist in All India Radio, Cuttack and Doordarshan, since 1983; participated in many cultural programmes relating to tribal culture; performed as an artiste, playback singer, lent voice and made production arrangements for films such as Sreejan—a documentary in Santhal Language (lent voice), Aranya Rodana—Oriya film based on santhals (voice and playback singing), Santhal—a documentary on Santhal lifestyle (as playback singer, actress and production controller); Conferred, the SAMA Award 2010 by the SAMA Institute of Urdu Education; was honoured by the Tribal Languages and Culture Academy, SC/ST Welfare Department, Government of Odisha and Mayurbhanj District Primary Teachers Association; Vice-President, Bharat Scouts and Guides, Odisha since 2010; Representative, District Welfare Department, Mayurbhanj; Member, (i) Programme Advisory Committee, State Resource Centre (Adult Education), Orissa, 1996, (ii) All India Radio, Cuttack 2008 and (iii) Allegation Committee on "The Great Political Circus" (a Television Programme in Odia language)

Sports, Clubs, Favourite Pastimes and Recreation

Interacting with people, making friends; music, travelling to tribal villages and organizing social gatherings

Other Information

As Minister in the Government of Odisha, requested all public servants to wear handloom clothes once in a week; was Lecturer in Music, Jayadev College of Education and Technology, Naharkanta, Bhubaneswar, 1990-99; has knowledge of English,
Hindi, Odia, Bengali and Santhali languages; Member, (i) Policy Holders' Council, Life Insurance Corporation of India, Divisional Office, Cuttack, 2006 and (ii) Governing Body, Orissa University of Agriculture and Technology since 2010; Vice-President, Biju Janata Dal (B.J.D.), Mayurbhanj, 2008-2009
HUSSAIN, SHRI SYED NASIR
[Indian National Congress — Karnataka]

Father's Name
Shri Syed Hafeez

Mother's Name
Shrimati Akhtar Unnisa

Date of Birth
10 June 1970

Place of Birth
Chennagiri, Distt. Davangere (Karnataka)

Marital Status
Married on 6 October 2003

Spouse's Name
Shrimati Mehnaz Ansari

Children
Two sons

Educational Qualifications
M.A. (Political Science), M.Phil. (International Studies), Ph.D. (International Studies)
Educated at St. Philomena's College, Mysore, University of Mysore, Mysore and Jawaharlal Nehru University, New Delhi

Profession
Political and Social Worker, Teacher and Educationist

Permanent Address
164, 2nd Cross, Ex-servicemen Colony, C.B. Bellary-583102 (Karnataka)
Tel.: 080-23540608, 23552065
Mobile: 9868031509
E-mail: dr.naseerbngoffice@gmail.com

Present Address
402, Brahmaputra Apartments, Dr. B. D. Marg, New Delhi-110001
E-mail: dr.snhussain@sansad.nic.in

Positions Held
2006-2008
Member, Cine Workers Welfare Board, Ministry of Labour, Government of India

2008-2012
Vice-Chairman, Central Advisory Board on Child Labour, Ministry of Labour, Government of India

2012-2014
Vice-Chairman, Central Advisory Board on Beedi and Cigar Workers Fund, Ministry of Labour, Government of India
<table>
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<tr>
<th><strong>WHO’S WHO</strong></th>
<th>167</th>
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<tbody>
<tr>
<td><strong>April  2018</strong></td>
<td>Elected to Rajya Sabha</td>
</tr>
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<td><strong>June  2018 onwards</strong></td>
<td>Member, Committee on Water Resources</td>
</tr>
<tr>
<td></td>
<td>Member, Consultative Committee for the Ministry of Minority Affairs</td>
</tr>
</tbody>
</table>

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Social activist; serving the down-trodden and marginalized; organized medical camps, sports events and cultural activities/festivals; keen interest in protection of harmony through music and cultural events

**Sports, Clubs, Favourite Pastimes and Recreation**

Played cricket and *kabaddi*; music and theatre

**Countries Visited**

U.S.A, U.A.E., Singapore and Malaysia

**Other Information**

Served as National Media Panelist (AICC) for the past three years; was a student political activist; *was President*, St. Philomena's College, Mysore; *was General-Secretary*, Mysore City Students Action Committee; *was Joint Secretary*, *was President* and *was Vice-President*, JNU Students Union; served as *National Secretary* and *Chief Election Authority* of Indian Youth Congress; served as the *Chairman* of various committees; *Vice-Chairman*, two labour boards and *Chairman*, two sub-committees, Government of India
IRANI, SMT. SMRITI ZUBIN
[Bharatiya Janata Party — Gujarat]

Father's Name  
Shri Ajay Kumar Malhotra

Mother's Name  
Shrimati Shibani Bagchi

Date of Birth  
23 March 1976

Place of Birth  
New Delhi

Marital Status  
Married

Spouse's Name  
Shri Zubin Irani

Children  
One son and one daughter

Educational Qualifications  
Educated at Holy Child Auxilium, Delhi and School of Correspondence and Continuing Education, University of Delhi, Delhi

Profession  
Artist

Permanent Address  
A-602, Neptune Apartment, 4th Cross Lane, Lokhandwala Complex, Andheri (W), Mumbai-400053 (Maharashtra)
Tel.: 022-26391594

Present Address  
28, Tughlak Crescent, New Delhi-110003
Tel.: 23011382, 23019288
Fax: 23019287
E-mail: smritizirani@sansad.nic.in

Positions Held
Aug. 2011  
Elected to Rajya Sabha

Sept. 2011-May 2014  
Member, Committee on Coal and Steel

Aug. 2012-May 2014  
Member, Parliamentary Forum on Disaster Management

27 May 2014-5 July 2016  
Member, Consultative Committee for the Ministry of Urban Development

5 July 2016-30 May 2019  
Minister of Human Resource Development

and 30 May 2019 onwards  
Minister of Textiles

18 July 2017-14 May 2018  
Minister of Information and Broadcasting

Aug. 2017

30 May 2019 onwards

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Re-elected to Rajya Sabha (second term) (ceased to be Member w.e.f. 24 May 2019 consequent on her election to the 17th Lok Sabha)

Minister of Women and Child Development

Awarded, (i) Best Actress of the Year consecutively for seven years by the Indian Television Academy and (ii) Indo American Society Young Achiever Award; associated with, (i) acting and production in Indian theatre, films and television and (ii) various NGOs such as Cancer Patients Aid Association and Vatsalya Street Kids Foundation; was the first Indian to represent the nation at the Monte Carlo Television Festival; appointed, Goodwill Ambassador to India by USAID for the WHO-ORS program for 3 years; established her own NGO called ‘People for Change’ in 2007; ‘People for Change’ has provided sports scholarships in Nasik, undertaken drinking water projects in rural India providing borewell facilities to over 35 villages in Maharashtra, collected and distributed over 10 tons relief material in association with 92.5 FM radio station, during the Mumbai floods in 2007; the organisation also provides scholarships for higher education to children from the economically weaker background and holds financial literacy programmes for women called ‘Women & Wealth’

**Sports, Clubs, Favourite Pastimes and Recreation**

Reading

**Countries Visited**

U.S.A., U.K. for theatrical performances; Tokyo (Japan), to attend the Indo-Japan Global Summit; Kampala (Uganda) to attend the 126th Assembly of the IPU

**Other Information**

Was National President, B.J.P. Mahila Morcha; National Vice-President, B.J.P.; was National Secretary, B.J.P. (twice); was Vice-President, Youth Wing, B.J.P., Maharashtra; was State Secretary, B.J.P., Maharashtra; was Member, National Executive, B.J.P. (five terms); Member, Indian Parliamentary delegation to the 126th General Assembly of the Inter-Parliamentary Union (IPU) in Kampala (Uganda) in 2012 led by Smt. Meira Kumar, Hon'ble Speaker, Lok Sabha; Elected Rapporteur, Drafting Committee of the Standing Committee on Sustainable Development, Finance and Trade, IPU;
presented a Resolution on Redistribution of Power Not Just Wealth: Ownership of International Agenda; Elected Representative, Asia Pacific Group to the Task Force entrusted to establish first ever committee for Young Parliamentarians at the 126th Assembly of the IPU; as a Member of the Co-ordinating Committee of Women Parliamentarians, presented India's views on action taken by the IPU to strengthen parliamentary dimensions of UN Efforts to promote Partnership between Men and Women; as National President, B.J.P., Mahila Morcha, significantly and successfully pursued Permanent Commission for women in the Indian Army by facilitating legal aid to women officers; launched 'Saksham' - the first ever vision document released by any political organization in India which underlines policies, programme and implementation tools for the upliftment of the differently-abled in India; named the Young Global Leader from India for the year 2015 by the World Economic Forum; deputed Political in-charge, B.J.P., Goa
JADHAV, DR. NARENDRA
[Nominated]

Father's Name  
Shri Damodar

Mother's Name  
Shrimati Sonabai

Date of Birth  
28 May 1953

Place of Birth  
Mumbai (Maharashtra)

Marital Status  
Married on 22 December 1979

Spouse's Name  
Shrimati Vasundhara Jadhav

Children  
One son and one daughter

Educational Qualifications  
B.Sc. (Statistics), M.A. (Economics), Ph.D. (Economics)
Educated at Mumbai University and Indiana University, U.S.A.

Profession  
Economist, Educationist and Writer

Permanent Address  
304, Shalaka, 4th Floor, Maharshi Karve Road, Mumbai-400021 (Maharashtra)

Present Address  
(i) 32, Dr. Rajendra Prasad Road, New Delhi-110001
Tel.: 21430304, 23782916, 23782917
Mobile: 9013181314
E-mail: drnarendra.jadhav@sansad.nic.in
drnarendra.jadhav@gmail.com
(ii) D-852, Second Floor, New Friends Colony, Sujan Mohinder Road, New Delhi-110025
Tel.: 46510727
Mobile: 9711198279

Positions Held  
2004-2008  
Principal Advisor and Chief Economist, R.B.I.
Aug. 2006-June 2009  
Vice-Chancellor, Pune University
June 2009-May 2014  
Member, Planning Commission
April 2016  
Nominated to Rajya Sabha
May-Aug. 2016
Member, Committee on Commerce
Sept. 2016 onwards
Member, Committee on Social Justice and Empowerment
Aug. 2017-Dec. 2017
Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017
June 2018 onwards
Member, Committee on Finance
July 2018 onwards
Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

**Books Published**

500 Marmabhedi Bhashane (Vol. I, II and III) (Edited, Granthali, 2012) (vi) Ravindranath Tagore: Yuga Nirmata Vishvamanav (Granthali, 2011), (vii) Ravindranath Tagore: Samagra Sahitya Darshan (Granthali, 2011), (viii) Bhaya Shoonya Chitta Jeth: Ravindranathanchya 151 Pratinidhik Kavita (Granthali, 2010) and (ix) Amacha Baap Aan Amhi (Granthali, 1993); the family biography in English: Untouchables has been hailed as an international bestseller translated into 15 languages including French, Spanish, Korean and Thai

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

A prolific writer; has written/edited 36 books-18 in English, 13 in Marathi and 5 in Hindi, besides over 300 research papers and articles and 31 official reports on a range of public policy issues; a well known public speaker; has delivered at least 50 speeches every year on a wide range of issues- Economic, Social and Cultural; has recently made a debut as an anchor for a TV talk show on the Indian Constitution; recipient of 67 national and international awards for his contribution in the fields of Economics, Education, Literature, Culture and Social Work, including four Honorary D. Litt. Degrees and the title of the ‘Commander of the Order of Academic Palmes’ by the Government of France

**Sports, Clubs, Favourite Pastimes and Recreation**

Reading, music and theatre

**Countries Visited**

U.S.A., China, France, Germany, Sweden, Czech Republic, South Korea, Singapore, Malaysia, Australia, South Africa, Ethiopia, U.A.E., Oman and Peru for professional and social purposes
JAIN, DR. ANIL
[Bharatiya Janata Party — Uttar Pradesh]

Father's Name: Shri Kunwar Sain Agrawal
Mother's Name: Shrimati Ram Sumarni Jain
Date of Birth: 25 February 1960
Place of Birth: Firozabad (Uttar Pradesh)
Marital Status: Married on 15 August 1993
Spouse's Name: Shrimati Vandana Jain
Children: One son and one daughter
Educational Qualifications: B.Sc., M.B.B.S., M.S. (Master of Surgery)
Educated at S.R.K. Inter College, Mahatma Gandhi Balika Vidyalaya (PG) College, Firozabad, King George's Medical College, Lucknow
Profession: Medical Practitioner, Political and Social Worker and Trader and Industrialist
Permanent Address: D-244, Lane 1B, Anupam Garden, Neb Sarai, Saidullajab, New Delhi-110068
Tel.: 29536776, 23500309, 23500000
E-mail: dr.aniljain@sansad.nic.in
aniljain.dr@gmail.com
Positions Held
April 2018: Elected to Rajya Sabha
June 2018 onwards: Member, Committee on Urban Development
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests:
Social work, especially in the field of education and healthcare
Sports, Clubs, Favorite Pastimes and Recreation:
Lawn tennis, cricket, theatre, reading, psephology, yoga and meditation
Countries Visited: U.S.A. and U.K.
Other Information

Participated in collegiate activities in King George’s Medical College, Lucknow; led the movement to bring about necessary change to impart uniform post graduate medical education in Uttar Pradesh; served the people in tribal areas of Bihar (now Jharkhand) during the years 1991-93; President, Bharat Scouts and Guides; Vice-President, (i) All India Tennis Association and (ii) Bhao Rao Devras Sewa Nyas, Lucknow; Patron, Sewalaya, New Delhi; Senior Consultant and Surgeon, Indraprastha Apollo Hospital, New Delhi
JAITLEY, SHRI ARUN
[Bharatiya Janata Party — Uttar Pradesh]

Father's Name
Maharaj Kishen Jaitley

Mother's Name
Shrimati Ratan Prabha Jaitley

Date of Birth
28 December 1952

Place of Birth
New Delhi

Marital Status
Married on 24 May 1982

Spouse's Name
Shrimati Sangeeta Jaitley

Children
One son and one daughter

Educational Qualifications
B.Com. (Hons.), LL.B.
Educated at Shri Ram College of Commerce,
University of Delhi and Faculty of Law, University
of Delhi

Profession
Senior Advocate, Supreme Court of India

Permanent Address
42/B, Bansidhar Society, Jawahar Nagar, Vasna
Bhattha, Paldi, Ahmedabad-380007 (Gujarat)

Present Address
2, Krishna Menon Marg, New Delhi-110011
Tel.: 29248212, 29244587, 29237483
Fax: 29232358
E-mail: ajaitley@del5.vsnl.net.in
   ajaitley@sansad.nic.in

Positions Held
1989-90 Additional Solicitor General, Government of India
   Minister of State (Independent charge) of the
   Ministry of Information and Broadcasting
   Minister of State (Independent Charge) of the
   Department of Disinvestment (Additional Charge)
April 2000
   Elected to Rajya Sabha
23 July 2000-6 Nov. 2000
   Minister of State (Independent Charge) of the
   Ministry of Law, Justice and Company Affairs
7 Nov. 2000-1 July 2002
   Minister of Law, Justice and Company Affairs
20 March 2001-1 Sept. 2001
   Minister of Shipping (Additional Charge)

Member, Court of the University of Delhi

1-29 Jan. 2003

Member, Committee on Home Affairs

2-29 Jan. 2003

Member, Committee on External Affairs

29 Jan. 2003-21 May 2004

Minister of Law and Justice; and

Minister of Commerce and Industry


Member, Committee of Privileges


Member, Committee on Commerce

Jan. 2006-July 2010

Re-elected to Rajya Sabha (second term)

April 2006

Leader of the Opposition, Rajya Sabha


Member, Joint Committee to examine the constitutional and legal position relating to Office of Profit


Member, Joint Committee on Offices of Profit

3 June 2009-2 April 2012 and 3 April 2012-26 May 2014

Member, Indian Council of World Affairs

July 2009 onwards

Member, General Purposes Committee

Aug. 2009-May 2014

Member, JPC on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex

Dec. 2009-May 2014

Member, JPC on Maintenance of Heritage Character and Development of Parliament House

April 2012

Re-elected to Rajya Sabha (third term)

June-Nov. 2012

Member, Select Committee of Rajya Sabha on the Lokpal and Lokayuktas Bill, 2011

27 May 2014-9 Nov. 2014

Minister of Defence

27 May 2014-14 May 2018

Minister of Finance; and

Minister of Corporate Affairs

2 June 2014-30 May 2019

Leader of the House, Rajya Sabha

9 Nov. 2014-5 July 2016

Minister of Information and Broadcasting

13 March-3 Sept. 2017

Minister of Defence

April 2018

Re-elected to Rajya Sabha (fourth term)

14 May 2018-22 Aug. 2018

Minister without Portfolio


Minister of Finance; and

Minister of Corporate Affairs


Minister without Portfolio

Books Published

Has authored several write-ups on legal and current affairs

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Reading and writing on legal and current affairs; connected with educational institutions; Chairperson, Governing Body of Kamla Nehru College, Delhi, 1993-98; Member, (i) Governing Body of Shri Ram College of Commerce and Governing Council, National Law University, Delhi
**Sports, Clubs, Favourite Pastimes and Recreation**

*Ex-President*, Delhi District Cricket Association (DDCA); *Ex-Vice-President*, (B.C.C.I.); *Ex-Member*, Governing Council, (I.P.L.)

**Countries Visited**

Widely travelled; U.S.S.R., as part of Youth Exchange delegation, 1978; Switzerland and Sweden, as Additional Solicitor General, 1990; U.S.A., as part of Indian delegation to the U.N.G.A., 1998; Syria in connection with an International Treaty, 2000; also represented India during visits to U.S.A., Pakistan, U.K., France, Denmark, U.A.E., the Netherlands, Brazil, Mexico, Egypt, China, Thailand, Japan, South Korea, Myanmar, Germany, South Africa and Hungary; led Indian delegation to the WTO Conference held during 10-14 September 2003 in Cancun, Mexico; U.S.A., to attend the Fall Annual Fund Bank Meetings, G-20 FMs meeting, BRICS meetings, CFMM meetings, IDA Working Group and other associated meetings during Oct. 2014; Switzerland, to attend the World Economic Forum Meeting at Davos during Jan. 2015; visited several countries across North America, South America, Europe, Africa and Asia

**Other Information**

*Recipient* of the Outstanding Parliamentarian Award for the year 2010; *Recipient* of several distinctions for outstanding performance in academics and extra-curricular activities during student days; *was President*, Delhi University Students Union, 1974; prominent leader of a movement against corruption launched in 1973 by late Shri Jai Prakash Narain; detained for 19 months under M.I.S.A. during Internal Emergency (1975-77); practising law since 1977; designated *Senior Advocate* by the Delhi High Court in 1990; *was member* of the Indian delegation to the United Nations’ General Assembly Session in June 1998, where the Declaration on Laws relating to Drugs and Money Laundering was approved; has delivered lectures on many important subjects in various fora; was appointed as Representative of the Central Government to hold discussions with the nominees of the Government of Jammu and Kashmir and other groups on the issue of devolution of powers in the State, July 2002; *associated* with the B.J.P. in different capacities
JATIYA, DR. SATYANARAYAN
[Bharatiya Janata Party — Madhya Pradesh

Father's Name  Shri Nathulal Jatiya
Mother's Name  Shrimati Rukman
Date of Birth  4 February 1946
Place of Birth  Jawad, Distt. Neemuch (Madhya Pradesh)
Marital Status  Married on 26 May 1966
Spouse's Name  Shrimati Kalawati Jatiya
Children  Two sons and three daughters
Educational Qualifications  B.Sc., M.A., LL.B., Ph.D.
Educated at Vikram University, Ujjain (Madhya Pradesh)
Profession  Political and Social Worker, Advocate, Agriculturist,
Teacher, Poet, Sportsperson, Trade Unionist & Artist
Permanent Address  84, Rishinagar Extn., Ujjain-456010
(Madhya Pradesh)
Tel.: 0734-2512345
Present Address  Bungalow No. 28, Gurudwara Rakab Ganj Raod,
New Delhi-110001
Tel.: 23313161, 23313162
Mobile: 9818498223
Positions Held
1977-80  Member, Madhya Pradesh Legislative Assembly
1977-78  Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes
1977-80  Member, Consultative Committee for the Ministry of Electronics
1980-84  Member, Seventh Lok Sabha
          Member, Consultative Committee for the Ministry of Labour
          Member, Joint Committee on Dowry Prohibition (Amendment) Bill
1989-91  
Member, Ninth Lok Sabha (second term)

1990-91  
Member, Committee on Official Language
Member, Consultative Committee for the Department of Atomic Energy, Space, Electronics, Ocean Development and Ministry of Science and Technology

1991-96  
Member, Tenth Lok Sabha (third term)
Member, Committee on Official Language
Member, Consultative Committee for the Ministry of Petroleum and Natural Gas

1993-96  
Member, Committee on Industry

1996-97  
Member, Eleventh Lok Sabha (fourth term)
Secretary, Scheduled Castes and Scheduled Tribes Forum in Parliament
Vice-President, Scheduled Castes and Scheduled Tribes Forum in Parliament
Chairman, Committee on Papers Laid on the Table
Member, Committee on Communications
Member, Consultative Committee for the Ministry of Petroleum and Natural Gas
Member, Committee on Official Language

1998-99  
Member, Twelfth Lok Sabha (fifth term)

1998-99  
Union Cabinet Minister, Labour

1999-2004  
Member, Thirteenth Lok Sabha (sixth term)

Oct.-Nov. 1999  
Minister of Urban Employment and Poverty Alleviation

22 Nov. 1999-1 Sept. 2001  
Minister of Labour

1 Sept. 2001-22 May 2004  
Minister of Social Justice and Empowerment

2004-2009  
Member, Fourteenth Lok Sabha (seventh term)
Chairman, Committee on Welfare of the Scheduled Castes and Scheduled Tribes
Member, Committee on Labour
Member, General Purposes Committee

Aug. 2007-2009  
Chairman, Committee on Coal and Steel

April 2014  
Elected to Rajya Sabha

June 2014  
Nominated to the Panel of Vice-Chairmen, Rajya Sabha (renominated in Oct. 2017 and April 2018)

July-Sept. 2014  
Member, Committee on Official Language

Aug. 2014-April 2015  
Member, Committee on Public Accounts

Aug. 2014 onwards  
Member, General Purposes Committee

Member, Committee on Coal and Steel

Oct. 2014 onwards  
Vice-Chairman, Committee on Official Language

Nov. 2014 onwards  
Chairman, Committee on Human Resource Development

Dec. 2014 onwards  
Member, Committee on Provision of Computers to Members of Rajya Sabha
Oct. 2016 onwards  
Member, Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex

July 2017-Sept. 2018  
Member, Court of the Jawaharlal Nehru University

June 2018 onwards  
Member, Committee on Rules

Books Published
In Hindi, *Alakh* (compilation of poems), 1995

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Organized programmes for social equality and rural development; organised *Shramdan Abhiyan* for construction of roads and dams; made in-depth study of various problems in rural life and made concerted efforts to overcome them; organized *kavi samlelans* and *kavya goshthis* at national level; wrote satirical articles in magazines; worked for promotion of Devanagari script and Sanskrit; interested in music, literature, art; organized cultural programmes, propagating social awareness and creating public awareness about traditions; honoured with Manav Ratna, Atamanand Puraskar

Sports, Clubs, Favourite Pastimes and Recreation
Indian games, poetry/*kavi samlelans*, folk culture, writing *sulekh*, agriculture, gardening and horticulture; *yoga* and exercise, athletics (races); *Joint Secretary*, Constitution Club

Countries Visited
Widely travelled

Other Information
*Secretary*, Sansadiya Sanskrit Parishad; *Member*, Press Council of India; *Convenor Trustee*, (i) Dr. Wakankar Bharati Sanskriti Anveshan Trust and (ii) Dharma Yatra Maha Sangh; *President*, (i) Vivekanand Yuva Kalyan Parishad and (ii) Dr. Ambedkar Smriti Smarak Sansthan; detained under MISA during the Emergency; undertook *padyatra* for creating awareness among people; participated in adventurous expeditions; *Organisational Activist*, (i) Rashtriya Swayamsevak Sangh, (ii) Bharatiya Majdoor Sangh, (iii) Bharatiya Yuva Sangh, (iv) Bharatiya Jansangh, (v) Janata Party and (vi) B.J.P.; *State President*, B.J.P., Madhya Pradesh, *President*, National Scheduled Caste Morcha; *Member*, (i) Central Election Committee, Sansadiya Board and (ii) Jury, ICCR (Indian Council for Cultural Relations) for the World Sanskrit Award for 2017-2018
JAVADEKAR, SHRI PRAKASH
[Bharatiya Janata Party — Maharashtra]

Father's Name: Shri Keshav
Mother's Name: Shrimati Rajani
Date of Birth: 30 January 1951
Place of Birth: Pune (Maharashtra)
Marital Status: Married on 18 December 1977
Spouse's Name: Dr. Prachee Javadekar
Children: Two sons
Educational Qualifications: B.Com.
Educated at University of Pune, Pune
Profession: Political and Social Worker
Permanent Address: Padmalay, 2nd Lane, Navketan HSG Society, Kothrud, Pune-411038 (Maharashtra)
Present Address: 6, Kushak Road, New Delhi-110011
Tel.: 23011316, 23011317
Fax: 23011318
E-mail: prakash.j@sansad.nic.in

Positions Held:
- 1990-2002: Member, Maharashtra Legislative Council
- 1995-99: Executive President, State Planning Board, Maharashtra
- 1997-99: Chairman, Task Force on IT, Government of Maharashtra
- 2000: Chairman, Working Group on ‘IT for Masses’, Government of India
- April 2008: Elected to Rajya Sabha
- July 2009-April 2014: Member, Press Council of India
- Aug. 2009-July 2010 and Aug. 2012-May 2014: Member, Committee on Defence
- April 2011-April 2014: Member, Committee on Public Accounts
- June 2010-Aug. 2012: Member, Committee on Human Resource Development
Aug. 2010-Dec. 2011  Member, Select Committee to the Wakf (Amendment) Bill, 2010
27 May 2014-9 Nov. 2014  Minister of State (Independent Charge) of the Ministry of Information and Broadcasting; and Minister of State in the Ministry of Parliamentary Affairs
27 May 2014-5 July 2016  Minister of State (Independent Charge) of the Ministry of Environment, Forest and Climate Change
June 2014  Re-elected to Rajya Sabha (second term) (resigned w.e.f. 27 March 2018)
5 July 2016-30 May 2019  Minister of Human Resource Development
April 2018  Elected to Rajya Sabha (third term)
30 May 2019 onwards  Minister of Environment, Forest and Climate Change; and Minister of Information and Broadcasting

Books Published
In Marathi: (i) Bekaricha Jwalamukhi (Problem of Unemployment), 1986, (ii) Nanenidhiche Karz (IMF Loan), 1987, (iii) Shetkanyanchi Karzmukti (Farm Loan Waiver), 1988 and (iv) Mahagaicha Bhasmasoor (Problem of Inflation), 1999 and 2010; has written 400 articles in various newspapers and many booklets on topical issues

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Chairman, GRAMSHAKTI, an NGO working in the area of rural development; worked in the tribal areas of Thane District for the revival of a development project 1978-80; received, ‘Sir Purshottam Das Thakur Memorial’ National Award

Countries Visited
(xiii) U.S.A., to attend the meeting of Major Economies Forum and UN Secretary General’s Summit 2014 and to attend the high level special event, "The Minamata Convention on Mercury", New York (U.S.A.), Sept. 2014 and (xiv) France, to attend the Joint Tenth meeting of the COP to the Vienna convention for the protection of the Ozone Layer and 26th meeting of the parties to the Montreal Protocol, Paris, Nov. 2014; to attend Ministerial level meeting for informal consultations on climate change, July 2015; to attend the 2nd COP 21 preparatory Ministers consultations, Sept. 2015; as Environment Minister led Indian Delegation to UNCCC COP21 in Nov.-Dec. 2015 during which 'Paris Agreement' was signed and (xvi) Peru, to attend UN Climate Change Conference, COP20, Dec. 2014; attended, GLOBE Conference in, (i) Japan, June 2008, (ii) Rome (Italy), 2009, (iii) Copenhagen (Denmark), 2009 and (iv) Cape Town and Durban (South Africa), 2011; represented India at the funeral of former PM of Israel, Shimon Peres in Sept. 2016; China, as BRICS education Ministers Conference; Canada and Australia Dialogue with universities

Other Information

Led the students’ movements under the A.B.V.P. in various capacities, 1969-77; worked with the Bank of Maharashtra for 10 years (1971-81) organised Satyagraha against the emergency rule and was imprisoned for 16 months, 1975-77; Elected Senate Member, Pune University for 12 years, 1975-87; full time party worker, B.J.P. since 1981; National Secretary and General Secretary, B.J.Y.M. 1984-90; State Secretary and Campaign Chief, B.J.P., Maharashtra, 1989-95; Spokesman, B.J.P., Maharashtra, 1994-96 and 2002-2003; All India Spokesperson, B.J.P. since 2003
JETHMALANI, SHRI RAM
[Rashtriya Janata Dal — Bihar]

Father's Name: Late Shri Bulchand Gurmukh Dass
Mother's Name: Shrimati Parbati Jethmalani
Date of Birth: 14 September 1923
Place of Birth: Sindh (Pakistan)
Marital Status: Married
Spouse's Name: Shrimati Ratna R.
Children: Two sons and two daughters
Educational Qualifications: LL.M.
Educated at S.C. Shahani Law College, Karachi
Profession: Senior Advocate, Supreme Court of India
Permanent Address: 41, Advent, 12-Advant General Jagannath Bhonsale Marg, Mumbai-400021 (Maharashtra)
Tel.: 022-22024403, 22024990
Present Address: 2, Akbar Road, New Delhi-110011
Tel.: 23792287, 23794651, 23795095
E-mail: jetmlni@sansad.nic.in
rambjethmalani@yahoo.co.in

Positions Held
1977-80 Member, Sixth Lok Sabha
1980-84 Member, Seventh Lok Sabha (second term)
April 1988 Elected to Rajya Sabha
April 1994 Re-elected to Rajya Sabha (second term)
19 March 1998-14 June 1999 Union Minister of Urban Affairs and Employment
April 2000 Re-elected to Rajya Sabha (third term)
Jan. 2002-Feb. 2004 Member, Committee on Home Affairs
Aug. 2004-May 2009 and Member, Committee on Personnel, Public
Aug. 2010-May 2014 Grievances, Law and Justice
April 2006

Nominated to Rajya Sabha (fourth term)
Member, Joint Committee to examine the Constitutional and Legal position relating to Office of Profit

July 2010

Member, Consultative Committee for the Ministry of External Affairs
Member, Committee on Rules
Elected to Rajya Sabha (resigned w.e.f. 8 June 2016) (fifth term)

Sept. 2014-June 2016 and Sept. 2016 onwards
Aug. 2015-July 2016
July 2016

Member, Committee on Energy

Elected to Rajya Sabha (sixth term)

**Books Published**


**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Human Rights Award, 1977 by World Peace through Law, Washington

**Sports, Clubs, Favourite Pastimes and Recreation**

Member, (i) Bangalore Golf Club, (ii) Pune Club, (iii) Bombay Gymkhana, (iv) Bombay Presidency Radio Club and (v) India International Centre; badminton

**Countries Visited**

Widely travelled

**Other Information**

Involved in social work, slum clearance; specialist in Criminal Law and Constitutional Law; part-time Professor, Government Law College, Bombay; currently teaching at the National Law School of India University, Bangalore; Professor Emeritus, Symbiosis College of Law, Pune; Honorary Professor, Jawaharlal Nehru University, New Delhi; taught International Law briefly, Wayne State University in Detroit, Michigan (U.S.A.); appointed Vice-President, World Peace through Law Centre, 1973 and later became Honorary President, Australia and Asia Section; Chairman, Bar Council of India, 1970; Member, (i) International Bar Association, 1966 and (ii) Editorial Board of Lex et Juris; knows English, Hindi and Sindhi languages; President, Supreme Court Bar Association since May 2010
JHA, PROF. MANOJ KUMAR  
[Rashtraiya Janata Dal — Bihar]

Father's Name  Shri Jawahar Jha  
Mother's Name  Shrimati Madhuri Jha  
Date of Birth  5 August 1967  
Place of Birth  Saharsa (Bihar)  
Marital Status  Married on 26 February 1996  
Spouse's Name  Shrimati Namrata Jha  
Children  Two daughters  
Educational Qualifications  M.A. (Social Work), Ph.D. Educated at University of Delhi, Delhi  
Profession  Teacher and Educationist  
Permanent Address  Gangjala, Saharsa-852201 (Bihar)  
Tel.: 06478-223674  
E-mail: manojmeeta@gmail.com  
Present Address  1, Teachers Flats, Deptt. of Social Work, University of Delhi, Delhi-110007  
Tel.: 27662573  
E-mail: jha.manojk@sansad.nic.in  
Positions Held  
April 2018  Elected to Rajya Sabha  
June 2018 onwards  Member, Committee on Rules  
Sept. 2018 onwards  Member, Committee on Coal and Steel  
Books Published  (i) Riots as Rituals, 2010, (ii) In Opposition to Silence, 2009 and (iii) Transit Talks (epistolary form), 2014  
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  Led several disaster relief efforts in the aftermath of 2008 Kosi floods which has now become a stable community development program; involved in conceptualizing programmes on communal harmony; organized major cultural events in
Delhi University on the occasion of Faiz Ahmed Faiz centenary and birth anniversary of Jawaharlal Nehru; participated and received prizes in debate competitions; has a flair for public speaking-engaged audiences across India on issues related to human and gender rights, social reform and community relations

**Sports, Clubs, Favorite Pastimes and Recreation**

Reading all kinds of literature; enjoys popular Hindi, folk and sufi music; playing badminton with colleagues and students at Delhi University

**Other Information**

One of the very first advocates of emancipatory approach to social work in India; published several articles; made important innovations in curriculum for social work in University of Delhi which have been emulated in various schools of social work in India
**JHA, SHRI PRABHAT**  
[Bharatiya Janata Party — Madhya Pradesh]

| **Father’s Name** | Late Shri Paneshwar Jha |
| **Mother’s Name** | Late Shrimati Amarawati Devi |
| **Date of Birth** | 4 June 1957 |
| **Place of Birth** | Hariharpur, Distt. Darbhanga (Bihar) |
| **Marital Status** | Married on 30 June 1986 |
| **Spouse’s Name** | Shrimati Ranjana Jha |
| **Children** | Two sons |
| **Educational Qualifications** | B.Sc., M.A. (Political Science), LL.B. Educated at Parvatibai Gokhale Vigyan Mahavidyalaya, Madhav College and Maharani Laxmi Bai Government College of Excellence, Gwalior |
| **Profession** | Journalist, Writer, Columnist, Social and Political Worker |
| **Permanent Address** | Ashoka Apartments, Madhya Bharat Khadi Sangh, Near Hanuman Mandir, Jiwajiganj, Lashkar, Gwalior-474001 (Madhya Pradesh) Tel.: 0751-2425056, 2455301 Mobile: 09425008808, 09425118100 |
| **Present Address** | Bungalow No. 20, Copernicus Lane, New Delhi-110001 Tel.: 23782840 Mobile: 9868181225, 9013181127 E-mail: prabhat.jha@sansad.nic.in prabhatjhabjp@gmail.com |
| **Positions Held** | April 2008 Elected to Rajya Sabha  
May 2008-May 2009 Member, Committee on Rural Development  
July 2009-April 2014 Member, Committee on Official Language |
Aug. 2009-Aug. 2012  Member, Committee on Information Technology
Aug. 2009-May 2014  Member, Consultative Committee for the Ministry of Rural Development
Jan. 2010-May 2014  Member, Parliamentary Forum on Population and Public Health
Aug. 2012-May 2014  Member, Committee on Railways
April 2013-May 2014  Member, Parliamentary Forum on Artisans and Craftspeople
April 2014  Re-elected to Rajya Sabha (second term)
June 2014-June 2017  Member, Press Council of India
Sept. 2014-Sept. 2016  Member, Committee on Petroleum and Natural Gas
Member, Committee on Social Justice and Empowerment
Nov. 2014 onwards  Member, House Committee
Dec. 2014-Dec. 2017  Member, Council established under Section 31(1) of the Institutes of Tecnology Act, 1961
Sept. 2016-Aug. 2017  Member, Committee on Information Technology
Sept. 2016 onwards  Chairman, Committee on Petitions
Member, Committee on Personnel, Public Grievances, Law and Justice
Member, Committee on Empowerment of Women
Dec. 2016 onwards  Member, Hindi Advisory Committee of the Ministry of Power
March 2017 onwards  Member, General Purposes Committee
June 2018 onwards  Member, Committee of Privileges

Books Published

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests
Participated in debates and seminars at the National level; Columnist in national and regional newspapers; associated with Archana Prakashan and Dr. S.P. Mukherjee Trust; Editor, Kamal Sandesh (English and Hindi) since 2005

Sports, Clubs, Favourite Pastimes and Recreation
Participated in cricket and monoplay, reading and writing, creating social awareness

Countries Visited
Austria, as member of the parliamentary delegation led by the Hon'ble Speaker, Lok Sabha, August 2009
Other Information

JOGINIPALLY, SHRI SANTOSH KUMAR
[Telangana Rashtra Samithi — Telangana]

Father’s Name  Shri J. Ravinder Rao
Mother’s Name  Shrimati J. Shashikala
Date of Birth  21 July 1975
Place of Birth  Hyderabad (Telangana)
Marital Status  Married on 11 August 2006
Spouse’s Name  Smt. J. Rohini
Children  Two sons
Educational Qualifications  M.B.A. and M.P.M.
                        Educated at University of Pune, Pune, Maharashtra
Profession  Political and Social Worker
Permanent Address  Villa No. 36, Aparna Orchids,
                    Near HITEK Maingate, Kondapur,
                    Hyderabad-500084 (Telangana)
                    Mobile: 91777999999
Present Address  C-1/16 Pandara Park, New Delhi-110003
                E-mail: santoshkumar.mp@sansad.nic.in
Positions Held
April 2018  Elected to Rajya Sabha
June 2018 onwards  Member, Committee on Defence
                        Member, Committee on Member of Parliament
                        Local Area Development Scheme
Other Information  General Secretary, Telangana Rashtra Samithi (TRS)
JUDEV, SHRI RANVIJAY SINGH
[Bharatiya Janata Party — Chhattisgarh]

Father's Name            Shri Upendra Singh
Mother's Name            Shrimati Mohini Devi
Date of Birth            7 March 1969
Place of Birth           Bhubaneswar (Odisha)
Marital Status           Married on 26 April 1999
Spouse's Name            Shrimati Amrita Singh Judev
Children                 Two sons
Educational Qualifications
                           B.Com. (Part-II)
                           Educated at Delhi University, New Delhi
Profession               Agriculturist/Farmer, Political and Social Worker
Permanent Address
                           The Palace, Aram Niwas, P.O. Jashpur Nagar,
                           Distt. Jashpur-496331 (Chhattisgarh)
                           Tel.: 07763-223444
                           Mobile: 09425251401
                           E-mail: rvjssp@gmail.com
Present Address
                           179, South Avenue, New Delhi-110011
                           Tel.: 23795010
                           E-mail: rs.judev@sansad.nic.in
Positions Held
1999-2004                Vice-President, Municipal Corporation, Jashpur,
                         Chhattisgarh
2004-2008                Chairman, Youth Affairs, Government of Chhattisgarh
                         (in the rank of Minister of State)
April 2014               Elected to Rajya Sabha
Oct. 2014-Aug. 2016      Member, Committee on Rural Development
July 2016-Sept. 2016     Member, Committee on Energy
Sept. 2016 onwards       Member, Committee on Coal and Steel
Sept. 2016-Aug. 2017     Member, Committee on Railways
Oct. 2016 onwards        Member, Railway Convention Committee
Sept. 2017 onwards Member, Committee on Chemicals and Fertilizers
June 2018 onwards Member, Committee on Papers Laid on the Table

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**
Interested in the development of tribal areas and the welfare of tribal people; also interested in wildlife protection and plantation of trees

**Sports, Clubs, Favourite Pastimes and Recreation**
Tennis, billiards; *Member*, (i) Constitution Club, Delhi and (ii) VIP Club, Raipur

**Countries Visited**
Nepal, New Zealand, Uganda and Rwanda

**Other Information**
Belongs to princely family of Jashpur (previously in Madhya Pradesh, now in Chhattisgarh)
KAKADE, SHRI SANJAY DATTATRAYA
[Independent — Maharashtra]

Father's Name          Late Shri Dattatray Kakade
Mother's Name          Late Shrimati Lilawati
Date of Birth          29 August 1967
Place of Birth         Pune (Maharashtra)
Marital Status         Married on 10 December 1991
Spouse's Name          Shrimati Usha Kakade
Children               One son and one daughter
Educational Qualifications
                         Under Matric
                         Educated at Pune (Maharashtra)
Profession             Trader and Industrialist (construction and real estate)
Permanent Address      Lilawati Niwas, Plot No. 9,
                         Yashwant Ghadge Nagar, University Road,
                         Bhosale Nagar, Pune-411007 (Maharashtra)
                         Tel: 020-25561555
Present Address         C-303, Swarna Jayanti Sadan,
                         Dr. B.D. Marg, New Delhi-110001
                         Tel.: 23721848, 23721849
                         Mobile: 9013181043
                         E mail: sanjay.kakade@sansad.nic.in
                         sanjaykakade99@gmail.com
Positions Held
April 2014             Elected to Rajya Sabha
Sept. 2014 onwards     Member, Committee on Chemicals and Fertilizers
                         Member, Consultative Committee for the Ministry
                         of Urban Development and Ministry of Housing and
                         Poverty Alleviation
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Donated ambulance to Vasantdada Pratishthan, Pune

Sports, Clubs, Favourite Pastimes and Recreation

Deeply interested in sports especially in cricket, carrom, chess, etc.

Countries Visited

U.S.A., U.K., Italy, Singapore, Hong Kong, Dubai (U.A.E.) and Thailand

Other Information

Chairman, Sanjay Kakade Group, Pune; Member, (i) Pune Zilla Shikshan Mandal, Pune and (ii) USK Foundation, Pune
KALITA, SHRI BHUBANESWAR
[Indian National Congress — Assam]

Father's Name
Late Shri Krishna Kanta Kalita

Mother's Name
Late Shrimati Giribala Kalita

Date of Birth
1 April 1951

Place of Birth
Rangia, Distt. Kamrup (Assam)

Marital Status
Married on 14 October 1986

Spouse's Name
Shrimati Rwitticka Kalita

Children
Two sons

Educational Qualifications
M.A., LL.B.
Educated at Gauhati University

Profession
Lecturer, Advocate, Political and Social Worker

Permanent Address
House No. 20, Mahatma Gandhi Path, Christian Basti, Guwahati-781005 (Assam)
Tel.: 0361-2342906
Telefax: 0361-2341348
Mobile: 09435048279

Present Address
12, Teen Murti Lane, New Delhi-110011
Tel.: 23795097
Fax.: 23010840
Mobile: 9868181150
E-mail: b.kalita@sansad.nic.in

Positions Held
April 1984
Elected to Rajya Sabha
1984-1990
Member, Consultative Committee for the Ministry of Petroleum and Chemicals
1985-87
Member, Central Silk Board
1986-88
Member, Committee on Government Assurances
1986-90
Member, Employees State Insurance Corporation
April 1990
Re-elected to Rajya Sabha (second term)
1992-93
Chairman, Committee on Subordinate Legislation
<table>
<thead>
<tr>
<th>Year</th>
<th>Position</th>
</tr>
</thead>
<tbody>
<tr>
<td>1990</td>
<td>Chairman, Committee on Economic Affairs, Government of Assam</td>
</tr>
<tr>
<td></td>
<td>Member, Committee on Privileges</td>
</tr>
<tr>
<td>May 1993-March 1996</td>
<td>Member, Committee on Energy</td>
</tr>
<tr>
<td></td>
<td>Member, Committee on Industry</td>
</tr>
<tr>
<td>1991-94</td>
<td>Member, General Purposes Committee</td>
</tr>
<tr>
<td>1992-96</td>
<td>Member and Vice-Chairman, Tea Board, Government of India</td>
</tr>
<tr>
<td>1998</td>
<td>Member, Twelfth Lok Sabha</td>
</tr>
<tr>
<td></td>
<td>Whip, Congress Parliamentary Party, Lok Sabha</td>
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<tr>
<td>1998-99</td>
<td>Member, Committee on Estimates</td>
</tr>
<tr>
<td></td>
<td>Member, Committee on Subordinate Legislation</td>
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<tr>
<td></td>
<td>Member, Committee on External Affairs</td>
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<tr>
<td>2001-2006</td>
<td>Member, Assam Legislative Assembly</td>
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<tr>
<td>2001-2002</td>
<td>Chairman, Committee on Petitions, Assam Legislative Assembly</td>
</tr>
<tr>
<td>April 2008</td>
<td>Elected to Rajya Sabha (third term)</td>
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<tr>
<td>May 2008-Sept. 2009</td>
<td>Member, House Committee</td>
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<tr>
<td>Aug. 2008-May 2009</td>
<td>Member, Committee on External Affairs</td>
</tr>
<tr>
<td>Aug. 2008-May 2009</td>
<td>Member, Joint Committee on Members Salary and Allowances</td>
</tr>
<tr>
<td>Jan. 2009-Nov. 2010</td>
<td>Member, Committee on Member of Parliament Local Area Development Scheme</td>
</tr>
<tr>
<td>May 2009-May 2012</td>
<td>Member, Court of the Jawaharlal Nehru University</td>
</tr>
<tr>
<td>June 2009 onwards</td>
<td>Member, General Purposes Committee</td>
</tr>
<tr>
<td>Aug. 2009-Aug. 2012</td>
<td>Member, Committee on Industry</td>
</tr>
<tr>
<td>Sept. 2009-Sept. 2014</td>
<td>Chairman, House Committee</td>
</tr>
<tr>
<td>Dec. 2010-April 2014</td>
<td>Additional Member, Parliamentary Forum on Global Warming and Climate Change</td>
</tr>
<tr>
<td>Aug. 2012-April 2014</td>
<td>Member, Committee on Energy</td>
</tr>
<tr>
<td>July 2013</td>
<td>Nominated to the Panel of Vice-Chairmen, Rajya Sabha</td>
</tr>
<tr>
<td>April 2014</td>
<td>Re-elected to Rajya Sabha (fourth term)</td>
</tr>
<tr>
<td>Aug. 2014 onwards</td>
<td>Member, Public Accounts Committee</td>
</tr>
<tr>
<td>Sept. 2014-Sept. 2016</td>
<td>Chairman, Committee on Petitions</td>
</tr>
<tr>
<td>Sept. 2014 onwards</td>
<td>Member, Committee on Petroleum and Natural Gas</td>
</tr>
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<td></td>
<td>Member, Consultative Committee for the Ministry of Home Affairs</td>
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<td>Member, Parliamentary Friendship Group for India and People’s Republic of China</td>
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<td></td>
<td>President, Global Legislators Organisation (GLOBE-India)</td>
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<td></td>
<td>Chairman, North-East Parliamentary Forum</td>
</tr>
<tr>
<td>July 2016 onwards</td>
<td>Nominated to the Panel of Vice-Chairmen, Rajya Sabha</td>
</tr>
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</table>

RAJYA SABHA
<table>
<thead>
<tr>
<th>Period</th>
<th>Position and Responsibilities</th>
</tr>
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<tbody>
<tr>
<td>May 2016-July 2016</td>
<td>Member, Joint Committee on the Enforcement of Security Interest and Recovery of Debts Laws and Miscellaneous Provisions (Amendment) Bill, 2016</td>
</tr>
<tr>
<td>Aug. 2016 onwards</td>
<td>Member, Joint Committee on Bill to amend The Citizenship Act, 1955</td>
</tr>
<tr>
<td>Sept. 2016 onwards</td>
<td>Member, Committee on Petitions</td>
</tr>
<tr>
<td>Oct. 2016 onwards</td>
<td>Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS) Member, Business Advisory Committee</td>
</tr>
<tr>
<td>Aug. 2017 onwards</td>
<td>Member, Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017 Member, Public Account Committee</td>
</tr>
<tr>
<td>July 2017 onwards</td>
<td>Chief Whip, Indian National Congress (Rajya Sabha)</td>
</tr>
<tr>
<td>June 2018 onwards</td>
<td>Members, Business Advisory Committee</td>
</tr>
</tbody>
</table>

**Books Published**

- Contributing articles and columns in newspapers and magazines

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

- Organized rural development activities including capacity building among the youth and women to impart training, skill and engage them in income generation schemes and activities; worked for and organised cultural activities for integration of tribal culture with the mainstream

**Sports, Clubs, Favourite Pastimes and Recreation**

- Associated with development of sports in rural areas; Chairman, North-East Commission (IOA); Vice-President, (i) Indian Olympic Association, 1997-2013 (ii) Assam Olympic Association and (iii) Amateur Kabaddi Federation of India; Chef-de-mission of Indian Contingent, Commonwealth Games 2010, Delhi

**Countries Visited**

- Widely travelled; was leader/member of several delegations to many countries

**Other Information**

- Associated with the Indian National Congress in various capacities: Member, Central Election Authority (INC) 2017; President, Assam Pradesh Congress Committee, July 2004-December 2014; Secretary, AICC, 1999-2002; Joint Secretary, AICC, 1987-92; Lecturer, Arya Vidyapeeth College, Guwahati, 1974-78; Advocate, Gauhati High Court, 1980-85; Member, Central Election Authority (INC), 2017
KANAKAMEDALA RAVINDRA
KUMAR, SHRI
[Telugu Desam Party — Andhra Pradesh]

Father's Name  Shri Chakradhara Rao
Mother's Name  Shrimati Basava Purnamma
Date of Birth  8 August 1956
Place of Birth  Avanigadda, Distt. Krishna (Andhra Pradesh)
Marital Status  Married on 14 March 1975
Spouse's Name  Shrimati Usha Rani
Children  One son
Educational Qualifications  B.Com., B.L., M.A. (Philosophy), M.L.(Contracts)
Educated at Siddartha Arts College and A.C. College of Law (Acharya Nagarjuna University), Osmania University, Hyderabad and Annamalai University
Profession  Lawyer/Advocate
Permanent Address  Door No. 29-12-22/1, Venkataratnam Street, Suryaraopet, Vijayawada-520002 Andhra Pradesh
Tel.: 0866-2444333
Present Address  204, Swarna Jayanti Sadan, M.P. Flats, Dr. B. D. Marg, New Delhi-110001
E-mail: kanakamedala.rk@sansad.nic.in

Positions Held
April 2018  Elected to Rajya Sabha
June 2018 onwards  Member, House Committee
Member, Committee on Member of Parliament
Local Area Development Scheme (MPLADS)
June-August 2018  Member, Committee on External Affairs
Sept. 2018 onwards  Member, Committee on Petroleum & Natural Gas

Sports, Clubs, Favourite Pastimes and Recreation  Reading books, participating in political and legal debates

Countries Visited  U.S.A., Singapore and Malaysia
KANIMOZHI, SMT.
[Dravida Munnetra Kazhagam — Tamil Nadu]

Father’s Name: Late Shri Karunanidhi
Mother’s Name: Shrimati Rajathi Karunanidhi
Date of Birth: 5 January 1968
Place of Birth: Chennai (Tamil Nadu)
Marital Status: Married
Spouse’s Name: Shri G. Aravindan
Children: One son
Educational Qualifications: M.A. (Economics)
Profession: Politician, Poet, Journalist
Permanent Address: 14/1, First Main Road, C.I.T. Colony, Mylapore,
Chennai-600004 (Tamil Nadu)
Tel.: 044-24670606
Mobile: 09444981967

Present Address: 26, Dr. Rajendra Prasad Road, New Delhi-110001
Tel.: 23782886, 23782887
Telefax: 23708087
Mobile: 9868181967
E-mail : kanimozhi@sansad.nic.in

Positions Held
July 2007
Aug. 2007-May 2009 and  
Sept. 2007-May 2009 and  
Aug. 2009-Aug. 2010
May 2008-May 2009,  
Sept. 2009-May 2014 and  
Feb. 2015-May 2019
May 2008-May 2009
Elected to Rajya Sabha
Member, Committee on Health and Family Welfare
Member, Committee on Rural Development
Member, Committee on Empowerment of Women
Member, Consultative Committee for the Ministry of Human Resource Development
Member, Parliamentary Forum on Children

Aug. 2009-May 2014  
Member, Consultative Committee for the Ministry of External Affairs

Oct. 2009-May 2014  
Member, Joint Committee on Food Management in Parliament House Complex

Sept. 2010-June 2018  
Member, Committee of Privileges

Aug. 2012-May 2014  
Member, Committee on Home Affairs

Member, Sub-Committee-I on the Implementation of the Right to Education Act of the Committee on Human Resource Development

July 2013  
Re-elected to Rajya Sabha (second term) (ceased to be member w.e.f. 23 May 2019 consequent on her election to the 17th Lok Sabha

Sept. 2014-May 2019  
Member, Committee on External Affairs

May 2015-July 2015  
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty second Amendment) Bill, 2014

April 2016 onwards  
Member, Board of Governors of the National Institute of Fashion Technology

April-July 2017  
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017

Aug. 2017-Dec. 2017  
Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017

**Books Published**

In Tamil: (i) *Karuvurai Vaasanai*, (ii) *Agathinai*, (iii) *Paarvaigal* and (iv) *Karukkum Marudhani*; her literary works have been translated into various languages like English, Malayalam, Kannada and Telugu by the Dravidian University

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Has organized Tamil folk art festivals called Chennai Sangamam-Thiru Vizha, Namma Theru Vizha (Our Street Festival) showcasing Chennai’s long-lost traditional art forms (the only Festival of India that belongs to people of all religions, as well as to the non-believers), the harvest festival of Tamil antiquity; the Pongal, re-discovering itself as urban thanksgiving; Chennai Sangamam had a successful fifth edition in January 2011; *scripted* a dance drama called ‘Silapathigaram, the woman of substance’; also interested in the welfare of differently-abled people and the transgenders

**Countries Visited**

Singapore, Mexico, Brazil, Chile, Italy, Australia, France, U.S.A., Thailand and Germany
Other Information

Has organized Job Fairs in various districts of Tamil Nadu which began as an experiment in June 2008 at Kariyapatti, a village in Virudhunagar District; by March 2010, job fairs held in rural areas had provided jobs to over one lakh unemployed youth spread across five districts, namely Nagercoil, Vellore, Udhagamandalam, Tiruchirapalli and Virudhunagar; plans to conduct similar job fairs all over Tamil Nadu; Member, General Assembly of the Indian Council for Cultural Relations, Oct. 2009-Oct. 2012
KARDAM, SMT. KANTA
[Bharatiya Janata Party — Uttar Pradesh]

Father's Name          Late Shri Hari Singh
Mother's Name          Shrimati Parameshwari Devi
Date of Birth          4 February 1965
Place of Birth         Asgarpur, Distt. Hapur, Uttar Pradesh
Marital Status         Married on 5 March 1983
Spouse's Name          Shri Veer Singh Kardam
Children               Two sons and two daughters
Educational Qualifications
Intermediate
Educated at KUI, Sadarpur, Uttar Pradesh
Profession             Agriculturist, Trader and Social Worker
Permanent Address      50, Tejgarhi, Shastri Nagar, Garh Road,
                        Meerut-250004 (Uttar Pradesh)
                        Tel.: 0121-2764555
                        Mobile: 9412201084
Present Address        5, Meena Bagh, Maulana Azad Road,
                        New Delhi - 110001
Positions Held         April 2018
                        Elected to Rajya Sabha
                        June 2018 onwards
                        Member, Committee on Social Justice and
                        Empowerment
Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests       Actively involved in various social and cultural
                        activities and various issues of the dalits; was
                        President, (i) Anti Corruption Cell, Western Uttar
                        Pradesh and (ii) Human Rights Commission, Uttar
                        Pradesh
Sports, Clubs, Favourite Pastimes and Recreation
                        Yoga, reading articles and travelling
**Other Information**

KAREEM, SHRI ELAMARAM
[Communist Party of India (Marxist) — Kerala]

Father’s Name  Shri Ismalutty
Mother’s Name  Shrimati Amina
Date of Birth  1 July 1953
Place of Birth  Elamaram, Distt. Malappuram (Kerala)
Marital Status  Married on 12 May 1979
Spouse’s Name  Shrimati Rahmath P.K.
Children  Two daughters
Educational Qualifications  Pre-University
Educated at St. Joseph's College, Devagiri, Kozhikode
Profession  Political and Social Worker
Permanent Address  Elamaram House, Medical College (PO), Kozhikode-673008, Kerala
E-mail: elamaramkareem2010@gmail.com
Present Address  102-104, South Avenue, New Delhi-110011
E-mail: elamaram.kareem@sansad.nic.in
Positions Held
1996-2001, 2006-2011 and 2011-2016  Member, Kerala Legislative Assembly (three terms)
2006-2011  Minister for Industries, Government of Kerala
July 2018  Elected to Rajya Sabha
Sept. 2018 onwards  Member, Committee on Chemicals and Fertilizers
Sports, Clubs, Favourite Pastimes and Recreation  Football
Other Information

National Secretary and Kerala State General Secretary, Centre of Indian Trade Unions (CITU) of State of Kerala, since 2011; Member, Central Committee CPI(M) since 2015
KARIM, SHRI AHMAD ASHFAQUE
[Rashtriya Janata Dal — Bihar]

Father's Name  
Shri Ahmad Karim Rahmani

Mother's Name  
Shrimati Bibi Barira Khatoon

Date of Birth  
12 March 1956

Place of Birth  
Chakjado (Tainda), Distt. Vaishali (Bihar)

Marital Status  
Married on 25 June 1987 and 12 September 2006

Spouse's Name  
Shrimati Nuzhat Nasreen and Shrimati (Dr.) Seeba Hussain

Children  
One son and two daughters

Educational Qualifications  
Bachelor of Pharmacy, Master of Pharmacy & Ph.D. Educated at Bihar College of Pharmacy, Patna, A.N. Magadh University, Bodhgaya, Patna

Profession  
Political and Social Worker, Teacher and Educationist

Permanent Address  
Katihar Medical College Campus, Karim Bagh, Dalan, P.O.-Dalan, P.S.-Mufassil Thana, Distt.- Katihar-854106 (Bihar) Tel.: 06452-249207 (R), 249100, 249222, 249009(O) Fax: 06452-239208 E-mail: aashafaquekarim@gmail.com

Present Address  
501, Brahmaputra Apartments, Dr. B.D. Marg, New Delhi-110001 Tel.: 24353331 E-mail: aashfaque.karim@sansad.nic.in

Positions Held  
April 2018 Elected to Rajya Sabha  
June 2018 onwards Member, Committee on Water Resources Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS) Member, Consultative Committee for the Ministry of Health and Family Welfare
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Established, (i) Katihar Medical College, Katihar, an un-aided Muslim Minority Institution (a postgraduate institute), 1987 and (ii) Al-Karim University, Katihar, 2018 under Bihar Private Universities Act, 2013; set up a 650 bedded multispeciality charitable hospital in the year 1987 in Katihar district of Kosi region of Bihar; the hospital provides free treatment including meals except medicines to all patients; provided relief material to people of Kosi region during natural calamities like flood, earthquake, fire, etc.; organized health camps to educate the people and provided necessary treatment; actively participated in debates, drama competitions and cultural programmes at university level and won several prizes; was selected as one of the five volunteers of National Service Scheme (NSS) by L.N. Mithila University, Laheria Sarai, Darbhanga to represent the university at Utkal University, Odisha in a rural road construction activity; was awarded a certificate by State Youth Welfare Officer, Government of Odisha for the same.

Sports, Clubs, Favourite Pastimes and Recreation

Was captain of football team in inter school/college tournaments during school/college days.

Countries Visited

Australia and Saudi Arabia (U.A.E.)

Other Information

Recipient of, (i) Excellence Award 2018 by American Federation of Muslims of Indian Origin, 2018, (ii) Zee Purwaiya Award at Zee Purwaiya Education Summit, 2016 by Shri Ashok Choudhary, Hon’ble Minister of Human Resource Development, Government of Bihar in 2016, (iii) Healthcare Excellence Summit Award 2015: the Katihar Medical College, Katihar was awarded ‘Best Medical College in North East India’ by Shri Shripad Yesso Naik, the then Hon’ble Minister of State (Independent Charge), Ministry of Ayush and Ministry of Health and Family Welfare, Government of India, (iv) Institute of Objective Studies Award 2012 by A.M. Ahmadi, Former Chief Justice of India, (v) Sir Syed Ahmad Khan Award - 2012 by All India Talimi Bedari Board, Jharkhand by Hon’ble Speaker, Jharkhand Legislative Assembly, (vi) Maulana Abul Kalam Azad Award 2011 by Anjuman Taraqqi-e-Urdu, Bihar by Shri P.K. Sahi, Hon’ble Minister of Human Resource Development,
Government of Bihar, (vii) Synergy Award 2008 for valuable contribution in the field of education by Mr. Syed Mahdi Nabizadeh, Ambassador of Islamic Republic of Iran at Indian Islamic Cultural Centre, New Delhi, 2009 and (viii) Successful Students Achievers Award 2007 by Millat College, Laheria Sarai, Darbhanga, on the eve of Golden Jubilee Year by Shri Shakil Ahmad, Hon’ble Minister of State of the Ministry of Home Affairs, Government of India; previously associated with the Janata Party, I.N.C., Samta Party and the Lok Janshakti Party; **Former National Vice-President, L.J.P.; Former Member, A.I.C.C.; Former Treasurer, P.C.C., Bihar; Former General Secretary, P.C.C., Bihar**
WHO’S WHO

*KASHYAP, SHRI RAM KUMAR
[Bharatiya Janata Party — Haryana]

Father’s Name
Shri Banarssi Das

Mother’s Name
Shrimati Sohni Devi

Date of Birth
6 March 1951

Place of Birth
Ugala, Distt. Ambala (Haryana)

Marital Status
Married on 16 June 1975

Spouse’s Name
Shrimati Jeeto Devi

Children
Two sons and two daughters

Educational Qualifications
M.A. (Economics), LL.B.
Educated at Kurukshetra University, Kurukshetra (Haryana)

Profession
Agriculturist, Political and Social Worker

Permanent Address
H. No. 391, Sector-8, Urban Estate,
Kurukshetra-136118 (Haryana)
Mobile: 09416294757

Present Address
67, South Avenue, New Delhi-110011
Mobile: 9013181444
E-mail: rk.kashyap@sansad.nic.in
rkkashyap.mpinld@gmail.com

Positions Held

April 2014
Elected to Rajya Sabha

Member, Committee on External Affairs

March-May 2016
Member, Select Committee of Rajya Sabha on the
Enemy Property (Amendment and Validation) Bill, 2016

July 2016 onwards
Member, Committee on Commerce

Oct. 2016 onwards
Member, Committee on Papers Laid on the Table

* Belonged to Indian National Lok Dal (INLD) at the time of his election to the Rajya Sabha, i.e. 31st January, 2014, merged with Bharatiya Janata Party (BJP) w.e.f. 24th June, 2019.
April-July 2017
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017

Aug. 2017 - Dec. 2017
Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017

July 2018 onwards
Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests
As State President, Haryana Kashyap Rajput Sabha (regd.), associated with numerous social work

Sports, Clubs, Favourite Pastimes and Recreation
Volleyball; practising yoga and pranayama daily

Other Information
Served on technical posts in the Department of Economic and Statistical Analysis, Government of Haryana, 1979-2004; Member, Haryana Public Service Commission, December 2004-October 2010; associated with the Indian National Lok Dal (I.N.L.D.) since 2011
KENYE, SHRI K. G.
[Naga People’s Front — Nagaland]

Father’s Name                      Shri Goyiepra Kenye
Mother’s Name                      Shrimati Pelhinyiu
Date of Birth                      6 November 1960
Place of Birth                     Kohima (Nagaland)
Marital Status                     Married on 3 November 1989
Spouse’s Name                      Shrimati Sashila Longkumar
Children                           Two sons and two daughters
Educational Qualifications         B.A. (3rd year)
                                     Educated at Minister’s Hill Baptist English School,
                                     Kohima and Kohima College (NEHU), Kohima, Nagaland
Profession                         Political and Social Worker
Permanent Address                  P.B. No. 484, P.S. (South) Kohima,
                                     Kohima-797001 (Nagaland)
                                     Tel.: 0370-2242320
                                     E-mail: npf.office@rediffmail.com
Present Address                    C-304, Swarna Jayanti Sadan, Dr. B.D. Marg,
                                     New Delhi-110001
                                     Tel.: 23352962, 23792962
                                     Fax: 23352961
                                     E-mail: kg.kenye@sansad.nic.in
                                     mpkgkenye@gmail.com
Positions Held
1989-92                            Member, Nagaland Legislative Assembly
1990-91                            Minister of State for Irrigation and Flood Control,
                                     Government of Nagaland
1991-92                            Deputy Chairman, State Planning Board, Nagaland
2014-2016                          Political Advisor to Chief Minister of Nagaland
April 2016                          Elected to Rajya Sabha
May 2016-July 2017
May 2016 onwards
Sept. 2017 onwards
Oct. 2018 onwards

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests

Laid the road-map for the establishment of Avankhu (International Trade Centre) ITC and the road to Layshi (Myanmar); laid the road-map for the construction of Tizu-Zungki Inland Waterways Project by the Inland Waterways Authority of India (IWAI) to Tamanthi (Myanmar); translated the Government of India's Programme for Small Hydro Project (SHP/MHP) by implementing the Tuphaleri Hydro Project at Chizami, Nagaland as the first village council in the country to do so, 2006

Sports, Clubs, Favourite Pastimes and Recreation

Trekking, mountaineering and hunting

Countries Visited

Bangkok (Thailand)

Other Information

President, (i) Students Union MHBES, Kohima, 1978-79 and (ii) All Nagaland College Students Union (ANCSU), 1983; Founding Member of Naga Students Union (Madras), Chennai, 1980; General Secretary, (i) Kohima College Students Union, 1982, (ii) Chakhesang Public Organisation (CPO), 1987-89, (iii) Naga People's Front Council (Central) (two terms), 2000-2007; Chairman, (i) Action Committee Naga Students Federation (NSF), 1983-86, (ii) Yearlong Celebration of fifty years of Republic of India, Nagaland State Organising Committee, 1999-2000 and (iii) DPDB Phek District, 1991-92; Member Secretary, (i) Democratic Alliance of Nagaland (DAN) since 2013 and (ii) Political Affairs Consultative Committee (PACC) since 2013; Member, Naga People's Movement for Human Rights (NPMHR), 1983-86
KETKAR, SHRI KUMAR
[Indian National Congress — Maharashtra]

Father’s Name  Shri Chintaman Balkrishna Ketkar
Mother’s Name  Shrimati Vijaya Chintaman Ketkar
Date of Birth  7 January 1946
Place of Birth  Pune (Maharashtra)
Marital Status  Married on 9 November 1970
Spouse’s Name  Shrimati Sharada Ketkar
Educational Qualifications  B.A.
Educated at Bombay University, Mumbai
Profession  Journalist/Writer
Permanent Address  29/6, Hundivala Apartments, Kopri, Thane (East)-400603 (Maharashtra)
Tel.: 022-25324131
Mobile: 91-9821524131, 7506685866
E-mail: ketkarkumar@gmail.com

Present Address  16-B, Ferozeshah Road, New Delhi
E-mail: keshav.ketkar@sansad.nic.in

Positions Held  April 2018
Elected to Rajya Sabha
Sept. 2018 onwards
Member, Committee on External Affairs

Books Published  In Marathi, (i) Jwalamukhichya Tondawar, 1980,
(ii) Katha Swatantryachi, 1985, (iii) Vishwamitrache Jag, 2000-2017 and (iv) Badalte Vishwa, 2006 and
(v) Trikalvedh, 2008; Editor’s Choice, 2005 (in English)

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Honoured with (i) ‘Padma Shri’ in the year 2001,
(ii) Special recognition award for journalism by State of Maharashtra in the year 2010 and
(iii) Maharashtra Foundation (U.S.A.) Award (Life Time Achievement) in the year 2014; Chief Editor,
(i) Maharashtra Times and (ii) Loksatta
Sports, Clubs, Favourite Pastimes and Recreation

International travel, reading and meeting people from various fields

Countries Visited

U.S.A., Russia, China, Bangladesh, Singapore, Pakistan and Bhutan

Other Information

Provided media coverage to (i) eight presidential elections in US since 1988, (ii) collapse of Soviet Union in 1991, (iii) integration of Germany in 1992 and (iv) integration of Hong Kong with China in 1997; was India co-ordinator for South Asian Free Media Association (Mumbai-Karachi Forum); Founder of Literacy movement, Granthali, along with other literary activists
KHAN, SHRI JAVED ALI
[Samajwadi Party — Uttar Pradesh]

Father's Name  Shri Ashfaq Ali Khan
Mother's Name  Shrimati Mushtaq Begum
Date of Birth  31 October 1962
Place of Birth  Mirzapur Nasrullapur, Distt. Sambhal (Uttar Pradesh)
Marital Status  Married on 12 March 1995
Spouse's Name  Shrimati Asima Kishwar
Children  One son and one daughter
Educational Qualifications  M.A., Diploma in Civil Engineering
Educated at Jamia Millia Islamia, New Delhi and Osmania University, Hyderabad
Profession  Agriculturist/Farmer
Permanent Address  (i) Village-Mirzapur Nasrullapur, Post-Bahjoi, Distt. Sambhal-202410 (Uttar Pradesh)
                Mobile: 09412244447
                (ii) MIG-228, Azad Nagar, Moradabad, (Uttar Pradesh)
Present Address  C-103, Swarna Jayanti Sadan, Dr. B.D. Marg,
                New Delhi-110001
                Tel.: 23712281
                E-mail: javedali.khan@sansad.nic.in
Positions Held  Nov. 2014  Elected to Rajya Sabha
                Jan. 2015-Aug. 2017  Member, Committee on Energy
                Jan. 2015 onwards  Member, Consultative Committee for the Ministry of Health and Family Welfare
                March-May 2016  Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016
Aug. 2016 onwards 
Member, Joint Committee on Bill to amend the Citizenship Act, 1955

May 2017 onwards 
Member, Content Advisory Committee of Rajya Sabha Television Channel

Aug. 2017-Dec. 2017 
Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017

Sept. 2017-Nov. 2018 
Member, Committee on Rural Development

Nov. 2018 onwards 
Member, Committee on Energy

**Countries Visited**

Erstwhile U.S.S.R., U.K., Greece, Spain, Saudi Arabia, Iran, Hungary, Cuba, Algeria and Russia

**Other Information**

*General Secretary, Jamia Millia Islamia Student Union, 1984-85; President, (i) All India Youth Federation, 1993-94 and (ii) Samajwadi Party, District Moradabad, 2006-2007; Member, National Executive Committee, Samajwadi Party since 2011*
KHAN, SHRI MOHD. ALI
[Indian National Congress — Andhra Pradesh]

**Father's Name**  
Shri Sohrab Ali Khan

**Mother's Name**  
Shrimati Amena Begum

**Date of Birth**  
1 January 1948

**Place of Birth**  
Village Rudrur, Distt. Nizamabad (Andhra Pradesh)

**Marital Status**  
Married on 29 March 1979

**Spouse's Name**  
Shrimati Lateefunisa Begum

**Children**  
Two sons and two daughters

**Educational Qualifications**  
Under Matric

**Profession**  
Political and Social Worker

**Permanent Address**  
17-9-596, Yakutpura,  
Hyderabad-500023 (Andhra Pradesh)  
Tel.: 040-24527772  
Mobile : 09490748377

**Present Address**  
Bungalow No.10, Ferozeshah Road,  
New Delhi-110001  
Tel.: 23314594  
Mobile: 9868181820, 9013181335  
E-mail: alikhan@sansad.nic.in

**Positions Held**

- **April 2008**: Elected to Rajya Sabha
- **Aug. 2008-May 2009**: Member, Committee on Coal and Steel
- **Aug. 2009-Aug. 2012 and Sept. 2014 onwards**: Member, Committee on Agriculture
- **Aug. 2009-April 2014**: Member, Consultative Committee for the Ministry of Shipping, Road Transport and Highways
- **May 2010-April 2014**: Member, Consultative Committee for the Ministry of Home Affairs
- **Sept. 2012-April 2014**: Member, National Shipping Board
- **May 2013-April 2014**: Member, House Committee
Aug. 2013-May 2014
April 2014
April 2014 onwards
Sept. 2016 onwards
June 2018 onwards

Member, Committee on Health and Family Welfare
Re-elected to Rajya Sabha (second term)
Member, Consultative Committee for the Ministry of Chemicals and Fertilizers
Member, Committee on Petitions
Member, House Committee

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other Special Interests

As President, Andhra Pradesh Congress Seva Dal from 1984 to 1997 conducted several training programmes and awareness camps for the youth, the minorities, Scheduled Castes, Scheduled Tribes and Backward Classes of the society; as Chairman, Society for Employment Promotion and Training in Twin Cities (SETWIN), Hyderabad, introduced the policy of providing reservations to the Scheduled Castes, Scheduled Tribes, Backward Classes, women and the disabled during the year 2006; was responsible for restoring the scheme of SETWIN Mini Buses and provided employment to 400 unemployed youth through the scheme in the twin cities of Hyderabad and Secunderabad; submitted a policy proposal to the Government of Andhra Pradesh for establishing a SETWIN Study Centre to provide free coaching to the minority youth to prepare for the All India level competitive examinations like IAS, IPS, etc.

Other Information

KOM, SMT. M.C. MARY
[Nominated]

Father’s Name  Shri M. Tonpa Kom
Mother’s Name  Shrimati M. Akham Kom
Date of Birth  1 March 1983
Place of Birth  Churachandpur (Manipur)
Marital Status  Married on 12 March 2005
Spouse’s Name  Shri Karong Onkholer Kom
Children  Three sons
Educational Qualifications  B.A.
Profession  Sportsperson, Political and Social Worker
Permanent Address
(i)  A-112, Zone-II, National Games Village,
     Langol, Imphal West-795004 (Manipur)
     Tel.: 0385-2410864
     Fax: 0385-2410864
(ii)  Samulamlan, P.O. Moirang, Manipur-795133
Present Address  C-1/6, Humayun Road, New Delhi-110001
                Tel.: 24655558
                Mobile: 9862091751, 9013181345
                E-mail: mary.kom@sansad.nic.in

Positions Held
April 2016  Nominated to Rajya Sabha
May 2016-Aug. 2016  Member, Committee on Health and Family Welfare
Sept. 2016 onwards  Member, Committee on Food, Consumer Affairs and Public Distribution
                   Member, Consultative Committee for the Ministry of Coal and the Ministry of Mines

Books Published  Unbreakable, 2013

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests
A youth icon, inspiration to youth for her outstanding achievements in sports; winner of several awards including Arjuna Award in 2003, Padma Shri Award in 2005 and Padma Bhushan in 2013
Sports, Clubs, Favourite Pastimes and Recreation

Boxing; Sports Achievements: International:
Won Gold Medal at the (i) Witch Cup Boxing Championship, held at Paes (Hungary) in August 2002, (ii) 2nd World Women Boxing Championship, held at Antalya (Turkey) in October 2002, (iii) Training-cum-Competition, held at Rome (Italy) in September 2003, (iv) 2nd Asian Women Boxing Championship, held at Hissar (India) in November 2003, (v) 1st World Women Boxing Tournament, held at Tonsberg (Norway) in April-May 2004, (vi) 3rd World Women Boxing Championship, held at Podolsk (Russia) in September-October 2005, (vii) 3rd Asian Women Boxing Championship, held in Taiwan in August 2005, (viii) Asian Cadet Boxing Championship, held at Hanoi (Vietnam) in June 2006, (ix) 4th World Women Boxing Championship, held in New Delhi (India) in November 2006, (x) Vijle Women BOX Tournament, held in Denmark, October 2006, (xi) 5th World Women Boxing Championship, held at Ningbo (China) in November 2008, (xii) Indo-Sweden Dual Match Boxing Tournament, held at Gothenburg (Sweden) in March 2009, (xiii) Indoor Asian Games, held at Hanoi (Vietnam) in October-November 2009, (xiv) 5th Asian Women's Boxing Championship, held at Astana (Kazakhstan) in May 2010, (xv) 6th AIBA Women World Boxing Championship 2010, held in Barbados, in September 2010, (xvi) Asia Cup, 2011, held at Haikou (China) in May 2011, (xvii) 6th Asian Women’s Boxing Championship, 2012, held in Mongolia in March 2012, (xviii) 17th Asian Games, held at Incheon (South Korea) in September-October 2014 and (xix) XII South Asian Games, 2016, held at Guwahati/Shillong (India) in February 2016; (xx) Asian Womens Boxing Championship, November 2017, Ho Chi Minh, Vietnam, (xxi) Common Wealth Games, April, 2018, Gold Coast, Queensland (Australia), Won Silver Medal at the, (i) 1st World Women Boxing Championship, held at Pennsylvania (U.S.A.) in October 2001 and (ii) 4th Asian Women Boxing Championship, held at Guwahati (India) in September 2008; Won Bronze Medal at the, (i) 16th Asian Games, 2010 held at Guangzhou (China) in December 2010, (ii) Olympics Games, 2012, held in London in July-August 2012 and (iii) Asia Oceania
Boxing Championship, 2016, held at Qian’an (China) in March-April 2016; National: Won Gold Medal at the (i) 7th East Open Boxing Championship, held in West Bengal in December 2000, (ii) 1st Women National Boxing Championship, held in Chennai in February 2001, (iii) 2nd Senior Women National Boxing Championship, held in New Delhi in December 2001, (iv) National Women Sports Meet, held in Delhi in December 2002, (v) 3rd Senior Women National Boxing Championship, held at Aizawl in March 2003, (vi) 4th Senior Women National Boxing Championship, held in Assam in February 2004, (vii) 5th Senior Women National Boxing Championship, held in Kerala in December 2004, (viii) 6th National Senior Women Boxing Championship, held at Jamshedpur in November-December 2005, (ix) 32nd National Games, held in Hyderabad in December 2002, (x) 9th Senior Women National Championship, held at Agra in November 2008, (xi) 57th All India Police Meet, held at Pune in April 2010 and (xii) 12th Senior National Women Boxing Championship, held in Bhopal in October 2011

Countries Visited

Widely travelled; Visited, (i) Switzerland, as a Guest of Honour at the International Olympic Museum, March 2014, (ii) Hong Kong, as the Chief Guest at the Conference of FIPHK, June 2015, (iii) Dubai (U.A.E.), as the Chief Guest, during the celebration of the International Yoga Day, June 2015, (iv) Kazakhstan, to participate in the Women’s World Boxing Championship, May 2016

Other Information

KORE, DR. PRABHAKAR
[Bharatiya Janata Party — Karnataka]

Father’s Name: Late Shri Basavaprabhu
Mother’s Name: Late Shrimati Sharada
Date of Birth: 1 August 1947
Place of Birth: Ankali, Distt. Belagavi (Karnataka)
Marital Status: Married on 30 November 1973
Spouse’s Name: Shrimati Asha Kore
Children: One son and two daughters
Educational Qualifications: B.Com. Educated at Gogte College of Commerce, Belagavi
Profession: Agriculturist, Educationist, Industrialist and Social Worker
Permanent Address:
(i) “Casa Ajmer”, BC No. 92, Church Road, Camp, Belagavi-590009 (Karnataka)
   Tel.: 0831-2465577, 2405747 (R), 2404040 (O)
   Fax: 0831-2404060
   Mobile: 09845354747
(ii) Ankali Post, Chikodi Taluk, Distt. Belagavi-591213 (Karnataka)
    Tel.: 08338-254347 (O)
    Mobile: 09448054747
    E-mail: drprabhakar.kore@gmail.com

Present Address:
C-1/19, Humayun Road, New Delhi-110003
Tel.: 24610747, 24648400
Mobile: 9868181747, 9013181417
E-mail: p.kore@sansad.nic.in

Positions Held:
April 1990
1990-96
Elected to Rajya Sabha
Member, Committee on Railways
Member, Committee on Subordinate Legislation
Member, Consultative Committee for the Ministry of Defence
2001-2007
June 2008
Aug. 2009-May 2014
June 2014
Sept. 2014-Aug. 2018
July- Aug. 2016
Sept. 2016 onwards
June 2018 onwards
Sept. 2018 onwards

Member, Karnataka Legislative Council
Elected to Rajya Sabha (second term)
Member, Committee on Health and Family Welfare
Member, Consultative Committee for the Ministry of Human Resource Development
Member, Sub-Committee-II to examine the functioning of CGHS of the Committee on Health and Family Welfare
Re-elected to Rajya Sabha (third term)
Member, Committee on Transport, Tourism and Culture
Member, Committee on Food, Consumer Affairs and Public Distribution
Member, Committee on Information Technology
Member, Committee on Energy
Member, Consultative Committee for the Ministry of Skill Development and Entrepreneurship
Member, Committee on Government Assurances
Member, Committee on Urban Development

Established 2400 beds Hospital and Medical Research Centre including 1200 free beds for poor patients, the 500 beds Centenary Charitable Hospital, Cancer Hospital and Ayurveda Hospital at Belagavi, Hospital and Research Centre at Ankola, ICUs at Gokak and Chikodi to provide a combined healthcare of over 4000 beds in the region; spearheaded evolution of KLE Society with 254 institutions in education, healthcare and research; facilitated the establishment of Krishi Vigyan Kendra at Mattikopp near Belagavi in order to facilitate education, research and training of farmers to aid the modernization of agriculture in the region; established channels for social outreach by establishing one Community Radio Station each at Belgavi and Hubli; played a pivotal role in the emergence of Belagavi as the second capital of Karnataka; spearheaded the co-operative movement in the border region of Karnataka and Maharashtra; recipient of Karnataka Government ‘Suvarna Karnataka Rajyotsav Award-2006’; Life Time Achievement Award for education, service and commitment to society by Veershaiva Samaj of North America in New York; ‘Outstanding Educationist’ of the year 2004 by ‘Giants International Group’ awarded by film personality Shri Amitabh Bachchan; Honoured as
Kannada Vaibhav, 2007; Honoured as ‘Eminent Educationist’ by Karnataka Sangh, Qatar, Dec. 2009; ‘Life Time Achievement Award’ honoured by ‘TIE-The Indus Entrepreneurs’ on 29 Jan. 2013 by Shri Ratan Tata; Honoured by Ms. Kathleen Sebelius, Secretary Health, U.S.A. for outstanding contribution in the field of medical education and research; Life Time Achievement Award at the Sugar Convention held on 13 Oct. 2014 by 'Bharatiya Sugar'-a bi-monthly journal devoted to Indian sugar Industry, Pune; 'Life Time Achievement Award' on 28 July 2016 by the Sugar Technologists Association of India (STAI); Chairman, (i) Reception Committee for the mega event 'Vishwa Kannada Sammelana', Belagavi, March 2011, (ii) Reception Committee, 70th Kannada Sahitya Sammelana, Belagavi, Karnataka, March 2003 and (iii) 5th Akhil Bharat Sharana Sahitya Parishat, Belagavi, 2003; President, Reception Committee, All India Veerashaiva Mahasabha's 21st Convention, Belagavi; Awarded Honorary Doctorate, (i) Contribution in education conferred by the Karnataka University, Dharwad, 2008, (ii) Rani Channamma University, Belagavi, 2013 and (iii) University Sains Malaysia, Penang (Malaysia), 2015

**Sports, Clubs, Favourite Pastimes and Recreation**

Travelling, exploring innovations and avenues in education, healthcare and research; theatre, drama and music

**Countries Visited**

Widely travelled

**Other Information**

Chancellor, (i) K.L.E. University, Belagavi since 2006 and (ii) K.L.E. Technological University, Hubli since 2015; Chairman, K.L.E. Society, Belagavi since 1984 and (ii) Shri Doodhaganga Krishna Co-operative Sugar Factory, Chikodi, 1997-98; Director, (i) National Federation of Co-operative Sugar Factories, New Delhi, 1996-2012, (ii) Shri Doodhaganga Krishna Co-operative Sugar Factory, Chikodi, 1999-2007, (iii) Rajkumar Forge Ltd., Pune since 1990 and (iv) VRL Logistics, Hubli since 2008; Founder, Shivshakti Sugars Ltd., Belagavi District and Chairman since 2010
KUJUR, SHRI SANTIUSE
[Indian National Congress — Assam]

Father’s Name  Shri Loren Kujur
Mother’s Name  Shrimati Christina Kujur
Date of Birth  26 October 1973
Place of Birth  Village Khokhabasti, Distt. Udalguri (Assam)
Marital Status  Married on 18 April 2007
Spouse’s Name  Shrimati Mary Aroti Kerketta
Children  One son and one daughter
Educational Qualifications  B.A. (Honours)
Educated at Dakua High School, Udalguri, Darrang College, Tezpur and Tangla College, Udalguri
Profession  Agriculturist, Trade Unionist, Teacher, Political and Social Worker
Permanent Address  Vill. Khokhabasti, P.O. Harisingha, Distt. Udalguri-784521 (Assam)
Tel.: 03711-254395
Mobile: 09435184637, 09854552184
Present Address  124, South Avenue, New Delhi-110011
Tel.: 23017297, 23017531
Mobile: 9013181214
E-mail: sabhasantiuse.kujur@sansad.nic.in    
                  kujursantiuse011@gmail.com
Positions Held
2008-2010  Member, Bodoland Territorial Council (BTC)
2010-2013  Executive Member, Bodoland Territorial Council
June 2013  Elected to Rajya Sabha
Aug. 2013-Aug. 2014  Member, Committee on Home Affairs
Member, Consultative Committee for the Ministry of Petroleum and Natural Gas
Sept. 2014 onwards

Member, Committee on Information Technology
Member, Committee on Papers Laid on the Table
Member, Consultative Committee for the Ministry of Tribal Affairs

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests

Devoted to social work since student days; deeply interested in the welfare activities and upliftment of Adivasis who worked in the tea-garden and elsewhere in Assam, through the organization, namely AASAA (All Adivasi Student Association of Assam) and made efforts to bring them into the mainstream; interested in political discussion and visiting places of interest; deeply interested in promoting agriculture and farmer’s welfare; keen interest in trade union

Sports, Clubs, Favourite
Pastimes and Recreation

Interested in football, cricket, volleyball, cycling during student life, and promotion of different games and sports activities in rural areas; travel and tourism; nature lover, gardening, listening to folk music, watching movies, interacting with people and various other socio-cultural activities

Other Information

Associated with several mass movements, government bodies, institutes, etc.: joined student politics in 1996 and led many mass movements and worked as a Vice-President of AASAA (All Adivasi Student Association of Assam) of undivided Darrang district of Assam from 1996-2000; President, AASAA, 2000-2005; Adviser, AASAA, 2005-2010; associated with ACMS (Assam Chah Mazdoor Sangha) and appointed its Organizing Secretary; was teacher, Don Bosco School, Tangla, 2000-2005; was Leader, BTC Congress Legislature Party, 2010-2013 and worked harder to gear up the party organization from grassroot level and formed various constituency committees, block and mandal committees; worked for the strengthening of the Panchayati Raj System in BTAD (Bodoland Territorial District) areas and formed T.C.L.C.C. (Territorial Constituency Level Co-ordination Committee) and V.C.D.C. (Village Council Development Committee); Member, APCC (Assam Pradesh Congress Committee); General-Secretary, District Congress Committee, Udalguri district since 2010; Vice-President, APCC since 2015
LACHUNGPA, SHRI HISHEY
[Sikkim Democratic Front — Sikkim]

Father’s Name          Late Shri Tshering Dorjee Lachungpa
Mother’s Name          Late Shrimati Phumzay Lachungpa
Date of Birth          10 May 1967
Place of Birth         Phaka, Lachung, Distt. North Sikkim (Sikkim)
Marital Status         Married on 17 March 2001
Spouse’s Name          Dr. (Shrimati) Chongtick Lachungpa
Children               One son and one daughter
Educational Qualifications
                        B.A.
                        Educated at Sikkim Government College, Gangtok, North Bengal University
Profession             Political and Social Worker
Permanent Address      Jigtsing House, Near District Administrative Centre,
                        Upper Sichey, Gangtok-737101 (Sikkim)
                        Tel.: 03592-284123
                        Mobile: 09474691773, 09434237007
                        E-mail: hisheylachungpa01@gmail.com
Present Address        AB-15, Pandara Road, New Delhi-110003
                        Tel.: 23782150, 21430860
                        Mobile: 9013181773, 9013181349
                        E-mail: h.lachungpa@sansad.nic.in
Positions Held
1994-99
1999-2004
2004-2009
Member, Sikkim Legislative Assembly (three terms)
Member, Department of Energy and Power, Government of Sikkim
Minister, Department of Power and Labour and Capacity Building, Government of Sikkim
Minister, Department of Health Care, Human Services and Family Welfare and Social Justice and Empowerment and Welfare, Government of Sikkim
2009- Feb. 2012  Political Advisor to the Chief Minister (Cabinet Minister rank), Government of Sikkim
Feb. 2012  Elected to Rajya Sabha
May 2012-Aug. 2012  Member, Committee on Energy
Aug. 2012-May 2014 and Sept. 2014-July 2016  Member, Committee on Defence
May 2013-Sept. 2014 and Oct. 2016-Feb. 2018  Member, Committee on Papers Laid on the Table
Feb. 2018  Re-elected to Rajya Sabha (second term)
July 2018 onwards  Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018
Sept. 2018 onwards  Member, Committee on Science and Technology, Environment and Forests

Books Published  
Has published prayer books in Bhutia, Nepali and English: (i) Folk Tale of Sikkimese Bhutia, (ii) Excellence Path of Liberation At Sight (Thongdrol Lamzang), (iii) Bhutia Learning Course Book and (iv) Sikkimese Bhutia Troverg

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  
Entered politics as a student union leader in the late eighties and early nineties; has worked for the development of the Dzumsa System, a unique form of Panchayati Raj in the country; Advisor, (i) Yul-Dru-Sum, a welfare organization active in community work and (ii) Sichey Welfare Association; Member, Commonwealth Parliamentary Association; Chief Patron, (i) Enchey Alumni Association, (ii) Hello Bhutia Website.Com (BLWDC) and (iii) Dhatoi Denjong (newspaper); Patron, Lachen Tourism Development Committee

Sports, Clubs, Favourite Pastimes and Recreation  
President, (i) Denzong Boys Football Club and (ii) United Sikkim Sporting Club (USSC), 2003-2010; Patron, (i) All Sikkim Football Association, (ii) Sikkim Athletics Association, (iii) Sikkim Amateur Swimming Association, (iv) Sikkim Badminton Association, (v) Sikkim Table Tennis Association and (vi) Girish and The Chronicles (a music band); Chief Patron, Lachung Dzomsa Boxing Association; reading, games and sports, swimming, table tennis, badminton, watching movies and travelling
Countries Visited

Australia, New Zealand, China, Hong Kong, Thailand, Europe and North America

Other Information

Was jailed in 1993 during the movement launched by the Sikkim Democratic Front for restoration of democracy and rule of law in the State; Founder Member, Sikkim Democratic Front (S.D.F.); Presently Vice-President, S.D.F. (Incharge, North Sikkim); has released audio and video music albums in Bhutia Language of Sikkim: Khechen Khona (Bhutia video), Lhope Sunglu (music album), Denjong Ki Loshay (music video co-produced), Dhenso (Bhutia songs music video co-produced), Nha Lo Denjong Ghawo In
LAKSHMANAN, DR. R.
[All India Anna Dravida Munnetra Kazhagam
    — Tamil Nadu]

Father’s Name  Shri P. Ramamoorthy
Mother’s Name  Shrimati R. Jayalakshmi
Date of Birth  29 November 1971
Place of Birth  Villupuram (Tamil Nadu)
Marital Status  Married on 22 May 2002
Spouse’s Name  Shrimati L. Mahalakshmi
Children  One son and one daughter
Educational Qualifications  M.B.B.S., D. Ortho.
                         Educated at RMMC & H, Annamalai University,
                         Chidambaram, Tamil Nadu
Profession  Doctor, Political and Social Worker
Permanent Address  No. 37, Panampet Road,
                    Villupuram-605602 (Tamil Nadu)
                    Tel.: 04146-240527, 240222
                    Mobile: 09443987284
                    E-mail: drluxmen@gmail.com
Present Address  C-604, Swarna Jayanti Sadan, Dr. B. D. Marg,
                New Delhi-110001
                Tel.: 21430070
                Mobile: 9013181248
                E-mail: r.luxman@sansad.nic.in
Positions Held
July 2013  Elected to Rajya Sabha
Aug. 2013 onwards  Member, Committee on Health and Family Welfare
31 Aug. 2013-7 Sept. 2013  Member, Committee on Industry
Sept. 2014-June 2018  Member, Committee on Government Assurances
Sept. 2014 onwards  Member, Consultative Committee for the Ministry of Communications
June 2018 onwards  Member, Committee on Rules
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Associated with several social welfare activities
LAWAY, SHRI NAZIR AHMED


Father’s Name
Shri Gh. Mohd. Laway

Mother’s Name
Shrimati Saja Begum

Date of Birth
5 November 1963

Place of Birth
Chawalgam, Distt. Kulgam (Jammu and Kashmir)

Marital Status
Married on 18 December 1988

Spouse’s Name
Shrimati Parveena Laway

Children
Two sons and one daughter

Educational Qualifications
B.A. Educated at Kashmir University, Srinagar

Profession
Political and Social Worker

Permanent Address
Hanad Chawalgam, Near Punjab National Bank, Tehsil and District Kulgam-192231 (Jammu and Kashmir)

Present Address
C-503, Swarna Jayanti Sadan, Dr. B. D. Marg, New Delhi- 110001
Tel.: 23312687
Mobile: 9013181069, 9013181269
E-mail: nazir.laway786@sansad.nic.in

Positions Held
Feb. 2015 Elected to Rajya Sabha
May-July 2015 Member, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013
May 2015 onwards Member, Committee on Labour
Member, Consultative Committee for the Ministry of Human Resource Development
Member, State Haj Committee, Jammu and Kashmir
Aug. 2017-Dec. 2017 Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017
Sports, Clubs, Favourite Pastimes and Recreation

Watching news and reading books; hockey, snow-skiing and football

Other Information

MAHATME, DR. VIKAS
[Bharatiya Janata Party — Maharashtra]

Father’s Name
Late Shri Haribhau Mahatme

Mother’s Name
Late Shrimati Kamal Mahatme

Date of Birth
11 December 1957

Place of Birth
Wathoda-Shukleshwar, Distt. Amravati (Maharashtra)

Marital Status
Married on 2 November 1992

Spouse’s Name
Dr. Sunita Mahatme

Children
One son

Educational Qualifications
M.B.B.S., M.S. (Ophthalmology)
Educated at Government Medical College, Nagpur (Maharashtra)

Profession
Medical Practitioner, Political and Social Worker, Teacher and Educationist and Sheep Rearing

Permanent Address
16, Central Excise Colony, Ring Road, Chhatrapati Square, Nagpur-440015 (Maharashtra)
Tel.: 0712-2222556, 2234345
Fax: 0712-2242202
E-mail: vm@mahatmehospital.com

Present Address
C-704, Swarna Jayanti Sadan,
Near RML Hospital, Dr. B. D. Marg,
New Delhi-110001
Mobile: 9013181312
E-mail: mp.mahatme@sansad.nic.in

Positions Held
1985
Lecturer, Department of Ophthalmology, Government Medical College, Nagpur

July 2016
Elected to Rajya Sabha

July 2016 onwards
Member, Central Coordination Committee

July-Sept. 2016
Member, Committee on Science and Technology, Environment and Forests
<table>
<thead>
<tr>
<th>Date</th>
<th>Role Description</th>
</tr>
</thead>
<tbody>
<tr>
<td>Sept. 2016 onwards</td>
<td>Member, Committee on Health and Family Welfare</td>
</tr>
<tr>
<td>Nov. 2016 onwards</td>
<td>Member, Committee on Welfare of Other Backward Classes (OBCs)</td>
</tr>
<tr>
<td>April-July 2017</td>
<td>Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017</td>
</tr>
<tr>
<td>Aug. 2017 onwards</td>
<td>Member, Indian Nursing Council</td>
</tr>
<tr>
<td></td>
<td>Member, Consultative Committee for the Ministry of Railways</td>
</tr>
<tr>
<td>June 2018 onwards</td>
<td>Member, Committee on Subordinate Legislation</td>
</tr>
</tbody>
</table>

**Books Published**

Step by Step Phaco Tips & Tricks; has written several research publications on ophthalmology and newspaper columns on life skills, behaviour and positive thoughts.

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Founder, Medical Director, Mahatme Eye Bank Eye Hospital, Nagpur; he is an eye surgeon of international repute; has performed over one lakh eye surgeries; he was first to start an eye bank in Vidarbha, Maharashtra and establish the eye donation movement there; runs several eye hospitals and vision centres in Central India; was awarded Padmashri by Hon'ble President of India in recognition of his work; Former President, Dhangar Samaj Saharsh Samiti, Maharashtra, which is working for reservation for Dhangar community.

**Countries Visited**

Chicago (U.S.A.), Sri Lanka and Mexico

**Other Information**

Has been invited to demonstrate his surgical skills in various countries; developed 'Woodcutter's Nucleus Cracking technique' for phacoemulsification; developed a pigment for Corneal Tattooing; awarded, Col. Rangachari National Award and Gold Medal for rectal mucous membrane graft for dry eye syndrome; associated with National Programme of Control of blindness (N.P.C.B.); Member, American Academy of Ophthalmology (A.A.O.), All India Ophthalmological Society (A.I.O.S.), D.O.S., M.O.S., V.O.S. and N.A.O.; was President, Geriatric Society of India; working with international NGOs like Sight Saver, Help Age India, Impact India, Empathy Foundation, Orbis International, RPG Foundation, SAAD Foundation, Volkart Foundation, Vision 2020; has developed an interesting narrative presentation titled-Happy Meaningful Life; started 'Institute of Science of Happiness' which gives stress on developing thinking skill amongst young generation and empowering them with 10 life skills underlined by the WHO; conducts regular...
programmes on personality development for N.C.C. students; working for community outreach programmes in eye care since 1986; his team visits rural, tribal and slum areas and conducts eye screening camps; works for BJP’s Vaidyakeey Aghadi/Deendayal Upadhyay Institute of Medical Science Research and Human Resources; organizing free eye camp for lakhs of people coming to Deekshabhoomi, Nagpur on the occasion of Dhamma Chakra Pravartan Din; spreading health awareness in the society through TV shows, newspaper articles, public forums and road shows; has launched 'Right to Health Movement' to make people aware about their health rights and about various government health schemes available to common man; has created a slogan- 'Health is my Womb-right'; as a leader of the Dhangar community, working on the problems of Dhangar community in Maharashtra; led the 3 lakh strong Dhangar march to Winter Assembly, Nagpur on 19 December 2013 again on 8 December 2015 attended by 4 to 5 lakh people; organized a huge convention of the community on 4 January 2015, which was attended by the Chief Minister of Maharashtra; his ability to bring Dhangars together contributed significantly in bringing over the change in the central as well as state governments; concerned about the shepherd community of Maharashtra who are doing the sheep rearing; pursuing the matter with government about passes for sheep grazing etc.; has been nominated by the state government on committee dealing with grazing problems of shepherds in Maharashtra; developed a model of totally confined sheep farm near Nagpur, inaugurated by Hon’ble Shri Nitin Gadkariji
MAHENDRA PRASAD, DR.
[Janata Dal (United) — Bihar]

Father’s Name: Late Shri Baliram Sharma
Mother’s Name: Late Shrimati Muluk Rani Devi
Date of Birth: 8 January 1940
Place of Birth: Village Govindpur, Distt. Jehanabad (Bihar)
Educational Qualifications: Graduation with Honours in Economics
Educated at Middle School and High School, Okari and Patna College, Patna University
Profession: Environmentalist, Horticulturist, Economist, Agriculturist, Political and Social Worker
Permanent Address: Village Govindpur, P.O. Modanganj, P.S. Ghoshi, Distt. Jehanabad-804432 (Bihar)
Present Address: (i) C-1/21, Vasant Vihar, New Delhi-110057
Tel.: 26142700
Fax: 26148227
(ii) 4, Safdarjung Lane, New Delhi-110011
Tel.: 23794441, 23013545
Fax: 23012299
Mobile: 9868181167, 9013181340
E-mail: prasadm@sansad.nic.in
mapra@vsnl.com

Positions Held:
1980-84 Member, Seventh Lok Sabha
1980-94 Member, Consultative Committee for the Ministry of Chemicals and Fertilizers
1983-84 Member and Convener, Committee on Finance
Jan. 1985 Elected to Rajya Sabha
July 1986 Re-elected to Rajya Sabha (second term)
1986-87 Member, Committee on Rules, Rajya Sabha
1991-92 Member, Committee on Fertilizers and Chemicals
Feb. 1992 and Oct. 1993 Elected Vice-Chairman, Asian Forum of Parliamentarians on Population and Development in Japan and Malaysia (re-elected unanimously for three years)
Aug. 1993 Nominated to Rajya Sabha (third term)
1993-94 Member, Committee on Finance
April 2000 Re-elected to Rajya Sabha (fourth term)
May 2000 onwards Member, Informal Consultative Committee for Eastern Railway
May 2000-Feb. 2004 Permanent Special Invitee, Consultative Committee for the Ministry of Finance
Member, Sub-Committee-II of Committee on External Affairs
Member, Consultative Committee for the Ministry of Chemicals and Fertilizers
Nov. 2000-April 2018 Member, Governing Body of the Indian Council of Medical Research
Oct. 2004-May 2006 Member, Consultative Committee for the Ministry of Chemicals and Fertilizers and Ministry of Steel
April 2006 Re-elected to Rajya Sabha (fifth term)
Aug. 2009-May 2014 and Sept. 2014 onwards Member, Committee on Finance
Nov. 2009-Jan. 2013 Permanent Special Invitee, Consultative Committee for the Ministry of Defence
Aug. 2010-Sept. 2014 Member, General Purposes Committee
Dec. 2011 onwards President, India-Russian Federation Parliamentary Friendship Group
April 2012 Re-elected to Rajya Sabha (sixth term)
Jan. 2013-May 2014 Member, Consultative Committee for the Ministry of Defence
Permanent Special Invitee, Consultative Committee for the Ministry of Chemicals and Fertilizers
Sept. 2014 onwards Member, Consultative Committee for the Ministry of Defence
April 2018 Re-elected to Rajya Sabha (seventh term)

**Sports, Clubs, Favourite Pastimes and Recreation**

Was accorded the title of ‘Atlantis Submariner’ on 31 Aug. 2002 by the Atlantis Submarine, Bridgetown, Barbados, West Indies for diving into the Caribbean sea to the depth of 173 feet; *Member*, (i) India International Centre, New Delhi and (ii) India Habitat Centre, New Delhi; *Life Member* (Playing Rights), (i) D.D.A. Qutab Golf Course, New Delhi, (ii) Patna Golf Club, Patna and (iii) Constitution Club, New Delhi; reading and
growing (won first prizes for maintaining the best house garden in Delhi continuously for sixteen years from 1982 to 1997)

**Countries Visited**

One of the most widely travelled Parliamentarians in the world in terms of number of countries visited; totaling 211 (191 UN Member countries and 20 other sovereign and dependent territories) around the world, including Antarctica and Arctic; only Parliamentarian in the world having made a record of visiting all the U.N. Member countries except Somalia; holds the Limca Book of Records, consecutively from 2004 to 2016 (except 2012) for the most travelled Parliamentarian.

**Other Information**

Founder, B.B.M. Inter and Degree College at Okari, Jehanabad, Bihar, a rural and most backward area of Bihar, to promote higher education among the poor, underprivileged and especially girls who cannot go to cities for higher education; *Congress Party Observer* during Punjab elections to Amritsar Parliamentary Constituency in Sept. 1985; *Accorded, ‘Certificate of National Record’* by the publishers of Limca Book of Records as the most travelled person having visited 209 countries (191 UN Member countries and 18 other territories) including Antarctica and Arctic; *Leader/Member* of many Parliamentary delegations; went abroad on several Study Tours and Intermediate Study Tours, etc.
MAITREYAN, DR. V.
[All India Anna Dravida Munnetra Kazhagam
— Tamil Nadu]

Father’s Name
Late Shri K. R. Vasudevan (freedom fighter)

Mother’s Name
Shrimati Manga Vasudevan

Date of Birth
21 September 1955

Place of Birth
Chennai (Tamil Nadu)

Marital Status
Unmarried

Educational Qualifications
M.B.B.S., M.D. (General Medicine)
D.M. (Medical Oncology)
Educated at Government Medical College, Nagpur University, Madras Medical College, University of Madras and Cancer Institute (WIA), University of Madras

Profession
Consultant Medical Oncologist (Cancer Specialist)

Permanent Address
“Malini”, No. 31/1, First Avenue,
Besant Nagar, Chennai-600090 (Tamil Nadu)
Tel.: 044-24916104, 24469911
Fax: 044-24916104
Mobile: 09840048242, 09868181277, 09445048242

Present Address
11, Janpath, New Delhi-110001
Tel.: 23794007, 21430961
Mobile: 9868181277, 9013181092
E-mail: maitreyan@sansad.nic.in
maitreyan@sify.com

Positions Held
Jan. 2002
Elected to Rajya Sabha

Feb. 2002-June 2004
Deputy Leader, A.I.A.D.M.K., Rajya Sabha

March 2002-June 2004
Member, Committee on Defence
Member, Hindi Shiksha Samiti

May 2002-June 2004
Member, Committee on Official Language

March 2003-June 2004
Member, Court of the Jawaharlal Nehru University

July 2007
Elected to Rajya Sabha (second term)
Aug. 2007-May 2009 Chairman, Committee on Science and Technology, Environment and Forests
Nov. 2007-Jan. 2015 Member, General Purposes Committee
Nov. 2007-May 2008 Member, Committee on Rules
Nov. 2007-Sept. 2009 Member, Business Advisory Committee
May 2008-Jan. 2014 Member, Central Advisory Board of Archaeology
May 2008-Aug. 2012 Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)
July 2009-May 2014 Member, Joint Committee on Salaries and Allowances of Members of Parliament
Aug. 2009-May 2014 and Sept. 2014 onwards Member, Committee on Home Affairs
Sept. 2009-Sept. 2010 Member, Committee on Subordinate Legislation
Dec. 2009-July 2010 Member, Select Committee to examine the Commercial Division of High Courts Bill, 2009
Dec. 2010-Dec. 2014 Member, Board of Governors of the National Institute of Pharmaceutical Education and Research (NIPER)
Dec. 2010-May 2014 Member, Consultative Committee for the Ministry of Health and Family Welfare
April-Nov. 2011 Member, Sub-Committee of Home Affairs for Enemy Property (Amendment & Validation) Second Bill, 2010
May 2012-April 2013 Member, Committee on Public Undertakings
June-Nov. 2012 Member, Select Committee of Rajya Sabha on the Lokpal and Lokayuktas Bill, 2011
May 2013-May 2014 Member, Committee on Public Accounts
July 2013 Re-elected to Rajya Sabha (third term)
Sept. 2013-Aug. 2014 Member, Committee on Industry
Dec. 2014-Feb. 2015 Member, Select Committee of Rajya Sabha to the Payment and Settlement Systems (Amendment) Bill, 2014
June 2018 onwards Member, Committee on Petitions

Books Published
Contributed several articles in Indian and foreign medical journals on different types of cancer; wrote a chapter on “Epidemiology and Etiology in Cancer” in G.B. Sainani (ed.) A.P.I. Text Book of Medicine, 5th Edition, 1992

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Leukemias and Lymphomas, Bone Marrow Transplantation and HLA Typing
Sports, Clubs, Favourite Pastimes and Recreation

Countries Visited

Other Information

General Secretary, Lotus Club, Madras, 1991-95; Vice-President, Lotus Club, Madras, 1995-96

U.S.A., China, Singapore, Germany and Austria

The first qualified Medical Oncologist in the country; Assistant Medical Officer, Department of Medical Oncology, Cancer Institute (WIA), Chennai, July 1982-March 1987; Assistant Professor of Medical Oncology, Dr. Muthulakshmi College of Oncologic Sciences and Physician and Medical Oncologist, Cancer Institute (WIA), Chennai, April 1987-March 1988; Reader in Medical Oncology, Dr. Muthulakshmi College of Oncologic Sciences and Physician and Medical Oncologist, Cancer Institute (WIA), Chennai, April 1988-Dec. 1992; Associate Professor of Medical Oncology, Dr. Muthulakshmi College of Oncologic Sciences and Physician and Medical Oncologist, Cancer Institute (WIA), Chennai, January 1993-Jan. 1995; Professor of Medical Oncology & Registrar-cum-Academic Officer, Dr. Muthulakshmi College of Oncologic Sciences, Cancer Institute (WIA), Chennai, Jan. 1995-March 1996; University Examiner, for D.M. in Medical Oncology of Dr. M.G.R. Medical University, Chennai, 1990-96 and Bangalore University, 1996; elected General Secretary (i) Indian Society of Oncology in 1992 and again in 1994 and (ii) Indo-US Co-operative Group for Lymphoid Neoplasia, 1994-96; Member, Board of Governors, IIT, Madras since 1999; Life Member, (i) Indian Society of Oncology, (ii) Indian Society of Medical & Pediatric Oncology and (iii) Association of Physicians of India; recipient of, (i) National Merit Scholarship, 1972-77 and (ii) Mammadi Soudavar Memorial Fellowship, New York for Higher Studies/Specialised Training in Oncology, 1988; received one year interim training in Bone Marrow Transplantation, HLA Typing and Management of Acute Leukemias in U.S.A.; participated in various conferences and workshops; was associated with the B.J.P. in different capacities; joined the A.I.A.D.M.K. under the leadership of Madam J. Jayalalithaa on 19 July 1999; conducted free medical camps (more than 100) in Tamil Nadu from Jan. 2000 to Jan. 2001, commemorating the 83rd Birth Anniversary of Dr. M.G.R.
MALIK, SHRI SHWAIT
[Bharatiya Janata Party — Punjab]

Father’s Name
Late Shri Rajinder Lal Malik

Mother’s Name
Shrimati Urmil Malik

Date of Birth
29 April 1963

Place of Birth
Amritsar (Punjab)

Marital Status
Married on 11 October 1986

Spouse’s Name
Shrimati Reema Malik

Children
One son and one daughter

Educational Qualifications
B.E. (Electronics and Electrical Communications)
Educated at Thapar Institute of Engineering and
Technology University, Patiala (Punjab)

Profession
Business

Permanent Address
27, Kennedy Avenue, Court Road,
Amritsar-143001 (Punjab)
Tel.: 0183-2400002
Fax: 2400000
E-mail: smalikmpasr@gmail.com

Present Address
12-A, Pt. Ravi Shankar Shukla Lane,
New Delhi-110001
Tel.: 23782747
E-mail: shwait.malik@sansad.nic.in

Positions Held
2007-2012 Mayor, Amritsar Municipal Corporation
April 2016 Elected to Rajya Sabha
May 2016 onwards Member, Committee on Railways
July 2016-June 2018 Member, Committee on Papers Laid on the Table
July 2016 onwards Member, Consultative Committee for the Ministry
of Civil Aviation
Aug. 2016 onwards Member, Committee on Industry
Sept. 2016 onwards
Member, Joint Committee on Food Management in Parliament House Complex
Member, Committee of Privileges

Aug. 2017-Dec. 2017
Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests
Service for the mankind

Sports, Clubs, Favourite Pastimes and Recreation
Lawn tennis player

Countries Visited
Japan, U.S.A., U.K., Dubai (U.A.E.) and Thailand
MANDAVIYA, SHRI MANSUKH
[Bharatiya Janata Party — Gujarat]

Father’s Name  
Shri Laxman Bhai

Mother’s Name  
Shrimati Shamuben

Date of Birth  
1 June 1972

Place of Birth  
Hanol, Distt. Bhavnagar (Gujarat)

Marital Status  
Married on 25 January 1995

Spouse’s Name  
Shrimati Geeta Ben

Children  
One son and one daughter

Educational Qualifications  
Post Graduate (Political Science), Educated at Maharaja Krishnakumarsinhji Bhavnagar University, Gujarat

Profession  
Business, Agriculturist/Farmer, Political and Social Worker

Permanent Address  
44, Sardar Nagar, Vadia Road, Palitana, Distt. Bhavnagar-364270 (Gujarat)
Tel.: 02848-252551
E-mail: mansukh_palitana@yahoo.com

Present Address  
202, Swarna Jayanti Sadan Deluxe, Dr. B.D. Marg, New Delhi-110001
Tel.: 23312725, 23736067
Mobile: 9013181970, 9013181551
E-mail: mansukh.mandaviya@sansad.nic.in

Positions Held  
2002-2007 Member, Gujarat Legislative Assembly
Jan. 2011-March 2012 Chairman, Gujarat Agro Industries Corporation Ltd. (a Government Undertaking)
April 2012 Elected to Rajya Sabha
May 2012-May 2014 and Sept. 2014-July 2016 Member, Committee on Petroleum and Natural Gas
Sept. 2014-Aug. 2015 Member, Committee on Industry
Member, National Welfare Board for Seafarers
Member, Committee on Chemicals and Fertilizers

May 2015-July 2015
Member, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013
Member, Consultative Committee for the Ministry of Environment, Forest and Climate Change
Member, Consultative Committee for the Ministry of Textiles

5 July 2016-30 May 2019
Minister of State in the Ministry of Road Transport and Highways;
Minister of State in the Ministry of Shipping; and
Minister of State in the Ministry of Chemicals and Fertilizers

April 2018
Re-elected to Rajya Sabha (second term)

30 May 2019 onwards
Minister of State (Independent Charge) of the Ministry of Shipping; and
Minister of State in the Ministry of Chemicals and Fertilizers

Countries Visited
Visited, (i) China, to study the development of industries, (ii) Israel, to study the new technology of agriculture, (iii) Europe (including U.K. and Germany), to study urban development and technology, (iv) Dubai (U.A.E.), to attend the food festival and to study the free trade system, (v) East African countries (Kenya, Uganda, Tanzania and Rwanda), to study the forest life and culture, (vi) Part of President's Delegation for three countries-Ghana, Namibia and Cote d'Ivoire and (vii) Part of Vice-President's delegation for South African countries-Algeria and Hungary

Other Information
Senate Member, Bhavnagar University, 2003-2007;
Member, State Executive Committee, A.B.V.P.;
Secretary, Bharatiya Janata Yuva Morcha, Palitana, 1994-96; Taluka President, BJP, Palitana, 1998-2003; campaigned for girls' education by undertaking 123 km long “Kanya Kelavni Jyot Padyatra” which connected 45 educationally backward villages in Palitana taluka in 2005; organized 127 km long padyatra connecting 52 villages of Gariyadhar province in Palitana taluka, under the banner of “Beti Bachao, Beti Bhanavo, Vyasan Hatavo” in 2007; Deputy In-charge, Pradesh Sangathan Parv, 2009; as the Chairman, Gujarat Agro Industries Corporation Ltd., accorded importance to the
farm mechanization, market for farmers and value addition; started biogas campaign to cater to the needs of domestic fuel and fertilizer; encouraged the farmers by organizing Mango festival and Kharek festival to enable them to get direct access to market for their produce and to remove mediators; In-charge, Pradesh Sangathan Parv, 2014; has given speech at the United Nations Economic and Social Council (ECOSOC), New York on the topic of "2030 Agenda for Sustainable Development"; Gujarat State General Secretary, BJP since 2014
MANHAS, SHRI SHAMSHER SINGH

Father’s Name: Late Shri Janak Singh

Mother’s Name: Late Shrimati Koushalya Devi

Date of Birth: 4 January 1960

Place of Birth: Jammu (Jammu and Kashmir)

Marital Status: Married on 5 May 1992

Spouse’s Name: Shrimati Rajni Devi

Children: One son and one daughter

Educational Qualifications: B. Com., M. Com. (IIrd Semester) Educated at Jammu University, Jammu

Profession: Agriculturist, Political and Social Worker, Religious Missionary and Sportsperson

Permanent Address: Ward No. 60, Village Paloura, P.O. Roop Nagar, Jammu-181121 (Jammu and Kashmir) Tel.: 0191-2597547 Mobile: 09419144834 E-mail: bjpak@gmail.com

Present Address: 102, Brahmputra Apartments, Dr. B.D. Marg, New Delhi-110001 Tel.: 23329759, 23329166 E-mail: Shamsher.mp@sansad.nic.in

Positions Held:

1998-2004: Member, Advisory Board, All India Handicrafts and Handlooms Board
Member, National Handicrafts and Handlooms Museum (NHHM)

2001-2004: Member, Telephone Advisory Committee


Feb. 2015: Elected to Rajya Sabha
<table>
<thead>
<tr>
<th>Date Range</th>
<th>Position and Details</th>
</tr>
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<tbody>
<tr>
<td>May 2015-Aug. 2016</td>
<td>Member, Committee on Industry</td>
</tr>
<tr>
<td>May 2015-July 2015</td>
<td>Member, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013</td>
</tr>
<tr>
<td>March 2015-March 2018</td>
<td>Member, Court of the Aligarh Muslim University</td>
</tr>
<tr>
<td>March 2016-May 2016</td>
<td>Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016</td>
</tr>
<tr>
<td>Sept. 2016 onwards</td>
<td>Member, Committee on Home Affairs</td>
</tr>
<tr>
<td>May 2017 onwards</td>
<td>Member, Committee on Energy</td>
</tr>
<tr>
<td>June 2018 onwards</td>
<td>Member, Committee on Public Undertakings</td>
</tr>
<tr>
<td></td>
<td>Member, Committee on Rules</td>
</tr>
</tbody>
</table>

**Sports, Clubs, Favourite Pastimes and Recreation**

Was Member of the State *kho-kho* team; participated in inter-College *kabaddi* matches

**Other Information**

MANI, SHRI JOSE K.
[Kerala Congress (M) — Kerala]

Father’s Name
Shri K. M. Mani

Mother’s Name
Shrimati Kuttiyamma Mani

Date of Birth
29 May 1964

Place of Birth
Pala, Distt. Kottayam (Kerala)

Marital Status
Married on 6 February 1994

Spouse’s Name
Shrimati Nisha Jose

Children
One son and two daughters

Educational Qualifications
B. Com., M.B.A.
Educated at Loyola College, Chennai and P.S.G. College of Technology, Coimbatore (Tamil Nadu)

Profession
Political and Social Worker

Permanent Address
Karingozhackal House, Vellapad, Pala,
P.O.- Kottayam-686575 (Kerala)
Tel: 04822-215471, 0481-567772
Mobile: 09447067772

Present Address
601, Kaveri Apartments,
Dr. B.D. Marg, New Delhi-110001
Tel.: 23765677, 23708183
Mobile: 9013180301
E-mail: josekmanimp@gmail.com

Positions Held
2009-2014
Member, Fifteenth Lok Sabha
Leader, Kerala Congress (M) Parliamentary Party, Lok Sabha

31 Aug. 2009
Member, Committee on Transport, Tourism and Culture

2014-2018
Member, Sixteenth Lok Sabha (second term)

Sep. 2014-Aug. 2017
Member, Committee on External Affairs
Member, Consultative Committee for the Ministry of Human Resource Development
July 2018
Sept. 2018-Oct. 2018
Oct. 2018 onwards

Elected to Rajya Sabha
Member, Committee on Food, Consumer Affairs and Public Distribution
Member, Committee on External Affairs

Books Published
Produced two documentaries (i) Living Your Dream, 2004 and (ii) Together Each Achieves More, 2006

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Chairman, Centre for reform and research: a society formed for the youth conducting educational seminars, career development programmes and publication of books; President, Vikasana Sena-an association of the youth; associated with Prateeksha Rotary Centre for mentally challenged children and associated with the polio eradication drive of Rotary Centre Distt. 3211; empowerment of the youth; aiming at inculcating a sense of social and political responsibility among the youth in rural and semi urban areas of the state of Kerala; travelling, listening to instrumental music

Sports, Clubs, Favourite Pastimes and Recreation
Snorkelling, table tennis; Member, (i) Tennis Club (ii) Trivandrum Club (iii) River Valley Club (iv) YMCA International and (v) Rotary Club of Pala

Countries Visited
Australia, Belgium, European countries, Indonesia, Kenya, Maldives, Middle East, Sri Lanka, U.S.A., Vatican City State, Switzerland, Israel, Canada, U.K. and South Taiwan; Member, (i) India-Yale Parliamentary Leadership Programme, June 2011, (ii) Inter Parliamentary Union, Canada Convention, Quebec City, June 2012, (iii) Parliamentary Goodwill Delegation to Jakarta (Indonesia), September 2013, (iv) Inter-Parliamentary Union Berne Convention, Switzerland, 2015, (v) Parliamentary Delegation to NATO Operational Command Head Quarter, Belgium, June 2015, (vi) World Parliamentary Forum Delegation on Sustainable Development, Bali (Indonesia), September 2017 and (vii) Government delegation to attend Investiture ceremonies of His Highness Pope and of Cardinals and Saints

Other Information
Worked with and provided relief to Tsunami affected victims in Kerala; awarded outstanding (i) Young Leader award by the Jaycees and (ii) Youth Leader by Kalakeralam; Recipient of Rotary International Young Leader Award; Co-ordinated evacuation
process of nurses/working people of Indian origin from the disturbed areas in Yemen, Iraq and Libya and supported them in the rehabilitation process; Co-ordinator in providing medicines including life-saving drugs, blankets, etc. to the recent Nepal earthquake victims; led frequent dharnas in Parliament premises to press for relief to rubber growers; led a fast-unto death on the rubber issue at Kottayam and ended the same on the sixty sixth day after assurances from the Government of necessary action; under the youth wing of Kerala Congress (M), organized an awareness campaign to urge the youth to enter the agricultural sector and to organize landholders; led a padayatra (barefoot march) from Kasargod to Trivandrum under the banner of Vikasana Sandesa Yatra; as the President of Kerala Youth Front, worked to eradicate the menace of exploitation of the poor and downtrodden by anti-social outfits; worked actively towards providing evacuation and rehabilitation to the 2018-floods affected victims in Central Kerala and mobilising funds and relief material for camps.
MANSINGH, DR. SONAL
[Nominated — Bharatiya Janata Party]

Father's Name
Shri Arvind Pakvasa

Mother's Name
Shrimati Poornima Pakvasa

Date of Birth
30 April 1944

Place of Birth
Mumbai (Maharashtra)

Marital Status
Divorced

Educational Qualifications
B.A. (Hons.) in German Lit., Sanskrit Kovid and Visharad
Educated at Elphinstone College and Bharatiya Vidya Bhavan, Mumbai (Maharashtra)

Profession
Artist

Permanent Address
D-295, 1st Floor, Defence Colony, New Delhi-110024
Tel.: 24335581, 24332995
E-mail: sonaldance@yahoo.co.in
sonal.mansingh@sansad.nic.in
centreforindianclassicaldances@gmail.com

Positions Held
2003-2005 Chairperson, Sangeet Natak Akademi
Jan. 2000-2004 and Member, Board of Trustees, Indira Gandhi National
April 2016 onwards Centre for the Arts (IGNCA) (second term)
May 2018 onwards Member, Executive Committee, Indira Gandhi
July 2018 National Centre for the Arts
Sept. 2018 onwards Nominated to Rajya Sabha
Member, Committee on Transport, Tourism and Culture

Books Published
Classical Dances (Wisdom Tree), 2007

Social and Cultural Activities,
Awarded, (i) Padma Vibhushan, 2003, (ii) Padma
Literary, Artistic and Scientific
Bhushan, 1992, (iii) Sangeet Natak Akademi Award
Accomplishments and other
for Dance-Odissi, 1987, (iv) Kalidas Samman, 2008,
Special Interests
(v) Nritya Choodamani, 1985 and (vi) Kameshwari
(Shri Shri Kamakhya Devalaya in Assam) 2008; nominated as one of the NAVRATNAS for Swachh Bharat Abhiyan by Prime Minister Shri Narendra Modi; received honorary doctorates from G.B. Pant University, Uttarakhand, Sambalpur University, Odisha and Kalinga Institute of Industrial Technology (KIIT) University, Bhubaneswar, Odisha; conceptualized, directed and was Guru-Shreshtha (Supreme Master) of an unusual dance reality show- 'Bharat ki Shaan-Rumjhum' viz. Indian dances v/s Non-Indian dances commissioned by DD National; speaks several Indian languages as well as English and German; trained in Hindustani, carnatic and Odiya classical music; wrote several articles on socio-cultural issues

Sports, Clubs, Favourite Pastimes and Recreation

Cultural programmes, films, seminars, discussions, books and theatre

Countries Visited

Travelled 90 countries (over 6 decades for social and cultural activities) including France, U.K., Indonesia, China, Japan, U.S.A., Australia, Sudan, Ethiopia, Sri Lanka, Switzerland, Brazil, Mexico, South Africa, Algeria, Uganda, Kenya and Argentina

Other Information

Carrying forward the message of Swachha, Swastha and Shreshtha Bharat through arts and culture all over the country; established Centre for Indian Classical Dances (is called Shri Kamakhya Kalapeeth) in 1977 in New Delhi; trained several thousand students in dance, music, yoga, Sanskrit and cultural tradition of India; engaged with social issues through Bharatanatyam, Odissi, Naatyakatha (solo-dance theatre), lectures, workshops and group choreographies; filmmaker Prakash Jha's biographical documentary film 'Sonal' (2001) won the National Award in the Non-Fiction category; the following biographies were published on her (i) 'Devapriya' in Hindi by Yatindra Mishra (Vani Prakashan), 2007 and (ii) Sonal Mansingh-A Life Like No Other' by Sujata Prasad (Penguin Random House), 2017; popular key-note speaker at national and international conferences, seminars and symposiums; Trustee of Ritambhara Gramin Vikas Trust, Saputara, District Dang, Gujarat; produced and directed telefims 'Devi Durga' and 'Krishna Charit' commissioned by Doordarshan, 1993 and 1994
MATHUR, SHRI OM PRAKASH
[Bharatiya Janata Party — Rajasthan]

Father’s Name  Late Shri Chand Raj Mathur
Mother’s Name  Late Shrimati Sajjan Kanwar
Date of Birth  12 August 1952
Place of Birth  Bali, Distt. Pali (Rajasthan)
Marital Status  Unmarried
Educational Qualifications  B.A.
                     Educated at Rajasthan University, Jaipur
Profession  Agriculturist, Political and Social Worker
Permanent Address  G-1, Ganapati Enclave,
                           Ajmer Road, Jaipur-302006 (Rajasthan)
                           Tel.: 0141- 2223900, 2228000
Present Address  9, Safdarjung Lane, New Delhi
                           Tel.: 23011939, 23011951
                           Mobile: 9013181305
                           E-mail: om.mathur@sansad.nic.in

Positions Held
April 2008  Elected to Rajya Sabha
May 2008-May 2009  Member, Committee on Chemicals and Fertilizers
Aug. 2009-May 2014  Member, Committee on Railways
July 2016  Elected to Rajya Sabha (second term)
25 July 2016-31 July 2016  Member, Committee on Defence
July 2016 onwards  Chairman, House Committee
Oct. 2016 onwards  Member, General Purposes Committee
Member, Committee on Petroleum and Natural Gas

Countries Visited  Kenya, Tanzania, Zimbabwe, Gulf countries,
                     Thailand, Malaysia, Singapore, Dubai (U.A.E.),
                     U.K., Ireland and France
Other Information

Associated with the Rashtriya Swayamsevak Sangh (R.S.S.) as a Pracharak since 1972; General-Secretary (ORG), Bharatiya Janata Party, Rajasthan, 1990-2002; In-charge, B.J.P. units in the States of Uttarakhand, Madhya Pradesh and Gujarat, 2002-2008; All India General-Secretary, B.J.P., 2005-2008; State President, B.J.P., Rajasthan, January 2008 to July 2009; All India Secretary, B.J.P., 2004-2005; Member, National Executive, B.J.P., 1990-2009; National Vice-President, B.J.P. since 2014; President, India Japan Parliamentary Friendship Group, Oct. 2016 onwards
MEENA, DR. KIRODI LAL
[Bharatiya Janata Party — Rajasthan]

Father’s Name
Late Shri Manohar Lal Meena

Mother’s Name
Shrimati Foola Devi

Date of Birth
3 November 1951

Place of Birth
Village-Khohra, Dausa (Rajasthan)

Marital Status
Married on 3 March 1961

Spouse Name
Shrimati Golma Devi

Educational Qualifications
M.B.B.S.
Educated at Sardar Patel Medical College, Bikaner (Rajasthan)

Profession
Agriculturist, Medical Practitioner, Political and Social Worker

Permanent Address
3/80, S.F.S. Agrawal Farm, Mansarovar, Jaipur (Rajasthan)
Telefax: 0141-2373047
Mobile: 09414077707

Present Address
Bungalow No. AB-4, Pandara Road, New Delhi-110001
Tel.: 23782586, 23782117
E-mail: drkirodi.meena51@sansad.nic.in.

Positions Held
Member, Rajasthan Legislative Assembly (five terms)
1985-88
Member, Committee on Scheduled Caste Welfare, Rajasthan Legislative Assembly
1989-91
Member, Ninth Lok Sabha
1990
Member, Indian Parliamentary Group
1989-91
Member, Advisory Committee of Lok Sabha on Food and Civil Supply
1990-91
Member, Joint Committee on Office of Profit
1998-2003 and 2013
Member, Estimate Committee, Rajasthan Legislative Assembly

2003-2007
Cabinet Minister, Food and Civil Supply, Government of Rajasthan

2007-2008
Chairman, Committee on Estimate, Rajasthan Legislative Assembly

2009-2014
Member, Fifteenth Lok Sabha

2009-2013
Member, Committee on Law and Justice

Member, Committee on Water Resources

Member, Committee on Urban Development

April 2018
Elected to Rajya Sabha

Sept. 2018 onwards
Member, Committee on Water Resources

Books Published
Aadivaasiyon ke Sangharsh ki Gaatha, 2001

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests
Planted ten thousand trees every year to save the environment; Intensive Plantation in eighteen villages in three districts of Rajasthan, namely Dausa, Karoli and Bharatpur; worked for water conservation, upliftment of poor, promotion of education and campaign against social evils

Sports, Clubs, Favourite Pastimes and Recreation
Kabaddi and Volleyball

Countries Visited
U.S.A. (twice) and Nepal

Other Information
Actively associated with Rashtriya Swayamsevak Sangh (R.S.S.) right from the student life; went to jail under DIR/MISA during emergency; organized various people's movements for addressing public problems in Rajasthan; organized, (i) eye-treatment and blood donation camps, (ii) a labour movement against the mining mafia of Dhaulpur Badi with the resolution "Mine to the Miner" and facilitated employment to about 60,000 labourers, (iii) Social conferences on social reforms i.e. dowry, child marriage, bigamy, death feast (Mrityubhaj), alcohol prohibition, trafficking of women etc., (iv) support programs in the wake of natural disasters (floods, famine, and arson), (v) jan jagaran abhiyan and arrange aid (financial assistance) to the tsunami cyclone affected people, (vi) jail Bharo Andolan throughout the State for resolving youth issues as State President, BJP, Rajasthan and (vii) movements for reservation and sadbhawana yatra; contributed to the construction of big hostels in Jaipur, Kota, Dausa for the education of poor students of Scheduled Tribes; provided
financial assistance for helping the cyclone affected people of Odisha, Bihar, Gujarat in the wake of disasters; Cash assistance of Rs. 51,000 each to the families of soldiers martyred in the Kargil war from Dausa, Karauli and Sawai Madhopur; travelled throughout the State of Rajasthan by means of the 'Vijay Sankalp Yatra'; Travelled 2 lakh 60 thousand kilometers by road throughout the year; conducted 'Jan Jagran Yatra' on sanctity of polity and value based politics; strengthened the Public Distribution System and started the ration ticket scheme between 2003 to 2008 while serving as a Minister and effectively controlled corruption and scams; was arrested 21 times in connection with the people movements; was jailed 7 times including jail term; Director, Bhoomi Vikas Bank, Hindon, 1986; District President, District Council, Dausa (Rajasthan), 1995-98; District President, B.J.P., Sawai Madhopur, 1981-84; State President, (i) B.J.P., Rajasthan, 1985-86, (ii) Bhartiya Janata Yuva Morcha, Rajasthan, 1986-88 and (iii) Anusuchit Janjati Morcha, B.J.P., Rajasthan, 1993-97; State Vice-President, B.J.P., Rajasthan, 1998-99; National Vice-President, Anusuchit Janjati Morcha, B.J.P., Rajasthan, 1998-2000; Member, (i) National Council, B.J.P. (four times), (ii) State Working Committee, B.J.P. (four times) and (iii) Vanya Jeev Salahkar Mandal, Rajasthan
MEMON, SHRI MAJEED
[Nationalist Congress Party — Maharashtra]

Father's Name  Shri Haji Ahmed
Mother's Name  Shrimati Aishabai
Date of Birth  12 December 1945
Place of Birth  Mumbai (Maharashtra)
Marital Status  Married on 27 December 1976
Spouse Name  Shrimati Saeeda Memon
Children  Two sons
Educational Qualifications  B.A. (Economics and Political Science), LL.B.
Educated at R.D. National College and Government Law College, Mumbai
Profession  Practising Lawyer
Permanent Address  71, Aashiyana, 1st Lane, Almeida Park,
Near Bhabha Hospital, Bandra (W),
Mumbai-400050 (Maharashtra)
Tel.: 022-26401441 (R), 22704887 (O)
Fax: 022-22621840 (O)
Mobile: 09821016227
E-mail: majeed.memonadv@gmail.com
Present Address  19, Ferozeshah Road, New Delhi-110001
Tel.: 23782019, 23782521
Mobile: 9013181021, 9013181233
E-mail: majeed.memon@sansad.nic.in

Positions Held
April 2014  Elected to Rajya Sabha
Aug. 2014-April 2015  Member, Committee on Public Undertakings
Sept. 2014-Sept. 2016 and March 2015  Member, Committee on Personnel, Public Grievances,
Sept. 2017 onwards  Law and Justice
Member, Select Committee of Rajya Sabha on the
Mines and Minerals (Development and Regulation)
Amendment Bill, 2015
May 2015-July 2015  Member, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013

June 2016 onwards  Member, Joint Committee on Food Management in Parliament House Complex

Sept. 2016-Sept. 2017  Member, Committee on Home Affairs

Books Published  Saaya-E-Gul (poems in Urdu and Hindi)

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  Worked as Human Rights activist and invited to speak on various subjects of law and justice; practised law in the Supreme Court and various High courts of India; also worked in the Courts in U.K., U.S.A., South Africa, and U.A.E. over past twenty years; participated in several national and international television debates and discussions

Sports, Clubs, Favourite Pastimes and Recreation  Cricket, football, carrom and chess

Countries Visited  U.K., U.S.A., South Africa, U.A.E., France, Germany, Switzerland, Singapore, Turkey and Bahrain in connection with professional legal cases and for tourism

Other Information  National Secretary and Member, Working Committee, Nationalist Congress Party (N.C.P.); was Member, Consultative Committee for the Ministry of Law and Justice and Ministry of Electronics and Information Technology, Sept. 2014 onwards
MISRA, SHRI SATISH CHANDRA
[Bahujan Samaj Party — Uttar Pradesh]

Father's Name: Late Justice Tribeni Sahai Misra (Retd. Chief Justice, Gauhati High Court and Lokayukta, Bihar)

Mother's Name: Late Dr. Shakuntala Misra

Date of Birth: 9 November 1952

Place of Birth: Kanpur (Uttar Pradesh)

Marital Status: Married on 4 December 1980

Spouse’s Name: Shrimati Kalpna Misra

Children: One son and four daughters

Educational Qualifications: B.A., LL.B. Educated at Allahabad University and Kanpur University

Profession: Senior Advocate

Permanent Address: 17/6, Windsor Place, Lucknow-226001 (Uttar Pradesh) Tel.: 0522-2239111 Telegraph: 0522-2239222

Present Address: Bungalow No. 29, Lodhi Estate, New Delhi-110003 Tel.: 2463390 Mobile: 9868181777, 9013181078 E-mail: satish.misra@sansad.nic.in

Positions Held:
- May 2002-Sept. 2003: Advocate General, Uttar Pradesh (Cabinet Minister rank)
- Jan. 2004 onwards: All India General Secretary, Bahujan Samaj Party (B.S.P.)
- July 2004: Elected to Rajya Sabha
- Aug. 2004-May 2009: Member, Committee on Home Affairs
- May 2012-May 2014 and Sept. 2014-Sept. 2015:
July 2007 onwards  
Jan. 2006-May 2009  
June 2006-May 2009  
17 May-11 Nov. 2007  
17 Nov. 2007-6 March 2012  
Nov. 2007 onwards  
Feb. 2008-April 2018  
Dec. 2009-July 2010  
July 2010  
Aug. 2010 onwards  
Aug. 2010-Dec. 2010  
Sept. 2010 onwards  
March 2011-Oct. 2013  
May 2011-May 2014  
July 2011 onwards  
June-Nov. 2012  
April 2013 onwards  
May 2013-June 2018  
Sept. 2014-Sept. 2015  

- Member, Committee on Petroleum and Natural Gas
- Leader, Bahujan Samaj Party, Rajya Sabha
- Member, Business Advisory Committee
- Member, Committee on MPLADS
- Member, Institute of Constitutional and Parliamentary Studies
- Member, Joint Parliamentary Committee on Wakf
- Member, Parliamentary Forum on Youth
- Cabinet Minister attached to Hon'ble Chief Minister, Uttar Pradesh
- Chairman, State Advisory Council, Uttar Pradesh
- Member, General Purposes Committee
- Member, Committee on Ethics
- Member, Select Committee on the Commercial Division of the High Courts Bill, 2009
- Re-elected to Rajya Sabha (second term)
- Member, Committee for Implementation of the Prime Minister's New 15 Point Programme for the Welfare of Minorities
- Member, Committee on Finance
- Member, Select Committee of Rajya Sabha to the Prevention of Torture Bill, 2010
- Member, Content Advisory Committee of Rajya Sabha Television Channel
- Member, Council of National Literacy Mission Authority (NLMA), Department of School Education & Literacy, Ministry of Human Resource Development
- Member, Joint Parliamentary Committee to examine matters relating to allocation and pricing of telecom licences and spectrum
- Member, Committee on Public Accounts
- Member, India-Canada Parliamentary Friendship Group
- Member, India-China Parliamentary Friendship Group
- Member, Select Committee of Rajya Sabha on the Lokpal and Lokayuktas Bill, 2011
- Member, Hindi Salahkar Samiti, Ministry of Youth Affairs and Sports
- Chairman, Committee on Government Assurances
- Member, Select Committee of Rajya Sabha on the Insurance Laws (Amendment) Bill, 2008
- Chairman, Committee on Health and Family Welfare
- Member, Joint Committee on Members Salary and Allowances
Feb.-Oct. 2015 Member, General Assembly of I.C.C.R.
March 2015 Member, Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015
Sept. 2015 onwards Member, Committee on Railways
May-July 2015 Member, Select Committee of Rajya Sabha on Constitution (One Hundred and Twenty-second Amendment) Bill, 2014
Jan.-April 2016 Member, Joint Committee on the Insolvency and Bankruptcy Code, 2015
March-May 2016 Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016
May-July 2016 Member, Joint Committee on the Enforcement of Security Interest and Recovery of Debts Laws and Miscellaneous Provisions (Amendment) Bill, 2016
July 2016 Re-elected to Rajya Sabha (third term)
July 2016-June 2018 Member, Committee of Privileges
Feb. 2017 onwards Member, Committee on Provision of Computers to Members of Rajya Sabha
April-July 2017 Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017
Aug. 2017 onwards Member, Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017
July 2018 onwards Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests
Has been taking active interest in the upliftment and education of handicapped persons especially the blind in the State of U.P.; organised several seminars and conferences on public interest litigation and various legal problems of helpless widows and agricultural labourers; Chairman, Legal Aid Centre, Lucknow; co-ordinated the establishment of Dr. Shakuntala Misra Rehabilitation (for Handicaps) University, Lucknow, U.P.; reading books and journals

Sports, Clubs, Favourite Pastimes and Recreation
Cricket, badminton and table tennis; watching plays; organizing cricket matches of blinds and other handicaps

Countries Visited
U.K., U.S.A., South Africa and most of the countries of Europe
MISTRY, SHRI MADHUSUDAN
[Indian National Congress — Gujarat]

Father’s Name  Shri Devram
Mother’s Name  Shrimati Tulsiben
Date of Birth  3 January 1945
Place of Birth  Ahmedabad (Gujarat)
Marital Status  Married on 27 May 1969
Spouse Name  Shrimati Meenaben Mistry
Children  Three daughters and one son
Educational Qualifications  M.A., Diploma in Development Studies (Completed one year of two years course), Certificate Course in Advocacy Studies, Course for Trade Union Officer, Indian Institute of Management (IIM), Ahmedabad Educated at M.S. University, Vadodara, Gujarat, Ruskin College, Oxford (U.K.), Institute of Development Research, Boston, U.S.A.

Profession  Trade Unionist, Political and Social Worker
Permanent Address  Plot No. 814, Sector-8, Gandhinagar-382007 (Gujarat)
Tel.: 079-23243126
Fax: 079-27556020
Mobile: 09409307484
E-mail: mdmistry2006@yahoo.co.in

Present Address  AB-89, Shahjahan Road, New Delhi-110011
Tel.: 23072375, 21430853
Mobile: 9013181032, 9013181033
E-mail: madhusudan.mistry@sansad.nic.in

Positions Held
2001-2004  Member, Thirteenth Lok Sabha (elected in a bye-election)
2002-2004  Member, Committee on Science and Technology, Environment and Forests
2004-2009  
Member, Fourteenth Lok Sabha (second term)  
Member, Consultative Committee for the Ministry of Rural Development

2004-2009  
Chief Whip, I.N.C. in Lok Sabha  
Member, Committee on Finance

March 2005-May 2009  
Chairman, House Committee, Lok Sabha

April 2014  
Elected to Rajya Sabha

Sept. 2014 onwards  
Member, Committee on Defence  
Member, Committee on Government Assurances

May 2015-July 2015  
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-second Amendment) Bill, 2014

July 2016 onwards  
Member, Central Advisory Committee, constituted under the Building and other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996

April-July 2017  
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017

**Social and Cultural Activities,**  
**Literary, Artistic and Scientific Accomplishments and other Special Interests**  
Contributing to and enhancing the activities of various social organizations; contributed several articles to Gujarati dailies and various periodicals in English; exploring and watching nature’s wonders, travelling and enjoying adventures

**Sports, Clubs, Favourite Pastimes and Recreation**  
Watching sports, football, hockey, snooker and other games; reading books

**Countries Visited**  
U.K., U.S.A., the Netherlands, Germany, Ghana, Thailand, Sri Lanka, Cuba, Portugal, Spain, South Africa, Nepal, Bangladesh and Nigeria

**Other Information**  
Lecturer in a College, Ahmedabad, 1969-70; Trade Union officer, 1970-78; Field officer, OXFAM (U.K.), 1979-85; Managing Trustee, NGO-Disha, Ahmedabad, 1985-96; General Secretary, Forest Workers' Union; General Secretary of a number of Unions of the unorganized sector
MOHANTY, SHRI ANUBHAV
[Biju Janata Dal — Odisha]

Father’s Name
Shri Abhaya Kumar Mohanty

Mother’s Name
Shrimati Madhusmita Mohanty

Date of Birth
24 December 1981

Place of Birth
Cuttack (Odisha)

Marital Status
Married on 8 February 2014

Spouse’s Name
Shrimati Varsha Priyadarshini

Educational Qualifications
B.A. (Public Administration)

Profession
Artist, Political and Social Worker

Permanent Address
At-Nandi Sahi, Choudhury Bazar,
Cuttack-753001 (Odisha)
Mobile: 09937000038, 09437300373

Present Address
101, SWAJAS Deluxe,
Dr. B.D. Marg, New Delhi-110001
Tel.: 23329188, 23329189
Mobile: 9868181234
E-mail: anubhav.mohanty@sansad.nic.in

Positions Held
June 2014
Elected to Rajya Sabha (ceased to be Member w.e.f.
24 May 2019 consequent on his election to the 17th
Lok Sabha)

Sept. 2014-May 2019
Member, Committee on Human Resource
Development
Member, Committee on Empowerment of Women

March 2015
Member, Select Committee of Rajya Sabha on the
Coal Mines (Special Provisions) Bill, 2015

Member, Select Committee of Rajya Sabha on the
Prevention of Corruption (Amendment) Bill, 2013

Feb. 2017-May 2019
Member, Committee on Provision of Computers to
Members of Rajya Sabha
**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Participated in literary and cultural activities since school days; earned accolades in debates, symposiums, cultural events, music, drama and acting; his achievements in performing arts and films have contributed to his immense popularity; actively involved in social work and service of mankind.

**Sports, Clubs, Favourite Pastimes and Recreation**

Participated in basketball and other sports at the district and state level; visiting libraries and reading books.

**Other Information**

Entered politics in 2013-2014; besides films and politics, has firm convictions in sublime humane values rooted in ethics, dedication, hard work, etc.
MOHAPATRA, DR. RAGHUNATH
[Nominated — Bharatiya Janata Party]

Father's Name  Shri Damodar Mohapatra
Mother's Name  Shrimati Sakuntla Mohapatra
Date of Birth  24 March 1943
Place of Birth  Sasan Padia, Distt. Puri (Odisha)
Marital Status  Married on 20 March 1966
Spouse's Name  Shrimati Rajani Mohapatra
Children  Three sons and two daughters
Educational Qualifications  8th Passed
                     Educated at Padia, Puri Town, Odisha
Profession  Artist
Permanent Address  Sasana Padia, Old Town, Beside Maa Kali Temple, Bhubaneswar-751002 (Odisha)
Present Address  Flat No. 502, Brahmaputra Apartment, Dr. B.D. Marg, New Delhi-110001
                        Tel.: 23310455, 23310580
                        E-mail: raghunathmohapatra.1943@gmail.com
Positions Held
1960  Senior Instructor and Superintendent, Handicraft Training and Designing Center, Government of Odisha
July 2018  Nominated to Rajya Sabha
Sept. 2018 onwards  Member, Committee on Science and Technology, Environment and Forests
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Was nominated as Member, ICCR by the Ministry of External Affairs, Government of India; Recipient of, (i) Padma Shree, 1974, (ii) Padma Bhushan, 2001, (iii) Shilpguru, 2006, (iv) Padma Vibhushan, 2013, (v) National Award for Stone Carving by the President of India in 1968 and (vi) Merit Award by
the Prime Minister of India, 1972; his magnificent works include, two white Dholpuri Stone Lamp in the office of the Prime Minister of India; statue of Sun God displayed in the Central Hall of Parliament of India; wooden image of Lord Budha displayed at the Budha temple, Paris (France); Ashoka Pillar 15 feet high in Japan

*Countries Visited*  
France and Japan
MUKUT MITHI, SHRI
[Indian National Congress — Arunachal Pradesh]

Father’s Name  Late Shri Kumso Mithi
Mother’s Name  Late Shrimati Anachi Mega
Date of Birth  1 January 1952
Place of Birth  Roing, Distt. Lower Dibang Valley
(Arunachal Pradesh)
Marital Status  Married on 7 August 1975
Spouse’s Name  Shrimati Pomaya Mithi
Children  Three sons
Educational Qualifications  B.Sc.
Educated at Jawaharlal Nehru College, Pasighat,
Arunachal Pradesh and Ramakrishna Mission
Vidyalaya, Narendraipur, West Bengal
Profession  Political and Social Worker
Permanent Address  Anakum, Ezengo, P.O. & P.S. Roing,
Distt. Lower Dibang Valley-792110
(Arunachal Pradesh)
Tel.: 03803-223977
Fax: 03803-223066 (R), 0360-2291246 (O)
Mobile: 09436639300
E-mail: mukut.mithi@gmail.com
Present Address  AB-8, Pandara Road, New Delhi-110003
Tel.: 011-23782059
Fax: 011-23782058
Mobile: 9868181088
E-mail: mukut.mithi@sansad.nic.in

Positions Held
1983-2006  Member, Arunachal Pradesh Legislative Assembly
1985-98  Cabinet Minister, Government of Arunachal Pradesh
1999-2003  Chief Minister, Arunachal Pradesh
Leader of Opposition, Arunachal Pradesh Legislative Assembly

July 2006-March 2008  
Lieutenant Governor, Puducherry

May 2008  
Elected to Rajya Sabha

Aug. 2009-May 2014  
Member, Committee on Defence

July 2010-May 2014  
Member, Consultative Committee for the Ministry of Finance

May 2012-June 2014  
Member, Committee on Papers Laid on the Table

Dec. 2013 onwards  
Member, Parliamentary Forum on Millennium Development Goals

June 2014  
Re-elected to Rajya Sabha (second term)

Sept. 2014 onwards  
Member, Committee on Railways

Member, Consultative Committee for the Ministry of Communications

Life Member, Indian Parliamentary Group

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Took active part in relief work during devastating floods in West Bengal in 1972 while studying in Ramakrishna Mission Vidyalaya, Narendrapur, West Bengal; took part in International Hindi Conference, Suriname (South America); participated in 90 years anniversary of Mongolian People's Party at Ulanbator; participated in 6th General Assembly of the International Conference of Asian Political Parties (ICAPP) at Phnom Penh (Cambodia) in 2010; attended Parliamentary leadership programme at Yale University, U.S.A.; attended 57th Commonwealth Parliamentary Conference in London, 2011; part of delegation of “India-Japan Forum of Parliamentarian” in Japan, 2010; Member of delegation of “India-Japan Strategic Dialogue Project” in Japan, 2014

Sports, Clubs, Favourite Pastimes and Recreation

Football, volleyball, tennis, badminton, table tennis, reading and singing

Countries Visited

U.S.A., U.K., China, Russia, Australia, New Zealand, the Netherlands, Belgium, Suriname, Japan, Malaysia, Thailand, Laos, Vietnam, Nepal, Germany, France, Italy, Switzerland, Singapore, Cambodia, Austria, Bhutan, U.A.E., Canada, South Korea, Mongolia, Myanmar, Indonesia, Armenia, Vatican City, Turkmenistan, Finland, Sweden, Norway and Denmark

Other Information

MURALEEDHARAN, SHRI V.
[Bharatiya Janata Party — Maharashtra]

Father's Name  Shri Gopalan Vannathan Veettil
Mother's Name  Shrimati Devaki Namballi Vellam Velli
Date of Birth  12 December 1958
Place of Birth  Kannur, Kerala
Marital Status  Married
Spouse's Name  Dr. K.S. Jayasree
Educational Qualifications  Graduate in English Language and Literature
Profession  Socio-Political Activist
Permanent Address  Makayiram, RG-209A, Rose Gardens, Kochulloor Medical College, P.O. Thiruvananthapuram-695011 (Kerala)
Tel.: 0471-2446200
E-mail: vmkeralaoffice@gmail.com

Present Address  401, Swarna Jayanti Sadan Deluxe, Dr. B.D. Marg, New Delhi-110001
Tel.: 23736876
E-mail: v.muraleedharan@sansad.nic.in
vmdelhioffice@gmail.com

Positions Held
1999-2002  Vice Chairman, Nehru Yuva Kendra Sangathan
2002-2004  Director General, Nehru Yuva Kendra
April 2018  Elected to Rajya Sabha
June 2018 onwards  Member, Committee on External Affairs
Member, Consultative Committee for the Ministry of Railways
Dec. 2018 onwards  Member, Committee on Rules
30 May 2019 onwards  Minister of State in the Ministry of External Affairs; and
Minister of State in the Ministry of Parliamentary Affairs
MUTHUKARUPPAN, SHRI S.
[All India Anna Dravida Munnetra Kazhagam
— Tamil Nadu]

Father’s Name  Shri Sivasubbu Thevar
Mother’s Name  Shrimati Gomathyammal
Date of Birth  25 March 1958
Place of Birth  Vallanad, Distt. Tuticorin (Tamil Nadu)
Marital Status  Married on 8 July 1981
Spouse’s Name  Shrimati Ramalakshmi
Children  One son and one daughter
Educational Qualifications  M.A., B.L., B.Ed.
Educated at St. John’s College, Palayamkottai,
Madurai Kamraj University, Madurai, St. Xavier's
College of Education, Palayamkottai and Law
College, Madurai, Tamil Nadu
Profession  Advocate
Permanent Address  2A, 4th Middle Street, Thiagaraja Nagar,
Palayamkottai, Tirunelveli-627011 (Tamil Nadu)
Present Address  186, North Avenue, New Delhi-110001
Tel.: 23094183
Mobile: 9013181017
E-mail: muthukaruppanmp@gmail.com
Positions Held
2011-Sept. 2013  District Public Prosecutor
2011 onwards  Senate Member, Dr. Ambedkar Law University,
Chennai
April 2014  Elected to Rajya Sabha
Aug. 2014-April 2016  Member, Committee on Public Undertakings
Sept. 2014 onwards  Member, Committee on Energy
Member, Committee on Subordinate Legislation
Member, Consultative Committee for the Ministry
of Home Affairs
2014-2016  Deputy Leader, A.I.A.D.M.K., Rajya Sabha
Dec. 2014-June 2018
Member, Committee on Member of Parliament
Local Area Development Scheme (MPLADS)

March-May 2016
Member, Select Committee of Rajya Sabha on the
Enemy Property (Amendment and Validation) Bill, 2016

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Reading books and social and political activities

Other Information
Was associated with the Students' Wing of the
A.I.A.D.M.K.; District Office Bearer, A.I.A.D.M.K,
1988-98; State Party Organizing Secretary,
A.I.A.D.M.K., 2000-2004; District Secretary,
A.I.A.D.M.K, Urban District Tirunelveli, 2013-2016
NADDA, SHRI JAGAT PRAKASH
[Bharatiya Janata Party — Himachal Pradesh]

Father's Name  Dr. Narain Lal Nadda
Mother's Name  Late Shrimati Krishna Nadda
Date of Birth  2 December 1960
Place of Birth  Patna (Bihar)
Marital Status  Married on 11 December 1991
Spouse's Name  Dr. Mallika Nadda
Children  Two sons
Educational Qualifications  B.A., LL.B.
Educated at St. Xaviers School, Patna, Patna College,
Patna University and Himachal Pradesh University,
Shimla
Profession  Political Worker
Permanent Address  Nadda Niwas, Village Vijaypur, P.O. Auhar,
Distt. Bilaspur-174024 (Himachal Pradesh)
Tel.: 01978-259005
Present Address  7B, Motilal Nehru Marg, New Delhi-110001
Tel.: 23062046, 23062037
Mobile: 8800633377
E-mail: jpnadda@gmail.com
jp.nadda@sansad.nic.in

Positions Held
1993-98, 1998-2003 and 2007-2012  Member, Himachal Pradesh Legislative Assembly
(three terms)
1994-98  Leader, Bharatiya Janata Party Group, Himachal Pradesh Legislative Assembly
2008-2010

Cabinet Minister, Forest, Environment, Science and Technology and Parliamentary Affairs, Government of Himachal Pradesh

April 2012
Elected to Rajya Sabha

May 2012-Aug. 2012
Member, Committee on Transport, Tourism and Culture

Member, Court of the University of Delhi

Aug. 2012-May 2014
Member, Committee on Health and Family Welfare

May 2013-Nov. 2014
Member, Committee of Privileges

June 2014-Nov. 2014
Member, Business Advisory Committee

Member, Select Committee on the Insurance Laws (Amendment) Bill, 2008

Chairman, Committee on Human Resource Development

9 Nov. 2014-30 May 2019
Union Minister of Health and Family Welfare

April 2018
Re-elected to Rajya Sabha (second term)

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests

Won various debating competitions in Hindi and English

Sports, Clubs, Favourite Pastimes and Recreation

Was President, Olympic Association, Himachal Pradesh, 2008-2012; President, (i) Himachal Handball Association and (ii) Himachal Archery Association; Ex-Member Trustee, Special Olympics Bharat

Countries Visited

Visited, (i) U.S.A., as member of Indian delegation to study the American Presidential Elections, 1992-93, (ii) Doha (Qatar), to attend a seminar on 'Enriching the Middle East's Economic Future', March 2008, (iii) Australia, to study the health care system, (iv) China, to attend 26th Executive Committee Meeting of Partners in Population and Development (PPD), 26-27 March 2015, (v) Geneva (Switzerland), to attend Commonwealth Health Ministers Meeting (CHMM) as the President of the 68th World Health Assembly (WHA), 16-26 May 2015, (vi) Maldives, to attend Golden Jubilee Celebration of Independence of Maldives as the Special Envoy of Prime Minister, 26-27 July 2015, (vii) Dhaka (Bangladesh), to attend the Annual Board Meeting of Partners in Population and Development, 18-21 November 2015, (viii) Nusa Dua (Indonesia), to attend the inaugural function and Plenary of the International Conference on Family Planning (ICFP): Family Planning and New
Sustainable Development Goals (SDGs), 25-26 January 2016, (ix) Tokyo (Japan), to attend the Asian Health Ministers meet on Antimicrobial Resistance, 16 April 2016, (x) Colombo (Sri Lanka), to attend the 69th Session of the WHO Regional Committee (RC) for South East Asia Region, 5-9 September 2016, (xi) Berlin (Germany), to attend the 29th Stop TB Partnership Coordination Board and G 20 Health Ministers’ Meeting, 18-20 May 2017, (xii) Geneva (Switzerland), to attend the 70th WHA/CHMM and BRICS Health Ministers Meeting 21-25 May 2017 and 71st WHA and CHMM, 20-23 May 2018, (xiii) Tianjin (China); to attend the 7th BRICS Health Ministers’ Meeting, 5-7 July 2017, (xiv) Australia, to attend the International Digital Health Symposium, 19-21 February 2018, (xv) Moscow (Russia), to attend the Global Ministerial Conference on ‘Ending TB’, 16-17 November 2017, (xvi) Durban (South Africa), to attend the 8th BRICS Health Ministers’ Meeting, 18-20 July 2018 and (xvii) New York (U.S.A.), to attend the UN-HLM on TB and NCD, 25-28 September 2018; Canada, Costa Rica, Greece, U.K. and Turkey in other capacities

**Other Information**

Was inspired by the J.P. Movement to join the Chhatra Sangharsh Samiti; associated with the A.B.V.P., B.J.Y.M. and the B.J.P. in different capacities; detained for 45 days for leading a campaign for up-grading schools; organized, Rashtriya Sangarsh Morcha against corruption, 1987; National General Secretary, B.J.P., May 2010-November 2014; Secretary, B.J.P. Parliamentary Board and Central Election Committee since September 2014
NAGAR, SHRI SURENDRA SINGH
[Samajwadi Party — Uttar Pradesh]

Father’s Name
Shri Ved Ram Nagar

Mother’s Name
Shrimati Dharam Wati Nagar

Date of Birth
10 May 1965

Place of Birth
Gulaothi, Distt. Bulandshahr (Uttar Pradesh)

Marital Status
Married on 5 February 1987

Spouse’s Name
Shrimati Rakhi Nagar

Children
Two sons and one daughter

Educational Qualifications
B.Com.
Educated at SSV (PG) College, Hapur, Ghaziabad (Uttar Pradesh)

Profession
Industrialist, Agriculturist, Politics

Permanent Address
Old Bus Stand, Gulaothi, Distt. Bulandshahr-345408 (Uttar Pradesh)
Tel.: 05732-229821, 222044, 229061
Fax: 05732-228665
E-mail: surendranagarmp@gmail.com

Present Address
(i) 12, Talkatora Road, New Delhi-110001
(ii) B-361, New Friends Colony, New Delhi-110065
Tel.: 26923783, 26322061
Mobile: 9013181303
E-mail: surendranagar.mp@sansad.nic.in

Positions Held
1998-2009 Member, Uttar Pradesh Legislative Council
1998-99 and 2002-2004 Member, Committee to Review Rules, Uttar Pradesh Legislative Council
1998-99 Member, Committee on Parliamentary and Social Harmony, Uttar Pradesh Legislative Council
1999-2000 and 2004-2006 Member, Committee on Privileges, Uttar Pradesh Legislative Council
1999-2000  
Member, Standing Committee on Revenue to impart suggestions to Ministers, Uttar Pradesh Legislative Council  
Member, Committee on Questions and References, Uttar Pradesh Legislative Council

2000-2001  
Member, Standing Committee on Industry, Uttar Pradesh Legislative Council

Member, Committee on Financial and Administrative Delay, Uttar Pradesh Legislative Council

2001-2002  
Member, Committee on Equal Rights, Uttar Pradesh Legislative Council

2002-2003 and 2004-2005  
Member, Committee on Parliamentary Study, Uttar Pradesh Legislative Council

2003-2004  
Member, Committee on Determining Serial Number of Questions and Rules of Procedure, Uttar Pradesh Legislative Council

2009-2014  
Member, Fifteenth Lok Sabha

Member, Committee on Agriculture

Aug. 2012-May 2014  
Member, Committee on Railways

July 2016  
Elected to Rajya Sabha

July 2016-Aug. 2017  
Member, Committee on Chemicals and Fertilizers

Aug. 2016-June 2018  
Member, Committee on Government Assurances  
Member, Consultative Committee for the Ministry of Civil Aviation

Sept. 2017-Nov. 2018  
Member, Committee on Energy

June 2018 onwards  
Member, Committee on Subordinate Legislation

Nov. 2018 onwards  
Member, Committee on Rural Development

Books Published  
Biography of Late Ch. Ved Ram Nagar, 2007

Sports, Clubs, Favourite Pastimes and Recreation  
Badminton and cricket

Countries Visited  
U.S.A., U. K., Australia, Singapore, U.A.E., Hong Kong, Thailand, Switzerland, Greece, Italy, etc.
NANDA, SHRI PRASHANTA
[Biju Janata Dal — Odisha]

Father's Name  Shri Jagannath Nanda
Mother's Name Shrimati Kanchan Nanda
Date of Birth 2 May 1947
Place of Birth Cuttack, Odisha
Marital Status Married on 28 January 1976
Spouse's Name Shrimati Anupama Nanda
Children One son
Educational Qualifications B.Sc., M.A., LL.B.
Educated at Ravenshaw College, M.S. Law College and Utkal University, Cuttack
Profession Artist, Writer, Musician, Political and Social Worker, Film Producer and Director
Permanent Address Plot No. 1410, New Forest Park, Lane 3 B, Bapuji Nagar, Bhubaneswar, Khordha-751009 (Odisha)
Mobile: 9437300001, 7606087933
E-mail: nandapk47@gmail.com
Present Address 138-140, South Avenue, New Delhi-110011
Positions Held
2000-2004 and 2009-2014 Member, Odisha Legislative Assembly (two terms);
Minister, Higher Education and Rural Development, Government of Odisha
April 2018 Elected to Rajya Sabha
June 2018 onwards Member, Committee on Rural Development
Books Published Published the books: (i) Aushraba (Odia Novel) by Pakshighar Prakashanee, Bhubaneswar,
(ii) Palsa (Odia Novel) by Pakshighar Prakashanee, Bhubaneswar, (iii) Palsa (English Novel) by Pakshighar Prakashanee, Bhubaneswar, (iv) Akshaya Abakhaya short story by Dibyadutta Prakashanee,
Cuttack, (v) *Athach Ame*, short story by Dibyadutta Prakashanee, Cuttack, (vi) *Trikanya*, 3 short Novels by Pakshighar Prakashanee, Bhubaneswar, (vii) The Quest, English Novel by Pakshighar Prakashanee, Bhubaneswar and (viii) *Kalinga Gatha*, a historical Novel by Cuttack Students store; has been a regular columnist in Odia daily newspapers The Samaj, Nitidin and Prameya; a feature, *Olat Palat* was published in Odia daily 'The Samaj' every Sunday for four years; wrote more than 40 stories, screenplay and dialogues in different films and wrote more than 600 lyrics

Film maker, script-writer, screenplay writer, lyricist, music director and play back singer since 1976; three times National Award winner for acting in films (Nua Bou, Matira Manish and Adina Megha); two times State award winner for acting in films (Man Akasha, Mamata); awarded several National and State awards for story writing and direction, 1976; received State award for best acting (Naiya in Hindi and Gouri in Odia), 1978; received State award for Balidan, Maa O Mamata, 1980; received State award for best actor and direction for Pooja (Odia film), 1981; received O.F.J.A. award for best screenplay writer and best director for Hisaaba Nikas (Odia film), 1982; received Uttam Kumar award for best director in Bengali film, Ghar Sansar by Government of West Bengal, 1993; received Jayadev award for best contribution to Odia film industry by Government of Odisha, 1998; received State awards for best film, best director, best story writer and best editor for Akrosh (Bengali) and Om Shanti (Odia) feature films, 2003; The Living Ghost (Jianta Bhoota), a feature film which was directed was based on Dongria Tribes and their exploitations was adjudged (i) most thought provoking film on social issues by sixth Independent South Asian Film Festival, Seattle U.S.A., 2009, (ii) was presented the Best Critic Award at Cairo Film Festival, 2008, (iii) received award for best film on environment conservation/presentation at 56th National Film Awards, 2008 and (iv) received Best Foreign Feature Film Award at Muscat Film Festival, 2010; received Lifetime Achievement Award for outstanding contribution to cinema by Odia Society
of Americas, 2010; received State Award for best story writer and direction, 2011; also contributed as Producer, Actor, screenplay and direction, Artist, Lyricist and Music Director for many Odia and Bengali films

**Sports, Clubs, Favourite Pastimes and Recreation**

Volleyball and basketball, reading books (preferably best sellers), travelling and studying various life styles

**Countries Visited**

Oman, Egypt, U.S.A. and U.A.E.
<table>
<thead>
<tr>
<th><strong>Father's Name</strong></th>
<th>Late Shri A. H. Naqvi</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>Mother's Name</strong></td>
<td>Late Shrimati Sakina Begum</td>
</tr>
<tr>
<td><strong>Date of Birth</strong></td>
<td>15 October 1957</td>
</tr>
<tr>
<td><strong>Place of Birth</strong></td>
<td>Bhadari, Distt. Allahabad (Uttar Pradesh)</td>
</tr>
<tr>
<td><strong>Marital Status</strong></td>
<td>Married on 3 June 1983</td>
</tr>
<tr>
<td><strong>Spouse's Name</strong></td>
<td>Shrimati Seema Naqvi</td>
</tr>
<tr>
<td><strong>Children</strong></td>
<td>One son</td>
</tr>
<tr>
<td><strong>Educational Qualifications</strong></td>
<td>B.A. (Hons.), Post Graduate (Mass Communication), Post Graduate Diploma in Media and Communication Educated at FRI College, Bareilly, Anglo-Verna College, Allahabad, Yadgar College, Allahabad and Asian Institute of Technical Studies</td>
</tr>
<tr>
<td><strong>Profession</strong></td>
<td>Agriculturist, Writer, Political and Social Activist</td>
</tr>
<tr>
<td><strong>Permanent Address</strong></td>
<td>245, Vidyapan Lok, Mayur Vihar Phase-I Extn., Delhi-110091</td>
</tr>
<tr>
<td><strong>Present Address</strong></td>
<td>Bungalow No. 7, Safdarjung Road, New Delhi-110029 Tel.: 23011977, 23011978 Mobile: 9899331115 Fax: 23011979 E-mail: <a href="mailto:naqvimukhtar@yahoo.com">naqvimukhtar@yahoo.com</a> <a href="mailto:manaqvi@gov.in">manaqvi@gov.in</a> <a href="mailto:mnaqvi@sansad.nic.in">mnaqvi@sansad.nic.in</a></td>
</tr>
<tr>
<td><strong>Positions Held</strong></td>
<td>1998-99 Member, Twelfth Lok Sabha Minister of State in the Ministry of Information and Broadcasting with additional charge of the Ministry of Parliamentary Affairs</td>
</tr>
</tbody>
</table>
2001-2003
Elected Vice-Chairman, Centre for Cultural Resources and Training (CCRT), Ministry of Culture, Government of India

Nov. 2002
Elected to Rajya Sabha

Jan.-March 2003
Member, Committee on Finance

Member, Committee on Commerce

Feb. 2003-2008
Member, Haj Committee, India

March 2003-Feb. 2004
Chairman, JPC on the Functioning of Wakf Boards
Member, Committee on Information Technology

July 2004-2008
Elected Chairman, Air Charter Operations Committee (Haj), Government of India
Member, Court of Aligarh Muslim University

Member, Committee on Defence

Oct. 2004-2008
Member, Consultative Committee for the Ministry of Communications and Information Technology

Aug. 2006-Nov. 2008
Member, Committee on External Affairs

July 2010
Elected to Rajya Sabha (resigned w.e.f. 23 June 2016) (second term)

Aug. 2010-Sept. 2014
Member, Committee on Defence

Aug. 2010-Dec. 2011
Member, Select Committee to the Wakf (Amendment) Bill, 2010

Aug. 2010-May 2014
Member, Consultative Committee for Ministry of Petroleum and Natural Gas
Member, Hindi Salahkar Samiti, Ministry of Civil Aviation

May 2011-April 2014
Member, Committee on Public Undertakings

Dec. 2011 onwards
Vice-President, India-Iran Parliamentary Friendship Group

May 2012-Nov. 2014
Member, Court of the Aligarh Muslim University

Oct. 2012 -May 2014
Member, Joint Committee on Salaries and Allowances of Members of Parliament

Member, Select Committee on the Insurance Laws (Amendment) Bill, 2008

Member, Committee on Home Affairs
Chairman, Committee on Papers Laid on the Table

Sept. 2014-June 2016
Member, Joint Committee on Food Management in Parliament House Complex

Member, Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex

9 Nov. 2014-12 July 2016
Minister of State in the Ministry of Minority Affairs

9 Nov. 2014-3 Sept. 2017
Minister of State in the Ministry of Parliamentary Affairs

July 2016
Elected to Rajya Sabha (third term)

12 July 2016-3 Sept. 2017
Minister of State (Independent Charge) of the Ministry of Minority Affairs
Minister of Minority Affairs

Books Published


Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Actively involved and associated with several socio-cultural and academic activities; involved in spreading public awareness in remote villages by way of organizing Chaupals (assemblies) for promotion of art, culture and social harmony; writing books, articles, scripts on socio-economic and cultural issues

Sports, Clubs, Favourite Pastimes and Recreation

Kabaddi, chess, volleyball and plays

Countries Visited

Widely travelled either as a leader or member of parliamentary/government/party delegation

Other Information

Actively participated in student's youth movements since student's days; detained at Naini Central Jail under MISA/DIR at the age of 17 years during the Emergency in 1975; confined to jail for over three dozens of times under various mass movements; actively participated in national movements; Distt. Vice-President and General Secretary, Yuva Janata (Youth wing of Janata Party), Allahabad, Uttar Pradesh, 1978-79; Elected Member, State Executive of Yuva Janata, Uttar Pradesh, 1979; General Secretary, Yuva Janata, Uttar Pradesh, 1980; All India Vice-President, Bharatiya Janata Yuva Morcha, 1992-97; National Secretary, B.J.P., 2000-2002; National General Secretary, Spokesperson and In-charge of several important states, 2002-2006; In-charge, Central Election Management Co-ordination Committee of the B.J.P. since 2006; All India Vice-President, B.J.P. since January 2006
NARAH, SMT. RANEE
[Indian National Congress — Assam]

Father's Name  
Late Shri Dil Mohamad

Mother's Name  
Shrimati Nurjahan Chaudhury

Date of Birth  
31 October 1965

Place of Birth  
Guwahati (Assam)

Marital Status  
Married on 16 February 1986

Spouse's Name  
Shri Bharat Narah

Children  
Two sons

Educational Qualifications  
B.A. Educated at Gauhati University, Guwahati, Assam

Profession  
Political and Social Worker, Agriculturist

Permanent Address  
Boginodi, Majgaon, P.O. & P.S.-Boginodi, Distt.-Lakhimpur (Assam)

Present Address  
M-16, South Extension Part-II, New Delhi-110049
E-mail : ranee.narah@sansad.nic.in

Positions Held

1998-99  
Member, Twelfth Lok Sabha
Member, Committee on Urban and Rural Development
Member, Library Committee
Member, Consultative Committee for the Ministry of Communications

1999-2004  
Member, Thirteenth Lok Sabha (second term)

1999-2000  
Member, Committee on Urban and Rural Development
Member, Committee on Defence

2000-2004  
Member, Consultative Committee for the Ministry of Petroleum and Natural Gas
Member, Consultative Committee for the Ministry of Civil Aviation
Member, Consultative Committee for the Ministry of Home Affairs
2009-2014
Member, Fifteenth Lok Sabha (third term)
Member, Committee on Transport, Tourism and Culture
Member, Committee on Estimates
Member, Consultative Committee for the Ministry of Information and Broadcasting

Oct. 2012-May 2014
Union Minister of State, Tribal Affairs

April 2016
Elected to Rajya Sabha

May 2016 onwards
Member, Committee on Petroleum and Natural Gas

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Chairperson, (i) North East Socio Cultural Organization (NESCO) and (ii) Jankalyan; involved in social and welfare activities since student days; organized several State and National level programmes for mobilisation of the youth; sports culture and promotion of women's interest

Sports, Clubs, Favourite Pastimes and Recreation
Active in women's cricket since school days; was Captain of Assam Women's cricket team; President, Women's Cricket Association of India; reading, writing and music

Countries Visited
Australia, Bangladesh, Cuba, Pakistan, Singapore, Thailand, U.K. and U.S.A.

Other Information
General-Secretary, Assam Pradesh Youth Congress, 1996-97; Vice-President, Assam Pradesh Youth Congress, 1996-97; President, Assam Pradesh Youth Congress, 1997-2000; Vice-President, Assam Pradesh Congress Committee, since 2015; Secretary, Science & Technology Cell, 1998-99; Public Relations Officer, Mizoram (Congress); Member, Executive Committee, Congress Parliamentary Party, 1998
NATHWANI, SHRI PARIMAL
[Independent — Jharkhand]

Father's Name  Shri Dhirajlal Nathwani
Mother's Name  Shrimati Pushpa Nathwani
Date of Birth  1 February 1956
Place of Birth  Mumbai (Maharashtra)
Marital Status  Married on 25 May 1984
Spouse's Name  Shrimati Varsha Nathwani
Children  One son
Educational Qualifications  Professional doctorate in management
Educated at National Institute of Management, Ahmedabad
Profession  Trader and Industrialist
Permanent Address  
(i)  VRAJ, Opposite HDFC Bank, 
    Near Suvidha Shopping Centre, 
    Besides Chandanbala Towers, 
    Paldi, Ahmedabad-380007 (Gujarat) 
    Tel.: 079-40094900, 40091430 
    Mobile: 09825211111
(ii) B/107, Harmu Housing Colony, 
    P.O. Doranda, P.S. Argora, 
    Ranchi - 834012 (Jharkhand) 
    Tel.: 0651-2244144 (O) 
    Fax: 0651-2244500 (O) 
    E-mail: pn.rajyasabha@gmail.com 
    Website: www.parimalnathwani.com

Present Address  27, Ferozeshah Road, New Delhi-110011 
Tel.: 23794010 
Fax: 23012879 
Mobile: 9868181299, 9013181192 
E-mail: parimal.nathwani@sansad.nic.in
Positions Held

April 2008
Elected to Rajya Sabha

May 2008-May 2009
Member, Committee on Commerce
Member, Consultative Committee for the Ministry of Home Affairs

Member, Committee on Personnel, Public Grievances, Law and Justice

Aug. 2009-April 2014
Permanent Special Invitee, Consultative Committee for the Ministry of External Affairs

Member, Consultative Committee for the Ministry of Commerce and Industry

April 2014
Re-elected to Rajya Sabha (second term)

Member, Select Committee of Rajya Sabha on the Payment and Settlement Systems (Amendment) Bill, 2014

Member, Committee on Railways

March 2015
Member, Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015

Sept. 2015 onwards
Member, Committee on Science and Technology, Environment and Forests

March 2016-May 2016
Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016

July 2018 onwards
Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Books Published

In Hindi, Jharkhand: Meri Karmabhoomi

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Founder Chairman and Trustee, Reliance Rural Development Trust (an NGO), which has carried out approximately 6246 works in 5558 villages across 25 districts of Gujarat for rural development; Chairman, National Safety Council, Gujarat Chapter; Vice-Chairman, Dwarkadheesh Devasthan Samiti; Trustee, Board of Governor’s Social Welfare Fund, Gujarat; Chancellor, Shree Bruhad Gujarat Sanskrut Parishad; Member, (i) Nathdwara Temple Board and (ii) Gujarat Ayurved University Development Board

Sports, Clubs, Favourite Pastimes and Recreation

Vice-President, Gujarat Cricket Association; Executive Member, Lion Club of Jamnagar; Member, Rotary Club of Jamnagar

Countries Visited

Russia, Switzerland, South Korea, Japan, Uganda, Kenya, as member of the delegation of the Government of Gujarat led by the Hon’ble Chief Minister; Austria, France, U.S.A., U.A.E., Thailand, China and Europe
NAVANEETHAKRISHNAN, SHRI A.
[All India Anna Dravida Munnetra Kazhagam — Tamil Nadu]

Father's Name          Shri K. Appasamy
Mother's Name          Shrimati A. Indirani
Date of Birth         18 May 1956
Place of Birth        Ponnappur West, Distt. Thanjavur (Tamil Nadu)
Marital Status        28 February 1982
Spouse's Name         Shrimati N. Tamil Selvi
Children              Two sons and one daughter
Educational Qualifications  B.Sc., B.L.
                          Educated at A.V.V.M. Sri Pushpam College, Poondi, Distt. Thanjavur, Tamil Nadu and Law College, Chennai
Profession            Senior Advocate
Permanent Address     No. 69A/48A, Santhome High Road, Foreshore Estate, Chennai-600028 (Tamil Nadu)
                          Tel.: 044-24620671
                          Mobile: 09282221700, 09710864774
                          E-mail: anavkrish@yahoo.co.in
Present Address        95-96, South Avenue,
                          New Delhi-110011
                          Tel.: 23045100, 23794648
                          Mobile: 9013181042
Positions Held

June 2014                         Elected to Rajya Sabha
Sept. 2014-June 2018               Member, Committee on Petitions
                                      Member, Committee on Rules
Sept. 2014 onwards                Member, Committee on Finance
Oct. 2014 onwards                 Member, Committee on Ethics
                                      Member, Consultative Committee for the Ministry of Law and Justice
Jan. 2015 onwards  Member, General Purposes Committee
May 2015-July 2015  Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014
June 2016  Elected to Rajya Sabha (second term)
April-July 2017  Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017
Aug. 2017-Dec. 2017  Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017
June 2018 onwards  Chairman, Committee on Government Assurances

Other Information

Was Part time Lecturer, Mercantile Law (for B.Com.), Raja Serfoji Government Arts College, Thanjavur; was Special Public Prosecutor (under E.C. Act and NDPS Act), Special Court, Thanjavur; was Additional Public Prosecutor, Madras High Court; was Member, Tamil Nadu Public Service Commission; Advocate General, Madras High Court, 2011-2013; Chairman, Tamil Nadu Public Service Commission, 2013-2014
NEKKANTI, SHRI BHASKAR RAO
[Biju Janata Dal — Odisha]

Father's Name	Late Shri N.S.N. Chowdary
Mother's Name	Shrimati N. Rama Ratnam
Date of Birth	23 July 1953
Place of Birth	Rajahmundry, Distt. East Godavari
(Andhra Pradesh)
Marital Status	Married on 28 April 1980
Spouse's Name	Shrimati N.C.H. Devi
Children	One son and one daughter
Educational Qualifications
B.Com.
Educated at Alagappa University, Karaikudi,
Tamil Nadu
Profession	Political and Social Worker
Permanent Address	Raniguda Farm, At P.O./P.S. Rayagada,
Distt. Rayagada-765001 (Odisha)
Present Address	703, Brahmaputra Apartments, Dr. B. D. Marg,
New Delhi-110001
Mobile : 9013181477
E-mail: br.nekkanti@sansad.nic.in

Positions Held
1997-2001	Councillor, Rayagada Municipality
2002-2004	Chairman, Orissa Tourism Development
Corporation, Odisha
2009-2011	Chairman, Orissa Rural Housing Development
Corporation
2011-2014	Chairman, Orissa Small Industries Corporation Ltd.
2014-May 2016	Deputy Chairman, Planning Board, Government of
Odisha
July 2016	Elected to Rajya Sabha
Sept. 2016-Sept. 2017	Member, Committee on Home Affairs
Member, Committee on Subordinate Legislation
Member, Committee on Petroleum and Natural Gas
Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)

Took up various social programmes; actively participated in the programmes of various trade unions, religious and cultural associations

Taiwan and South Africa

NETAM, SHRI RAM VICHAR
[Bharatiya Janata Party — Chhattisgarh]

Father’s Name: Late Shri Ramlochan Netam
Mother’s Name: Late Shrimati Jeerhuliya Netam
Date of Birth: 1 March 1961
Place of Birth: Sanawal, Distt. Balrampur (Chhattisgarh)
Marital Status: Married on 7 May 1987
Spouse’s Name: Shrimati Pushpa Netam
Children: Two daughters
Educational Qualifications: S.S.C.
Profession: Political and Social Worker
Permanent Address: House No. 93, Maulshree Vihar, V.I.P. Road, Near Hotel Babalon, Raipur-492007 (Chhattisgarh)
Tel.: 0771-4038875
E-mail: ramvicharnetam@gmail.com
Present Address: Flat No. 601, SWAJAS Deluxe, Dr. B. D. Marg, New Delhi-110001
E-mail: ramvichar.netam@sansad.nic.in
Positions Held:
1990-2000: Member, Madhya Pradesh Legislative Assembly
2000-2003, 2003-2008 and 2008-2013: Member, Chhattisgarh Legislative Assembly
2004-2005: Minister, Tribal Department, Government of Chhattisgarh
2005-2008: Home Minister, Government of Chhattisgarh
2008-2012: Minister, Panchayat and Rural Development, Government of Chhattisgarh
2012-2013: Minister, Water Resources Department, Government of Chhattisgarh
June 2016: Elected to Rajya Sabha
July 2016-Aug. 2016: Member, Committee on Chemicals and Fertilizers
Member, Committee on Industry
Sept. 2016 onwards
Aug. 2017-Dec. 2017

Member, Committee on Coal and Steel
Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests

Actively associated with health camps, eye camps, rural development programmes, tribal cultural activities, sports, etc.

Sports, Clubs, Favourite Pastimes and Recreation

Playing badminton, gardening

Countries Visited

U.S.A., Norway, Germany, Sweden, Dubai (U.A.E.), Singapore, Malaysia, Thailand, London (U.K.) and Scotland
NIRMALA SITHARAMAN, SMT.
[Bharatiya Janata Party — Karnataka]

Father's Name
Shri Narayanan Sitharaman

Mother's Name
Shrimati Savitri

Date of Birth
18 August 1959

Place of Birth
Madurai (Tamil Nadu)

Marital Status
Married on 12 September 1986

Spouse's Name
Dr. Parakala Prabhakar

Children
One daughter

Educational Qualifications
M.A. (Economics), M.Phil.
Educated at Seethalakshmi Ramaswamy College, Tiruchirapalli, Tamil Nadu and Jawaharlal Nehru University, New Delhi

Profession
Economist and Political and Social Worker

Permanent Address
C/o K. Lakshmi Narayan, 911, 21st Main, 38th Cross, 4th T-Block, Jayanagar, Bengaluru-560041 (Karnataka)
Tel.: 080-26548557
Mobile: 09848544469

Present Address
15, Safdarjung Road, New Delhi-110029
Tel.: 23793791, 23793792

Positions Held
2003-2005 Member, National Commission for Women
26 May 2014-9 Nov. 2014 Minister of State in the Ministry of Finance; and Minister of State in the Ministry of Corporate Affairs
26 May 2014-3 Sept. 2017 Minister of State (Independent Charge) of the Ministry of Commerce and Industry
June 2014 Elected to Rajya Sabha (resigned w.e.f. 17 June 2016)
July 2016 Elected to Rajya Sabha
3 Sept. 2017-30 May 2019 Minister of Defence
30 May 2019 onwards

Minister of Finance; and
Minister of Corporate Affairs

Travel, trekking, music and cooking

**Countries Visited**

Indonesia, to attend bilateral meeting with the Defence Minister of Indonesia, 21-24 Oct. 2018; Singapore, to attend 5th ADMM Plus meeting, 18-21 Oct. 2018; France, as leader of a delegation for bilateral meeting, 11-12 Oct. 2018; Kazakhstan, to attend bilateral meeting with the Defence Minister of Kazakhstan, 2-4 Oct. 2018; Egypt, to attend bilateral meeting with the Defence Minister of Egypt; Thailand, to enhance the bilateral relation with the defence establishment of the Kingdom of Thailand, 26-29 Aug. 2018; Vietnam, to attend bilateral meeting with the Defence Minister of Vietnam, 12-15 June 2018; Cambodia, to attend bilateral meeting with the Defence Minister of Cambodia, 10-12 June 2018; China, to attend the Shanghai Cooperation Organisation (SCO) Meeting, 23-25 April 2018; Russia, as leader of a delegation for bilateral meeting, 3-5 April 2018; Philippines, to attend 4th ASEAN Defence Ministers' Meeting-Plus (ADMM-Plus), 23-25 Oct. 2017; Italy, to attend Joint Commission meeting in May 2017; Bilateral visit to Japan in April 2017; Bilateral visit to Cyprus in February 2017; Davos (Switzerland), to represent India at the World Economic Forum in January 2017; Philippines, to participate in the 2nd Intersessional Regional Comprehensive Economic Partnership (RCEP) Ministerial Meeting in November 2016; Bhutan for signing of the agreement on Trade, Commerce and Transit between India and Bhutan in November 2016; Norway, to attend the WTO Trade Ministers Meeting in October 2016; Sri Lanka, to attend bilateral meeting in September 2016; Canada, to attend the Annual ministerial dialogue in September 2016; Russia, to attend the INNOPROM-2016 in July 2016; Myanmar, for the India-Myanmar Business conclave in May 2016; Paris (France), to attend the Informal Gathering of the WTO Ministers in June 2016; Brussels (Belgium) and London (U.K.), to participate in India-EU Summit and bilateral meeting with EU in March-April 2016; Nairobi (Kenya), to attend the
WTO Ministerial Conference 2015 in December 2015; San Francisco (U.S.A.), to attend Fortune Global Forum-2015 in November 2015; Minsk (Belarus), to participate in the seventh Session of India-Belarus Inter-Governmental Commission for Economic, Trade, Industrial, Scientific and Cultural Cooperation and bilateral meeting in September 2015; New York and San Jose (U.S.A.), to participate in the meetings as part of delegation led by the Prime Minister of India in September 2015; Kuala Lumpur (Malaysia), to participate in the Regional Comprehensive Economic Partnership (RCEP) Inter-sessional Ministerial and Bilateral Meeting in July and August 2015; Algeria, to attend the India-Algeria Joint Commission Meeting in May 2015; Australia, to attend the Trade Ministers Meeting of G-20 held in Sydney in July 2014; Cairns (Australia), to attend the Finance Ministers and Central Bank Governors Meeting of G-20 in September 2014; Brazil, as a Member of the Prime Minister's Delegation to the 6th BRICS Summit held in Fortaleza in July 2014; China, as a Member of the Vice-President of India's Delegation in June 2014; Taiwan and U.S.A., as a Member of the Party Delegation in March 2009 and July 2012 respectively; U.K., as a Member of the International Jury in March 2007

*Other Information*

NISHAD, SHRI VISHAMBHAR PRASAD  
[Samajwadi Party — Uttar Pradesh]

Father's Name  
Late Shri Shrikrishan Nishad

Mother's Name  
Shrimati Shivkali Nishad

Date of Birth  
18 July 1962

Place of Birth  
Village Jhanjhari Purwa, Distt. Banda (Uttar Pradesh)

Marital Status  
Married on 20 April 1987

Spouse's Name  
Shrimati Shakuntala Nishad

Children  
Two sons and two daughters

Educational Qualifications  
M.A. (Economics), LL.B. 
Educated at Pt. Jawaharlal Nehru Degree College, Banda and Bundelkhand University, Jhansi (Uttar Pradesh)

Profession  
Agriculturist/Farmer, Lawyer/Advocate and Political and Social Worker

Permanent Address  
(i) Village and Post-Jhanjhari Purwa, Distt. Banda-210126 (Uttar Pradesh)  
(ii) A-11, Awas Vikas Colony, Chilla Road, Distt. Banda-210001 (Uttar Pradesh) 
Tel.: 05192-224458 
Mobile: 09013181177, 09415083132

Present Address  
201, SWAJAS Deluxe, Dr. B. D. Marg, New Delhi-110001  
Tel.: 23312199, 23319321  
Mobile: 9013181177  
E-mail: vp.nishadmp@sansad.nic.in  
vp.nishad@rediffmail.com

Positions Held  
Member, Uttar Pradesh Legislative Assembly (four times)
Dec. 1993-May 1995  Minister of State, Revenue, Government of Uttar Pradesh
Chairman, Uttar Pradesh Fishries Corporation
1996-97  Member, Eleventh Lok Sabha
Member, Committee of Privileges,
Member, Committee on Transport and Tourism
Member, Estimates Committee
Oct. 2003-July 2004  Minister, Geology and Mining, Government of Uttar Pradesh
July 2004-March 2007  Minister, Dr. Ambedkar Gram Vikas Yojana, Government of Uttar Pradesh
June 2014  Elected to Rajya Sabha
Sept. 2014 onwards  Member, Committee on Welfare of Other Backward Classes
Aug. 2015 onwards  Member, Committee on Human Resource Development
July 2016  Re-elected to Rajya Sabha

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Participated in the movements launched by the farmers in Bundelkhand on issues relating to electricity, water, drought; helped to set up Inter College, Degree College, etc. named after 'Eklavya' in backward rural areas of Banda district

Sports, Clubs, Favourite Pastimes and Recreation
Volleyball

Countries Visited
Chicago (U.S.A.)

Other Information
Was detained several times in Banda jail during 'Jail Bharo Andolan' while participating in social movements; National General Secretary, Samajwadi Party
O'BRIEN, SHRI DEREK
[All India Trinamool Congress — West Bengal]

Father's Name
Late Shri Neil O'Brien

Mother's Name
Shrimati Joyce O'Brien

Date of Birth
13 March 1961

Place of Birth
Kolkata (West Bengal)

Marital Status
Married on 18 July 2006

Spouse's Name
Dr. Tonuca Basu

Children
One daughter

Educational Qualifications
B.A.
Educated at St. Xavier's School, Kolkata, St. Columba's School, Delhi and Scottish Church College, Kolkata

Profession
Quiz Master/Author

Permanent Address
158, Prince Anwar Shah Road, Kolkata-700045 (West Bengal)
Tel.: 033-24228735

Present Address
183, South Avenue, New Delhi-110011
Tel.: 23795540, 23795549
Mobile: 9013181158, 9013181099
E-mail: derek.ob@sansad.nic.in
connect@derek.in

Positions Held
Aug. 2009-July 2011 Chairman, Passenger Services Committee (PSC), Indian Railways
Aug. 2011 Elected to Rajya Sabha
Aug. 2011-Aug. 2012 Member, Committee on Health and Family Welfare
Sept. 2011-Aug. 2012 Member, Sub-Committee-I to examine the functioning of AIIMS of the Committee on Health and Family Welfare
Oct. 2011-May 2014  Member, Parliamentary Forum on Children
              Member, Consultative Committee for the Ministry of Human Resource Development
May 2012-Sept. 2014  Member, Committee on Papers Laid on the Table
Aug. 2012-May 2014  Member, Committee on Human Resource Development
Aug. 2012-Dec. 2014  Member, Committee on Provision of Computer Equipment to Members of Rajya Sabha
May 2013 onwards  Member, Business Advisory Committee
Sept. 2014-Sept. 2018  Member, Committee on Home Affairs
Sept. 2014-Sept. 2017  Member, Committee on Information Technology
Sept. 2014-Aug. 2017  Member, Committee on Food Management in Parliament House Complex
Jan. 2015-Aug. 2017  Member, Court of English and Foreign Languages University
March 2015  Member, Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015
April 2015-Aug. 2017  Member, Railway Convention Committee
May-July 2015  Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-second Amendment) Bill, 2014
May 2015 onwards  Member, Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015
Oct. 2015 onwards  Member, General Purposes Committee
Oct. 2016 onwards  Member, Consultative Committee for the Ministry of Human Resource Development
Oct. 2016 onwards  Member, Committee on Ethics
May 2017 onwards  Member, Content Advisory Committee of Rajya Sabha Television Channel
Aug. 2017  Re-elected to Rajya Sabha (second term)
Sept. 2017 onwards  Chairman, Committee on Transport, Tourism and Culture
March-Aug. 2018  Chairman, Sub-Committee to identify the issues involved in the co-ordination among Ministries of Culture, Tourism and State Governments for development of tourism of the Committee Transport Tourism and Culture

Books Published
(i) Mother Teresa-Down Memory Lane,
(ii) Cadbury's Bournvita Book of Knowledge. (Vol. 1-14),
(iii) The Mumbai Factfile,
(iv) The Know of Things,
(v) Know and Grow With Derek Series (Vol. 1-8),
(vi) Be a GK Champ Series (Vol. 1-8),
(vii) Indian Art and Culture.
Countries Visited

Visited, Sri Lanka, Pakistan, Bahrain, Oman, Kuwait, U.A.E., U.S.A., Qatar and Singapore to conduct Quiz Shows

ORAON, SHRI SAMIR
[Bharatiya Janata Party — Jharkhand]

Father’s Name          Shri Jokhana Oraon
Mother’s Name          Shrimati Bipto Oraon
Date of Birth         4 February 1970
Place of Birth        Bishunpur, Distt. Gumla (Jharkhand)
Marital Status        Married on 9 May 2000
Spouse’s Name         Shrimati Sushila Oraon
Educational Qualifications
                   Intermediate (Arts)
                   Educated at Bihar Intermediate Education Council,
                   Ranchi, Jharkhand
Profession            Agriculturist/Farmer
Permanent Address     Bishunpur Karamtoli, P.S. Bishunpur,
                       Distt. Gumla-835231 (Jharkhand)
                       E-mail: samiroraon119@gmail.com
Present Address       B-303, Gomti Apartments, M.S. Flats, B.K.S. Marg,
                       New Delhi-110001
                       E-mail: samir.oraon@sansad.nic.in
Positions Held
March 2005-Sept. 2009 Member, Jharkhand Legislative Assembly
April 2018               Elected to Rajya Sabha
June 2018 onwards       Member, Committee on Coal and Steel
Other Information       Worked with Vikas Bharti (NGO), Bishunpur in
                       the field of social and cultural activities; worked
                       with Vanavasi Kalyan Kendra, Jharkhand in cultural
                       and educational fields; Tritiye Varsh Prashikshit
                       in Rashtriya Swayamsewak Sangh and participated
                       actively in its social and cultural endeavours; worked
                       with Kendriya Sarna Samiti, Jharkhand; Sangathan
                       Mantri, Murma Parha Jatra Samiti
PANCHARIYA, SHRI NARAYAN LAL  
[Bharatiya Janata Party — Rajasthan]

Father’s Name  Late Shri Chhagan Lal Panchariya  

Mother’s Name  Late Shrimati Sunder Devi  

Date of Birth  10 August 1954  

Place of Birth  Phalodi, Distt. Jodhpur (Rajasthan)  

Marital Status  Married on 1 February 1979  

Spouse’s Name  Shrimati Sumitra Panchariya  

Children  One son and one daughter  

Educational Qualifications  M.Com., LL.B.  
Educated at Rajasthan University, Jaipur, Rajasthan  
and Jodhpur University, Jodhpur, Rajasthan  

Profession  Lawyer  

Permanent Address  Plot No. 12, Mrityunjaya, Paota ‘C’, 5th Road,  
Jodhpur-342006 (Rajasthan)  
Tel.: 0291-2541713  
Mobile : 09414132432  
E-mail: npanchariya@gmail.com  

Present Address  503, Brahmaputra Apartments, Dr. B.D. Marg,  
New Delhi-110001  
Tel.: 23326776  
Mobile: 9013181015  
E-mail: narayan.pancharia@sansad.nic.in  

Positions Held  
2000-2009  Member, Telecom Advisory Committee  
2008-2010  Member, Jodhpur Central Jail Advisory Committee  
Member, Legal Advisory Committee, Rajasthan High Court, Jodhpur  
April 2014  Elected to Rajya Sabha  
Sept. 2014-Aug. 2017  Member, Committee on Chemicals and Fertilizers
Sept. 2014 onwards
Member, Consultative Committee for the Ministry of Environment, Forest and Climate Change
Member, Hindi Salahkar Samiti for the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry

Feb. 2015 onwards
Member, Hindi Salahkar Samiti for the Ministry of Railways

July 2016 onwards
Member, Business Advisory Committee

July - Aug. 2016
Member, Committee on Coal and Steel

Sept. 2016 onwards
Member, Committee on Rural Development

June 2017 onwards
Member, General Body of Kendriya Vidyalaya Sangthan and its board of Governors (BoG)

Sept. 2017 onwards
Member, Committee on Petroleum and Natural Gas
Member, General Body of the National Rural Livelihood Promotion Society (NRLPS)

April 2018 onwards
Chairman, Committee on Ethics

Oct. 2018 onwards
Member, General Purposes Committee

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Associated with the Rashtriya Swayamsevak Sangh (R.S.S.) since 1968; participated in social activities and social reforms programmes; was Legal Advisor, All India Gurjar Gaur Brahmin Samaj; Member, Brahmin Mahasabha, Rajasthan

Sports, Clubs, Favourite Pastimes and Recreation
Participated in football, kabaddi and scout activities during school days

Other Information
PANDEY, MS. SAROJ
[Bharatiya Janata Party — Chhattisgarh]

Father's Name  Shri Shyamji Pandey
Mother's Name  Shrimati Gulabi Devi Pandey
Date of Birth  22 June 1968
Educational Qualifications  M.Sc. (Child Development)
               Educated at Bhilai Mahila College, Pt. Ravishankar University, Raipur
Profession  Social Worker
Permanent Address  1/A, Street-7/B, Phase-I, Maitri Nagar, Risali, Bhilai (Chhattisgarh)
               Tel.: 07882-276442
               Mobile: 09425247454
Present Address  6, Tughlak Lane, New Delhi-110011
Positions Held
  2008-2009  Member, Chhattisgarh Legislative Assembly
  2009-2014  Member, Fifteenth Lok Sabha
  Aug. 2009-May 2014  Member, Committee on Coal and Steel
  Oct. 2009-Oct. 2011  Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)
  April 2018  Elected to Rajya Sabha
  June 2018 onwards  Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)
  Sept. 2018 onwards  Member, Committee on Railways
  Member, Committee on Empowerment of Women
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Arranged Teej milan, Sawan mela, Ram Navami mahotsava, during the tenure of Mayor; worked for social empowerment by arranging talent search programme such as Durg Ideal, cricket and rangoli competition; speech, planning and research for development activities
**Sports, Clubs, Favourite Pastimes and Recreation**

Gardening, reading, listening music, debate, interior decoration; *Executive Member*, Jattar Club, Durg, *Member*, Horticulture Society, Durg

**Other Information**

World record for holding the post of a Mayor, M.L.A. and M.P. at the same time and this record is nominated for Guinness Book and Limca Book of Records; also holds the record for having longest term as a Mayor from Durg, for continuous 10 years; *received* the Best Mayor award; *National Secretary*, B.J.P., 2010
PATEL, SHRI AHMED  
[Indian National Congress — Gujarat]  

Father's Name  
Late Mohammed Ishakji Patel  

Mother's Name  
Late Shrimati Hawaben Mohammedbhai Patel  

Date of Birth  
21 August 1949  

Place of Birth  
Ankleshwar, Distt. Bharuch (Gujarat)  

Marital Status  
Married on 7 March 1976  

Spouse's Name  
Shrimati Memoona Ahmed Patel  

Children  
One son and one daughter  

Educational Qualifications  
B.Sc.  
Educated at Shree Jayendra Puri Arts and Science College, Bharuch, South Gujarat University  

Profession  
Agriculturist  

Permanent Address  
Village & P.O. Piraman, Taluka Ankleshwar, Distt. Bharuch-393001 (Gujarat)  
Tel.: 02646-249786  

Present Address  
23, Mother Teresa Crescent, New Delhi-110001  
Tel.: 23014669  
Fax: 23018535  
Mobile: 9868120016, 9868181669  
E-mail: patelm@sansad.nic.in  
Website: www.ahmedmpatel.in  

Positions Held  
March 1977-Aug. 1979  
Member, Sixth Lok Sabha  

1977-1981  
President, Gujarat Pradesh Youth Congress Committee  

1980-1984  
Member, Seventh Lok Sabha (second term)  

Joint Secretary, All India Congress Committee  

Dec. 1984-1989  
Member, Eighth Lok Sabha (third term)  

1985-86  
Parliamentary Secretary to Prime Minister  

Aug. 1993  
Elected to Rajya Sabha
Aug. 1999  
Dec. 1999-Feb. 2004  

Aug. 2004-May 2009,  
Aug. 2009-May 2014 and Sept. 2014 onwards  
Oct. 2004-2005  

Aug. 2005  
Jan. 2006-May 2009  
Aug. 2011  
Aug. 2017  

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**  

**Sports, Clubs, Favourite Pastimes and Recreation**  

**Countries Visited**  

**Other Information**  

- Re-elected to Rajya Sabha (second term)  
- Member, Committee on Petroleum and Chemicals  
- Member, Consultative Committee for the Ministry of Civil Aviation  
- Member, Committee on Petroleum and Natural Gas  
- Member, Consultative Committee for the Ministry of Human Resource Development  
- Re-elected to Rajya Sabha (third term)  
- Member, Joint Parliamentary Committee on Wakf  
- Re-elected to Rajya Sabha (fourth term)  
- Re-elected to Rajya Sabha (fifth term)  
- Social work  
- Reading, music and cultural programmes  

- Hungary, France, Austria, West Germany, U.K., U.S.A., Canada, Saudi Arabia, Myanmar, Iraq, Thailand, Egypt and Switzerland  

**Trustee,** (i) Gujarat Rahat Samiti, (ii) Jawahar Bhavan Trust, (iii) Bharuch Seva Ashram and (iv) Ankleshwar Gymkhana (established and managed by Sanskrutik Vikas Mandal); **President,** (i) Ankleshwar Taluka Panchayat, 1976-77 and (ii) Gujarat Pradesh Congress Committee, January 1986-October 1988; **General Secretary,** All India Congress Committee, September 1985-January 1986 and May 1992-October 1996; **Member,** (i) Congress Working Committee, April 1992 onwards and (ii) Gujarat State Haj Committee, September 2015 onwards; **Treasurer,** All India Congress Committee, October 1996-6 July 2000; **Political Secretary** to Congress President (AICC), 2001 onwards
PATEL, SHRI PRAFUL

[Nationalist Congress Party — Maharashtra]

Father's Name
Late Shri Manoharbhai Patel

Mother's Name
Late Shrimati Shantaben Patel

Date of Birth
17 February 1957

Place of Birth
Kolkata (West Bengal)

Marital Status
Married on 10 February 1977

Spouse's Name
Shrimati Varsha Patel

Children
One son and three daughters

Educational Qualifications
B.Com.
Educated at Bombay University, Mumbai, Maharashtra

Profession
Industrialist, Political and Social Worker,

Permanent Address
Bagicha Ram Nagar, Distt. Gondia-441614
(Maharashtra)
Tel.: 07182-222127, 222115

Present Address
26, Gurudwara Rakab Ganj Road,
New Delhi-110001
Tel.: 23712317, 23311986, 23717980 (R)
Fax: 23713344
Mobile : 9013181080, 9013181102
E-mail: praful@sansad.nic.in

Positions Held
1985-91 Chairman, Municipal Council, Gondia, Maharashtra
1991-96 Member, Tenth Lok Sabha
1994-95 Member, Consultative Committee for the Ministry of Environment and Forests
1995-96 Member, Committee on Science and Technology, Environment and Forests
1994-95 Member, Committee on Home Affairs
1996-97
Member, Eleventh Lok Sabha (second term)
Member, Committee on Finance
Member, Consultative Committee for the Ministry of Civil Aviation

1998-99
Member, Twelfth Lok Sabha (third term)
April 2000
Elected to Rajya Sabha
Jan. 2001-Feb. 2004
Member, Committee on Finance
Jan. 2002-Feb. 2004
Permanent Special Invitee, Consultative Committee for the Ministry of Civil Aviation
May 2002-July 2004
Member, Committee on Rules
May 2004-May 2009
Minister of State (Independent charge) of the Ministry of Civil Aviation
April 2006
Re-elected to Rajya Sabha (ceased to be Member w.e.f. 16 May 2009 consequent on his election to the 15th Lok Sabha)
Member, General Purposes Committee
2009-2014
Member, Fifteenth Lok Sabha (fourth term)
Minister of State (Independent Charge) of the Ministry of Civil Aviation
19 Jan. 2011-May 2014
Minister of Heavy Industries and Public Enterprises
June 2014
Elected to Rajya Sabha
Sept. 2014- July 2016
Member, Committee on Industry
Sept. 2014-June 2018
Member, House Committee
Member, Consultative Committee for the Ministry of Civil Aviation
May 2015-April 2016 and Aug. 2016-April 2018
Member, Committee on Public Undertakings
May-July 2015
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty Second Amendment) Bill, 2014
Sept. 2015-July 2016
Member, Committee on Petroleum and Natural Gas
Member, Select Committee of Rajya Sabha on the Prevention of Corruption (Amendment) Bill, 2013
Jan.-April 2016
Member, Joint Committee on the Insolvency and Bankruptcy Code, 2015
March-May 2016
Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016
May-July 2016
Member, Joint Committee on the Enforcement of Security Interest and Recovery of Debts Laws and Miscellaneous Provisions (Amendment) Bill, 2016
July 2016
Re-elected to Rajya Sabha
Sept. 2016-Aug. 2017
Member, Committee on Defence
April-July 2017
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017
Aug. 2017-Aug. 2018
Member, Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017
<table>
<thead>
<tr>
<th>Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests</th>
</tr>
</thead>
<tbody>
<tr>
<td>Sept. 2017 onwards</td>
</tr>
<tr>
<td>Honorary Doctorate, Leeds Metropolitan University, U.K.; Patron, Gondia Education Society, Gondia, Distt. Gondia, Maharashtra (The Society manages colleges and high schools, where nearly 1,10,000 students are studying); Chairman, Manoharbhai Patel Charitable Trust</td>
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<table>
<thead>
<tr>
<th>Sports, Clubs, Favourite Pastimes and Recreation</th>
</tr>
</thead>
<tbody>
<tr>
<td>President, All India Football Federation (AIFF); Senior Vice-President, Asian Football Confederation (AFC); Member, Finance Committee, FIFA; associated with, (i) Cricket Club of India, (ii) Lions Club International, (iii) Gondwana Club, Nagpur, (iv) Bombay Gymkhana, (v) Maharashtra Olympic Association, (vi) India International Centre and (vii) National Sports Club of India</td>
</tr>
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<tr>
<th>Countries Visited</th>
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<tbody>
<tr>
<td>Widely travelled</td>
</tr>
</tbody>
</table>
PATEL, SHRI RAJMANI
[Indian National Congress — Madhya Pradesh]

Father's Name  Shri Jamuna Prasad Patel
Mother's Name  Late Shrimati Sukhmanti Devi
Date of Birth  20 July 1945
Place of Birth  Barron, Distt. Rewa (Madhya Pradesh)
Marital Status  Married in 1965
Spouse's Name  Shrimati Manorama Patel
Children  Two sons
Educational Qualifications  M.A., LL.B.
Educated at T.R.S. College, Rewa
Profession  Farmer, Journalist/Writer and Political and Social Worker
Permanent Address  Patel Printing Press, Allahabad Road, Bara, Rewa
(Madhya Pradesh)
                Mobile: 9329704413
Present Address  17, Ferozeshah Road, New Delhi-110001
                Mobile: 9868181022
                E-mail: rajmanipatel.mp@sansad.nic.in
                      rajmanipatel20@gmail.com

Positions Held
1972-2003  Member, Madhya Pradesh Legislative Assembly
           (four times)
1982-85  Chairman, Department of Bridge Construction,
           Government of Madhya Pradesh
1985 onwards  President, Department of Backward Classes, Madhya Pradesh
1985-90  Minister (Independent charge) for Revenue, Law,
           Legislative and Parliamentary Affairs, Government
           of Madhya Pradesh
           Cabinet Minister, Department of Labour and
           Employment, Government of Madhya Pradesh
1998-2003  
Cabinet Minister, Planning Commission and Department of Statistics, Government of Madhya Pradesh
April 2018  
Elected to Rajya Sabha
June 2018 onwards  
Member, Committee on Agriculture
Member, Consultative Committee for the Ministry of Agriculture and Farmers Welfare

**Books Published**
In Hindi (i) *Samajik Nayay ki Disha* and (ii) *Pichhada Varg Guide*

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**
Has been active for social reforms from early age; fought against social evils like child marriage, dowry, feast on death and in favour of group marriages; *was elected Social and Cultural Secretary* in college, 1965-66; set an example by marrying his son in a simple group marriage ceremony

**Sports, Clubs, Favourite Pastimes and Recreation**
Interested in volleyball and *kabaddi*; social functions, creative work in the field of sanitation

**Countries Visited**
Russia, as a member of delegation of journalists

**Other Information**
*Treasurer, Advocates' Association, 1970-71; elected President and Mahamantri, District Youth Congress, Rewa, 1973; Member, All India Congress Committee, 1990-2008; State Vice-President, Youth Congress, 1973*
PATNAIK, SHRI SOUMYA R.  
[Biju Janata Dal — Odisha]

**Father’s Name**  
Late Shri Brajabandhu Patnaik

**Mother’s Name**  
Late Shrimati Kanak Manjari Patnaik

**Date of Birth**  
18 August 1952

**Place of Birth**  
Bangiriposi, Distt. Mayurbhanj (Odisha)

**Marital Status**  
Married on 12 July 1978

**Spouse’s Name**  
Shrimati Sudatta Patnaik

**Children**  
Two daughters

**Educational Qualifications**  
Educated at Ravenshaw College, Cuttack, Banaras Hindu University, Banaras and Utkal University, Bhubaneswar (Odisha)

**Profession**  
Trader/Industrialist

**Permanent Address**  
Plot No. 185, VIP Colony, IRC Village, Nayapalli, Bhubaneswar, Khurda-751015 (Odisha)  
Tel.: 0674-2550480, 2555514, 2548902, 2548903, 2549050, 2548905 (O)  
Mobile: 9861025000  
E-mail: soumyapatnaik.sambad@gmail.com

**Present Address**  
601, Brahmaputra Apartments, Dr. B.D. Marg, New Delhi-110001  
E-mail: sr.patnaik@sansad.nic.in

**Positions Held**

- **1996-98**  
  Member, Lok Sabha

- **April 2018**  
  Elected to Rajya Sabha (resigned w.e.f. 6 June 2019)

- **June 2018-May 2019**  
  Member, Committee on Defence

**Books Published**


Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Editor of 'Sambad', the number one Odia daily published by Eastern Media Limited; engaged in promoting Odia language and literature by conducting Odia writing tests throughout the state; organized debates and song competitions in Odia and publishing quality Odia books; heads the NGO named Aama Odisha which has also drawn the attention and goodwill of the people of the state for breaking records in organizing blood donation camps for collecting blood to save lives

Sports, Clubs, Favourite Pastimes and Recreation

An ardent sports enthusiast, interested in watching IPL, French Open, Commonwealth Games and various European soccer leagues

Countries Visited

Singapore and Malaysia

Other Information

Group Chairman, Eastern Media Limited, the largest conglomerate of the state; studied at London School of Economics and at Oxford University; taught in Banaras Hindu University before returning to Odisha to launch an Odia newspaper
PAWAR, SHRI SHARAD
[Nationalist Congress Party — Maharashtra]

Father's Name  Shri Govindrao Pawar
Mother's Name  Shrimati Shardabai Pawar
Date of Birth  12 December 1940
Place of Birth  Baramati, Distt. Pune (Maharashtra)
Marital Status  Married on 1 August 1967
Spouse's Name  Shrimati Pratibha Pawar
Children  One daughter
Educational Qualifications  Undergraduate
Profession  Agriculturist/Farmer
Permanent Address  8, Municipal House No. 45, J-Silver Oaks Bungalow,
Bhulabhai Desai Road, Mumbai City-400026 (Maharashtra)
Tel.: 022-23515222, 23525244 (O)
Fax : 022-23538911
Present Address  6, Janpath, New Delhi-110011
Tel.: 23018870, 23018619
Fax: 23018609
E-mail : sharadpawar.sp@gmail.com

Positions Held
1972 -74  Minister of State, Home, Food, Civil Supplies, Rehabilitation, Publicity, Youth Welfare and Sports, Government of Maharashtra
July 1980-Aug. 1981, Leader of the Opposition, Maharashtra Legislative Assembly
1982-87 President, Congress (S)
1984-85 Member, Eighth Lok Sabha (resigned in March 1985)
Nov. 1991-March 1993 Member, Tenth Lok Sabha (second term)
June 1991-5 March 1993 Union Cabinet Minister of Defence
1993-95 Member, Maharashtra Legislative Council
25 March 1995-20 May 1995 Leader of the Opposition, Maharashtra Legislative Council
May 1996-Dec. 1997 Member, Eleventh Lok Sabha (third term)
Dec. 1996 Leader, Congress (I) Parliamentary Party, Lok Sabha
1996-97 Member, Committee on Science and Technology, Environment and Forests
March 1998-99 Member, Twelfth Lok Sabha (fourth term)
19 March 1998-April 1999 Leader of the Opposition, Lok Sabha
1998-99 Member, General Purposes Committee
Member, Committee on External Affairs and its Sub-Committee-II
Member, Consultative Committee for the Ministry of Human Resource Development
Oct. 1999-May 2004 Member, Thirteenth Lok Sabha (fifth term)
1999 Leader, N.C.P. Parliamentary Party, Lok Sabha
1999-2000 Member, Committee on Agriculture
Member, General Purposes Committee
2000-2001 Member, Committee on Ethics
21 March 2001-March 2004 Vice-Chairman, National Committee on Disaster Management
Leader, N.C.P. Parliamentary Party, Lok Sabha
Aug. 2003 Chairman, JPC on Pesticide Residues in and Safety Standards for Soft Drinks, Fruit Juice and Other Beverages
May 2004-May 2009 Member, Fourteenth Lok Sabha (sixth term)
23 May 2004-May 2009 Union Cabinet Minister of Agriculture; Consumer Affairs, Food and Public Distribution
Vice-President, Parliamentary Forum on Water Conservation and Management
May 2009-Jan. 2014 Member, Fifteenth Lok Sabha (seventh term)
31 May 2009-18 Jan. 2011 Union Cabinet Minister of Agriculture and Union Cabinet Minister of Consumer Affairs, Food and Public Distribution
Leader, N.C.P. Parliamentary Party, Lok Sabha
19 Jan. 2011-26 May 2014 Union Cabinet Minister of Agriculture and Minister of Food Processing Industries
April 2014 Elected to Rajya Sabha
Sept. 2014-Sept. 2017 Member, Committee on Human Resource Development
Sept. 2014-June 2018  Member, Business Advisory Committee
Jan. 2015-March 2017  Member, General Purposes Committee
Jan. 2015 onwards  Member, Consultative Committee for the Ministry of Home Affairs
Sept. 2017 onwards  Members, Committee on Science and Technology, Environment and Forests

Books Published
(i) 'Fast Forward' - a collection of his speeches was released by the Hon'ble Prime Minister of India in 2008 and (ii) 'On My Terms', released by the President of India in December 2015

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
President, (i) Nehru Centre, Mumbai, (ii) Rayat Shikshan Sanstha, Satara, (iii) Vidya Pratishthann, Baramati, Pune, (iv) Agriculture Development Trust, Baramati, (v) Y.B. Chavan Pratishthan, Mumbai, (vi) Vasantdada Sugar Institute, Pune and (vii) Co-generation Association of India; agriculture, horticulture, economics, irrigation, energy, finance and sports

Sports, Clubs, Favourite Pastimes and Recreation
President, (i) Garware Club House, and (ii) Maharashtra Kustigir Parishad; Ex-President, (i) Mumbai Cricket Association, (ii) Maharashtra State Olympic Association, (iii) The Board of Control for Cricket in India (BCCI) and (iv) International Cricket Council (ICC); reading and travelling

Countries Visited
Widely travelled

Other Information
Conferred, 'Padam Vibhushan' in 2017; has been awarded the 'Outstanding Parliamentarian Award, 2003'; President, Nationalist Congress Party (NCP) since 10 June 1999; felicitated by various universities with Honorary Degrees like Ph.D., D.Sc., D.Litt., etc.; awarded the Krishi Ratna Award by Mahatma Phule Krishi Vidyapeeth, Rahuri, Maharashtra, October 2008
PERWEEN, SMT. KAHKASHAN
[Janata Dal (United) — Bihar]

Father's Name  
Shri Md. Saghiruddin

Mother's Name  
Shrimati Habiba Begum

Date of Birth  
1 January 1979

Place of Birth  
Doranda, Distt. Ranchi (Jharkhand)

Marital Status  
Married on 15 October 2000

Spouse's Name  
Shri Md. Nasimuddin

Children  
Two daughters

Educational Qualifications  
B.A.  
Educated at Ranchi Women's College, Ranchi

Profession  
Political and Social Worker

Permanent Address  
At and P.O. Ishaque Chak,  
Distt. Bhagalpur-812001 (Bihar)  
Tel.: 0614-2400786  
Mobile : 08544336606

Present Address  
C-203, Swarna Jayanti Sadan, Dr. B.D. Marg,  
New Delhi-110001  
Tel.: 23329858, 23329859  
Mobile: 9013181279, 9013181281  
E-mail : kahkashan.perween@sansad.nic.in

Positions Held  
April 2014  
Elected to Rajya Sabha

Member, Committee on Health and Family Welfare

Sept. 2014 onwards  
Member, Committee on Empowerment of Women

Sept. 2016 onwards  
Member, Committee on Information Technology

April 2018  
Nominated to the Panel of Vice-Chairmen, Rajya Sabha

June 2018 onwards  
Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)  
Member, House Committee
July 2018 onwards
Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Oct. 2018 onwards
Member, General Purposes Committee

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Worked for emancipation of women and upliftment of the poor; worked widely in the field of education, health and culture; worked actively for spreading awareness in the society especially among the marginalized sections

Sports, Clubs, Favourite Pastimes and Recreation
Organized a number of events, seminars and symposia to promote sports, art, literature and culture

Other Information
PODDAR, SHRI MAHESH
[Bharatiya Janata Party — Jharkhand]

Father's Name
Late Shri Kedarnath Poddar

Mother's Name
Late Shrimati Durga Devi Poddar

Date of Birth
14 November 1949

Place of Birth
Gumla (Jharkhand)

Marital Status
Married on 1 June 1974

Spouse's Name
Shrimati Nirmala Poddar

Children
Three daughters

Educational Qualifications
B.E. (Mech.)
Educated at Bangalore University, Bengaluru

Profession
Engineer/Technologist and Industrialist

Permanent Address
14/9, Basant Bihar, Kanke Road,
P.S.-Gonda, P.O.- Ranchi University,
Distt. Ranchi-834008 (Jharkhand)
Tel: 0651-6552111, 2213625
E-mail: poddarmp@gmail.com

Present Address
803, Brahmaputra Apartments,
Dr. B. D. Marg, New Delhi-110001
E-mail: mahesh.poddar@sansad.nic.in

Positions Held
July 2016 Elected to Rajya Sabha
July-Aug. 2016 Member, Committee on Water Resources
Sept. 2016-July 2017 Member, Committee on Urban Development
Sept. 2016 onwards Member, Consultative Committee for the Ministry of Power and the Ministry of New and Renewable Energy
Sept. 2017 onwards Member, Committee on Finance

Social and Cultural Activities, Literary, Artistic and Scientific Achievements and other Special Interests
Trustee, Sri Sri Ravishankar Vidya Mandir Trust (SSRVM) of Art of Living, Bengaluru
Countries Visited

Germany, Thailand, Singapore, U.S.A., Egypt, China, Sri Lanka, U.K., France, Australia, Bhutan, Japan, Spain and Portugal

Other Information

Was Chairman, Steel Wire Manufacturers Association of India, 2003-2006; developed and implemented acid free process for drawing high carbon steel wire; was President, (i) Federation of Jharkhand Chamber of Commerce, Ranchi and (ii) Jharkhand Small Industries Association; was National General Secretary, University YMCA of India; Member, Sub-Committee on Long Products, Bureau of Indian Standards; was Member, (i) Consultative Committee, Income Tax Department, Jharkhand and (ii) Board of Directors, Wire Association International Inc., U.S.A; State Treasurer, B.J.P., Jharkhand, 2004-2005; Director, Wire Association, International Inc., U.S.A.
PRABHU, SHRI SUresh
[Bharatiya Janata Party — Andhra Pradesh]

Father’s Name
Shri Prabhakar

Mother’s Name
Shrimati Sumati

Date of Birth
11 July 1953

Place of Birth
Mumbai (Maharashtra)

Marital Status
Married on 5 July 1984

Spouse’s Name
Shrimati Uma Prabhu

Children
One son

Educational Qualifications
B.Com. (Hons.), LL.B., F.C.A.
Educated at Bombay University, Mumbai, and Institute of Chartered Accountants of India, New Delhi

Profession
Chartered Accountant, Farmer, Social Worker, Educationist

Permanent Address
B-21, Sadhana, 16th Road, Khar (West), Mumbai-400052 (Maharashtra),
Tel.: 022-26496040

Present Address
12, Akbar Road, New Delhi- 110011
Tel.: 23010476, 23010478

Positions Held
1983
Director, Saraswat Cooperative Bank (the largest Cooporative Bank in India)

1990-95
Chairman, Saraswat Cooperative Bank
Member, Maharashtra Tourism Development Corporation (MTDC)
Member, Maharashtra State Cooperative Bank (MSCB)

1995-96
Chairman, First Maharashtra State Finance Commission (Constitutional Post)

1996-98
Member, Eleventh Lok Sabha
Member, Joint Committee to Draft Women’s Reservation Bill
Member, Committee on Finance
May-June 1996  Union Cabinet Minister, Industry
1998-99  Member, Twelfth Lok Sabha (second term)
1999-2004  Union Cabinet Minister, Environment and Forests
30 Sep. 2000-8 May 2002  Union Cabinet Minister, Power
9 May 2002-30 June 2002  Union Cabinet Minister, Power with additional charge of Heavy Industries and Public Enterprises
1 July 2002-24 Aug. 2002  Union Cabinet Minister, Power
Member, Consultative Committee for the Ministry of Commerce and Industry
2002-2004  Member, Public Accounts Committee
13 Dec. 2002-31 March 2004  Chairman, Task Force on Interlinking of Rivers (Cabinet Minister rank)
2004-2009  Member, Fourteenth Lok Sabha (fourth term)
Member, Committee on External Affairs
Member, Consultative Committee for the Ministry of Commerce and Industry
5 Aug. 2007-May 2009  Member, Committee on Finance
Nov. 2014  Elected to Rajya Sabha
9 Nov. 2014-3 Sept. 2017  Union Minister of Railways
June 2016  Elected to Rajya Sabha
3 Sept. 2017-30 May 2019  Union Minister of Commerce and Industry
10 March 2018-30 May 2019  Union Minister of Civil Aviation

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Connected with a large number of organizations active in the field of education, art and literature, sports, adult education, rehabilitation of mentally retarded children, hospitals, theatre, drama, trade associations; Treasurer, Confederation of UNESCO; Clubs and various Parliamentary Forums; published various papers on a variety of subjects such as economics, sociology and taxation; Chairman, Konkan Kala Academy; Vice-Chairman, All India Central apex body of Marathi stage; contributes regularly to leading national and international publications; takes interest in sectors such as co-operatives, social work, international affairs, education, economic affairs and public finance, industry, rural development, literature and fine arts and trade unions and associations

Sports, Clubs, Favourite Pastimes and Recreation

Table tennis, chess, cricket, tennis and football; Member, (i) Boat Club, (ii) Khar Gymkhana, (iii) New Bombay Sports Association, (iv) MIG
Sports Club, (v) India International Centre, (vi) India Habitat Centre and (vii) Gymkhana Club, New Delhi; 

**Vice-Chairman, Table Tennis Federation of India;** reading, travelling, sports, music and drama

**Countries Visited**

Widely travelled (more than 80 countries in Asia, Pacific, North America, Africa, Europe and Latin America); led several delegations to different countries

**Other Information**

Had his own Chartered Accountancy Firm before joining politics in 1996; **Chairman** of the largest Urban Co-operative Bank in India and connected with over 150 NGOs; also connected with many companies in corporate world; **Chairman,** (i) Indo-German Parliamentary Forum, (ii) Parliamentary Forum on Environment, (iii) Parliamentary Maritime Group and Forum Against Spurious drugs and (iv) Co-operative Forum of Parliamentarians; **Co-Chairman,** Indo-Japanese Parliamentary Forum; **Executive Member,** Indo-U.K. and Indo-E.U. Parliamentary Forum; **Member,** Board of Directors of several companies; has been in the forefront of UNESCO movement; was in the executive committee for International Voluntary Service in Paris; **associated with** (i) Wild Life First and (ii) Forum for Water; active in sports, arts, literary and music world; delivered talks and lectures on various subjects at different fora across the world and interacted with deans, faculties and students of several universities in India and abroad; considered a leading Chartered Accountant; featured among the top three Indian leaders of the future in its cover story by the Hong Kong based Asia Week, Sept. 2000; ranked 2nd best performing Minister in its report by India Today, 27 Aug. 2001; declared as the best MP in the Lok Sabha by Aaj Tak TV Channel in April 2004; as Minister of Environment and Forests, Minister of Chemicals and Fertilizers and Minister of Power, took several initiatives/steps in related areas of the Ministries concerned; as **Chairman** of Task Force on Interlinking of Rivers steered the Task Force towards making an action plan for completion of the feasibility studies; has provided an innovative model of development Parivartan Kendras (PKs) or Transformation Centres in the villages of his constituency; registered for Ph.D. with Freie University, Berlin (Germany) and with Mumbai University in Economics.
PRADHAN, SHRI DHARMENDRA
[Bharatiya Janata Party — Madhya Pradesh]

Father’s Name Dr. Debendra Pradhan
Mother’s Name Shrimati Basanta Manjari Pradhan
Date of Birth 26 June 1969
Place of Birth Talcher, Distt. Angul (Odisha)
Marital Status Married on 9 December 1998
Spouse’s Name Shrimati Mridula T. Pradhan
Children One son and one daughter
Educational Qualifications M.A. (Anthropology)
Educated at Talcher College, Odisha and Utkal University, Bhubaneswar, Odisha
Profession Political and Social Worker
Permanent Address Deendayal Nagar, Talcher, Angul-759100 (Odisha)
Tel.: 0674-2555220
Present Address 19, Teen Murti Marg, New Delhi-110001
Tel.: 23014511, 23018696
Mobile: 9868180290, 9013181290
E-mail: d.pradhan@sansad.nic.in

Positions Held
2000-2004 Member, Odisha Legislative Assembly
2004-2009 Member, Fourteenth Lok Sabha
April 2012 Elected to Rajya Sabha (resigned w.e.f 27 March 2018)
May 2012-May 2014 Member, Committee on Government Assurances
May 2012-Oct. 2013 Member, Joint Parliamentary Committee to examine matters relating to allocation and pricing of telecom licences and spectrum
May-Aug. 2012 Member, Committee on Rural Development
Aug. 2012-May 2014 Member Committee on Agriculture
27 May 2014-3 Sept. 2017 Minister of State (Independent Charge) of the Ministry of Petroleum and Natural Gas
3 Sept. 2017-30 May 2019

April 2018
30 May 2019 onwards

Minister of Petroleum and Natural Gas; and
Minister of Skill Development and Entrepreneurship
Elected to Rajya Sabha
Minister of Petroleum and Natural Gas; and
Minister of Steel

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests

Has been working on several issues concerning
the youth, such as unemployment and lack of skill
based education, rehabilitation and resettlement
of farmers, displaced persons and other backward
classes; has played a major role in mobilising
the youth in politics; reading books on History and
Politics; tracking the changing social trends

Sports, Clubs, Favourite
Pastimes and Recreation

Spending time with family

Countries Visited

(i) Brussels (Belgium), to attend the Parliamentary
the International Visitors Leadership Programme,
2005, (iii) Moscow (Russia), to attend the European
and Asian Joint Parliamentarians Convention for
Campaign Against HIV, 2006, (iv) U.S.A., to attend
the India-Yale Parliamentary Leadership Programme,
2007, (v) U.S.A., to attend the B.J.P. and the
International Republican Institute, Collaborative
exchange programme, 2011, (vi) Moscow (Russia),
to attend the 21st World Petroleum Congress, June
2014, (vii) Vietnam, as member of delegation led
by President of India, Sept. 2014, (viii) Riyadh
(Saudi Arabia) as leader of the Indian delegation of
Ministry of Petroleum and Natural Gas and oil PSUs
Chiefs, Oct. 2014, (ix) Ashgabat (Turkmenistan), to
attend the 19th Steering Committee Meeting, TAPI
(Turkmenistan-Afghanistan-Pakistan India Natural
Gas Pipeline Project), Nov. 2014, (x) Islamabad
(Pakistan), to attend the 20th Steering Committee
Meeting, TAPI, Gas Pipeline Project, Feb. 2015,
(xi) Mozambique, to discuss issues related to
investments and expansion in areas of oil and gas,
April 2015, (xii) Led a delegation to Mexico and
Columbia, to foster mutual cooperation in the area
of hydrocarbons and the nation’s energy security,
May 2015, (xiii) Abuja (Nigeria), as Special Envoy
of the Prime Minister Shri Narendra Modi, to attend
the swearing in ceremony of the new President,
May 2015, (xiv) Vienna (Austria), to address the
6th OPEC International Seminar as a Special Guest,

Other Information

Started as an A.B.V.P. activist in the year 1983; President, Talcher College Students’ Union, 1985; was Secretary, A.B.V.P.; National Secretary, (i) A.B.V.P., 1995, (ii) B.J.P., 2002 and (iii) B.J.Y.M., 2006; President, B.J.Y.M., Odisha, 2001; as President, B.J.Y.M., successfully campaigned on the issue of religion based reservations and other related issues; Party Incharge, (i) B.J.P., Tripura, 2004 and (ii) B.J.P., Chhattisgarh, 2008; National President, B.J.Y.M., 2004; National General Secretary, B.J.P., 2010; was Election In-charge of Bihar; Organizational Incharge of party affairs in Karnataka, Uttarakhand, Jharkhand and Odisha; awarded, Best Legislator Award, the Utkalmani Gopabandhu Pratibha Samman, 2002-2003
RAJYA SABHA

PRASAD, SHRI RAVI SHANKAR
[Bharatiya Janata Party — Bihar]

Father's Name
Late Shri Thakur Prasad

Mother's Name
Shrimati Bimla Prasad

Date of Birth
30 August 1954

Place of Birth
Patna (Bihar)

Marital Status
Married on 3 February 1982

Spouse's Name
Dr. (Shrimati) Maya Shankar

Children
One son and one daughter

Educational Qualifications
B.A. (Hons.), M.A. (Political Science), LL.B.
Educated at Patna University

Profession
Lawyer/Advocate, Senior Advocate, Supreme Court of India

Permanent Address
42, East Boring Road, P.S. Budha Colony,
Patna-800001 (Bihar)
Tel.: 0612-2531635

Present Address
Room No. 401, 4th Floor, A Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi-110001
Tel.: 23386615
Fax: 23793691
Mobile: 9868181730
E-mail: ravis@sansad.nic.in
Facebook.com/RaviShankarPrasadOfficial
Twitter.com/rsprasad

Positions Held
1991-95
National Vice President, Bharatiya Janata Yuva Morcha (B.J.Y.M), the Youth Wing of B.J.P. (two terms)

1995 onwards
Member, National Executive, B.J.P.

April 2000
Elected to Rajya Sabha

Member, Committee on Rules
May 2000-2001
Member, Committee on Petroleum and Chemicals
Member, Consultative Committee for the Ministry of Finance

1 Sept. 2001-29 Jan. 2003
Minister of State in the Ministry of Coal and Mines

1 July 2002-29 Jan. 2003
Minister of State in the Ministry of Law and Justice
(Additional charge)

29 Jan. 2003-May 2004
Minister of State (Independent charge) of the Ministry of Information and Broadcasting

Aug. 2004-2006
Member, Committee on Human Resource Development

Sept. 2004-April 2006
Member, Committee on Member of Parliament Local Area Development Scheme (Rajya Sabha)

Member, Consultative Committee for the Ministry of Finance

Nov. 2004-May 2009
Member, Sub-Committee on University and Higher Education of the Committee on Human Resource Development

March 2006 onwards
National Spokesperson, B.J.P.

April 2006
Re-elected to Rajya Sabha (second term)

Member, Committee on Information Technology

Member, Committee of Privileges

Sept. 2006-May 2009
Member, Consultative Committee for the Ministry of External Affairs

Aug. 2009-2012
Member, Consultative Committee for the Ministry of Finance

Oct. 2009-April 2012
Member, Executive Council of the Institute of Constitutional and Parliamentary Studies

Dec. 2009-Nov. 2011
Member, Library Committee

Aug. 2010-April 2012
Member, Court of the University of Delhi

March 2011-Oct. 2013
Member, JPC to examine matters relating to allocation and pricing of telecom licences and spectrum

Apr 2012
Re-elected to Rajya Sabha (third term)

May 2012-May 2014
Member, Committee on Finance

Member, Business Advisory Committee

Aug. 2012-May 2014
Member, Joint Committee on Offices of Profit

Dec. 2012-May 2014
Member, Committee on Ethics

27 May-9 Nov. 2014
Minister of Law and Justice

27 May 2014-5 July 2016
Minister of Communications and Information Technology

5 July 2016-30 May 2019
Minister of Law and Justice; and Minister of Electronics and Information Technology

April 2018
Re-elected to Rajya Sabha (fourth term) (ceased to be Member w.e.f. 23 May 2019 consequent on his election to the 17th Lok Sabha)

30 May 2019 onwards
Minister of Law and Justice; Minister of Communications; and Minister of Electronics and Information Technology
Books Published

Has written many articles on contemporary legal and constitutional issues, which have been published in leading newspapers like The Times of India, Hindustan Times, The Statesman, The Pioneer, Hindustan and Dainik Jagran, etc.

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests

Has been a civil liberty and human rights activist; a keen debator both in Hindi and English in college and university days and achieved regular distinction in debating competitions at the state and the national level.

Sports, Clubs, Favourite Pastimes and Recreation

Played table tennis in university level tournaments; Member, (i) Bankipur Club, (ii) Patna Golf Club and (iii) Delhi Golf Club; keen interest in classical Indian music, travelling and reading historical, biographical and legal literature.

Countries Visited

U.S.A. and Europe in the Group Study Exchange Programme of the Rotary International; South Africa, Morocco and France for co-operation in the mining and coal sectors; represented India in the Commonwealth Law Ministers’ Conference in St. Vincent (West Indies) in 2002; Durban (South Africa), as leader of the Indian Delegation in the Non-aligned Meet in April 2002 and Ramallah (Israel) to meet the Palestinian leader, late Shri Yasser Arafat, as Indian representative of the NAM Ministerial delegation to express solidarity with him; Cannes (France), Venice (Italy) to deliver Key Note Address in the Film Festivals; Bangkok (Thailand) to deliver Key Note Address on Broadcasting Media; Yugoslavia, as an Observer to oversee the elections there; Canada, to attend Commonwealth Parliamentary Conference in 2004; Pakistan, to attend South Asia Free Media Association Parliamentary Conference in 2005; New York (U.S.A), as member of Indian delegation to attend the 61st U.N. General Assembly in October 2006; Brunei, to attend Asia-Pacific ICT Ministerial Meeting on “Building Smart Digital Economy through ICT” in Sept. 2014; Germany, as head of Indian delegation to invite investments in the field of electronics and IT in Sept. 2014 and South Korea, to attend the Plenipotentiary Conference 2014 of International Telecommunications Union (ITU) in Oct. 2014; Estonia and Latvia, as head of the official delegation of offices from Ministry of Electronics and IT in 2016; Germany, to attend the G20 Meeting of IT Ministers in 2017.
PUNIA, SHRI P. L.
[Indian National Congress — Uttar Pradesh]

Father's Name  Shri Bharat Singh
Mother's Name  Shrimati Dakhan Devi
Date of Birth  23 January 1945
Place of Birth  Village Salhawas, Distt. Jhajjar (Haryana)
Marital Status  Married on 16 January 1974
Spouse's Name  Shrimati Indira Punia
Children  Two sons and one daughter
Educational Qualifications  M.A., Ph.D.
Educated at Panjab University, Chandigarh and Lucknow University, Uttar Pradesh
Profession  Social Worker
Permanent Address  
(i)  2/21, Vipul Khand, Gomti Nagar, Lucknow-226010 (Uttar Pradesh)
Tel.: 0522-2393253
(ii)  Obri-1, P.O. Gandhi Ashram, Lucknow Road, Barabanki-225003 (Uttar Pradesh)
Tel.: 05248-221666
Mobile: 09415141800
Present Address  Bungalow No. 34, Gurudwara Rakab Ganj Road, New Delhi -110001
Tel.: 24104132
Mobile.: 9013180051
E-mail: pl.punia@sansad.nic.in
    plpunia@gmail.com
Positions Held  
2009-2014  Member, Fifteenth Lok Sabha
2009-2011  Member, Committee on Labour
2009-2012  Member, Committee on Rural Development
2009-2014

- Member, Rules Committee
- Member, Consultative Committee for the Ministry of Social Justice and Empowerment

2010-2013 and 2013-2016

- Chairman, National Commission for Scheduled Castes (with the status of Union Cabinet Minister)

2012-2014

- Member, Committee on Petroleum and Natural Gas
- Member, Consultative Committee for the Ministry of Railways

Nov. 2014

- Elected to Rajya Sabha

March 2015 onwards

- Member, Committee on Labour
- Member, Consultative Committee for the Ministry of Textiles

May 2015 onwards

- Member, Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015

March-May 2016

- Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

- Help people in distress

**Sports, Clubs, Favourite Pastimes and Recreation**

- Ex-President, (i) U.P. State Taekwondo Association and (ii) Lucknow Golf Club; reading books and listening to music

**Countries Visited**

- Visited, (i) Hungary, Luxembourg and Germany as member of the Indian Parliamentary delegation led by the Speaker, Lok Sabha in June 2010 and (ii) Zambia, U.A.E. and Africa as member of the Indian Parliamentary Union delegation led by the Hon’ble Speaker, Lok Sabha in March 2016; U.S.A., U.K., Canada, France, Germany, Switzerland, Holland, Belgium, Italy, Japan, Singapore, Thailand and Malaysia

**Other Information**

- Served in the Indian Administrative Service (I.A.S.), Uttar Pradesh Cadre, 1971-2005; Vice-President, Uttar Pradesh Congress Committee, 2009
PURI, SHRI HARDEEP SINGH
[Bharatiya Janata Party — Uttar Pradesh]

Father's Name: Late Shri Bhagat Singh Puri
Mother's Name: Late Shrimati Kundan Puri
Date of Birth: 15 February 1952
Place of Birth: New Delhi
Marital Status: Married on 8 February 1975
Spouse's Name: Shrimati Lakshmi Puri (IFS retired)
Children: Two daughters
Educational Qualifications: B.A. (Hons.) History, First in order of Merit;
M.A.(History), First class
Educated at University of Delhi
Profession: Lecturer in History, St. Stephen’s College,
University of Delhi and Retired Diplomat
Permanent Address: B-17, First Floor, Westend Colony,
Rao Tula Ram Marg, New Delhi-110021
Present Address: 6, Akbar Road, New Delhi-110011
Tel.: 21410761, 21410773 (R),
23061166, 23063495, 23061162 (O)
Fax: 23062089
E-mail : minister-mohua@nic.in

Positions Held
1974: Joined the Indian Foreign Service
1976-78: Second Secretary, Embassy of India, Tokyo (Japan)
1978-79: Officer on Special Duty (Press Relations), Ministry
of External Affairs, New Delhi
1979-81: Under Secretary (Foreign Service Personnel),
Ministry of External Affairs, New Delhi
1981-84: First Secretary, Permanent Mission of India to
GATT, Geneva (Switzerland)
1984-88  Counsellor, High Commission of India, Colombo (Sri Lanka)
1988-91  Coordinator, UNDP/UNCTAD Multilateral Trade Negotiation Project to help Developing Countries in the Uruguay Round of MTNS
1991-92  Director, Foreign Secretary’s Office, Ministry of External Affairs, New Delhi
1992-94  Joint Secretary (Americas), Ministry of External Affairs, New Delhi
1994-97  Joint Secretary, Ministry of Defence, New Delhi
1997-99  Joint Secretary (Europe West), Ministry of External Affairs, New Delhi
1999-2002 Ambassador/ Deputy High Commissioner of India to the United Kingdom
2002-2005 Permanent Representative of India to the United Nations and other International Organisations in Geneva (Switzerland)
2006-2008 Ambassador of India to Brazil
2008-2009 Secretary (Economic Relations), Ministry of External Affairs, New Delhi
May 2009-March 2013  Ambassador and Permanent Representative of India to the United Nations in New York (U.S.A.)
2011-2012 Chairman, United Nations Security Council Counter-Terrorism Committee (U.S.A.)
Secretary-General of the Independent Commission of Multilateralism (ICM)
March-Sept. 2017  President, Governing Body and Chairman, Governing Council of the Research and Information System for Developing Countries, New Delhi
3 Sept. 2017-30 May 2019  Minister of State (Independent Charge) of the Ministry of Housing and Urban Affairs
Jan. 2018  Elected to Rajya Sabha
30 May 2019 onwards  Minister of State (Independent Charge) of the Ministry of Housing and Urban Affairs
Minister of State (Independent Charge) of the Ministry of Civil Aviation; and
Minister of State in the Ministry of Commerce and Industry
Books Published
(i) Perilous Interventions: The Security Council and the Politics of Chaos (Harper Collins), 2016,
(ii) India's Trade Policy Dilemma and the Role of Domestic Reform (Carnegie India), 2017 and
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Has written and been published widely in areas spanning international relations, issues related to peace and security and trade policy

Sports, Clubs, Favourite Pastimes and Recreation

Member, (i) India Habitat Centre, (ii) India International Centre, (iii) Noida Golf Course, (iv) Delhi Golf Club Ltd., (v) Air Force Sports Complex, (vi) Gymkhana Club and (vii) Delhi and District Cricket Association

Countries Visited

Myanmar, U.S.A., Brazil, Switzerland, U.K., Sri Lanka, Japan and several other countries across the globe

Other Information

One of the few Indians to preside over the United Nations Security Council and the only one to have Chaired its Counter-Terrorism Committee; delivered a public lecture on ‘India and the Western Liberal Democratic Order’ at the Nehru Memorial Museum and Library, New Delhi, 23 January 2017; nominated by the Prime Minister to participate in Third Asia Pacific Water Summit in Myanmar, 11-12 December, 2017; Chaired the Governing Council of UN Habitat in Kuala Lumpur (Malaysia) from 7-9 February 2018; participated in the High-level Political Forum on Sustainable Development at the United Nations in New York (U.S.A.) from 11-16 July 2018
Father's Name  Shri C. Sreedharan
Mother's Name  Shrimati K. K. Yeshoda
Date of Birth  13 May 1970
Place of Birth  Kanhirode, Distt. Kannur (Kerala)
Marital Status  Married on 23 January 2002
Spouse's Name  Shrimati Priya Varghese
Children  Two daughters
Educational Qualifications  B.A., LL.B.
Educated at Kerala Law Academy, Law College, Thiruvananthapuram
Profession  Political and Social Worker
Permanent Address  Praxis, Kanhirode, Koodali P.O.,
Distt. Kannur-670592 (Kerala)
Tel.: 0497-2857801, 0490-2334200
Mobile: 09496190885
E-mail: kkragesh@yahoo.co.in
kkragesh1970@gmail.com
Present Address  120, 123, 222, V. P. House, Rafi Marg,
New Delhi- 110001
Tel.: 23322213
Mobile: 9013181056, 9013181600, 9013181266
E-mail: kk.ragesh@sansad.nic.in
Positions Held  April 2015  Elected to Rajya Sabha
May 2015-May 2016  Member, Committee on Food, Consumer Affairs
and Public Distribution
May 2016-Aug. 2017  Member, Committee on Industry
Aug. 2016-June 2018  Member, House Committee
Member, Consultative Committee for the Ministry
of Labour and Employment
May 2017 onwards Member, Content Advisory Committee of Rajya Sabha Television
Sept. 2017 onwards Member, Committee on Agriculture
June 2018 onwards Member, Committee on Subordinate Legislation
July 2018 onwards Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Books Published
Swasraya Niyamam Pratheeksha, Prathirodham (Act to regulate Self Finance Institutions, Problems and Prospects), 2007

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Former Editor, Student Struggle (a magazine); Editor, Karshaka Nadam (Voice of Farmers), published in Malayalam; published articles on economic issues, agriculture sector and farmers'/peasants' rights, education, telecom and petroleum sectors in leading dailies and periodicals

Sports, Clubs, Favourite Pastimes and Recreation
Chess, reading and music

Countries Visited
Visited Algeria, as a member of the delegation to the World Festival for Youth and Students in 2001

Other Information
All India President, Students Federation of India, 2003-2005; All India General Secretary, Students Federation of India, 2005-2008
RAJA, SHRI D.
[Communist Party of India — Tamil Nadu]

Father's Name
Shri P. Doraisamy

Mother's Name
Shrimati Nayagam

Date of Birth
3 June 1949

Place of Birth
Chithathoor, Distt. Vellore (Tamil Nadu)

Marital Status
Married on 7 January 1990

Spouse's Name
Shrimati Aniamma alias Annie Raja

Children
One daughter

Educational Qualifications
B.Sc., B.Ed.
Educated at G.T.M. College, Gudiyattam, Distt. Vellore affiliated to University of Madras, Chennai and Government Teachers College, affiliated to University of Madras, Chennai

Profession
Political and Social Worker

Permanent Address
Balan Illam, No. 19,
Chevalier Shivaji Ganesan Road
(South Boag Road), Thyagaraya Nagar,
Chennai-600017 (Tamil Nadu)
Tel.: 044-24851616

Present Address
Suite no. 303, 308 and 309, V.P. House,
Rafi Marg, New Delhi-110001
Tel.: 23317230, 23752350
Mobile: 9868181991
E-mail: rajacpi@yahoo.co.in

Positions Held
July 2007
Elected to Rajya Sabha
Aug. 2007-May 2009
Member, Committee on Science and Technology, Environment and Forests
Member, Consultative Committee for the Ministry of Human Resource Development
<table>
<thead>
<tr>
<th>Date Range</th>
<th>Position Description</th>
</tr>
</thead>
<tbody>
<tr>
<td>May 2008-May 2014</td>
<td>Member, Joint Parliamentary Committee on Security Matters in Parliament House Complex</td>
</tr>
<tr>
<td></td>
<td>Member, Committee on Rules</td>
</tr>
<tr>
<td>June 2008-July 2013</td>
<td>Member, General Purposes Committee</td>
</tr>
<tr>
<td>July 2008-May 2009 and Jan. 2010-July 2013</td>
<td>Member, Parliamentary Forum on Global Warming and Climate Change</td>
</tr>
<tr>
<td>July 2009-Sept. 2010</td>
<td>Member, Committee on Ethics</td>
</tr>
<tr>
<td>Aug. 2009-May 2014 and Sept. 2014-Sept. 2016</td>
<td>Member, Committee on Home Affairs</td>
</tr>
<tr>
<td>Aug. 2009-May 2014 and Aug. 2014 onwards</td>
<td>Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes</td>
</tr>
<tr>
<td>Aug. 2009-May 2014</td>
<td>Member, Consultative Committee for the Ministry of External Affairs</td>
</tr>
<tr>
<td></td>
<td>Permanent Special Invitee, Consultative Committee for the Ministry of Human Resource Development</td>
</tr>
<tr>
<td>Oct. 2009-May 2014</td>
<td>Member, Joint Committee on Food Management in Parliament House Complex</td>
</tr>
<tr>
<td>Dec. 2009-July 2010</td>
<td>Member, Select Committee of Rajya Sabha to examine the Commercial Division of High Courts Bill, 2009</td>
</tr>
<tr>
<td>Nov. 2010-Aug. 2012</td>
<td>Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)</td>
</tr>
<tr>
<td>April-Nov. 2011</td>
<td>Member, Sub-Committee of the Committee of Home Affairs to examine various provisions of the Enemy Property (Amendment and Validation) Second Bill, 2010</td>
</tr>
<tr>
<td>May 2012-Sept. 2014</td>
<td>Member, Business Advisory Committee</td>
</tr>
<tr>
<td>Aug. 2012-May 2014</td>
<td>Member, Committee on Health and Family Welfare</td>
</tr>
<tr>
<td>July 2013</td>
<td>Re-elected to Rajya Sabha (second term)</td>
</tr>
<tr>
<td>March 2015</td>
<td>Member, Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015</td>
</tr>
<tr>
<td>May 2015-July 2015</td>
<td>Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty Second Amendment) Bill, 2014</td>
</tr>
<tr>
<td>Feb. 2016 onwards</td>
<td>Member, Consultative Committee for the Ministry of External Affairs</td>
</tr>
<tr>
<td>March 2016-May 2016</td>
<td>Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016</td>
</tr>
<tr>
<td>Sept. 2016 onwards</td>
<td>Member, Committee on Personnel, Public Grievances, Law and Justice</td>
</tr>
<tr>
<td>June 2018 onwards</td>
<td>Member, Committee on Petitions</td>
</tr>
</tbody>
</table>
Books Published
(i) Dalit Question, 2007 and (ii) The Way Forward: Fight Against Unemployment, a booklet on unemployment; has written a number of articles (in Tamil and English) on various political and social issues in various journals and newspapers

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Took part in inter-collegiate debates both in English and Tamil during college days; has won prizes in essay writing and elocution competitions in school and college; worked with agricultural workers and the Tamil Nadu Cultural Association; active in peace and friendship movement

Sports, Clubs, Favourite Pastimes and Recreation
Reading books

Countries Visited
Erstwhile Soviet Union, U.S.A., France, Portugal, Belgium, U.K., erstwhile East Germany, the Netherlands, erstwhile Czechoslovakia, Hungary, Poland, Mongolia, Pakistan, Sri Lanka, Nepal, Vietnam, Cuba, China, Democratic Peoples’ Republic of Korea (North Korea), Algeria, Greece, Cyprus, U.A.E., Kuwait and Syria

Other Information
National Secretary, Communist Party of India (CPI) since 1994; General Secretary, All India Youth Federation, 1985-90; was State Secretary (Tamil Nadu), All India Youth Federation, 1975-80; his parents were landless agricultural workers; he was the first graduate in his village
RAJARAM, SHRI
[Bahujan Samaj Party — Uttar Pradesh]

Father’s Name: Late Shri Shyam Karan
Mother’s Name: Shrimati Kushma Devi
Date of Birth: 1 July 1968
Place of Birth: Lalganj, Distt. Azamgarh (Uttar Pradesh)
Marital Status: Unmarried
Educational Qualifications: Post Graduate
Educated at Kashi Vidyapeeth, Varanasi
Profession: Political and Social Worker
Permanent Address: Village Bharpur Pichhwar, Post Sihukaabipur, Distt. Azamgarh-276203 (Uttar Pradesh)
Tel.: 05463-237577
Mobile: 09451390999
Present Address: 103-105, North Avenue, New Delhi-110001
Tel.: 21430958
Mobile: 9868181577
E-mail: rajaram.mp@sansad.nic.in

Positions Held:
- May 2003-Nov. 2008: Member, Uttar Pradesh Legislative Council
- Nov. 2008: Elected to Rajya Sabha
- Aug. 2009-May 2014: Member, Consultative Committee for the Ministry of Chemicals and Fertilisers
- Sept. 2009-Sept. 2014: Member, Committee on Petitions
- Nov. 2014: Re-elected to Rajya Sabha (second term)
- Aug. 2016-Dec. 2017: Member, Committee on Welfare of Other Backward Classes (OBCs)

Other Information: National Vice-President, B.S.P.
RAJBHAR, SHRI SAKALDEEP
[Bharatiya Janata Party — Uttar Pradesh]

Father’s Name
Shri Mahngi Prasad

Mother’s Name
Shrimati Samrajia Devi

Date of Birth
1 January 1956

Place of Birth
Bihra Harpur, Distt. Ballia (Uttar Pradesh)

Marital Status
Married

Spouse’s Name
Shrimati Ramawati Devi

Children
One son

Educational Qualifications
Intermediate
Educated at D.A.V. Inter College, Bilthera Road, Ballia, Uttar Pradesh

Profession
Agriculture

Permanent Address
Vill. & Post: Bihra Harpur, Tehsil-Bilthera Road, Distt. Ballia-221711 (Uttar Pradesh)
Mobile: 9415829368, 8127497272

Present Address
150, North Avenue, New Delhi-110011
Tel.: 23093067
Mobile: 9868181368
E-mail: sd.rajbhar@sansad.nic.in

Positions Held
April 2018 Elected to Rajya Sabha
June 2018 onwards Member, Committee on Food, Consumer Affairs and Public Distribution

Sports, Clubs, Favourite Pastimes and Recreation
Wrestling, football and kabaddi

Other Information
Member, B.J.P. State Working Committee, Uttar Pradesh; State Vice-President (OBC), Uttar Pradesh; District incharge, B.J.P., Sant Kabir Nagar
RAM SHAKAL, SHRI
[Nominated — Bharatiya Janata Party]

Father's Name            Late Shri Raja Ram
Mother's Name            Shrimati Nawabi Devi
Date of Birth            21 March 1963
Place of Birth           Shilpi, Sonbhadra (Uttar Pradesh)
Marital Status           Married on 12 May 1985
Spouse's Name            Shrimati Shivpati Devi
Children                 Two sons and one daughter
Educational Qualifications
                          M.A. (Political Science)
                          Educated at Kanhaiyalal Basantlal Post Graduate
                          University, Mirzapur and Gorakhpur University,
                          Gorakhpur, Uttar Pradesh
Profession               Agriculturist
Permanent Address
                          (i) Village-Shilpi, Post-Rijool, Tehsil-Ghorawal,
                          Distt. Sonbhadra-231215 (Uttar Pradesh)
                          (ii) Village Neeb (Bhadauha), Post-Visundarpur,
                               Distt. Mirzapur-231001 (Uttar Pradesh)
                               Tel.: 011-23354737, 23354738
                               Mobile: 8009590828, 9868181063
                               E-mail: ramshakal1965@gmail.com
                               ramshakal1107@gmail.com
Present Address          403, Brahmaputra Apartments, Dr. B.D. Marg,
                          New Delhi-110001
Positions Held
                          1996-97
                          Member, Eleventh Lok Sabha
                          Member, Committee on Labour and Welfare
                          Member, Consultative Committee for the Ministry
                          of Energy
                          Member, Consultative Committee for the Ministry
                          of Labour
1998-99
Member, Twelfth Lok Sabha
Member, Committee on Labour and Welfare
Member, Consultative Committee for the Ministry of Agriculture

1999-2004
Member, Thirteenth Lok Sabha

1999-2000
Member, Committee on Labour and Welfare

2001
Member, Committee on Food, Civil Supplies and Public Distribution

2000-2004
Member, Consultative Committee for the Ministry of Petroleum and Natural Gas

July 2018
Nominated to Rajya Sabha

Sept. 2018 onwards
Member, Committee on Coal and Steel

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Participation in agitation against problems of farmers, labourers and the migrants

Sports, Clubs, Favourite
Pastimes and Recreation
Played kabaddi and volleyball during student life; listening to songs

Countries Visited
Visited as Member of the Delegation Cyprus, Bulgaria and Czech Republic with President of India, Sept. 2018

Other Information
Full time worker, Rashtriya Swayamsewak Sangh, 1986-96; Tehsil Pracharak, Rashtriya Swayamsevak Sangh (RSS), (i) in Robertsganj, 1986-89 and (ii) in Chunarbhi, 1989-91; Zilla Pracharak, (RSS), (i) in Padrauna 1991-93 and (ii) in Mirzapur, 1994-96; Member, National Council, B.J.P.; National President, B.J.P. Yuva Morcha; State President, B.J.P., Uttar Pradesh
RAMAMURTHY, SHRI K. C.
[Indian National Congress — Karnataka]

Father’s Name  Late Shri Chikka Muniyappa Reddy
Mother’s Name  Late Shrimati Aswathamma
Date of Birth  12 June 1952
Place of Birth  Bangalore (Karnataka)
Marital Status  Married on 10 December 1978
Spouse’s Name  Dr. (Smt.) Sabitha Ramamurthy
Children  One son and one daughter
Educated at Mysore University, Mysore and Bangalore University, Bangaluru
Profession  Civil Service (Indian Police Service), Educationist
Permanent Address  143/3, CMR Colony, 1st Block,
Hennur-Banaswadi Layout, Kalyan Nagar,
Bengaluru-560043 (Karnataka)
Tel.: 080-25455799, 25427700
Fax: 080-25424433
Present Address  C-1/12-A, Pandara Park, New Delhi-110003
Tel.: 23782723, 23782784
Mobile: 9013181470
E-mail: kc.ramamurthy@sansad.nic.in

Positions Held
1976-77  Tahsildar, Karnataka Administrative Service (KAS)
1977-84  Deputy Superintendent of Police, Karnataka State Police Service/Indian Police Service (IPS)
July 1984-March 1997  Superintendent of Police/ Deputy Commissioner of Police
March 1997-May 2000  Deputy Inspector General of Police
May 2000-Jan. 2002  Director, Kannada and Culture Department, Government of Karnataka
Sept. 2003-Oct. 2003 Managing Director, Karnataka State Electronics Development Corporation Limited (KEONICS)
Oct. 2003-June 2007 Commissioner, Youth Services and Sports, Government of Karnataka
June 2007-Feb. 2008 Inspector General of Police and Additional Commissioner of Police, Bangalore City
July 2016 Elected to Rajya Sabha
Sept. 2016 onwards Member, Committee on Urban Development Member, Consultative Committee for the Ministry of Human Resource Development

Books Published
Yuva Karnataka (monthly); Odanadi (commemorative volume), 2003; Sunidhi (commemorative volume), 2005; Odanaadigalu (commemorative volume), 2012

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Successfully implemented unique social programmes within the Police Department, like adoption of villages, setting up of complaint boxes, adult education, dispute redressal week, etc.; as Commissioner of Sports, spearheaded the setting up of sports stadiums in every taluk of Karnataka; established sports schools in all districts and started gyms in rural areas; set up 3,000 youth clubs (Rajiv Gandhi Youth Clubs) to promote youth empowerment and leadership qualities; as Commissioner, Kannada and Culture Department, introduced many popular programmes-Maneangaladalli Maathu-Kathe (discussion series by people of eminence in their respective fields), Bala Prathiba and Kishore Prathiba Awards in dance and music, Udhyanavanadalli Udaya Raaga (morning music in public parks), etc.; led artists to U.K. and U.S.A. for world literary meets; introduced a pension scheme for elderly artists and folk artists; founded, Saangeetya Aasthaana and Saptaswara Cultural Academy to promote music, dance and literary activities in the State; instituted various awards and scholarships for young and talented artists; Chairman, Shankara Foundation, Bengaluru, which works for the preservation and promotion of arts and culture

Sports, Clubs, Favourite Pastimes and Recreation
President, Fencing Association of Karnataka; Senior Vice-President, Fencing Association of India; Manager, Indian Fencing team to Commonwealth
Games at Thimayya, Australia; *Member-Secretary*, General Thimmaiah National Academy of Adventure; *Member*, (i) Karnataka State Cricket Association, (ii) Bangalore Club (iii) Bowring Institute, Bangalore and (iv) Hennur Banaswadi Cosmopolitan Club

**Countries Visited**

Widely travelled

**Other Information**

Was a popular student leader in Bangalore University; *was General Secretary*, Bangalore University Students' Association; *was Member*, Student Council; *was Chairman*, Economic Society; *was Secretary*, Management Association; worked as *Lecturer* in Economics in SJRC College and Vijaya College, Bangalore; *recipient of*, (i) President's Medal for Meritorious Service, 2001, (ii) Indira Gandhi Priyadarshini Award, 2001, (iii) Kempe Gowda Award, 2011 and (iv) Lifetime achievement award from Rotary Club, Lion's Club and Jaycees; recipient of many awards and recognition from social, cultural, educational and sports organizations; *Life Member*, Kannada Saahitya Parishath; *Trustee*, Vemana Charitable Trust; *Chairman*, CMR Group of Institutions; *established* eighteen educational institutions from Montessori to Ph.D. programmes, catering to over 18000 students from across the country and 46 different nationalities; *Chairman*, Ekya Board of Governors, which is involved in spearheading the advancements and implementation of progressive educational pedagogies
RAMASWAMY, DR. SASIKALA PUSHPA
[All India Anna Dravida Munnetra Kazhagam
— Tamil Nadu]

Father’s Name
Shri Thiyagarajan

Mother’s Name
Shrimati Gowri

Date of Birth
22 May 1976

Place of Birth
Distt. Thoothukudi (Tamil Nadu)

Marital Status
Married on 26 March 2018

Spouse’s Name
Dr. B. Ramaswamy

Children
One daughter

Educational Qualifications
B.A. (English Literature), M.A. (Public Administration), Ph.D. (Public Administration), Diploma in Business Administration Educated at University of Madras, Chennai, Southern Cross University, Singapore and Manonmaniam Sundaranar University, Tirunelveli

Profession
Political and Social Worker, Teacher and Educationist

Permanent Address
51A/68, Palai Road West, Postal and Telegraph Colony, Thoothukudi-628008 (Tamil Nadu)
Tel.: 044-24481500, 0461-2392200
Mobile: 09500022999

Present Address
135-137, North Avenue, New Delhi-110001
Tel.: 23093940, 21430356
Mobile: 9013181016
E-mail: sasikala.pushpa@sansad.nic.in
team.sasi@yahoo.com

Positions Held
2011-2014 Mayor, Thoothukudi Corporation, Tamil Nadu
April 2014 Elected to Rajya Sabha
Sept. 2014 onwards Member, Committee on Human Resource Development
Member, Committee of Privileges
Book Published

(i) Ethics, Integrity and Aptitude, (ii) Essay Scoring Techniques, (iii) Internal Security and (iv) Social Justice and Welfare Schemes

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Bharatanatyam dancer; coaching IAS aspirants

Sports, Clubs, Favourite Pastimes and Recreation

Associated with development of sports in rural areas of Tamil Nadu

Countries Visited

South Korea, as a member of the delegation sponsored by the Government of South Korea for World Mayors Conference on Climate Change in 2013; South Africa, as a member of the delegation sponsored by the Government of South Africa for World Youth Conference in 2010; Singapore

Other Information

Organized free IAS training Centres in rural Tamil Nadu for the benefit of the youth living below poverty line; provided career guidance to students in various colleges across Tamil Nadu; Organized development activities for rural women to impart training, skills and to engage them in income generation activities; has specialisation in research on British Administration; Joint Secretary, Women Wing, A.I.A.D.M.K., 2009; Deputy Secretary, Youth Brigade Wing, A.I.A.D.M.K., 2010; Secretary, Women Wing, A.I.A.D.M.K., 2013
RAJYA SABHA

*RAMESH, SHRI C. M.*

[Bharatiya Janata Party — Andhra Pradesh]

**Father’s Name**
Shri Muniswamy Naidu

**Mother’s Name**
Shrimati Rathnamma

**Date of Birth**
12 June 1965

**Place of Birth**
Potladurthi, Distt. Kadapa (now in Telangana)

**Marital Status**
Married

**Spouse’s Name**
Shrimati C. R. Sridevi

**Children**
Two sons

**Profession**
Business

**Permanent Address**
Plot No. 1308, Road No. 65,
Jubilee Hills, Hyderabad-500033 (Telangana)
Tel.: 040-23453333, 20033333
Mobile: 09849066233, 09494833333
Fax: 040-23335333
E-mail: cmr3333@gmail.com

**Present Address**
Bungalow No. 7, Talkatora Road,
New Delhi-110001
Tel.: 23324333, 21430208
Mobile: 9868933333, 9013181375
E-mail: cm.ramesh@sansad.nic.in

**Positions Held**

- April 2012
  Elected to Rajya Sabha

- May-Aug. 2012
  Member, Committee on Coal and Steel

- Aug. 2012-May 2014
  Member, Committee on Defence

  Member, Committee on Member of Parliament Local Area Development Scheme

- May 2013-Sept. 2014
  Member, Committee on Rules

- June 2014
  Elected to Rajya Sabha (resigned *w.e.f.* 27 March 2018)

* Belonged to Telugu Desam Party (TDP) at the time of his election to the Rajya Sabha, *i.e.* 15th March, 2018, merged with Bharatiya Janata Party (BJP) *w.e.f.* 20th June, 2019.
Aug. 2014-April 2016 and July 2018 onwards
Member, Committee on Public Undertakings

Sept. 2014-Aug. 2017 and June 2018 onwards
Member, Committee on Finance

Nov. 2014-Aug. 2017
Member, Committee on External Affairs

March 2015
Member, Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015

May-July 2015
Member, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty Second Amendment) Bill, 2014

March-May 2016
Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016

April-July 2017
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-second Amendment) Bill, 2017

Aug.-Dec. 2017
Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017

April 2018
Re-elected to Rajya Sabha

Aug. 2018 onwards
Member, Public Accounts Committee

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
As the Founder of CMSN Trust, involved in paying special attention to upliftment of the economically weaker sections of the society; constructed and donated 300 houses to the poor families; conducted many medical camps for the benefit of the poor; provided sanitation and drinking water infrastructure also by way of the RO plants; provided financial help to the needy students to pursue school and higher education all over the State of Andhra Pradesh

Sports, Clubs, Favourite Pastimes and Recreation
Cricket and badminton

Countries Visited
U.S.A., Germany, Italy, U.K., Austria, China, Hong Kong, Scotland, U.A.E., Saudi Arabia, Yemen, Thailand, Singapore, Malaysia, Mauritius, Canada and Switzerland

Other Information
Official Spokesperson, Central Committee, Telugu Desam Party since May 2017
RAMESH, SHRI JAIRAM
[Indian National Congress — Karnataka]

Father’s Name Late Shri C. K. Ramesh
Mother’s Name Shrimati Sridevi Ramesh
Date of Birth 9 April 1954
Place of Birth Chikmagalur (Karnataka)
Marital Status Married on 26 January 1981
Spouse’s Name Shrimati K. R. Jayashree
Children Two sons
Educational Qualifications B.Tech., M.S. and Graduate Study
Educated at I.I.T., Bombay, Carnegie Mellon
University, U.S.A. and M.I.T., U.S.A.
Profession Economist
Permanent Address “Jayram” 6-3-862/3, Sadat Manzil, Ameerpet,
Hyderabad-500016 (Telangana)
Present Address C-I/9, Lodhi Garden, Rajesh Pilot Marg,
New Delhi-110003
Tel.: 24635888, 24635333, 21430813
Mobile: 9868181302, 9868181402, 9013181222
E-mail: jairam@sansad.nic.in
Positions Held
2000-2002 Deputy Chairman, State Planning Board, Government
of Karnataka
June 2004 Elected to Rajya Sabha
Aug. 2004-Jan. 2006 Member, Committee on Finance
Member, Committee on Government Assurances
Member, Committee on Public Accounts
Member, Court of the Jawaharlal Nehru University
Oct. 2004-Jan. 2006 Member, Consultative Committee for the Ministry
of Finance
6 April 2008-25 Feb. 2009  Minister of State in the Ministry of Power
28 May 2009-12 July 2011  Minister of State (Independent Charge) of the Ministry of Environment and Forests
June 2010  Re-elected to Rajya Sabha (resigned w.e.f. 20 June 2016) (second term)
Jan. 2010-April 2014  Member, Parliamentary Forum on Global Warming and Climate Change
12 July 2011-26 May 2014  Minister of Rural Development
April 2013-May 2014  Vice-President, Parliamentary Forum on Artisans and Craftspeople
Dec. 2013-April 2014  Member, Parliamentary Forum on Millennium Development Goals
Sept.-Nov. 2014  Member, Committee on Rural Development
Nov. 2014 onwards  Member, Committee on Health and Family Welfare
Member, Consultative Committee for the Ministry of Environment, Forest and Climate Change
May 2015-June 2016 and Aug. 2016 onwards  Member, Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (second Amendment), Bill, 2015
July 2016  Elected to Rajya Sabha (third term)
July 2017-Sept. 2018  Member, Court of the Jawaharlal Nehru University
June 2018 onwards  Member, Committee on Rules
July 2018 onwards  Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Books Published  

Sports, Clubs, Favourite Pastimes and Recreation  
Reading and music

Countries Visited  
U.S.A. and China

Other Information  
Associated with various public organizations in India and abroad; has received the Distinguished Alumnus Award from the IIT, Bombay; has special interest in China; Honorary Fellow of the Institute of Chinese Studies, New Delhi since 2002; has worked in the Prime Minister’s Office, Ministry of
RANE, SHRI NARAYAN
[Bharatiya Janata Party — Maharashtra]

Father's Name  
Shri Tatu Sitaram Rane

Mother's Name 
Shrimati Laxmibai Tatu Rane

Date of Birth  
10 April 1952

Place of Birth  
Konkan, Ratnagiri (Maharashtra)

Marital Status  
Married

Spouse's Name  
Shrimati Neelam

Children  
Two sons

Educational Qualifications  
11th Std. (Passed S.S.C.) Educated at Pune Divisional Board

Profession  
Agriculturalist and Businessman

Permanent Address  
(i) ‘Manahswanand’ 16, Sealine, Union Park
Road No. 3, Bandra (West), Mumbai-400050
(Maharashtra)
(ii) Phalsewadi, Varawade, Taluka-Kankavli,
Distt. Sindhudurg-416602 (Maharashtra)

Present Address  
28, Akbar Road, New Delhi-110011
Tel.: 23793020, 23010310

Positions Held
1985-91 Municipal Councillor, Chembur, Mumbai Municipal Corporation
1990-2014 Member, Maharashtra Legislative Assembly
1991-95 Member, Panchayat Raj Committee, Maharashtra Legislative Assembly
1991-93 Member, Irrigation Committee, Maharashtra Legislative Assembly
1996 Minister, Revenue and Rehabilitation and Khar Lands and Ports, Government of Maharashtra
1 Feb.-17 Oct. 1999
Chief Minister of Maharashtra
Oct. 1999-July 2005
Leader of Opposition, Maharashtra Legislative Assembly
Minister of Revenue, Government of Maharashtra
Minister of Industries, Government of Maharashtra
Nov. 2009-Nov. 2010
Minister of Revenue, Government of Maharashtra
Nov. 2009-2010
Minister of Revenue, Khar Lands and Rehabilitation and Relief work Earthquake Rehabilitation, Government of Maharashtra
2010-2014
Minister of Industries, Ports, Employment, Government of Maharashtra
July 2016-Sept. 2017
Member, Maharashtra State Legislative Council
April 2018
Elected to Rajya Sabha
Sept. 2018 onwards
Member, Committee on Agriculture

Sports, Clubs, Favourite Pastimes and Recreation
Cricket, travelling reading; was actively involved in sports activities and represented, the Department of Income Tax in their cricket team 1971-84

Other Information
Served in the Income Tax Department, Government of India, 1971-84; Appointed as Shiv Sena Shakra Pramukh in Chembur area, 1984; Member, (i) Tree Authority Committee, Mumbai Municipal Corporation, 1985-91, (ii) Nair Hospital Advisory Committee, Mumbai Municipal Corporation, 1985-91; Chairman, BEST Committee, 1988-91; General Secretary, BEST Kamgar Sena, 1987-96; President, Maharashtra Housing Board Federation Union, Subhash Nagar, Chembur since 1988; In-charge Leader (i) Gadchiroli District, 1987-90 and (ii) Ratnagiri and Sindhudurg districts 1992; played major part in the victory of Shiv Sena and B.J.P. in Zila Parishad, election held in March 1997 for Ratnagiri and Sindhudurg districts; Deputy Leader of Shiv Sena, Konkan Region and State of Goa; appointed as leader, Shiv Sena, 2003; joined the I.N.C. in July 2005
RANGARAJAN, SHRI T. K.
[Communist Party of India (Marxist) — Tamil Nadu]

Father’s Name  Shri T. S. Kalyanam
Mother’s Name  Shrimati T. K. Kamalam
Date of Birth  30 September 1941
Place of Birth  Madurai (Tamil Nadu)
Marital Status  Married on 11 February 1968
Spouse’s Name  Shrimati Vijaya Rangarajan
Children  Two sons
Profession  Trade Unionist
Permanent Address  23/2, Ramanujam Street, T. Nagar, Chennai-600017 (Tamil Nadu)
Tel.: 044-24322509 (O), 24350077 (R)
Mobile: 09445057567
E-mail: tkrcpim@gmail.com

Present Address  518, V.P. House, Rafi Marg, New Delhi-110001
Tel.: 23352091, 21430690
Mobile: 9868181767, 9013181047
E-mail: tk.ranga@sansad.nic.in

Positions Held
April 2008  Elected to Rajya Sabha
May 2008-May 2009  Member, Committee on Coal and Steel
May 2008-May 2009 and Aug. 2009-April 2014  Member, Consultative Committee for the Ministry of Commerce and Industry
Aug. 2009-April 2014  Member, Committee on Defence
Dec. 2011-April 2014  Member, Parliamentary Forum on Disaster Management
May 2012-May 2013 and Sept. 2014-Sept. 2016  Member, House Committee
April 2014  Re-elected to Rajya Sabha (second term)
April 2014 onwards  Member, Railway Convention Committee
Sept. 2014-May 2016  Member, Committee on Industry
Sept. 2014-Sept. 2016  Member, Joint Committee on Food Management in Parliament House Complex

March 2015  Member, Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015

Oct. 2015 onwards  Member, General Purposes Committee
Jan. 2016 onwards  Member, Court of the Pondicherry University
Member, Consultative Committee for the Ministry of Defence

May 2016 onwards  Member, Committee on Finance
Sept. 2016-Jan. 2018  Member, Court of the University of Hyderabad
April-July 2017  Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017

Oct. 2017  Nominated to the Panel of Vice-Chairmen, Rajya Sabha
Dec. 2017 onwards  Member, Committee of Privileges
April 2018 onwards  Member, Committee on Ethics

**Sports, Clubs, Favourite Pastimes and Recreation**

Interested in cricket; reading books

**Countries Visited**

Erstwhile Czechoslovakia, China, Egypt, Greece, France, Japan, Mexico, South Africa, Sri Lanka, U.K., U.S.A., Portugal, Germany, Australia, Peru and Cuba
RAO, SHRI G. V. L. NARASIMHA
[Bharatiya Janata Party — Uttar Pradesh]

Father's Name  Late Shri G. Venkateswara Rao
Mother's Name  Shrimati G. Chowdeswari
Date of Birth  6 July 1964
Place of Birth  Tenali, Distt. Guntur (Andhra Pradesh)
Marital Status  Married on 4 February 1993
Spouse's Name  Shrimati Mydhili Rao
Children  Two sons
Educational Qualifications  B.Sc. (Agriculture), Post Graduate Diploma in Rural Management (PGDRM)
Educated at Agricultural College, Baptala, Andhra Pradesh Agricultural University and Institute of Rural Management, Anand (Gujarat)
Profession  Consultant, Research and Evaluation Expert, Psephologist, Columnist, Author
Permanent Address  Plot No. 26, LIC Colony, Near ITI, Vijayawada-520008 (Andhra Pradesh)
Mobile: 09810156791
Present Address  Bungalow No. AB-86, Shahjahan Road, New Delhi-110011
Tel.: 2350000
Mobile: 09451104511
E-mail: gvlnrao.mp@sansad.nic.in
Positions Held
Jan. 2009-Feb. 2018  Media Advisor to the Chief Minister (in the rank of State Minister) Madhya Pradesh
April 2018  Elected to Rajya Sabha
June 2018 onwards  Member, Committee on Defence
Member, Committee of Privileges
Books Published

(i) Indian Elections in the Nineties, 1999,
(ii) Democracy at Risk! Can we trust our EVMs? 2010 and (iii) Patterns of mobility, migration and HIV risk in India (co-authored), 2010

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests

An expert in election studies; attended several national and international conferences on electoral reforms and has made significant contributions; championed reforms in voting processes, which led to the introduction of VVPAT in our electronic voting machines (EVMs); an expert of national repute in the areas of research and evaluation and has led over 400 projects covering various sectors including agriculture, food and forestry, rural development, poverty and livelihood issues, health, water and sanitation, education and skill development, governance and corruption studies, human development and citizen satisfaction, industry, transportation, energy and housing etc. for major national and international clients like the Department of International Development (DFID), BBC, World Bank, UNICEF, UNESCO, World Food Programme (WFP) and ILO, etc; as a nationally acclaimed Psephologist, Political analyst and Columnist; associated with the Times of India, Indian Express Group, Hindu Group, India Today, MINT, Eenadu, etc. and TV channels like ZEE News, Sahara Samay, News X, Doordarshan, Indian TV, ETV, etc.

Sports, Clubs, Favourite Pastimes and Recreation

Avid reader and observer of socio-economic, cultural and political developments; frequently interacts with cross section of the society for feedback on governance in a structured/focused manner

Countries Visited

Austria, Belarus, Maldives, the Netherlands, Spain, U.S.A., Canada, Dubai (U.A.E.), Switzerland, Italy, France, Singapore, Malaysia and Thailand

Other Information

As a National Spokesperson of the B.J.P. articulated BJP’s official position in the national and international media platforms on a host of issues since 2014; Member, National Election Management Committee of the Bharatiya Janata Party (B.J.P.) in 2009 and 2014 Lok Sabha Elections; as a Member of B.J.P.’s National Electoral Reforms Committee since 2010, drafted various reform proposals for the Election Commission of India and other fora;
became the first Psephologist to become *Special Invitee*, B.J.P. National Executive in 2009; as *columnist*, wrote a weekly political column titled 'The Bottom-line' for the MINT newspaper, February 2007-December 2008; *visited* Austria and Belarus as part of a parliamentary delegation led by Hon'ble Speaker, Lok Sabha in June 2018
RAO, SHRI GARIKAPATI MOHAN
[Bharatiya Janata Party — Telangana]

Father’s Name  
Shri Garikapati Veeraiah

Mother’s Name  
Shrimati Garikapati Puchamma

Date of Birth  
5 January 1948

Place of Birth  
Warangal (Telangana)

Marital Status  
Married

Spouse’s Name  
Shrimati Garikapati Sujatha

Educational Qualifications  
B.Sc.  
Educated at C.K.M. College, Warangal

Profession  
Political Worker

Permanent Address  
H.No. 6-3-668/10/3, Durga Nagar Colony,  
Thakur Hariprasad Lane, Panjagutta, Somajiguda,  
Hyderabad-500082 (Telangana)  
Tel.: 040-23412457

Present Address  
Bungalow No. 10, Dr. Rajendra Prasad Road,  
New Delhi-110001  
Tel.: 23351044, 21430111  
Mobile: 9013181044, 9013181045  
E-mail: mohan.rao@sansad.nic.in

Positions Held  
April 2014  
Elected to Rajya Sabha from Andhra Pradesh  
(allotted to represent the State of Telangana following reorganization of Andhra Pradesh in June 2014)

Member, Committee on Chemicals and Fertilizers

Sept. 2014-June 2018  
Member, Committee on Papers Laid on the Table

Dec. 2014-June 2018  
Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)

Member, Committee on Petroleum and Natural Gas

* Belonged to Telugu Desam Party (TDP) at the time of his election to the Rajya Sabha, i.e. 10th April, 2014, merged with Bharatiya Janata Party (BJP) w.e.f. 20th June, 2019.
Sept. 2016 onwards  
Member, Committee on Railways  
Member, Consultative Committee for the Ministry of Road Transport and Highways and Ministry of Shipping  
Feb. 2017 onwards  
Member, Committee on Provision of Computers to Members of Rajya Sabha  

Countries Visited  
U.S.A., China, Singapore and Malaysia  

Other Information  
Chairman, Andhra Pradesh Mineral Development Corporation (APMDC), 2003-2004; General Secretary, Telugu Desam Party (T.D.P.) since 2011
RAO, DR. K. KESHAVA
[Telangana Rashtra Samithi — Andhra Pradesh]

Father's Name
Late Shri K. Niranjan Rao

Mother's Name
Late Shrimati K. Govindamma

Date of Birth
4 June 1939

Place of Birth
Mahbubabad, Distt. Warangal (Telangana)

Marital Status
Married on 24 June 1964

Spouse's Name
Late Shrimati K. Vasanta Kumari

Children
Two sons and two daughters

Educational Qualifications
M.A., Ph.D.
Educated at Badruka College, Hyderabad Arts College and Osmania University, Hyderabad

Profession
Political and Social Worker, Journalist & Educationist

Permanent Address
8-2/686/21/A, Road No. 12, Banjara Hills,
Mithila Nagar, Hyderabad-500034 (Telangana)
Tel.: 040-23372044, 23316111

Present Address
21, Ferozeshah Road, New Delhi-110001
Tel.: 24642528, 24644656, 21430804
Mobile: 9868181039, 9868181184
E-mail: keshava.rao@sansad.nic.in
                        dr.kkrao@gmail.com

Positions Held
1972-79
Chairman, Minimum Wages Board, Government of Andhra Pradesh

1979-80
Deputy Chairman, Andhra Pradesh Legislative Council

1979-85
Member, Andhra Pradesh Legislative Council (two terms)

1980-83
Cabinet Minister in three consecutive Governments of Andhra Pradesh holding important portfolios like Industries, Education Women Welfare and Labour, respectively
1992-94
April 2006
May 2006-July 2009
June 2006-May 2009
June 2006-April 2012
July 2006-Jan. 2011
May 2008-Sept. 2010
July 2008-July 2011
Aug. 2009-April 2012
April 2014
2014-2015
Sept. 2014 onwards
Feb. 2016 onwards
Sept. 2017 onwards
April 2018 onwards
Oct. 2018 onwards

**Books Published**

*New Deal to Education*, 1984 and *Social Philosophy in Recent Indian Thought*, 1987; *Editor*, The Daily News, a premier English daily published from Hyderabad; published a number of articles in newspapers and journals (both Indian and foreign); has worked in 'The Indian Express' (Vijayawada) and 'The Patriot' (New Delhi) for a short term

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Producer and screenplay writer of a National Award winning feature film in Telugu, “*Nimajjanam*”, 1979

**Sports, Clubs, Favourite Pastimes and Recreation**

Cricket and reading

**Countries Visited**

U.S.A., U.K., Germany, Iraq, Libya, Egypt, Malaysia, Morocco, China, Tunisia and other countries
Other Information

Has served as President, Andhra Pradesh Congress Committee (three times); has served as Vice-President, A.P.C.C. (three times); has held the post of General Secretary, A.P.C.C. (three times); Permanent Invitee, was Member, Congress Working Committee and In-charge of Jharkhand, West Bengal and Andaman and Nicobar Islands and Assam (2009-2011); Former Spokesperson, A.I.C.C.; Vice-President, Osmania University Students Union (a federal body of 72 Colleges); President, Affiliated Colleges Students Union, Andhra Pradesh; Teacher, Mahbub College (MPH School); Part-time Lecturer, Department of Journalism, Osmania University; Resource Speaker, (i) Administrative Staff College of India, (ii) Sardar Vallabhbhai Patel National Police Academy and (iii) Institute of Administration, Government of Andhra Pradesh, (iv) Rajaji Institute of International Studies and Public Administration and other premier institutes; invited by universities and institutes abroad for extension lectures; strongly advocated the creation of a separate State of Telangana, thereby he left Congress after serving it for 50 years and joined the Telangana Rashtra Samithi (TRS); General Secretary, TRS; currently holds the position of Leader, TRS Parliamentary Party
RAO, DR. K.V.P. RAMACHANDRA
[Indian National Congress — Telangana]

Father's Name           Late Shri K. V. N. Satyannarayana Rao
Mother's Name           Shrimati K. Sita Devi
Date of Birth           21 June 1948
Place of Birth          Ampapuram, Distt. Krishna (Andhra Pradesh)
Marital Status          Married on 10 May 1978
Spouse's Name           Shrimati Kotagiri Suneetha
Children                One son
Educational Qualifications
                        M.B.B.S.
                        Educated at Rangaraya Medical College, Kakinada,
                        Andhra University, Andhra Pradesh
Profession              Political and Social Worker
Permanent Address       8-2-544/1A, Sri Durga Palm Springs, Road No. 7,
                        Banjara Hills, Hyderabad-500034 (Telangana)
                        Tel.: 040-23357513 (R)
                        Fax: 040-23354271
                        E-mail: kvprao@yahoo.com
Present Address          10, Lodhi Estate, New Delhi-110003
                        Tel.: 24644656, 21430804
                        Fax: 24642528
                        Mobile: 9868181184, 9868181389, 9013181197
                        E-mail: ramachandra.rao@sansad.nic.in

Positions Held
May 2004-March 2008    Advisor to Government of Andhra Pradesh on
                        Public Affairs (Cabinet Minister Status)
April 2008              Elected to Rajya Sabha
May 2008-May 2009 and   Member, Committee on Finance
Aug. 2008-May 2009 and
Aug. 2009-April 2014    Member, Consultative Committee for the Ministry
                        Member, National Shipping Board
Aug. 2012-April 2014  Member, Committee on Agriculture
April 2014  Re-elected to Rajya Sabha (second term)
Sept. 2014 onwards  Member, Committee on Information Technology
                      Member, Consultative Committee for the Ministry of Water Resources, River Development and Ganga Rejuvenation

**Sports, Clubs, Favourite Pastimes and Recreation**
Table tennis; *Member*, Nizam Club, Hyderabad

**Countries Visited**
U.S.A. and U.A.E.
RAO, SHRI V. LAKSHMIKANTHA
[Telangana Rashtra Samithi — Telangana]

Father's Name  Shri Srinivasa Rao
Mother's Name  Shrimati Kamalabai
Date of Birth  17 November 1939
Place of Birth Village Singapur, Distt. Karimnagar (Telangana)
Marital Status Married on 10 May 1962
Spouse's Name Shrimati Saroja
Children One son
Educational Qualifications B.Sc. Educated at Osmania University, Hyderabad
Profession Agriculturist/Farmer, Political and Social Worker
Permanent Address 1-15/1, Village Singapur, Huzurabad Mandal, Distt. Karimnagar-505468 (Telangana)
Mobile: 09866900003
E-mail: vlkrao00003@gmail.com
Present Address Bungalow No. C-1/2, Lodhi Garden, New Delhi-110003
E-mail: vlkrao.mp@sansad.nic.in
Positions Held
2004-2006 and 2006-2009 Member, Andhra Pradesh Legislative Assembly
2004-2005 Cabinet Minister, B.C. Welfare, Government of Andhra Pradesh
June 2016 Elected to Rajya Sabha
Sept. 2016 onwards Member, Committee on Petroleum and Natural Gas
Sports, Clubs, Favourite Pastimes and Recreation Member, (i) Rajendra Sinhji Institute, Cantonment, Hyderabad and (ii) Secunderabad Club, Secunderabad
Countries Visited U.S.A., Switzerland, U.K., Italy, France, Singapore and Malaysia
Other Information

Joined the Indian Army during the emergency in January 1963 as senior Commissioned Officer, after attaining the rank of Captain, relinquished the services by exercising option while converting his commission as regular senior Commissioned Officer; was awarded Raksha Medal (Indo-Pak War -1965); was Sarpanch, Village Singapur, Huzurabad Mandal, Distt. Karimnagar; was Member, Mandal Parishad Territorial Constituencies (M.P.T.C.), Huzurabad Mandal, Village Singapur, Distt. Karimnagar
RATHINAVEL, SHRI T.
[All India Anna Dravida Munnetra Kazhagam — Tamil Nadu]

Father's Name               Shri R. Thangavel
Mother's Name               Shrimati R. Lakshmiammal
Date of Birth               1 January 1951
Place of Birth              Srivilliputhur, Distt. Virudhunagar (Tamil Nadu)
Marital Status             Married on 8 December 1983
Spouse's Name               Shrimati R. Vijaya Rani
Children                    One son and one daughter
Educational Qualifications B.A., M.A.
                           Educated at RDM College, Sivaganga and Madurai
                           Kamraj University, Madurai
Profession                  Businessman
Permanent Address          40/12, Crescent Nagar, First Street, Kajamalai,
                           Main Road, Trichy-620023 (Tamil Nadu)
                           Tel.: 0431-2422999, 2743939
                           Mobile: 09443142298
Present Address             C-104, Swarna Jayanti Sadan, Dr. B.D.Marg,
                           New Delhi-110001
                           Tel.: 23354118, 21430162
                           Mobile: 9013181007, 9013181253
                           E-mail: t.rathinavel@sansad.nic.in

Positions Held
1991-96                     Member, Tamil Nadu Legislative Assembly
July 2013                    Elected to Rajya Sabha
Aug. 2013-May 2014          Member, Railway Convention Committee
                                Member, Committee on Coal and Steel
Sept. 2014 onwards          Member, Committee on Railways

Countries Visited           Widely travelled in Europe
RATHWA, SHRI NARANBHAI J.
[Indian National Congress — Gujarat]

Father's Name  Shri Jemlabhai Rathwa
Mother's Name  Late Shrimati Duliben J. Rathwa
Date of Birth  1 June 1953
Place of Birth  Puniyawant, Distt. Chotta Udaipur (Gujarat)
Marital Status  Married on 5 March 1976
Spouse's Name  Shrimati Manjulaben Naranbhai Rathwa
Children  One son and three daughters
Educational Qualifications  B.A., M.S.W.
Educated at S.N. College, Gujarat University, Ahmedabad and Gujarat Vidyapith, Ahmedabad (Gujarat)
Profession  Agriculturist
Permanent Address  ‘Narayan Kunj’, Palace Road, P.O./Distt. Chotta Udaipur-391165 (Gujarat)
Mobile: 9429832360, 9868181360
Tel.: 02669-232260, 232960
E-mail: njrathwa901@gmail.com
Present Address  1, Talkatora Road, New Delhi-110001
Positions Held
1989-91  Member, Ninth Lok Sabha
1990-91  Member, Rules Committee
Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes
Member, Consultative Committee for the Ministry of Textiles
1991-96  Member, Tenth Lok Sabha (second term)
1991-94  Member, Committee on Papers Laid on the Table
Member, Committee, on Food, Civil Supplies and Public Distribution
1991-96
Member, Consultative Committee for the Ministry of Petroleum and Natural Gas

1996-97
Member, Eleventh Lok Sabha (third term)
Member, Committee on Labour and Welfare
Member, Consultative Committee for the Ministry of Telecom and Broadcasting

1998-99
Member, Twelfth Lok Sabha (fourth term)
Member, Committee on Railways
Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes
Member, Consultative Committee for the Ministry of Food and Consumer Affairs

2004-2009
Member, Fourteenth Lok Sabha (fifth term)
May 2004-May 2009 Minister of State for Railways
April 2018 Elected to Rajya Sabha
June-Aug. 2018 Member, Committee on Rural Development
Sept. 2018 onwards Member, Committee on Industry

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Associated with a number of social, cultural and literary activities in the tribal belt of Gujarat; greatly contributed towards progress, development and welfare of people in general and tribal population in particular; encourages and motivates the youth to tap their talents and be useful to themselves and society; organized co-operatives at Chotta Udaipur and adivasi cultural activities shows; actively working for people's welfare and progress, especially of the downtrodden and weaker sections of society; associated with many governmental organizations and NGOs for the preservation and promotion of tribal cultural heritage; associated with a number of educational institutions and women's organizations

Sports, Clubs, Favourite Pastimes and Recreation
Active sportsman at school and college; played volleyball, kabbadi and cricket; participated in a number of competitive events at district and state levels

Countries Visited
France, Germany, Italy and U.S.A.

Other Information
Chairman, Gujarat State Fisheries Co-operative Federation, 1989-90; Former Member, Senate, M.S. University, Vadodara; Assistant Manager, GTDC Gandhinagar; Director, (i) Vadodara District Industrial Bank and (ii) Virendra Sinhji Education Trust, Chhota Udaipur; President, (i) Nav Srajan Kelvani Mandal, Chhota Udaipur, (ii) Pragat Purushottam Kelvani Mandal, Chhota Udaipur and (iii) Vadodara District Congress Committee, 2004;
Co-operative officer, Taluk Panchayat, Gariyadhar for two years; Extension Officer, Taluk Panchayat, Chhota Udaipur for two years; An active member of Indian National Congress and A.I.C.C.; working for the Congress ideology, such as communal harmony, eradication of untouchability, land development, prohibition, economic and social justice, etc.; undertaken a number of developmental works in all the ten talukas of the Chhota Udaipur Parliamentary Constituency; in close contact with the people of the Constituency throughout the year through public meetings, social and religious gatherings
RAUT, SHRI SANJAY
[Shiv Sena — Maharashtra]

Father's Name          Shri Rajaram Raut
Mother's Name          Shrimati Savita Rajaram Raut
Date of Birth          15 November 1961
Place of Birth         Alibagh, Distt. Raigarh (Maharashtra)
Marital Status         Married on 16 February 1993
Spouse's Name          Shrimati Varsha Raut
Children               Two daughters
Educational Qualifications B.Com.
                        Educated at Mumbai University, Mumbai
Profession             Journalist/Writer, Executive Editor of Daily 'Saamana'
Permanent Address      ‘Maitri’, Friends Colony, Bhandup (East),
                        Mumbai-400042 (Maharashtra)
                        Tel.: 022-25933636
                        Mobile: 09869455606
                        E-mail: rautsanjay61@gmail.com
Present Address        11, Ferozeshah Road, New Delhi-110001
                        Tel.: 23382999
                        Fax: 23382000
                        Mobile: 9868181089
                        E-mail: s.raut@sansad.nic.in
Positions Held
July 2004              Elected to Rajya Sabha
Aug. 2004-Sept. 2010   Member, House Committee
Aug. 2004-March 2005   Member, Committee on Chemicals and Fertilizers
Oct. 2004-2005         Member, Consultative Committee for the Ministry of Information and Broadcasting and Ministry of Culture
March 2005-Oct. 2005   Member, Committee on Commerce
Oct. 2005-May 2009     Member, Committee on Home Affairs
                        Member, Consultative Committee for the Ministry of Civil Aviation
June 2006-May 2009  
Member, Parliamentary Forum on Youth

Aug. 2007-May 2009  
Member, Sub-Committee on Modernisation of Prison Administration of the Committee on Home Affairs

Feb. 2008-May 2009  
Member, Sub-Committee of the House Committee

Member, Committee on Commerce

Sept. 2009-July 2010  
Member, Committee on Defence

July 2010  
Re-elected to Rajya Sabha (second term)

Aug. 2010-Aug. 2011  
Member, Committee on Food, Consumer Affairs and Public Distribution

Aug. 2010-May 2014  
Member, Consultative Committee for the Ministry of Power

Member, Committee on Coal and Steel

Dec. 2015  
Member, Select Committee of Rajya Sabha on the Prevention of Corruption (Amendment) Bill, 2013

July 2016  
Re-elected to Rajya Sabha (third term)

Sept. 2016 onwards  
Member, Committee on Defence

Oct. 2016 onwards  
Member, Committee on Papers Laid on the Table

July 2018 onwards  
Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

**Books Published**


**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Has written a number of articles and editorials on various social issues as correspondent and editor since 1980; *Executive Editor, Saamana*, a Marathi daily

**Sports, Clubs, Favourite Pastimes and Recreation**

Reading, writing, social service activities, sports and movies

**Countries Visited**

U.S.A. and Pakistan, as member of a media delegation accompanying the then Prime Minister of India, Shri Atal Bihari Vajpayee; South Korea, to attend the 60th Anniversary War Armistice-The Korean War UN Allies Government Representative Programme; Azerbaijan, as an Election Observer for Presidential election of Azerbaijan, 2013; Singapore, Malaysia, Thailand, China, U.K., Europe, U.A.E., Nepal, Sri Lanka, France, the Netherlands, Switzerland, Italy and most of the European countries
RAVI, SHRI VAYALAR  
[Indian National Congress — Kerala]

**Father's Name**  
Shri M.K. Krishnan

**Mother's Name**  
Shrimati Devaki Krishnan

**Date of Birth**  
4 June 1937

**Place of Birth**  
Vayalar, Distt. Alappuzha (Kerala)

**Marital Status**  
Married on 9 June 1969

**Spouse's Name**  
Late Shrimati Mercy Ravi (Ex-Member, Kerala Legislative Assembly)

**Children**  
One son and two daughters

**Educational Qualifications**  
M.A., B.L.  
Educated at S.D. College, Alappuzha, Maharajas College, Ernakulam and Law College, Ernakulam

**Profession**  
Political Activist and Writer

**Permanent Address**  
Devaki Krishna Bhavan, Vayalar P.O., Cherthala, Distt. Alappuzha (Kerala)  
Tel.: 0478-2813162

**Present Address**  
Bungalow No. 60, Lodhi Estate, New Delhi-110003  
Tel.: 24652148, 24652149  
Mobile: 9868181711  
E-mail: vayalar@sansad.nic.in

**Positions Held**  
1971-77  
Member, Fifth Lok Sabha

1977-79  
Member, Sixth Lok Sabha

1982  
Home Minister, Kerala

1982-91  
Member, Kerala Legislative Assembly

July 1994  
Elected to Rajya Sabha

April 2003  
Elected to Rajya Sabha (second term)

June 2003-Feb. 2004  
Member, Committee on Transport, Tourism and Culture

June 2003-July 2004  
Member, Committee on Petitions
Aug. 2003-June 2006  Member, Rubber Board  
Member, Coir Board  
Aug. 2004-Jan. 2006  Chairman, Committee on Human Resource Development  
Oct. 2004-Jan. 2006  Member, Consultative Committee for the Ministry of Civil Aviation  
Member, General Purposes Committee  
29 Jan. 2006-26 May 2014  Minister of Overseas Indian Affairs  
6 April 2008-22 May 2009  Minister of Parliamentary Affairs  
April 2009  Re-elected to Rajya Sabha (third term)  
10 Aug. 2012-28 Oct. 2012  Minister of Science and Technology, Minister of Earth Sciences and Minister of Micro, Small and Medium Enterprises (Additional Charge)  
Sept. 2014 onwards  Member, Committee on Commerce  
April 2015  Re-elected to Rajya Sabha (fourth term)  
Sept. 2015-Dec. 2015  Member, Sub-Committee on Ease of Doing Business of the Committee on Commerce  
Sept. 2015 onwards  Member, Consultative Committee for the Ministry of Commerce and Industry  

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  
Political issues, discussions and visiting places of interest; interested in labour matters and trade union affairs  

Sports, Clubs, Favourite Pastimes and Recreation  
Movies and sports  

Countries Visited  

Other Information  
Former President, Kerala Pradesh Congress Committee (I); prominent trade union leader and President of many trade unions in Kerala; President, (i) Provident Fund Employees Association, (ii) Cochin Port Staff Association, (iii) Cochin Thiruvallam Thozhilali Union and (iv) Cochin Port Wharf Staff Association (C.P.W.S.A.); Founder Leader, Kerala Students’ Union, the pioneer student movement in 1957; was In-charge, Students Wing of All India Congress Committee (A.I.C.C.) and organized National Students’ Union of India (N.S.U.I.); was Convener, State Youth Congress in 1965; was Secretary, Indian Youth Congress;
Member, (i) A.I.C.C. since 1967, (ii) Congress Working Committee in 1972 and (iii) Cochin Port Trust for 26 years; General Secretary, A.I.C.C.; Member of the Indian Parliamentary Delegation to U.N. General Assembly in 1986, 1988, 1994 and November 2004
RAY, SHRI SUKHENDU SEKHAR
[All India Trinamool Congress — West Bengal]

Father's Name  
Late Shri Shibendu Sekhar Ray

Mother's Name  
Late Shrimati Hironmoyee Devi

Date of Birth  
5 April 1949

Place of Birth  
English Bazar, Distt. Malda (West Bengal)

Marital Status  
Married on 20 January 1982

Spouse's Name  
Shrimati Mahashweta Ray

Children  
One daughter

Educational Qualifications  
M.A., LL.B.
Educated at Kalindri High School, Malda, St. Paul's College, Rabindra Bharati University and Calcutta University, Kolkata

Profession  
Lawyer

Permanent Address  
1/111, Gairahat Road (South), Jodhpur Park, Kolkata-700068 (West Bengal)
Tel.: 033-24725078, 24990713, 24236905
Mobile: 08902750666
E-mail: ssray.advocate@gmail.com

Present Address  
7, Mahadev Road, New Delhi-110001
Tel.: 23327930, 23327931
Mobile: 9013181188
E-mail: sukhendu.sekhar@sansad.nic.in

Positions Held

Aug. 2011  
Elected to Rajya Sabha

Aug. 2011 onwards  
Deputy Leader, All India Trinamool Congress in Rajya Sabha

Member, Committee on Personnel, Public Grievances, Law and Justice

Aug. 2011-May 2014  
Member, Consultative Committee for the Ministry of Commerce and Industry

April 2012-Sept. 2014  
Member, Business Advisory Committee
Member, Committee on Public Accounts

April 2013-May 2014
Member, Parliamentary Forum on Artisans and Crafts people

July 2014 onwards
Nominated to the Panel of Vice-Chairmen, Rajya Sabha

Aug. 2014 onwards
Member, General Purposes Committee

Sept. 2014 onwards
Member, Committee on Rules

Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)

Dec. 2014 onwards
Member, Committee on Provision of Computers equipment to Members of Rajya Sabha
Member, Consultative Committee for the Ministry of Finance and Ministry of Corporate Affairs

Member, Committee on Offices of Profit

Member, Select Committee of Rajya Sabha on the Repealing and Amending Bill, 2014

Feb. 2015 onwards
Chief Whip, All India Trinamool Congress in Rajya Sabha

March 2015
Member, Select Committee of Rajya Sabha on the Coal Mines (Special Provisions) Bill, 2015

July 2015 onwards
Member, National Jute Board

Member, Select Committee of Rajya Sabha on the Prevention of Corruption (Amendment) Bill, 2013

Jan.-April 2016
Member, Joint Committee on the Insolvency and Bankruptcy Code, 2015

March 2016-May 2016
Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016

May-July 2016
Member, Joint Committee on the Enforcement of Security Interest and Recovery of Debts Laws and Miscellaneous Provisions (Amendment) Bill, 2016

Member, Joint Committee on Salaries and Allowances of Members of Parliament

April-July 2017
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017

Aug. 2017
Re-elected to Rajya Sabha (second term)

Books Published

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Engaged in public awareness programmes for the promotion of culture, heritage and archaeological sites and remains; contributed articles in different vernacular magazines and newspapers; keen interest in art, culture and music
Sports, Clubs, Favourite Pastimes and Recreation

To study the reminiscences of India's past glory, heritage and culture; historical events, personalities of the past and the present

Countries Visited

Nepal, as a Member of the Parliamentary delegation in 2013; Japan, as part of the C.I.I. delegation in 2014; Cambodia and Laos, as a member of the delegation led by the Hon'ble Vice-President of India in 2015; London (U.K.) to attend Commonwealth Conference as part of Indian Parliamentary delegation in 2016; Romania, erstwhile U.S.S.R., U.K., erstwhile Yugoslavia, Italy, Austria and Hungary

Other Information

Started political career in 1968 and held different positions; previously worked as Law Officer in a Government of India Enterprise; elected Vice-President, Calcutta High Court Bar Association, 2009-2011
REDDY, SHRI D. KUPENDRA
[Janata Dal (Secular) — Karnataka]

Father's Name  Shri V. S. Dasa Reddy
Mother's Name  Shrimati Savithramma
Date of Birth  27 May 1960
Place of Birth  Bengaluru (Karnataka)
Marital Status  Married on 31 August 1990
Spouse's Name  Shrimati R. Pushpavathi
Children  One son and two daughters
Educational Qualifications  Under Graduate
                      Educated at V.V. Puram College, Bengaluru
Profession  IT Infrastructure Provider and Social Worker
Permanent Address  7557, Vangala Halli, HSR Layout, 1st Sector,
                      Agara Post, Bengaluru-560102 (Karnataka)
                      Tel.: 080-25723165
                      Mobile: 0998055599
                      E-mail: kupendrareddymps@gmail.com
                      kupp@sidpl.com
Present Address  24, Mahadev Road, New Delhi-110001
                      Tel: 23717887, 23717886, 21430557
                      Mobile: 9013181460
                      E-mail: kupendra.reddy@sansad.nic.in
Positions Held  

June 2014  Elected to Rajya Sabha
Sept. 2014-Aug. 2017  Member, Committee on Commerce
April-Dec. 2015  Member, Sub-Committee on Ease of Doing Business of the Committee on Commerce
May-July 2015  Member, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013
Sept. 2017 onwards  Member, Committee on External Affairs
June 2018 onwards  Member, Committee on Rules
Books Published
Assisted in publishing books on Gayathri Vybhava

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Donated land to the State Government to be used for public purpose like roads and housing for the poor; built marriage halls for public, built and renovated temples; supports students to continue education and pursue higher studies; promoting entrepreneurship and encouraging growth of small business; facilitating for imparting quality education in rural and urban areas

Sports, Clubs, Favourite Pastimes and Recreation
Member, (i) Koramangala Social Club, Bengaluru and (ii) Constitution Club of India, New Delhi; Founder, HSR Club, Bengaluru

Countries Visited
Australia, China, Dubai (U.A.E.), France, Indonesia, Malaysia, Singapore, Sri Lanka, Switzerland, Thailand, U.K. and U.S.A.

Other Information
To understand and attend to the needs of public; to protect communal harmony and peaceful living
REDDY, DR. T. SUBBARAMI
[Indian National Congress — Andhra Pradesh]

Father's Name  Shri T. Babu Reddy
Mother's Name  Shrimati T. Rukminamamma
Date of Birth  17 September 1943
Place of Birth  Nellore (Andhra Pradesh)
Marital Status  Married on 6 February 1966
Spouse's Name  Shrimati Indira Subbarami Reddy
Children  One son and one daughter
Educational Qualifications  B.Com.
Educated at Nizam College, Hyderabad
Profession  Trader and Industrialist, Political and Social Worker
Permanent Address  House No. 6-3-249/5/A, Road No.1, Banjara Hills,
Hyderabad-500034 (Andhra Pradesh)
Tel.: 040-23328111, 23326000
Fax: 040-23393300
Present Address  AB-2, Purana Quila Road, New Delhi-110001
Tel.: 23782323, 23384343, 23782075
Fax: 23385656
Mobile: 9013181430
E-mail: reddy.ts@sansad.nic.in

Positions Held
1996-97  Member, Eleventh Lok Sabha
         Member, Committee on Finance
1998-99  Member, Twelfth Lok Sabha
         Secretary, Congress Parliamentary Party
         Member, Public Accounts Committee
         Member, Committee on Finance
         Member, Consultative Committee for the Ministry of
         Civil Aviation
1999-2000  Convenor, Media Committee, All India Congress
           Committee (A.I.C.C.)
2001
April 2002 Secretary, A.I.C.C. (In-charge Media)
April 2002-Feb. 2004 Elected to Rajya Sabha
Member, Committee on Finance
Member, Consultative Committee for the Ministry
of Road Transport and Highways
2004
Member, Congress Working Committee (C.W.C.)
as a Special Invitee
Aug. 2004-Jan. 2006 Member, Committee on Commerce
Member, Committee on Subordinate Legislation
Oct. 2004-Jan. 2006 Member, Consultative Committee for the Ministry
of Shipping, Road Transport and Highways
31 Jan. 2006-6 April 2008 Minister of State in the Ministry of Mines
April 2008 Re-elected to Rajya Sabha (second term)
Aug. 2008-May 2009 Member, Committee on Coal and Steel
Aug. 2009-April 2014 Chairman, Committee on Science and Technology,
Environment and Forests
Aug. 2009-May 2012 Member, Committee on Public Undertakings
Oct. 2009-April 2014 and Member, General Purposes Committee
Jan. 2015 onwards
July 2010-April 2014 Member, Consultative Committee for the Ministry
of Transport and Highways
Dec. 2011-April 2014 Vice-President, Parliamentary Forum on Disaster
Management
April 2014 Re-elected to Rajya Sabha (third-term)
Sept. 2014 onwards Chairman, Committee on Subordinate Legislation
Member, Committee on Science and Technology,
Environment and Forests

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Eminent public orator in English and Telugu; film
producer of extraordinary distinction in the country;
produced a number of Hindi, Telugu and Tamil
films of great technical and directorial excellence;
Chairman, (i) Tirumala Tirupati Devasthanam
Board (T.T.D.) since 2004, (ii) National Panorama
Festival Committee, 1992, (iii) National Film
Awards Jury, 1994, (iv) Andhra Pradesh Cultural
Federation, 1994 and (v) National Film Awards
Jury, 1997; Member, Central Film Censor Board,
1983-85; conferred, (i) Gold Medal by the then
Prime Minister of India Smt. Indira Gandhi for
his outstanding contribution in the construction
of the world’s biggest dam Nagarjuna Sagar
Project in Andhra Pradesh in 1967, (ii) Swarna
Kamal, a national award for the best feature film,
(iii) Kala Samrat by Maharashtra Government, 1988,
(iv) Kala Ratna by Lt. Governor, Delhi, 1989,
(v) Kala Ratna by Telugu Academy, 1993,
(vi) Doctorate by Mangalore University in recognition of social work, (vii) Rashtrapati Award for producing films Bhagwat Gita and Swami Vivekananda and (viii) Life Time Achievement Award in U.S.A. by American Telugu Association, 2002; special interest in the upliftment of socially backward and the downtrodden; organized hundreds of music and dance concerts; active participation in social, political, spiritual, cultural and philanthropic activities all over India; built community halls, hospitals, colleges, auditoria, etc.

**Sports, Clubs, Favourite Pastimes and Recreation**

Classical music and dance

**Countries Visited**

U.K., U.S.A., Germany, Canada, Switzerland, Japan and France in connection with holding discussions on industry, commerce, films and culture

**Other Information**

A multifarious personality, one of the leading industrialists; film maker and well known parliamentarian; founder of the Gayatri Group which is in the field of business for the last 37 years and is involved in the construction activity, sugar industry, chemical industry, State’s development; founder of India’s best cinema theatres, which were built in Hyderabad
REDDY, SHRI V. VIJAYASAI
[Yuvajana Sramika Rythu Congress Party
— Andhra Pradesh]

Father's Name  Late Shri V. Sundararami Reddy
Mother's Name  Shrimati V. Sujathamma
Date of Birth  1 July 1957
Place of Birth  Nellore (Andhra Pradesh)
Marital Status  Married on 29 May 1986
Spouse's Name  Shrimati Venumbaka Sunanda Reddy
Children  One daughter
Educational Qualifications  F.C.A.
Educated at Institute of Chartered Accountants of India, New Delhi
Profession  Chartered Accountant
Permanent Address  H.No. 8-2-293/82/HE/41, Road No. 70,
                  Huda Enclave, Journalist Colony, Jubilee Hills,
                  Hyderabad-500033 (Telangana)
                  Tel.: 040-23609191, 23609595, 23609696 (O),
                  040-64581316 (R)
                  Mobile: 09951299199
                  E-mail: venumbakavs@gmail.com
                           vsrpnr@gmail.com
Present Address  201, Brahmaputra Apartments, Dr. B. D. Marg,
                New Delhi-110001
                Tel: 23324041
                Mobile: 9013181425
                E-mail: venumbaka.vr@sansad.nic.in
Positions Held  June 2016  Elected to Rajya Sabha
                Sept. 2016-Aug. 2018  Member, Committee on Petroleum and Natural Gas
                Oct. 2016-June 2018  Member, Committee on Rules
                June 2018 onwards  Member, Committee on Subordinate Legislation
Sept. 2018 onwards

**Member, Committee on Personnel, Public Grievances, Law and Justice**

**Sports, Clubs, Favourite Pastimes and Recreation**

**Tennis and chess (interclub tournaments)**

**Other Information**

*Director*, CA (non-official Director), Oriental Bank of Commerce, April 2007-March 2010; *Member*, Tirumala Tirupati Devasthanam Trust Board, December 2006-December 2010
RUPALA, SHRI PARSHOTTAM
[Bharatiya Janata Party — Gujarat]

Father's Name
Late Shri Khodabhai Madhabhai Rupala

Mother's Name
Shrimati Hariben Khodabhai Rupala

Date of Birth
1 October 1954

Place of Birth
Ishwaria (Mahadev), Distt. Amreli (Gujarat)

Marital Status
Married on 1 February 1979

Spouse's Name
Shrimati Savitaben Rupala

Children
One son and one daughter

Educational Qualifications
B.Sc., B.Ed.
Educated at Saurashtra University, Rajkot and Gujarat University, Ahmedabad

Profession
Agriculturist/Farmer

Permanent Address
At & Post: Ishwaria (Mahadev), Ta: Amreli, Distt. Amreli-365601 (Gujarat)
Tel.: 02792-240928

Present Address
2A, South Avenue Lane, New Delhi-110011
Tel.: 23383975, 23383976 (O), 23793327 (R)
Telex: 23793347
Fax: 23383971
Mobile: 9825326660, 9013181488
E-mail: mosrupala@gmail.com
p.rupala@sansad.nic.in

Positions Held
- March-Dec. 1997: Chairman, Public Accounts Committee, Gujarat Legislative Assembly
March 1998-July 2002
Member, Gujarat Legislative Assembly (third term)
Chairman, Gujarat Industrial Development Corporation (G.I.D.C.)
Elected Minister, Agriculture, Government of Gujarat
April 2008
Cabinet Minister, Agriculture, Government of Gujarat
May 2008-May 2009
Member, Committee on Food, Consumer Affairs and Public Distribution
Aug. 2009-Aug. 2010
Member, Committee on Personnel, Public Grievances, Law and Justice
July 2010-April 2014
Member, Consultative Committee for the Ministry of Shipping
Member, Committee on Chemicals and Fertilizers
May 2012-April 2014
Member, Committee on Papers Laid on the Table
Aug. 2012-April 2014
Member, Committee on Agriculture
Sept. 2012-April 2014
Member, National Shipping Board
June 2016
Re-elected to Rajya Sabha (second term)
5 July 2016-30 May 2019
Minister of State in the Ministry of Agriculture and Farmers Welfare; and
Minister of State in the Ministry of Panchayati Raj
April 2018
Re-elected to Rajya Sabha (third term)
30 May 2019 onwards
Minister of State in the Ministry of Agriculture and Farmers Welfare

Books Published
Manasgatha, 2008

Social and Cultural Activities,
Reading, travelling and listening to folk songs
Literary, Artistic and Scientific
Accomplishments and other
Special Interests

Sports, Clubs, Favourite
Member of the Champion Team of Kabbadi,
Pastimes and Recreation
Saurashtra Union

Countries Visited
U.S.A., U.K., Israel, China, Nepal, Kenya, Hong
Kong, Sudan, Italy (Rome) and Russia (U.F.A.)

Other Information
**SABLE, SHRI AMAR SHANKAR**  
[Bharatiya Janata Party — Maharashtra]

**Father's Name**  
Shri Shankar Bapu Sable

**Mother's Name**  
Shrimati Anusaya Shankar Sable

**Date of Birth**  
7 February 1963

**Place of Birth**  
Baramati, Distt. Pune (Maharashtra)

**Marital Status**  
Married

**Spouse’s Name**  
Shrimati Bharti Amar Sable

**Children**  
One son and two daughters

**Educational Qualifications**  
B.A., Diploma in Journalism  
Educated at T. C. College, Baramati, Distt. Pune, Maharashtra

**Profession**  
Writer and Journalist, Political and Social Worker, Educationist and Businessman

**Permanent Address**  
‘Anushankar’, Plot No. 426, Sector-27, Shaheedi Kothari Bandhu Marg, Aakurdi, Navnagar Pradhikaran, Nigadi, Pune-411044 (Maharashtra)  
Tel.: 020-27658933  
Mobile: 0860035330, 09423881166

**Present Address**  
604, Brahmaputra Apartments, Dr. B.D. Marg,  
New Delhi-110001  
Tel.: 23353899, 23352802  
Mobile: 9370078165  
E-mail: amar.sable@sansad.nic.in  
mpamarsable@gmail.com

**Positions Held**

<table>
<thead>
<tr>
<th>Date</th>
<th>Details</th>
</tr>
</thead>
<tbody>
<tr>
<td>March 2015</td>
<td>Elected to Rajya Sabha</td>
</tr>
<tr>
<td>May 2015-Sept. 2016</td>
<td>Member, Committee on Water Resources</td>
</tr>
<tr>
<td>May 2015 onwards</td>
<td>Member, Consultative Committee for the Ministry of External Affairs</td>
</tr>
<tr>
<td></td>
<td>Member, Hindi Advisory Committee of the Ministry of Information and Broadcasting</td>
</tr>
<tr>
<td></td>
<td>Member, Hindi Advisory Committee of the Ministry of Panchayati Raj</td>
</tr>
</tbody>
</table>
May 2016 onwards
Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes
Whip, B.J.P. in Rajya Sabha

July 2016-June 2018
Member, Committee on Petitions

Sept. 2016 onwards
Member, Committee on Food, Consumer Affairs and Public Distribution

Sept. 2017 onwards
Member, Committee on Labour
Member, Consultative Committee for the Ministry of Skill Development
Member, Central Monitoring Committee of ‘Prohibition of Employment as manual scavengers and their rehabilitation’

June 2018 onwards
Member, Committee on Subordinate Legislation

Aug. 2018 onwards
Member, Consultative Committee for the Ministry of Food Processing Industry

Countries Visited
Japan, Qatar, Dubai (U.A.E.), Bahrain, Cyprus, Thailand, China and Hong Kong

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Reading; social service in association with the ‘Samyak Jankalyan Pratishthan’; has organized health awareness camps and forums for the exchange of ideas; has organized anniversaries of important personalities; working for the cause of social harmony; organizing ‘Samuhik Vivah’ (mass marriages); had led the project of building a state of art ‘monument’ at Ambavade (Distt. Ratnagiri, Maharashtra), the native place of Dr. B. R. Ambedkar; organized nationalist and cultural activities; has strived to promote skill development programmes; ‘Sat Na Gat’ movie based on the novel written on his life, the movie got the first prize in the International Film Festival, Canada; Director, Hindustan Samachar, New Delhi; has started an online news portal ‘Amarvani’; Editor, ‘Kekavali’, a weekly; previously worked with ‘Loksatta’, ‘Pudhari’, ‘Lokmat’, ‘Aikya’ and ‘Sanchar’

Other Information
Vippasana Sadhak; President, All India KVIC Officers Association; Vice-President, B.J.P., Maharashtra; Vice-Chairman, ‘DISHA’, Pune; Member, (i) B.J.P. Parliamentary Executive Committee, New Delhi, (ii) High Power Committee of Maharashtra Government, (iii) Maharashtra State Minorities Committee, (iv) BSNL, Maharashtra, (v) Zonal Railway Users’ Consultative Committee, Pune, Maharashtra, (vi) Konkan Railway Users’ Consultative Committee, and (vii) BSNL Zonal Committee, Pune, Maharashtra
SAHASRABUDDHE, DR. VINAY P.
[Bharatiya Janata Party — Maharashtra]

Father’s Name: Shri Prabhakar Sahasrabuddhe
Mother’s Name: Shrimati Sudha Sahasrabuddhe
Date of Birth: 10 November 1957
Place of Birth: Nashik (Maharashtra)
Marital Status: Married on 11 March 1987
Spouse’s Name: Shrimati Nayana Sahasrabuddhe
Children: One son
Educational Qualifications: B.A., M.A., Ph.D.
Educated at Ruia College and S.I.E.S. College, University of Mumbai, Mumbai
Profession: Political and Social Worker
Permanent Address: 103, Surabhi Society, Green Road, Louis Wadi, Thane (West)-400604 (Maharashtra)
Present Address: Bungalow No. 8, Ashoka Road, New Delhi-110001
Tel.: 23782318
Mobile: 9013181516, 9969884545
E-mail: vinay.prabhakar@sansad.nic.in

Positions Held
July 2016 Elected to Rajya Sabha
July-Aug. 2016 Member, Committee on Energy
Aug. 2016 onwards Member, Coir Board
Sept. 2016 onwards Member, Committee on Human Resource Development
Sept. 2016 onwards Member, Committee on Information Technology
Dec. 2016 onwards Member, Court of the University of Delhi
July 2017 onwards Member, Indian Council of World Affairs
June 2018 onwards Member, Business Advisory Committee
July 2018 onwards
Chairman, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Dec. 2018 onwards
Member, Court of the Jawaharlal Nehru University

Books Published

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other Special Interests

Countries Visited
(i) U.S.A., as Rotary Ambassadorial Scholar at the University of Illinois at Urbana-Champaign for eight months, August 1998-March 1999, (ii) Salzburg (Austria), as invited Fellow of Salzburg Seminar for sessions on 'Democracy and Leadership' in June and October 2001, (iii) Istanbul (Turkey), to participate in a Conference on Leadership at the Bagcheshehar University, Turkey, October 2001, (iv) Afghanistan, as Leader of the Goodwill Mission of Indian Voluntary Organizations, April 2002, (v) Israel, as a member of the Rambhau Mhalgi Prabodhini to attend a training seminar in December 2002, (vi) Canada, to attend an International Conference on Democracy in October 2008, (vii) U.S.A., to attend the United Nations Economic and Social Council (UN-ECOSOC) High Level Segment Meeting in January 2010, (viii) Beijing (China) as a member of official delegation of the B.J.P. in January 2011, (ix) Baku (Azerbaijan) and Beijing (China), as a member of the B.J.P. delegation to participate in the Annual Convention of International Conference of Asian Political Parties in 2012 and 2015, (x) Kathmandu (Nepal), to Chair the Savarkar Marathi Sahitya Sammelan in February 2013, (xi) Kuching (Malaysia), to present a paper at the Second International Conference on Elections and Democracy in November 2013, (xii) Davos (Switzerland) to speak at the
World Communications Forum in March 2016 and (xiii) Astana (Kazakhstan), as Representative of India at the International Conference on Building a N-weapon Free World in August 2016

**Other Information**

SAHU, SHRI DHIRAJ PRASAD
[Indian National Congress — Jharkhand]

Father's Name
Late Rai Sahab Baldeo Sahu

Mother's Name
Late Shrimati Shushila Devi

Date of Birth
23 November 1955

Place of Birth
Ranchi (Jharkhand)

Marital Status
Married

Children
One son and one daughter

Educational Qualifications
B.A.
Educated at Marwari College, Ranchi

Profession
Political and Social Worker, Industrialist

Permanent Address
(i) Thana Road (Shastri Chowk),
    P.O. & Distt. Lohardaga-835302 (Jharkhand)
    Tel.: 0651-2361301
(ii) Sushila Niketan, Radium Road,
     Ranchi-834001 (Jharkhand)
(iii) Congress Bhawan, Shradhanand Road,
     Ranchi-834001 (Jharkhand)

Present Address
29, Ferozeshah Road, New Delhi-110001
Mobile: 9934111111, 9717000234
E-mail: dp.sahu@sansad.nic.in

Positions Held
June 2009
Aug. 2009-May 2014
Elected to Rajya Sabha
Member, Committee on Coal and Steel
Member, Consultative Committee for the Ministry of Power
Permanent Special Invitee, Consultative Committee for the Ministry of Petroleum and Natural Gas

July 2010
Aug. 2010-March 2011
Re-elected to Rajya Sabha (second term)
Member, Central Silk Board

Sept. 2014-July 2016
Member, Committee on Food, Consumer Affairs and Public Distribution
May 2018
Elected to Rajya Sabha (third term)
Sept. 2018 onwards
Member, Committee on Coal and Steel

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Associated with a number of social, sports
organizations and NGO

Sports, Clubs, Favourite
Pastimes and Recreation
President, (i) Lohardaga District Athletic Association
since 2002, (ii) Lohardaga District Volleyball
Association since 2002, (iii) Lohardaga District
Football Association since 2002, (iv) Lohardaga
District Olympic Association since 2002 and
(v) Jharkhand Vaishya Maha Sammelan; Member,
Ranchi Club; travelling, wildlife, reading books on
History, social activities

Countries Visited
Widely travelled

Other Information
Belongs to a family which has been associated
with the Congress party since independence; joined
politics in 1977; was jailed during the ‘Jail Bharo
Aandolan’ in 1978; President, Saundic Samaj,
Jharkhand, 2003-2005; Treasurer, (i) National
Students Union of India (NSUI), Ranchi University,
Ranchi, 1978-83, (ii) Lohardaga District Youth
Congress, 1984-90, (iii) Lohardaga DCC, 1999-
2000, (iv) Jharkhand Pradesh Congress Committee,
2001-July 2003 and since February 2005; Member,
Working Committee, (i) Lohardaga DCC, 1991-98
Delegate, P.C.C., Jharkhand since 2000; Member,
AICC since 2005; General Secretary, Chhotanagpur
Bauxite Worker’s Union (CBW Union), Jharkhand
since 2002; Election Incharge, (i) Kanke Vidhan
Sabha constituency, (ii) General elections, Ranchi
Parliamentary constituency, 1980-84, (iii) Lohardaga
Parliamentary constituency, 1998 and (iv) Lohardaga
Vidhan Sabha constituency, 2000
**SAINI, SHRI MADANLAL**
[Bharatiya Janata Party — Rajasthan]

<table>
<thead>
<tr>
<th><strong>Father's Name</strong></th>
<th>Shri Baluramji Saini</th>
</tr>
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<tbody>
<tr>
<td><strong>Mother's Name</strong></td>
<td>Shrimati Mohini Devi</td>
</tr>
<tr>
<td><strong>Date of Birth</strong></td>
<td>13 July 1943</td>
</tr>
<tr>
<td><strong>Place of Birth</strong></td>
<td>Radhakrishnapur, Distt. Sikar (Rajasthan)</td>
</tr>
<tr>
<td><strong>Marital Status</strong></td>
<td>Married on 21 May 1961</td>
</tr>
<tr>
<td><strong>Spouse's Name</strong></td>
<td>Shrimati Patasi Devi</td>
</tr>
<tr>
<td><strong>Children</strong></td>
<td>One son and six daughters</td>
</tr>
<tr>
<td><strong>Educational Qualifications</strong></td>
<td>B.A., LL.B. Educated at S.K. High School, S.K. College, Sikar and Rajasthan University, Jaipur, Rajasthan</td>
</tr>
<tr>
<td><strong>Profession</strong></td>
<td>Agriculturist/Farmer, Trade Unionist, Writer, Lawyer, Political and Social Worker, Sportsperson</td>
</tr>
<tr>
<td><strong>Permanent Address</strong></td>
<td>(i) Radha Kishanpura, Police Line, Near Railway Crossing, Sikar (Rajasthan) Tel.: 01572-252703</td>
</tr>
<tr>
<td></td>
<td>(ii) 92/306, Shiprapath Patel Marg, Mansarovar, Jaipur (Rajasthan) Tel.: 0141-2397475</td>
</tr>
<tr>
<td><strong>Positions Held</strong></td>
<td>1990-92 Member, Rajasthan Legislative Assembly Chairman, Question Reference Committee, Rajasthan Legislative Assembly</td>
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<td></td>
<td>April 2018 Elected to Rajya Sabha</td>
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<td>June 2018-May 2019 Member, Committee on Labour</td>
</tr>
<tr>
<td><strong>Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests</strong></td>
<td>Started social work during school days; to earn livelihood, taught fellow students and distributed weekly newspapers</td>
</tr>
</tbody>
</table>

* Passed away on 24 June, 2019
Sports, Clubs, Favourite Pastimes and Recreation

Participated in football, kabaddi, kho-kho and dramas in High School; participated in kabaddi, football, high jump, long jump, race and won awards and prizes in sports competitions.

Countries Visited

U.S.A., to participate in a seminar on unorganized labourers as a representative of Bharatiya Mazdoor Sangh in August 1984; London (U.K.) and Germany.

Other Information

Joined the R.S.S. in 1952; was Pradesh Mantri, A.B.V.P.; was Elected Speaker, Students' Union, Shri Kalyan College, Sikar; practised law in Sikar District Headquarters, 1970-75; gave momentum to the labour movement in the state during emergency in 1975; was arrested under D.I.R. and sent to Sikar jail; fought for the labour rights and redressal of their problems; sympathetic towards the problems of the poor and worked for their upliftment; fought against injustices meted out to the sanitation employees; fought against being dragged in the field by Jaagidhar made him apologise in public; worked in the fields with father while serving as an M.P. and State President of B.J.P; joined Bharatiya Mazdoor Sangh in 1967 and fought for the rights of workers and employees of the State; left legal practice and worked for Bharatiya Mazdoor Sangh from 1967-90 as an activist; was Pradesh Mahamantri, Akhil Bharatiya Mazdoor Sangh, 1972-84; was Rashtriya Mahamantri, Akhil Bharatiya Krishi Mazdoor Sangh, 1984-90; served as full time activist of Bharatiya Mazdoor Sangh from 1978-90; served as a Member of several committees of Central and State Governments; President of several labour unions; was Member, Central Textile and Labour Committees; was Pradesh Mantri of B.J.P., 1990-97; served as Pradesh Mahamantri consecutively three times; was Rashtriya Mahamantri, Kisan Morcha; was Member, Member Secretary and State President of B.J.P., Anushasan Samiti, Rajasthan; State President, B.J.P., Rajasthan; was State Incharge, (i) Rajasthan Loh Sangrah Samiti and (ii) Pandit Deendayal Upadhyay Prashikshan Maha Abhiyan launched by the Centre, State Incharge, Statue of Unity, Rajasthan.
SAMANTA, SHRI ACHYUTANANDA
[Biju Janata Dal — Odisha]

Father’s Name  
Late Shri Anadicharna Samanta

Mother’s Name  
Late Shrimati Nilima Rani Samanta

Date of Birth  
20 January 1964

Place of Birth  
Kalarabanka, Distt. Cuttack (Odisha)

Educational Qualifications  
M.Sc. (Chemistry), Ph.D. (Social Sciences)
Educated at Utkal University and KIIT University, Bhubaneswar, Odisha

Profession  
Political and Social Worker, Teacher and Educationist

Permanent Address  
N3/92, IRC Village, P.O./PS-Nayapalli, Bhubaneswar-751015 (Odisha)
Tel.: 0674-2551188
Telex: 0674-2740326
Mobile: 09437000928

Present Address  
Room No. 205, Odisha Bhawan, Chanakyapuri, New Delhi-110021
Tel.: 24679201
E-mail: achyuta.samanta@sansad.nic.in

Positions Held  
April 2018  
Elected to Rajya Sabha (ceased to be Member w.e.f. 24 May 2019 consequent on his election to the 17th Lok Sabha

June 2018-May 2019  
Member, Committee on Coal and Steel

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  
Honoured with (i) National Award for the welfare of children, 2016 by Shri Ram Nath Kovind, Hon’ble President of India and (ii) first ever Kautilya Award by Indian Economic Association; delivered nearly 100 motivational speeches, including convocation address, keynote address and foundation day lecture in different institutions and organizations across the country and abroad; conferred with 37 Honoris Causa Doctorate Awards from prestigious
Universities across the globe; decorated with Civilian Awards from countries including Gusi Peace Prize International, the Highest Civilian Award from Bahrain besides over 50 national and international and over 200 state honours and accolades; transformed the remote village 'Kalarabanka', Cuttack into a smart village and the entire Manpur Panchayat into a model panchayat (cluster of villages); has been working relentlessly to achieve zero poverty, zero hunger and zero illiteracy since 1987; made immense contribution in the field of education, professional education, health, art, culture, literature, rural development, social service, women empowerment, media, entertainment and spiritualism; propounded 'Art of Giving'-a philosophy of life to promote peace and happiness; started KIIT and KISS with only Rs. 5,000/- in a two room rented house; KIIT now provides professional education to 27,000 students and KISS provides education to poor tribal students; these institutions are providing direct employment to around 10,000 and indirectly to over 2,00,000; created 100 successful entrepreneurs across the country.

Sports, Clubs, Favourite Pastimes and Recreation
To spread happiness and peace in the society

Countries Visited
Widely travelled

Founder Chancellor, KIIT, Deemed to be University, the youngest Chancellor of any Indian University and (ii) KISS, Deemed to be University (first Tribal University in the world) and the first person to be the Chancellor of any Tribal University in the world; Member, (i) University Grants Commission (U.G.C.) for two consecutive terms 2008-2011 and 2011-2014 and (ii) Executive Committee, of All India Council for Technical Education (A.I.C.T.E.); served as Member of several bodies of Government of India, like NCTE, ISTE, ISCA, Coir Board, CAPART, etc. and Academic Council of Central University of Assam and Odisha; Nominated Honorary Principal Advisor to the Department of Education, Government of Manipur, 2018-2021; General President of Indian Science Congress Association (ISCA), 2017-2018; has been awarded with four National and International Fellowships-ISTE, CSI, ICA and APACH
SEETHARAMA LAKSHMI, SMT. THOTA
[Telugu Desam Party — Andhra Pradesh]

Father's Name: Shri Venkataratnam
Mother's Name: Shrimati Narayanamma
Date of Birth: 12 September 1951
Place of Birth: Bhimavaram, Distt. West Godavari (Andhra Pradesh)
Marital Status: Married on 25 June 1967
Spouse's Name: Shri Thota Satyanarayana
Children: One son and four daughters
Educational Qualifications: Secondary Education
Educated at Z.P. High School, Village Uppuluru, Distt. West Godavari (Andhra Pradesh)
Profession: Political and Social Worker and Philanthropist
Permanent Address: H. No. 26-9-65/1, Anurag Nilayam, Balusumudi, Bhimavaram, West Godavari-534202 (Andhra Pradesh)
Tel.: 08816-227444
Fax: 08816-229444
E-mail: mp.tsrlakshmi@gmail.com
Present Address: C-102, Swarna Jayanti Sadan, Dr. B.D. Marg, New Delhi-110001
Telefax: 23322729
Mobile: 9013181005, 9013181159
E-mail: seetha.ramalakshmi@sansad.nic.in

Positions Held:
2005-2010: Chairperson, Bhimavaram Municipality, District West Godavari, Andhra Pradesh
April 2014: Elected to Rajya Sabha
Sept. 2014 onwards: Member, Committee on Commerce
Member, Consultative Committee for the Ministry of Petroleum and Natural Gas
<table>
<thead>
<tr>
<th><strong>Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests</strong></th>
<th>Art collection, reading books and gardening</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>Countries Visited</strong></td>
<td>U.S.A.</td>
</tr>
<tr>
<td><strong>Other Information</strong></td>
<td>President, Telugu Desam Party, District West Godavari since 2009; Treasurer, TDP, Parliamentary Party</td>
</tr>
</tbody>
</table>
SELJA, KUMARI
[Indian National Congress — Haryana]

Father’s Name  Late Choudhary Dalbir Singh
Mother’s Name  Late Shrimati Kalawati
Date of Birth  24 September 1962
Place of Birth  Chandigarh
Marital Status  Unmarried
Educational Qualifications  M.A., M.Phil.
Educated at Convent of Jesus & Mary, New Delhi,
Graduation and Post-graduation from Panjab University, Chandigarh
Profession  Agriculturist
Permanent Address  662, Ward No. 25, Dabra Chowk, Hisar, Haryana
Present Address  12, Safdarjung Lane, New Delhi-110011
Tel.: 23018269, 23018074
Mobile: 9013181062
E-mail: kumari.selja@sansad.nic.in

Positions Held
1991-96  Member, Tenth Lok Sabha
Member, Executive Committee, Congress Parliamentary Party
Sept. 1995-May 1996  Union Minister of State, Department of Education and Culture, Ministry of Human Resource Development
1996-97  Member, Eleventh Lok Sabha (second term)
Member, Executive Committee, Congress Parliamentary Party
2004-2009  Member, Fourteenth Lok Sabha (third term)
May 2004-June 2006  Minister of State (Independent Charge) of the Ministry of Urban Employment and Poverty Alleviation
June 2006-May 2009  Union Minister of State (Independent Charge) of the Ministry of Housing and Urban Poverty Alleviation
2005  Elected Member of the Governing Board of Commonwealth Local Government Forum
2006  Chairperson of the Bureau of the Asia Pacific Ministerial Conference on Housing and Urban Development (APMCHUD)
2007-2009  Elected President of 21st Governing Council of UN Habitat
            Elected Chairperson of the Commonwealth Consultative Group on Human Settlements (ComHabitat)
2008-2011  Member, Commonwealth Women Parliamentarian Steering Committee to represent India Region of Commonwealth Parliamentary Association
2009-Jan. 2014  Member, Fifteenth Lok Sabha (fourth term)
31 May 2009-18 Jan. 2011  Union Cabinet Minister, Ministry of Housing and Urban Poverty Alleviation and Ministry of Tourism
April 2014  Elected to Rajya Sabha
Sept. 2014 onwards  Member, Committee on Transport, Tourism and Culture
            Member, Consultative Committee for the Ministry of Finance and Ministry of Corporate Affairs
May-July 2015  Member, Select Committee of Rajya Sabha on the Real Estate (Regulation and Development) Bill, 2013
March 2017 onwards  Member, National Social Security Board for Unorganised Workers
May 2017 onwards  Member, Content Advisory Committee of Rajya Sabha Television
March-Aug. 2018  Member, Sub-Committee of the Committee on Transport, Tourism and Culture

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Upliftment of the marginalized and the disadvantaged groups; contemporary economic and political issues; inclusive growth and environmental concerns in the developing world; habitat and urban planning related issues; heritage conservation and art appreciation

Sports, Clubs, Favourite Pastimes and Recreation
Reading on socio-economic, environmental, heritage and habitat related issues, travelling to untouched destinations, listening to all genres of music; Member, (i) India Habitat Centre and (ii) India International Centre; Life Member, The National Rifle Association of India

Countries Visited
Widely travelled
SELVARAJ, SHRI A. K.
[All India Anna Dravida Munnetra Kazhagam
— Tamil Nadu]

Father's Name
Shri Karaiya Gowder

Mother's Name
Shrimati Krishnammal

Date of Birth
7 April 1958

Place of Birth
Adhimathiyanur, Distt. Coimbatore
(Tamil Nadu)

Marital Status
Unmarried

Educational Qualifications
B.A. (Geography)
Educated at Government Arts College, Madras University, Coimbatore, Tamil Nadu

Profession
Agriculturist

Permanent Address
6/107, Adhimathiyanur, Velliangadu Post, Karamadai via, Distt. Coimbatore-641104 (Tamil Nadu)
Tel.: 04254-285122, 285144
Mobile: 09443051617

Present Address
302, SWAJAS Deluxe, Dr. B.D. Marg,
New Delhi-110001
Tel.: 23721195, 21430556
Mobile: 9013181018
E-mail: selaraj@sansad.nic.in

Positions Held
1996-2001 Union Councillor, Karamadai Panchayat Union,
District Coimbatore, Tamil Nadu
2001-2006 Member, Tamil Nadu Legislative Assembly
May-Sept. 2001 Cabinet Minister, Housing and Urban Development,
Government of Tamil Nadu
2013-2014 Member, Tamil Nadu State Sugarcane Cultivation
Area Delimitation Committee
April 2014 Elected to Rajya Sabha
Sept. 2014 onwards Member, Committee on Rural Development
May 2016 onwards Member, Committee on Public Undertakings
Sports, Clubs, Favourite Pastimes and Recreation

Participated in sports during school and college days; reading books

Other Information

Director, Primary Co-operative Agriculture Bank, Velliangadu, Distt. Coimbatore, 1989-90; Branch Secretary, A.I.A.D.M.K., Adhimathiyanur Branch, Coimbatore, 1986-89; Vice-President, MGR Youth wing, Karamadai Block, Coimbatore, 1986-89; Secretary, MGR Youth wing, Karamadai Block, Coimbatore, 1989-90; Union Secretary, Dr. Purachithalaivi Peravai, Karamadai Block, Coimbatore, 1991-98; Joint Secretary, Dr. Purachithalaivi Peravai, Coimbatore North District, 1996-98; Union Secretary, A.I.A.D.M.K., Karamadai Block, Coimbatore, 1998-2000; District Secretary, A.I.A.D.M.K., Coimbatore North District, Tamil Nadu, 2000-2004; District President, (i) A.I.A.D.M.K., Coimbatore North District, Tamil Nadu, 2004-2008 and (ii) A.I.A.D.M.K., Coimbatore Urban, 2008-2013; Organizing Secretary, A.I.A.D.M.K. since December 2013; Member, Petitions Enquiry Committee, A.I.A.D.M.K., 2013-2014
SEN, MS. DOLA
[All India Trinamool Congress — West Bengal]

Father’s Name  Late Ramal Sen
Mother’s Name  Shrimati Jayati Sen
Date of Birth  26 March 1967
Place of Birth  Kolkata (West Bengal)
Marital Status  Unmarried
Educational Qualifications  B.Sc. (Mathematics)
Educated at Calcutta University, Kolkata
Profession  Trade Unionist, Political and Social Worker
Permanent Address  Arpan Apartment, Block-A, Flat-2, Ground Floor,
Teghoria Mandal Para, P.O. Rajarhat,
P.S. Baguiati, Kolkata-700157 (West Bengal)
Tel.: 033-25702843 (R), 23455362 (O)
Mobile: 09830361241
E-mail: ds2011.2011@rediffmail.com

Present Address  C-701, Swarna Jayanti Sadan, Dr. B.D. Marg,
New Delhi-110001
Tel.: 23721545, 21430193
Mobile: 9013181441
E-mail: dola.sen@sansad.nic.in

Positions Held  
March 2015  Elected to Rajya Sabha
May 2015 onwards  Member, Committee on Labour
March 2016-Aug. 2017  Member, Court of Manipur University
May 2016-Aug. 2017  Member, Marine Products Export Development Authority (MPEDA)
May 2016 onwards  Member, Consultative Committee for the Ministry of Textiles
June 2016 onwards  Member, Committee on Empowerment of Women
Aug. 2017  Re-elected to Rajya Sabha (second term)
**Books Published**


**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Certificate holder of Science Talent Search Test, music (singing) competition and excellence in dramatics; was involved in social work, running two hospitals, namely Belur Sramajibi Hospital and Kanoria Shramik Krishak Maitri Swasthya Kendra; interested in labour sector and trade union

**Sports, Clubs, Favourite Pastimes and Recreation**

Watching football, cricket and tennis matches/tournaments on the television; listening to music

**Other Information**

Associated with the All India Trinamool Congress since 2006; *State President*, Indian National Trinamool Trade Union Congress, West Bengal, May 2011-March 2015; *All-India President*, Indian National Trinamool Trade Union Congress since March 2015
SEN, DR. SANTANU
[All India Trinamool Congress — West Bengal]

Father's Name  
Shri Alok Sen

Mother's Name  
Shrimati Panna Sen

Date of Birth  
26 December 1972

Place of Birth  
Kolkata (West Bengal)

Marital Status  
Married on 22 January 1999

Spouse's Name  
Dr. Kakali Sen

Children  
One daughter

Educational Qualifications  
M.B.B.S., D.M.R.D., F.I.A.M.S. Educated at R.G. Kar Medical College, Kolkata and IMA (HQ), Delhi

Profession  
Medical Practitioner, Consultant Radiologist

Permanent Address  
20, Hare Krishto Sett Lane, Block H, Flat-2, Kolkata-700050 (West Bengal)

Present Address  
57, South Avenue, New Delhi-110011
Mobile: 9830144496
E-mail: santanusen.mp@sansad.nic.in
shantanu_sen2007@yahoo.com

Positions Held  
April 2018 Elected to Rajya Sabha
June 2018 onwards Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)
Sept. 2018 onwards Member, Committee on Health and Family Welfare

Books Published  
Article published in the Journal of Indian Medical Association (IMA) and in 'Your Health', a publication of the IMA

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  
Playing guitar and triple congo
Sports, Clubs, Favourite Pastimes and Recreation

Consultant (Panelist), Cricket Association of Bengal (CAB); Member, Mohun Bagan Athletic Club; playing instruments

Countries Visited

U.K., France, Sweden, Thailand, China, Hong Kong, Macau, Singapore, Nepal and Bhutan

Other Information

Nominated Member, West Bengal Health Recruitment Board; Member, (i) Multi Disciplinary Expert Group, Health Department, Government of West Bengal and (ii) West Bengal Medical Council since 2012; Honorary Secretary, IMA, West Bengal since 2011; Honorary Joint Finance Secretary, IMA Headquarters; Chairman, Rogi Kalyan Samiti, R.G. Kar Medical College and Hospital and Calcutta National Medical College and Hospital; State Secretary, Progressive Doctors' Association; General Secretary, Disha Medihelp, Dum Dum, an NGO; Councillor, Kolkata Municipal Corporation since 2010
SETH, SHRI SANJAY
[Samajwadi Party — Uttar Pradesh]

Father's Name                Shri Lavkush Narain Seth
Mother's Name                Shrimati Kusum Seth
Date of Birth                10 February 1961
Place of Birth               Lucknow (Uttar Pradesh)
Marital Status               Married
Spouse's Name                Shrimati Leena Seth
Children                     One son and one daughter
Educational Qualifications  B.Com.
                             Educated at Lucknow University, Uttar Pradesh
Profession                   Social worker, Business
Permanent Address           8/1, Vikramaditya Marg, Lucknow-226001
                             (Uttar Pradesh)
                             Tel.: 0522-2239995, 2237746
Present Address              (i) 16-D, Ferozeshah Road, New Delhi-110001
                             Tel.: 23724627
                             (ii) A-10/3, Vasant Vihar, New Delhi-110057
                             Tel.: 26148557
                             E-mail: sanjay.seth@sansad.nic.in

Positions Held
July 2016                    Elected to Rajya Sabha
July 2016-Aug.2017           Member, Committee on Water Resources
Sept. 2016-June 2018         Member, Committee on Subordinate Legislation
Sept. 2017 onwards           Member, Committee on Industry
June 2018 onwards            Member, Railway Convention Committee

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Taking part in social and cultural activities
Sports, Clubs, Favourite Pastimes and Recreation

Member, (i) Constitution Club of India, New Delhi, (ii) Mohd. Bagh Club, Lucknow, (iii) Lucknow Golf Club and (iv) Oudh Gymkhana Club, Lucknow; reading and travelling

Countries Visited

Widely travelled all over the world

Other Information

National Treasurer, Samajwadi Party since July 2016; was Co-Vice President, Uttar Pradesh Olympic Association (affiliated to Indian Olympic Association); was Vice-President, Uttar Pradesh Badminton Association (affiliated to Badminton Association of India); President, Confederation of Real Estate Developers’ Association of India (CREDAI), Uttar Pradesh region
SHAH, SHRI AMIT ANIL CHANDRA
[Bharatiya Janata Party — Gujarat]

- **Father’s Name**: Late Shri Anil Chandra Shah
- **Mother’s Name**: Late Shrimati Kusumben Shah
- **Date of Birth**: 22 October 1964
- **Place of Birth**: Mumbai (Maharashtra)
- **Marital Status**: Married on 22 December 1987
- **Spouse’s Name**: Shrimati Sonalben Shah
- **Children**: One son
- **Educational Qualifications**: B.Sc. (Second Year)
  Educated at Gujarat University, Ahmedabad
- **Profession**: Agriculture, Political and Social Worker
- **Permanent Address**: 16, Royal Crescent, Bs. Jalsa Party Plot,
  SG Highway, Thaltej,
  Ahmedabad-380059 (Gujarat)
  Tel.: 079-26881140, 26881150
- **Present Address**: 11, Akbar Road, New Delhi-110011
  Tel.: 23793626
  E-mail: amitshah.mp@sansad.nic.in
  amitshah.bjp@gmail.com
- **Positions Held**:
  - 1997-2017: Member, Gujarat Legislative Assembly
  - 2002-2010: Minister, Government of Gujarat
  - Aug. 2017: Elected to Rajya Sabha (ceased to be Member w.e.f.
    23 May 2019 consequent on his election to the 17th
    Lok Sabha)
  - 30 May 2019 onwards: Minister of Home Affairs
- **Social and Cultural Activities, Literary, Artistic and Scientific
  Accomplishments and other Special Interests**: Trustee, Shree Somnath Trust, 2016
Sports, Clubs, Favourite Pastimes and Recreation


Other Information

SHEKHAR, SHRI NEERAJ
[Samajwadi Party — Uttar Pradesh]

Father's Name: Late Shri Chandra Shekhar
Mother's Name: Late Shrimati Duja Devi
Date of Birth: 10 November 1968
Place of Birth: Delhi
Marital Status: Married on 26 May 2002
Spouse's Name: Dr. Sushma Shekhar
Children: Two daughters
Educational Qualifications: B.A. (Hons.)
       Educated at Atmaram Sanatan Dharma College
       (ARSD), New Delhi
Profession: Political and Social Worker
Permanent Address: Village and Post-Ibrahim Patti, Distt. Ballia
       (Uttar Pradesh)
       Tel.: 05498-260477
Present Address: 3, Gurudwara Rakab Ganj Road, New Delhi-110001
       Tel.: 23092987, 23094752
       Fax: 23092372
Positions Held:
Jan. 2008-2009 Member, Fourteenth Lok Sabha (elected in a bye-election)
2008 Member, Committee on Rural Development
       Member, Consultative Committee for the Ministry
       of Panchayati Raj
       Member, Consultative Committee for the Ministry
       of Development of North Eastern Region
2009-2014 Member, Fifteenth Lok Sabha
Aug. 2009-May 2014 Member, Committee on Home Affairs
2009-2014 Member, Committee on Estimates
       Member, Business Advisory Committee
Member, Joint Parliamentary Committee on Salaries and Allowances of Members of Parliament
Member, Consultative Committee for the Ministry of Finance
Member, Indian Parliamentary Group/Friendship Committee of the Ministry of Parliamentary Affairs, Government of India
Member, Parliamentary Forum on Water Conservation and Management
Member, Central Council of Health and Family Welfare, Ministry of Health and Family Welfare, Government of India
Member, Hindi Salahkar Samiti, Ministry of Minority Affairs, Government of India
Member, National Railway Users Consultative Council (N.R.U.C.C.), Ministry of Railways, Government of India
Chairman, Food Corporation of India (Uttar Pradesh)

Nov. 2014
Dec. 2014-April 2018
Jan. 2015 onwards
May 2015 onwards
March 2017 onwards
June 2018 onwards

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests

Involved with various social and cultural activities in Ballia Constituency pertaining to health, education, youth forums, girl child welfare, maintenance of recreational places and preservation of the local heritage; also involved in the promotion of art and green revolution; practise and advocate planting of trees; working for clean drinking water; to keep track of the current affairs, interact with people and helping them sort out their problems; read books especially autobiographies; travel to various parts of the country and getting aware of the cultural diversity; keen interest in photography; has introduced ‘The Arsenic Contamination (Prevention) Bill, 2017’, a Private Member Bill in Rajya Sabha

Sports, Clubs, Favourite Pastimes and Recreation

To watch movies, internet surfing, spend time with family and friends, interested in astronomy and hence loves to view planets, satellites and stars through telescope on a regular basis; playing golf, squash, badminton, cricket and swimming;
Member, (i) India Habitat Centre, (ii) Siri Fort Sports Complex and (iii) ITC
SHUKLA, SHRI SHIV PRATAP
[Bharatiya Janata Party — Uttar Pradesh]

Father's Name  Late Shri Ramashanker Shukla
Mother's Name  Late Shrimati Parvati Devi
Date of Birth  1 April 1952
Place of Birth  Rudrapur (Khajni), Distt. Gorakhpur (Uttar Pradesh)
Marital Status  Married on 11 December 1980
Spouse's Name  Shrimati Janaki Shukla
Children  Three daughters
Educational Qualifications  B.A., LL.B.
  Educated at Gorakhpur University, Gorakhpur, Uttar Pradesh
Profession  Lawyer/Advocate, Political and Social Worker
Permanent Address  House No. 2, Adhikari Niwas, Jachha Bachha Kendra,
  Reeth Sahab Ka Dharmsala (Jagannathpur),
  Distt. Gorakhpur-273001 (Uttar Pradesh)
  Tel.: 0522-2716939
  Mobile: 9415210789
Present Address  Bungalow No. 1, K. Kamraj Marg, New Delhi-110011
  Tel.: 23793077
  Mobile: 9013181289
  E-mail: spshukla.mp@sansad.nic.in
Positions Held
  Member, Uttar Pradesh Legislative Assembly
  (four consecutive terms)
  1991-93 and 1996-2002
  Cabinet Minister, Government of Uttar Pradesh
  July 2016
  Elected to Rajya Sabha
  Sept. 2016-Sept. 2017
  Member, Committee on Rural Development
  Member, Consultative Committee for the Ministry of Petroleum and Natural Gas
3 Sept. 2017-30 May 2019 Member, Court of the University of Allahabad
Minister of State in the Ministry of Finance

Countries Visited
Singapore and Thailand

Other Information
Detained under M.I.S.A. in Gorakhpur jail during Emergency on 26 June 1975 and was released after lifting up of emergency
SIBAL, SHRI KAPIL
[Indian National Congress — Uttar Pradesh]

Father's Name  
Late Shri Hira Lal Sibal

Mother's Name  
Late Shrimati Kailash Rani Sibal

Date of Birth  
8 August 1948

Place of Birth  
Jalandhar (Punjab)

Marital Status  
Married

Spouse's Name  
Shrimati Promilaa Sibal

Children  
Two sons

Educational Qualifications  
M.A. (History) from St. Stephen's College, University of Delhi  
LL.M. from Harvard Law School, U.S.A.

Profession  
Senior Advocate, Supreme Court of India

Permanent Address  
C-1, Maharani Bagh, New Delhi-110065  
Tel.: 24636882, 24635883, 24636884 (R)  
41541799, 41563799 (O)

Present Address  
1, Jor Bagh, New Delhi-110003  
Mobile: 9013181370  
E-mail: ksibal@sansad.nic.in

Positions Held

July 1998  
Elected to Rajya Sabha

2001-2002  
Member, Joint Parliamentary Committee on Stock Market Scam and Matters Relating thereto

May 2004-May 2009  
Member, Fourteenth Lok Sabha  
Union Cabinet Minister, Science and Technology and Earth Sciences

May 2009-May 2014  
Member, Fifteenth Lok Sabha (second term)

Union Cabinet Minister, Human Resource Development

Jan. 2011-May 2014  
Union Cabinet Minister, Communications and Information Technology
May 2013-May 2014
Union Cabinet Minister, Law and Justice
(Additional Charge)

July 2016
Elected to Rajya Sabha (second term)

Sept. 2016 onwards
Member, Committee on Commerce

Books Published
(i) I-witness (anthology of poems), 2008 and
(ii) My World Within (anthology of poems), 2012

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Led, Indian Delegation to the Human Rights
Commission, Geneva, January 1991; investigated
cases of arbitrary detentions throughout the world;
analysed detention and detention laws in the context
of the Universal Declaration of Human Rights and
the Covenant for Civil and Political Rights and
advised the Government to release individuals from
detention if such detention was not in accordance
with the above-mentioned international instruments;
involved in the protection of our national heritage
and in particular, archaeological sites which have
immense historical and cultural significance;
Member, (i) Working Group on Arbitrary Detentions
set up by the Human Rights Commission, Geneva,
(ii) Board of International AIDS Vaccine Initiative,
2002-2011 and (iii) Programme Board of the Bill &
Melinda Gates Foundation’s India AIDS Initiative,
2003; contributed articles on important issues such
as security, nuclear proliferation, terrorism, etc. in
national dailies and periodicals; scripted lyrics for
Hindi film industry

Sports, Clubs, Favourite
Pastimes and Recreation
Member, (i) Air Force Sports Complex, (ii) Delhi
Flying Club Limited, (iii) Belvedere Club, Oberoi
Hotel, New Delhi, (iv) India Habitat Centre, New
Delhi and (v) India International Centre, New Delhi

Countries Visited
Widely travelled

Other Information
Was offered appointment to the Indian Administrative
Service (I.A.S.), but declined the offer; joined the
Bar in 1972 and was designated Senior Advocate
in 1983; Additional Solicitor General of India,
Dec. 1989-Dec. 1990; President, Supreme Court
Bar Association, 1995, 1997 and 2001; addressed
Parliament in the historic impeachment proceedings
against Justice V. Ramaswamy, the then sitting
judge of the Supreme Court in 1994; counsel in
large number of cases where the Supreme Court
rendered landmark decisions; represented minorities
and minority educational institutions for the last
more than two decades; *amicus* for the Supreme Court in several matters of constitutional importance; *Spokesperson*, Congress Party, 1998-2004; *Elected Secretary*, Congress Parliamentary Party, 2000-2002; *was Member*, (i) Board of Management of I.G.N.O.U. and (ii) Governing Body, St. Stephen's College, 1993; *Member*, (i) Press Council of India, 2001-2004, (ii) Executive Council, I.C.P.S., 2001-2004, (iii) various parliamentary committees, 2001-2004 and (iv) several Group of Ministers under UPA government; *led*, (i) Indian delegation to Annapolis Conference, U.S.A. held to gather international support for establishment of a Palestinian State and the realization of Israeli-Palestinian Peace, Nov. 2007 and (ii) Indian delegation to the United Nations Framework Convention on Climate Change (U.N.F.C.C.C.) at Bali (Indonesia), Dec. 2007; *Member*, Indian Parliamentary delegation to South Africa, Nigeria and Senegal to advocate against Pakistan involvement in cross-border terrorism, 2002; *Convenor*, International Policy Makers Conference of HIV/AIDS, New Delhi, 2002; *participated* in the international workshop on “Peaceful Nuclear Use and the Future of Non-Proliferation: Coping with the Diversion of Nuclear Materials and Nuclear Terrorism” organized by Japan Atomic Industrial Forum, Tokyo (Japan), 2002; was the first ever Member of Parliament to have visited the icy continent of Antarctica (2-4 Feb., 2005) and stayed at the Maitri base in sub-zero temperature, for getting a first hand experience about the hardships being faced by the Indian scientists; responsible for setting up an Indian research station at the Arctic in July 2008; represented India in the Annual Meeting 2005 of the World Economic Forum, Davos (Switzerland) from 26-27 Jan. 2005; *was awarded* Jawaharlal Nehru Birth Centenary Award for the year 2004-05, by the Indian Science Congress Association during the 92nd Indian Science Congress, held at Ahmedabad (Gujarat), 3-7 Jan. 2005; was offered honorary degrees of Doctor of Literature (*Honoris Causa*) at the 55th annual convocation of Punjab University, February 2006; *conferred* with Lifetime Achievement Award for outstanding contribution and excellence in the legal field by the Legal Era Magazine in 2016
SINGH, SHRI AJAY PRATAP
[Bharatiya Janata Party — Madhya Pradesh]

Father's Name
Late Shri Dadhival Singh

Mother's Name
Late Shrimati Shashikanta Singh

Date of Birth
28 April 1967

Place of Birth
Sidhi (Madhya Pradesh)

Marital Status
Married on 12 December 1992

Spouse's Name
Shrimati Anita Singh

Children
One son

Educational Qualifications
Post Graduate from A.P.S. University, Sidhi, Graduate from S.G.S. College, Sidhi; Dholpur Military School, Madhya Pradesh

Profession
Agriculturist

Permanent Address
Village-Duara, Post-Tikat Kalan, Distt. Sidhi-486661 (Madhya Pradesh)
Tel.: 0755-2466399, 2463445
E-mail: ajaypratapsinghbaghel@gmail.com

Present Address
C-201, Swarna Jayanti Sadan, New Delhi-110001
E-mail: apsingh.mp@sansad.nic.in

Positions Held
2011-2014
President, Vindhya Vikas Pradhikaran, Rewa
(Cabinet Minister rank)

April 2018
Elected to Rajya Sabha

June 2018 onwards
Member, Committee on Rural Development

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Secretary, Shri Narmade Har Seva Nyas—working for Narmada and its surrounding environment at Amarkantak; working President, Chareveti (Monthly magazine of party circulated from Bhopal)
SINGH, SHRI AKHILESH PRASAD
[Indian National Congress — Bihar]

Father’s Name          Late Shri Shiv Prasad Singh
Mother’s Name          Late Shrimati Rajkumari Devi
Date of Birth          5 January 1962
Place of Birth         Village Koyel Bhupat, Distt. Arwal (Bihar)
Marital Status         Married on 5 June 1983
Spouse’s Name          Shrimati Veena Singh
Children               One son and one daughter
Educational Qualifications  M.Sc., Ph.D.
                          Educated at Patna University, Patna
Profession             Teacher and Educationist
Permanent Address      28, Patliputra Colony, Patna-800013 (Bihar)
Present Address        11, Talkatora Road, New Delhi
                          Tel.: 26316263, 26316364
                          Mobile: 9810222606

Positions Held

2000-2004 Member, Bihar Legislative Assembly
               Minister of State for Health, Government of Bihar
2004-2009 Member, Fourteenth Lok Sabha
2004-2009 Minister of State for Agriculture, Food, Public
          Distribution and Consumer Affairs, Government of India
April 2018 Elected to Rajya Sabha
June 2018 onwards Member, Committee on Labour

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests

Contributed many articles to Times of India,
Hindustan Times and Dainik Hindustan; associated
with various activities for upliftment of the poor
and downtrodden; worked for the improvement of
health facilities in the rural areas
Sports, Clubs, Favourite Pastimes and Recreation
Cricket, badminton and football

Countries Visited
Widely travelled; Africa, Burma, France, Germany, Holland, Luxembourg, etc.
SINGH, SHRI AMAR
[Member without Party Affiliation — Uttar Pradesh]

Father’s Name
Shri Harish Chandra Singh

Mother’s Name
Shrimati Shail Kumari Singh

Date of Birth
27 January 1956

Place of Birth
Aligarh (Uttar Pradesh)

Marital Status
Married on 14 June 1987

Spouse’s Name
Shrimati Pankaja Kumari Singh

Children
Two daughters

Educational Qualifications
B.A., LL.B.
Educated at St. Xavier’s College and University College of Law, Kolkata

Profession
Industrialist

Permanent Address
A-361, Surya Nagar, Distt. Ghaziabad (Uttar Pradesh)

Present Address
(i) E-593, Greater Kailash-II, New Delhi-110048
Tel.: 29226507, 29225377
Fax: 29213684
(ii) 29, Central Drive, DLF Farms, Chhattarpur,
New Delhi-110074
Tel.: 26805831, 26805299, 26809833
E-mail: amarsingh.rs@sansad.nic.in

Positions Held
Nov. 1996
1997-98
1999-2001
Elected to Rajya Sabha
Member, Committee on Papers Laid on the Table
Member, Consultative Committee for the Ministry of Finance

Member, Committee on Finance
Member, Committee on Provision of Computers to Members of Rajya Sabha
Dec. 1999-July 2000 Member, Select Committee on Prevention of Money Laundering Bill, 1999
Dec. 1999-Nov. 2000 Member, Joint Committee on Central Vigilance Commission Bill, 1999
Member, Consultative Committee for the Ministry of Petroleum and Natural Gas
Member, Informal Consultative Committee for Northern Railway Zone
April 2001-Dec. 2002 Member, Joint Parliamentary Committee on Stock Market Scam and matters relating thereto
March 2002-Nov. 2002 Member, Committee on Petitions
Nov. 2002 Re-elected to Rajya Sabha
June 2003-Aug. 2004 Member, Committee of Privileges
Aug. 2004-Oct. 2010 Member, General Purposes Committee
Sept. 2006-Sept. 2010 Member, Business Advisory Committee
May 2008-Nov. 2008 and Feb. 2009-May 2010 Member, Committee on Public Undertakings
Nov. 2008 Re-elected to Rajya Sabha
Sept. 2010-Aug. 2012 Member, Committee on Personnel, Public Grievances, Law and Justice
Aug. 2012-Nov. 2014 Member, Committee on Urban Development
July 2016 Elected to Rajya Sabha
July 2016 onwards Member, Committee on External Affairs
Sept. 2016 onwards Member, Consultative Committee for the Ministry of Petroleum and Natural Gas
Jan. 2017 onwards Member, Telephone Advisory Committee, Delhi
Sept. 2017 onwards Member, Committee on Industry

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Promotion of art, culture, sports, education and upliftment of the downtrodden

Sports, Clubs, Favourite Pastimes and Recreation
Member, (i) India International Centre, New Delhi, (ii) N.O.I.D.A. Golf Club, (iii) New Delhi D.D.A. Sports Complex and (iv) Army Golf Course; listening to music, seeing movies and reading books

Countries Visited
U.S.A., U.K., Germany, Thailand, Singapore, Hong Kong, Switzerland, Denmark, France, Australia, Austria, Poland, South Africa, Spain, Italy, Brazil and Scotland

Other Information
Was Director, (i) Indian Airlines, (ii) State Bank of India and (iii) National Textiles Corporation;
previously associated with Congress; was Secretary, District Congress Committee, Calcutta; was Member, (i) A.I.C.C. and (ii) United Front Steering Committee; Member, (i) Board of Governors of Kendriya Vidyalaya Sangathan, (ii) Telephone Advisory Committee, Telecom District Ghaziabad, Uttar Pradesh, 1998, (iii) Telephone Advisory Committee, Telecom District Varanasi, Uttar Pradesh, 1999 and (iv) Hindi Salahkar Samiti of the Department of Defence Production and Supplies and Defence Research and Development Organisation; was All India General Secretary, Samajwadi Party; was National Spokesperson, Samajwadi Party
SINGH, SHRI BASHISTHA NARAIN
[Janata Dal (United) — Bihar]

Father's Name          Late Shri Kamta Singh
Mother's Name          Late Shrimati Lakhmuni Devi
Date of Birth          24 October 1947
Place of Birth         Village Kopwan, Distt. Buxar (Bihar)
Marital Status         Married on 17 May 1967
Spouse's Name          Shrimati Hewanti Singh
Children               One son and two daughters
Educational Qualifications  M.A. (History)
                          Educated at Patna University, Patna
Profession             Agriculturist
Permanent Address      Lalganj, Karvi, P.O. Dumrao Textiles, P.S. Dumrao,
                        Distt. Buxar-802119 (Bihar)
                        Tel.: 0612-2280037, 06323-222215
                        Mobile: 09472810200
Present Address        AB-93, Shahjahan Road, New Delhi-110011
                        Tel.: 23782683
                        Mobile: 9013181947
                        E-mail: bnsingh@sansad.nic.in
Positions Held
1990                  Member, Parliamentary Board, Janata Dal
1990-94               Member, Bihar Legislative Assembly
                        Cabinet Minister, Government of Bihar
1998-99               Member, Twelfth Lok Sabha
                        Member, Committee on Agriculture
                        Member, Consultative Committee for the Ministry
                        of Power
1999-2001             Member, Railway Convention Committee
                        Chairman, Parliamentary Board, Samata Party
Nov. 1999-March 2000   Chairman, Passenger Services Committee, Railway
                        Board
April 2000-Feb. 2002 Chairman, Passenger Amenities Committee, Railway Board
April 2002 Elected to Rajya Sabha
Jan. 2003-Feb. 2004 Member, Committee on Railways
Aug. 2004-May 2006 Member, Committee on Agriculture
Aug. 2004-May 2006 and Sept. 2006-March 2008 Member, House Committee
Oct. 2004-March 2008 Member, Consultative Committee for the Ministry of Power
June 2006-March 2008 Member, Committee on Coal and Steel
April 2012 Re-elected to Rajya Sabha (second term)
Aug. 2012-May 2014 Member, Parliamentary Forum on Disaster Management
Aug. 2012-May 2014 and Sept. 2014 onwards Member, Committee on Railways
July 2014-April 2018 Member, Committee on Official Language
July 2016-April 2018 Member, Committee of Privileges
April 2018 Re-elected to Rajya Sabha (third term)

Books Published
Published articles in newspapers and edited one special magazine on Bangladesh

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Championed the cause of farmers and led their agitations; associated with labour activities; participated in various discussions on social and economic problems being faced by the country and relief operations during flood and drought

Sports, Clubs, Favourite Pastimes and Recreation
Football player at High School level

Countries Visited
Nepal

Other Information
President, Samata Party, Bihar, 1995-98; Member, (i) Senate, Kameshwar Singh Sanskrit Vishwavidyalaya, Darbhanga, Bihar, 1977-79, (ii) Sports Council, Bihar, 1977-79, (iii) Executive Committee, Janata Dal, Bihar, 1989-90 and (iv) Steering Committee, J.P. Movement; General Secretary, Janata Party, Bihar, 1980-85; imprisoned several times during the J.P. movement; imprisoned for nineteen months during the Emergency; administered oath at Shaheed Smarak, Patna to the members of the newly constituted Bihar Vidhan Sabha in 1977, who were associated with the J.P. Movement
SINGH, CHAUDHARY BIRENDER
[Bharatiya Janata Party — Haryana]

Father’s Name: Late Ch. Neki Ram
Mother’s Name: Late Shrimati Bhagwan Devi
Date of Birth: 25 March 1946
Place of Birth: Rohtak (Haryana)
Marital Status: Married on 9 June 1970
Spouse’s Name: Shrimati Prem Lata
Children: One son and one daughter
Educational Qualifications: B.A., LL.B.
Educated at Government College, Rohtak, Haryana and Department of Laws, Panjab University, Chandigarh
Profession: Advocate and Agriculturist
Permanent Address: Village and P.O. Dumarkhan Kalan, Distt. Jind-126116 (Haryana)
Tel.: 01684-244411
Present Address: 22, Akbar Road, New Delhi-110011
Tel.: 23019332, 23019939
Mobile: 9013181818
Positions Held:
Chairman, Block Samiti, Uchana
Member, Haryana Legislative Assembly
Chairman, Government Assurance Committee, Haryana Legislative Assembly
Chairman, Estimates Committee, Haryana Legislative Assembly
Chairman, Block Samiti, Uchana
Member, Haryana Legislative Assembly
Cabinet Minister, Government of Haryana
<table>
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<th>Year(s)</th>
<th>Position and Responsibilities</th>
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<tr>
<td>1984-89</td>
<td>Member, Eighth Lok Sabha</td>
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<tr>
<td>1985-87</td>
<td>Member, Estimates Committee</td>
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<td></td>
<td>Member, Consultative Committee for the Ministry of Defence</td>
</tr>
<tr>
<td>1987-89</td>
<td>Member, Consultative Committee for the Ministry of Energy</td>
</tr>
<tr>
<td>1987-91</td>
<td>Secretary, Parliamentary Forum on Farmers</td>
</tr>
<tr>
<td>Aug. 2010</td>
<td>Elected to Rajya Sabha (resigned w.e.f. 28 August 2014)</td>
</tr>
<tr>
<td>Aug. 2010-Aug. 2012</td>
<td>Member, Committee on Defence</td>
</tr>
<tr>
<td>Sept. 2010-Aug. 2014</td>
<td>Member, Committee of Privileges</td>
</tr>
<tr>
<td>Aug. 2012-May 2014</td>
<td>Member, Committee on Energy</td>
</tr>
<tr>
<td></td>
<td>Member, Committee on Food, Consumer Affairs and Public Distribution</td>
</tr>
<tr>
<td>Aug. 2013-May 2014</td>
<td>Chairman, Committee on Human Resource Development</td>
</tr>
<tr>
<td>Sept. 2013-Aug. 2014</td>
<td>Member, General Purposes Committee</td>
</tr>
<tr>
<td>Nov. 2014</td>
<td>Elected to Rajya Sabha</td>
</tr>
<tr>
<td>9 Nov. 2014-5 July 2016</td>
<td>Minister of Rural Development; Minister of Panchayati Raj; and Minister of Drinking Water and Sanitation</td>
</tr>
<tr>
<td>Feb. 2016-July 2016</td>
<td>Vice-President, Rajya Sabha Forum on Panchayati Raj</td>
</tr>
<tr>
<td>5 July 2016-30 May 2019</td>
<td>Minister of Steel</td>
</tr>
<tr>
<td>Aug. 2016</td>
<td>Elected to Rajya Sabha</td>
</tr>
</tbody>
</table>

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Social service; Member, Haryana Pradesh Harijan Sevak Sangh, 1974-77; set-up the Rajiv Gandhi Mahavidyalaya and Nursing College in Jind District to promote higher and technical education in the State

Sports, Clubs, Favourite Pastimes and Recreation

Cricket, athletics, reading history books, interacting with common people, watching television and listening to music; President, Rotary Club, Jind, 1977-78; Captain of the cricket team of Government College, Rohtak, 1964-67 and Panjab University Campus, 1969-70

Countries Visited

Brazil and U.K., as a member of the States' Finance Ministers' Delegation to study Value Added Tax (V.A.T.), 2007; the Netherlands, as a member of the Government delegation, 1987-88; U.S.A., Germany, Nicaragua, West Indies, erstwhile U.S.S.R., Trinidad and Tobago, Guyana, Suriname and Canada

Other Information

President, (i) District Youth Congress, 1970-80, (ii) District Congress Committee, 1977-82, (iii) Haryana Pradesh Youth Congress, 1980-82 and
(iv) Haryana Pradesh Congress, 1985-86 and 1990-92; Senior Vice-President, World Youth Action against Apartheid, 1987-90; Secretary, (i) Chhotu Ram Kisan College and (ii) Jat High School, Jind; General Secretary, (i) Haryana Youth Council, 1964-66, (ii) All India Indira Congress (Tiwari), 1995-96, (iii) AICC In-charge, Uttar Pradesh Affairs and (iv) AICC In-charge, Uttarakhand, Himachal Pradesh and Delhi, 2011-2013; Special invitee of Congress Working Committee (CWC), 1988-90 and 2004-2005; was Member, (i) Central Election Committee, AICC and (ii) Congress Working Committee, 2013; attended, (i) World Peace and Solidarity Conference, Patna, 1976, (ii) All India University Students Welfare Conference, Delhi, 1966, (iii) International Youth Conference, New Delhi and Moscow, 1982 and (iv) Youth Conference of Non-aligned countries, 1986
SINGH, SHRI DIGVIJAYA  
[Indian National Congress — Madhya Pradesh]

Father’s Name: Late Shri Balbhadra Singh  
Mother’s Name: Late Shrimati Aparna Kumari  
Date of Birth: 28 February 1947  
Place of Birth: Indore (Madhya Pradesh)  
Marital Status: Married  
Spouse’s Name: Shrimati Amrita Rai  
Children: One son and four daughters  
Educational Qualifications: B.E. Educated at S.G.S.I.T.S., Indore, Madhya Pradesh  
Profession: Political and Social Worker  
Permanent Address: Fort Raghogarh, Distt. Guna-473236 (Madhya Pradesh)  
Tel.: 07544-262221  
E-mail: info@digvijayasingh.in  
Present Address: 64, Lodhi Estate, New Delhi-110003  
Tel.: 24628655 (R), 23019373 (O)  

Positions Held:  
1980-84  
1984-89  
1991-Dec. 1993  
April 2014  
Sept. 2014 onwards  
Member, Madhya Pradesh Legislative Assembly  
Minister, Irrigation, Agriculture and Fisheries, Government of Madhya Pradesh  
Member, Eighth Lok Sabha  
Member, Tenth Lok Sabha  
Chief Minister, Madhya Pradesh  
Elected to Rajya Sabha  
Member, Committee on Finance  
Member, Committee of Privileges  
Member, Select Committee of Rajya Sabha on the Repealing and Amending Bill, 2014
March 2015
Member, Select Committee of Rajya Sabha on the Coal Mines (Special Provisions) Bill, 2015

March 2016-July 2017
Member, Samsad (Court) of Visva Bharati

March 2016 onwards
Member, Consultative Committee for the Ministry of Finance and Corporate Affairs

June 2016 onwards
Member, Joint Parliamentary Committee on Security in Parliament House Complex

April-July 2017
Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
A number of significant initiatives were undertaken in Madhya Pradesh during his tenure as Chief Minister, which sought to secure empowerment, participation and improved well being of common citizens, especially the poor and the underprivileged living in rural areas; these initiatives included decentralisation through the establishment of the Panchayati Raj Institutions (PRIs) and the devolution of considerable powers and resources to the PRIs to manage important rural development programmes; universal access to primary and elementary education through the Education Guarantee Scheme (EGS); a participatory Watershed Development Programme, a District Poverty Initiative Programme, Rogi Kalyan Samiti and Jan Swasthya Rakshak-anticipatory government system for improving hospital services and health delivery system in Madhya Pradesh; also took initiatives for toll roads for the first time in India; the first SEZ was established in Indore, Madhya Pradesh during his regime; Narmada Hydro Projects were completed and new generation power stations were set up and power reforms were taken up in Madhya Pradesh

Sports, Clubs, Favourite Pastimes and Recreation
Represented Indore University in cricket, hockey, squash and tennis; won Central India Squash Championship

Countries Visited
U.S.A., on the invitation of the University of California, Berkeley in May 2006; Germany, to attend the International Conference on invitation of Konrad Adenauer in January 2007; London (U.K.), to attend the Seminar organized by 'Tehalka' in June 2007; Sri Lanka, to attend the 143rd Birth Anniversary of Srinath Anagarika Dharmapala, founder of Mahabodhi Society in September 2007 and Mali, to attend the conference organized by
Columbia University, U.S.A. in June 2008; visited, France, Belgium, the Netherlands, South Africa and Austria

**Other Information**

*Nominated President* of Madhya Pradesh Congress Committee, 1985-88 and 1992; *General Secretary*, All India Congress Committee, 2004-May 2018; *In-charge* of the State of Odisha, Uttarakhand, Bihar, Uttar Pradesh, Assam, Karnataka, Andhra Pradesh, Telangana and Goa, 2004-May 2018
SINGH, SHRI GOPAL NARAYAN  
[Bharatiya Janata Party — Bihar]

Father's Name  
Late Shri Deo Narayan Singh

Mother's Name  
Shrimati Mangala Devi

Date of Birth  
1 January 1943

Place of Birth  
Jamuhar, Distt. Rohtas (Bihar)

Marital Status  
Married on 29 April 1966

Spouse's Name  
Shrimati Shail Singh

Children  
Two sons and five daughters

Educational Qualifications  
M.A. (Economics)  
Educated at Allahabad University, Allahabad

Profession  
Agriculturist/Farmer

Permanent Address  
House No. 8, Village and Post-Jamuhar,  
P.S.-Dehri, Distt. Rohtas-821305 (Bihar)

Present Address  
11-A, Ashoka Road, New Delhi-110001  
E-mail: gopalnarayan.singh@sansad.nic.in  
bjpbihargopalnarayan@gmail.com

Positions Held  
1977-80  
Member, Bihar Legislative Assembly

July 2016  
Elected to Rajya Sabha

July-Aug. 2016  
Member, Committee on Labour

Sept. 2016-Aug. 2017  
Member, Committee on Health and Family Welfare

Sept. 2017 onwards  
Member, Committee on Human Resource Development

June 2018 onwards  
Member, House Committee

Sports, Clubs, Favourite Pastimes and Recreation  
Water polo and football

Countries Visited  
Indonesia and Nepal
SINGH, SHRI K. Bhabananda  
[Bharatiya Janata Party — Manipur]

Father's Name  
Late Shri Kshetrimayum Dhananjoy Singh

Mother's Name  
Late Shrimati Kshetrimayum Ibeyaima Devi

Date of Birth  
1 March 1960

Place of Birth  
Imphal, Distt. Imphal West (Manipur)

Marital Status  
Married on 28 August 1985

Spouse's Name  
Shrimati N. Marina

Children  
One son and one daughter

Educational Qualifications  
B.A. (Hons.), LL.B.  
Educated at Sainik School Goalpara, Assam, University of Delhi and Manipur University, Manipur

Profession  
Business and Social Worker

Permanent Address  
Keishampat, Thokchom Leikai,  
Imphal-795001 (Manipur)  
Mobile: 8794125179

Present Address  
12-E, Ferozeshah Road, New Delhi  
Mobile: 9013181402  
E-mail: k.bhabananda@sansad.nic.in

Positions Held  
May 2017  
Elected to Rajya Sabha

August 2017 onwards  
Member, Court of the Rajiv Gandhi University

June 2018 onwards  
Member, Committee on Rules

Sept. 2018 onwards  
Member, Committee on Water Resources

Other Information  
Joined B.J.P. in 1995 and held responsible posts right from the booth level and has actively participated in party activities; stood first in the Pravesh Prashikshan Varg held in 2010; nominated as the State Returning Officer, B.J.P., Manipur
Pradesh in 2009 for conducting State President election of B.J.P., Manipur Pradesh; held the post of Booth Level Secretary, General Secretary and President, B.J.P. Sagolband Mandal in 2008; President, B.J.P, Manipur since 2016; Vice-President, B.J.P., Manipur 2013-2016; General Secretary, B.J.P., 2012-2013; Treasurer, B.J.P., Manipur, 2009-2012
SINGH, DR. KANWAR DEEP
[All India Trinamool Congress — West Bengal]

Father's Name          Late Shri Amar Singh
Mother's Name          Shrimati Ishar Kaur
Date of Birth          21 August 1961
Place of Birth         Fatehgarh Sahib (Punjab)
Marital Status         Married on 23 July 1988
Spouse's Name          Shrimati Harpreet Kaur
Children               Two sons
Educational Qualifications B.A., Punjabi University, Patiala (Punjab)
                        Doctorate in Business Administration (*Honoris Causa*) conferred by Anglia Rusken University, Cambridge, U.K.
Profession             Political and Social Worker, Philanthropist
Permanent Address      House No. 159, Sector 9B, Chandigarh-160009
Present Address        Bungalow No. 5, Tughlak Lane, New Delhi-110011
                        Tel.: 23013195, 49051688
                        Mobile: 9013181155, 9013181166
                        E-mail: kanwar.deep@sansad.nic.in

Positions Held
Feb. 2009 onwards      Chairman, Central Advisory Board, Minimum Wages, Ministry of Labour and Employment, Government of India
                        Chairman, National Meat and Poultry Processing Board, Ministry of Food Processing Industries, Government of India
July 2010               Elected to Rajya Sabha (resigned w.e.f. 19 February, 2014)
Aug. 2010-Aug. 2011     Member, Committee on Urban Development
Aug. 2010-Feb. 2014     Member, Consultative Committee for the Ministry of Civil Aviation
March 2013-Feb. 2014  Member, Committee on Information Technology
April 2014  Elected to Rajya Sabha
Sept. 2014-Aug. 2016  Chairman, Committee on Transport, Tourism and Culture
Sept. 2014 onwards  Member, Consultative Committee for the Ministry of Commerce and Industry
Jan. 2015-March 2017  Member, General Purposes Committee
Sept. 2016 onwards  Member, Committee on Commerce
Nov. 2016-June 2018  Member, Committee on Subordinate Legislation
Feb. 2017 onwards  Member, Committee on Provision of Computers to Members of Rajya Sabha

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests

Awarded, (i) Rashtriya Ratan Award by the Integration and Economic Council of India and (ii) Udyog Ratan Award by the Institute of Economic Study; supports a variety of charities for orphans, elderly and physically challenged

Sports, Clubs, Favourite Pastimes and Recreation

Captained the college cricket team and table tennis team; avid reader, well read all genres including literature, philosophy, history, management and biographies

Countries Visited

U.S.A., U.K., Germany, the Netherlands, Denmark, Russia, Singapore, France, Malaysia, Turkey, Hong Kong, Thailand, Italy, Switzerland, Belgium, U.A.E., Nepal and Spain

Other Information

Chairman, Emeritus and founder of the Alchemist Group in 1981 (a self-made first-generation entrepreneur who started at the young age of 19 years), after 32 years of hard work the group comprises of 11 companies and employs 10,000 people in various sectors such as food processing, health care (pharmaceuticals), hospitality (hotels & resorts), food and beverages (restaurants chain), tea estates, steel, real estate and infrastructure development; retired from active business and devotes full time to Parliament, political and social causes; supported various philanthropic causes through charity and donations; a visionary, believes in EQ (Emotional Quotient) more than IQ (Intelligence Quotient); has various distinct achievements during his career as an industrialist
SINGH, DR. MANMOHAN
[Indian National Congress — Assam]

Father’s Name  Shri Gurmukh Singh
Mother’s Name  Shrimati Amrit Kaur
Date of Birth  26 September 1932
Place of Birth  Village Gah (West Punjab)
Marital Status  Married on 14 September 1958
Spouse’s Name  Shrimati Gursharan Kaur
Children  Three daughters
Educational Qualifications  M.A. (Economics), Panjab University, Chandigarh, First Class with first position in the University, Economics Tripos (First Class Honours), University of Cambridge, U.K., D.Phil., Nuffield College, University of Oxford, U.K.
Profession  Civil Service, Economist, Political and Social Worker, Teacher and Educationist
Permanent Address  House No. 3989, Nandan Nagar, Ward No. 51, Sarumataria, Dispur, Guwahati-781006 (Assam)
Present Address  Bungalow No. 3, Motilal Nehru Place,
New Delhi-110011
Tel.: 23018668, 23015470
E-mail: manmohan@sansad.nic.in
Positions Held

Nov. 1976-April 1980  Secretary, Ministry of Finance (Department of Economic Affairs), Government of India
Member, Finance, Atomic Energy Commission, Government of India
Member, Finance, Space Commission, Government of India

April 1980-15 Sept. 1982  Member-Secretary, Planning Commission
1980-83  Chairman, India Committee of the Indo-Japan Joint Study Committee
16 Sept. 1982-14 Jan. 1985 Governor, Reserve Bank of India  
1982-85 Alternate Governor for India, Board of Governors, I.M.F.  
1983-84 Member, Economic Advisory Council to the Prime Minister  
1985 President, Indian Economic Association  
15 Jan. 1985-31 July 1987 Deputy Chairman, Planning Commission  
1 Aug. 1987-10 Nov. 1990 Secretary-General and Commissioner, South Commission, Geneva  
10 Dec. 1990-14 March 1991 Advisor to the Prime Minister of India on Economic Affairs  
21 June 1991-15 May 1996 Union Finance Minister  
Oct. 1991 Elected to Rajya Sabha  
1991-95 Governor for India on the Board of Governors of the I.M.F. and the International Bank for Reconstruction and Development  
June 1995 Re-elected to Rajya Sabha (second term)  
1 Aug. 1996-4 Dec. 1997 Chairman, Committee on Commerce  
21 March 1998-21 May 2004 Leader of the Opposition, Rajya Sabha  
5 June 1998-Feb. 2004 Member, Committee on Finance  
13 Aug. 1998-21 May 2004 Member, Committee on Rules  
13 Aug. 1998-2001 Member, Committee of Privileges  
2000-May 2004 Member, Executive Committee, Indian Parliamentary Group  
June 2001 Re-elected to Rajya Sabha (third term)  
22 May 2004-26 May 2014 Prime Minister of India Leader of the House, Rajya Sabha  
June 2007 Re-elected to Rajya Sabha (fourth term)  
June 2013 Re-elected to Rajya Sabha (fifth term)  
Sept. 2014 onwards Member, Committee on Finance  

Books Published

Recipients and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Recipient of honorary degrees of D.Litt., Doctor of Laws, Doctor of Social Sciences, D.Sc., etc. from several universities in India and abroad; conferred several medals/prizes/awards including Padma Vibhushan, 1987, Euromoney Award, Finance Minister of the year, 1993, Asiamoney Award, Finance Minister of the year for Asia, 1993 and 1994, Jawaharlal Nehru Birth Centenary Award of the Indian Science Congress Association, 1994-95, Honorary Degree by Oxford University, U.K., 2005, 'Professor Honoris Causa' by Moscow State
University, 2005, Honorary Doctorate by University of Cambridge, U.K., 2006; Doctor of Laws by the University of Alberta, Edmonton, Canada, 2010

**Sports, Clubs, Favourite Pastimes and Recreation**

Life Member, (i) India Habitat Centre, (ii) Bhai Vir Singh Sahitya Sadan, (iii) India International Centre, (iv) Indian Economic Association and (v) Gymkhana Club, New Delhi; reading and writing

**Countries Visited**

Travelled extensively in Europe, North America, Latin America, Africa and Asia

**Other Information**

Elected, Wrenbury Scholar, University of Cambridge, 1957; Senior Lecturer, Economics, 1957-59; Reader, Economics, 1959-63; Professor, (i) Economics, Panjab University, Chandigarh, 1963-65 and (ii) International Trade, Delhi School of Economics, University of Delhi, 1969-71; Honorary Professor, (i) Jawaharlal Nehru University, New Delhi, 1976 and (ii) Delhi School of Economics, University of Delhi, 1996; Economic Affairs Officer, 1966 and Chief, Financing for Trade Section, U.N.C.T.A.D., United Nations Secretariat, New York, 1966-69; Deputy for India in I.M.F. Committee of Twenty on International Monetary Reform, 1972-74; associated with several bodies/institutions in various capacities; leader of several Indian delegations; attended/participated in many summits/meetings/conferences like C.H.O.G.M., Meeting of the UNCTAD, Ministerial Meeting of G-77, Human Rights World Conference, Annual Meetings of IMF, IBRD and Commonwealth Finance Ministers, Cancun Summit on North-South Issues, etc.; represented Secretary-General, UNCTAD at several Inter-Governmental meetings; appointed as Member of a Group of Eminent Persons on Financing for Development by Secretary-General, U.N., 2000; Chairman, Commonwealth Expert Group on Development and Democracy appointed by Commonwealth Secretary-General, 2001-2003
SINGH, SHRI RAM CHANDRA PRASAD
[Janata Dal (United) — Bihar]

Father’s Name  Late Shri Sukhdeo Narayan Singh
Mother’s Name  Late Shrimati Dukhalalo Devi
Date of Birth  6 July 1958
Place of Birth  Mustafapur, Distt. Nalanda (Bihar)
Marital Status  Married on 21 May 1982
Spouse’s Name  Shrimati Girija Singh
Children  Two daughters
Educational Qualifications  B.A. (Hons.) in History, M.A. (International Relations)
Educated at High School, Hussainpur, Nalanda,
Science College, Patna University, Patna College,
Patna University, Patna and Jawaharlal Nehru
University, New Delhi
Profession  Agriculturist, Civil Service, Political and Social
Worker, Sportsperson
Permanent Address  Mustafapur Tola, Village Malti,
P.O. and P.S. Asthawan, Distt.
Nalanda-803107 (Bihar)
Tel.: 06112-248233
Mobile: 09473199323
Present Address  C-402, Swarna Jayanti Sadan, Dr. B.D. Marg,
New Delhi-110001
Tel.: 23708200, 23359207
Mobile: 9013181311, 9013181331
E-mail: ram.chandra@sansad.nic.in
Positions Held
July 2010  Elected to Rajya Sabha
Aug. 2010-Aug. 2012  Member, Committee on Railways
March 2011-Oct. 2013  Member, JPC to examine matters relating to allocation
and pricing of telecom licences and spectrum
June 2012-May 2014  Member, Committee on Welfare of Other Backward Classes
May 2013-Sept. 2014  Member, House Committee
Aug. 2014-April 2015  Member, Committee on Public Accounts
May 2015-April 2018  Member, Committee on Public Undertakings
May 2015 onwards  Member, Consultative Committee for the Ministry of External Affairs
July 2016  Re-elected to Rajya Sabha (second term)
           Member, Joint Committee on the Enforcement of Security Interest and Recovery of Debts Laws and Miscellaneous Provisions (Amendment) Bill, 2016
Feb. 2017 onwards  Member, Committee on Provision of Computers to Members of Rajya Sabha
Aug. 2017 onwards  Member, Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017
Dec. 2017 onwards  Member, General Purposes Committee
April 2018 onwards  Member, Committee on Ethics
Sept. 2018 onwards  Chairman, Committee on Industry

Sports, Clubs, Favourite Pastimes and Recreation

Football, volleyball, cricket, badminton, carrom, etc.

Countries Visited

Japan in 2001 on official visit with the Hon’ble Minister of Agriculture, Surface Transport and Railways, Government of India and Mauritius in 2007 on official visit with the Chief Minister of Bihar

Other Information

SINGH, SHRI REWATI RAMAN
[Samajwadi Party — Uttar Pradesh]

*Father's Name*  
Late Kunwar Madhvendra Prasad Narain Singh

*Mother's Name*  
Late Kunwarani Girish Kumari

*Date of Birth*  
5 October 1943

*Place of Birth*  
Varanasi (Uttar Pradesh)

*Marital Status*  
Married on 18 June 1967

*Spouse's Name*  
Late Shrimati Beena Singh

*Children*  
One son and one daughter

*Educational Qualifications*  
B.A., LL.B.

*Profession*  
Agriculturist

*Permanent Address*  
19-A, Nyay Marg, Ashok Nagar, Allahabad-211001 (Uttar Pradesh)  
Tel.: 0532-2624646, 0522-2207070

*Present Address*  
(i) 17, Teen Murti Marg, New Delhi-110011  
Tel.: 23794455

(ii) E-22, HUDCO Place Extension, Andrews Ganj, New Delhi-110049  
Mobile: 9013180000

*Positions Held*  
1974-78, 1982-93 and 1996-2004  
Member, Uttar Pradesh Legislative Assembly (eight terms)

1977-79  
Minister for State, Small Scale Industries, Government of Uttar Pradesh

1979-80  
Cabinet Minister, Power, Government of Uttar Pradesh

1989-90  
Cabinet Minister, Irrigation, Small Scale Industries and Environment, Government of Uttar Pradesh

1991-92  
Leader of Opposition, Uttar Pradesh Legislative Assembly

2003-2004  
Cabinet Minister, Transport, Government of Uttar Pradesh
2004-2009
Member, Fourteenth Lok Sabha
Member, Committee on Coal and Steel
Member, Committee on Public Accounts
Member, Consultative Committee for the Ministry of Communications and Information Technology

Aug. 2007
Member, Committee on Coal and Steel

2009-2014
Member, Fifteenth Lok Sabha (second term)
Member, Committee on Ethics
Member, Consultative Committee for the Ministry of Communications and Information Technology
Member, Joint Committee on Installation of Portraits, Statues of National Leaders and Parliamentarians in Parliament House Complex
Chairman, Joint Committee on Offices of Profit
Member, Advisory Council for the Lok Sabha Television Channel

Aug. 2009-2012
Member, Committee on Public Accounts

Aug. 2009-2011
Member, Committee on External Affairs

Aug. 2011-2012
Member, Committee on Railways

July 2016
Elected to Rajya Sabha

Sept. 2016-Aug. 2017
Member, Committee on Rural Development

Oct. 2016-June 2018
Member, Committee on Rules

Oct. 2016 onwards
Member, Consultative Committee for the Ministry of Housing and Urban Affairs

Sept. 2017 onwards
Member, Committee on Transport, Tourism and Culture

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Patron of Punyadeo Jansewa Smarak Society which is running a Girl's Inter College and Boy's Inter College at Village, Baraon Tehsil, Karchana, Allahabad

Sports, Clubs, Favourite Pastimes and Recreation
Patron of Babu Mangla Prasad Memorial Sub-Junior Hockey Tournament; gardening

Countries Visited
Widely travelled
SINGH, SHRI SANJAY
[Aam Aadmi Party — National Capital Territory of Delhi]

Father's Name
Shri Dinesh Singh

Mother's Name
Shrimati Radhika Singh

Date of Birth
23 March 1972

Place of Birth
Sultanpur (Uttar Pradesh)

Marital Status
Married on 13 May 1994

Spouse's Name
Shrimati Anita Singh

Children
One son and one daughter

Educational Qualifications
Diploma in Mining Engineering
Educated at Orissa School of Mining Engineering, Keonjhar (Odisha)

Profession
Political and Social Worker

Permanent Address
6 B1, B Block, Janakpuri, New Delhi-110058
Mobile: 8588841358, 9721444433

Present Address
129-131, North Avenue, New Delhi-110001
E-mail: mp.sanjaysingh@sansad.nic.in

Positions Held
Jan. 2018
Elected to Rajya Sabha

Feb. 2018 onwards
Member, Committee on Coal and Steel

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Started an organization called Sultanpur Samaj Sewa Sangathan in 1994; started working among the poor, organized blood donation camps, health camps and campaigned for people's rights; worked for 16 years for hawkers' rights where he met socialist leader Raghu Thakur of the Democratic Socialist Party; also worked with the Azad Sewa Samiti which later became a part of the National Hawkers' Association
Countries Visited
Russia, Nepal, Canada, U.S.A. and Dubai (U.A.E.)

Other Information
Was involved in the creation of the Aam Aadmi Party (AAP) in 2012; was Committee Member of team Anna and spoke on its behalf during the India Against Corruption movement; Member, (i) Political Affairs Committee, AAP and (ii) National Executive, AAP; was In-charge of party affairs in the State of Punjab during the election; core Member, Delhi Election Campaign Group (DECG) formed during the Delhi Assembly elections; was In-charge, Punjab State Unit of the party during the Punjab Assembly elections in February 2017; spearheaded the AAP’s civic polls campaign in Uttar Pradesh, 2017; was involved in a movement to clean the Gomti river by shramdan and participated in a protest against corruption during the clean Gomti river project of the Government of Uttar Pradesh
SINGH, SHRI VEER
[Bahujan Samaj Party — Uttar Pradesh]

Father's Name  Shri Jagan Singh
Mother's Name  Shrimati Chaitia
Date of Birth  15 February 1956
Place of Birth  Jojkheda, Distt. Amroha (Uttar Pradesh)
Marital Status  Married on 21 June 1983
Spouse's Name  Shrimati Vinay Veer Singh
Children  Two sons and one daughter
Educational Qualifications  B.A., LL.B.
Educated at J.S. Hindu Degree College, Amroha and K.G.K. (P.G.) College, Moradabad, Uttar Pradesh
Profession  Advocate, Political and Social Worker
Permanent Address  House No. 2/326, Budhi Vihar, Awas Vikas Colony, Majhola, Moradabad-244001 (Uttar Pradesh)
Mobile: 09412241112, 09557509999
Present Address  C-1/12, Humayun Road, New Delhi-110001
Tel.: 23093394, 23093395
Mobile: 9868181048
E-mail: veersingh@sansad.nic.in  veersinghbsp28@gmail.com

Positions Held
Nov. 2002  Elected to Rajya Sabha
Jan. 2003-Feb. 2004  Member, Committee on Energy
Aug. 2004-Sept. 2010  Member, House Committee
Aug. 2004-May 2009  Member, Committee on Social Justice and Empowerment
Oct. 2004-May 2009  Member, Consultative Committee for the Ministry of Petroleum and Natural Gas
May 2005-May 2014 and May 2015 onwards Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes
2006 onwards Chief Whip, B.S.P. in Rajya Sabha
Nov. 2008 Re-elected to Rajya Sabha (second term)
Aug. 2009-May 2014 and Sept. 2014 onwards Member, Committee on Food, Consumer Affairs and Public Distribution
July 2010-May 2014 and 2015 onwards Member, Consultative Committee for the Ministry of Defence
Sept. 2010-Sept. 2011 Member, Committee on Government Assurances
May 2013-Sept. 2014 Member, Business Advisory Committee
Nov. 2014 Re-elected to Rajya Sabha (third term)
Aug. 2016 onwards Member, Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015
Aug.-Dec. 2017 Member, Select Committee of Rajya Sabha on the Motor Vehicles (Amendment) Bill, 2017

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Life Member: Bar and Library Association, Moradabad; Founder Chairman, (i) Late Jagan Singh Shiksha Prasar Samiti, Moradabad and (ii) Savitribai Phule Kanya Inter College, Shahpur Tigri, Moradabad; deeply involved in social work; serving the rural and the underprivileged sections of the society

Sports, Clubs, Favourite Pastimes and Recreation

Interested in cricket and football; reading, music and travelling

Other Information

Oath Commissioner, District Court, Moradabad, Uttar Pradesh, 1984; President, U.P. Handloom Council, Lucknow, 1997; Vice-Chairman, Commission for Scheduled Castes and Scheduled Tribes, Uttar Pradesh, Lucknow, 1997; was Member, (i) Lok Adalat, District Court, Moradabad, Uttar Pradesh, 1984-85, (ii) Road Transport Authority (R.T.A.), Uttar Pradesh, 1995 and 1997 and (iii) State Transport Authority (S.T.A.), Uttar Pradesh
SINGHVI, DR. ABHISHEK MANU
[Indian National Congress — West Bengal]

Father's Name
Late Dr. Laxmi Mall Singhvi

Mother's Name
Shrimati Kamla Singhvi

Date of Birth
24 February 1959

Place of Birth
Jodhpur (Rajasthan)

Marital Status
Married on 8 December 1982

Spouse’s Name
Shrimati Anita Singhvi

Children
Two sons

Educational Qualifications
B.A. (Hons.), M.A., Ph.D., PIL
Educated at St. Columba’s School, Delhi, St. Stephen’s College, Delhi University, Trinity College, University of Cambridge, U.K. and Harvard University, U.S.A. (only short summer programme)

Profession
Senior Advocate, Political and Social Worker

Permanent Address
A-129, Neeti Bagh, New Delhi - 110049

Present Address
A-129, Neeti Bagh, New Delhi-110049
Tel.: 26968253, 26968254, 26515599, 26510344, 26511343
Fax: 26858818
Mobile: 9810027705, 9868181959
E-mail: a.singhvi@sansad.nic.in
drams59@gmail.com

Positions Held
1997-98
2001-April 2012
April 2006
Aug. 2006-May 2009,
Aug. 2009-Aug. 2011,
April 2012-May 2014 and

Additional Solicitor General of India
National Spokesperson, Congress Party
Elected to Rajya Sabha
Member, Committee on Personnel, Public Grievances, Law and Justice
Aug. 2006-Aug. 2007  
Member, Joint Committee on Offices of Profit  
Member, Joint Committee to examine the Constitutional and Legal position relating to Office of Profit  
Member, Consultative Committee for the Ministry of Urban Development

Sept. 2006-Sept. 2010  
Member, Committee of Privileges

July 2010-May 2014  
Member, Consultative Committee for the Ministry of External Affairs

July 2011-April 2012  
Member, General Purposes Committee

Aug. 2011-April 2012  
Chairman, Committee on Personnel, Public Grievances, Law and Justice

April 2012  
Re-elected to Rajya Sabha (second term)

Sept. 2016-Aug. 2017  
Member, Committee on Defence

Sept. 2016 onwards  
Member, Consultative Committee for the Ministry of Housing and Urban Affairs

Sept. 2017-April 2018  
Member, Committee on Commerce

April 2018  
Re-elected to Rajya Sabha (third term)

June 2018 onwards  
Member, Committee on Home Affairs

**Books Published**

Fortnightly columnist in leading English and Hindi dailies; popular columns include ‘Sub-Verse’, in the Times of India, and ‘Candid Corner’ in the Hindustan Times; he is also an occasional columnist in major Hindi dailies like Dainik Bhaskar and Rajasthan Patrika; his columns have been published in a book form as ‘Candid Corner: Reflections of Abhishek Singhvi’; has written several articles in leading magazines and periodicals; ‘Collection of Legal Writings’ (under publication); ‘Emergency Powers: A Comparative Study’ (unpublished Ph.D.) and Indian Civil Justice System Reform (Co-author) 1997-98 (Vol. 30:1) New York Journal of International Law and Politics, pp. 1-78; Straight Talk, 2018 (author); Vibgyor Man, 2018 (edited)

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Writer, commentator in both visual and print media; has done innumerable talk shows and interactive sessions in English and Hindi on almost all television channels and all leading print publications; has written in several legal and non-legal journals; office bearer in several legal, social and cultural organizations; constitutional and administrative law, corporate law, commercial law and international commercial arbitrations are special areas of his interest in law; has run 400 social welfare projects in health and education in Rajasthan with his MPLADS funds; endowed 'Anita Singhvi Prayas Centre' for destitute children in Delhi

**Sports, Clubs, Favourite Pastimes and Recreation**

Badminton, cricket, table tennis, chess; Member of several clubs including India International Centre, India Habitat Centre, etc.; reading, writing, swimming, movies, ghazals and sufi music, travel and electronic gizmos
Widely travelled

Has the unique distinction of being the youngest person to be appointed/elected Senior Advocate, Additional Solicitor General of India and Vice-President, Supreme Court Bar Association (1998-99); eminent jurist and front ranking Senior Counsel of the country; "Legal Eagles" by Indu Bhan places him amongst the top 7 lawyers in India; designated Senior Advocate, Supreme Court of India; has appeared in several leading and landmark decisions of the Supreme Court on Constitutional Law, Commercial Law and several other areas of Civil Law; was the lead counsel in numerous high profile matters such as: the Sabrimala Temple entry of women case; female circumcision within Dawoodi Bora Community case; Tata Mistry dispute; Uttarakhand Presidents Rule case; Laloo bail cases and many more; has also acted as Counsel in numerous leading cases in Delhi High Court and in almost all High Courts in the country; Former Member of several legal forums, governing bodies of schools and universities, cultural and social bodies including High Powered Group of Indian and US judges and lawyers; Member, Governing Body, National Law Universities of Jodhpur and Delhi; Co-author of its Report on Alternative Dispute Resolution submitted to Chief Justice of India in February 1997 which led to the amendment of Indian law on ADR; Former Vice-Chairman, Media Department I.N.C.; Former Chairman, AICC Legal and Human Rights Department; has held important positions of several legal bodies/committees; Chairman, Indo-US Parliamentary Forum: led a multi-party delegation of MPs for intense interactive programme at Yale University, U.S.A., June 2008; Vice-President, Indo-Greek Parliamentary Forum; President, (i) SAARC LAW (representing India), an association of Judges, Lawyers and Law Persons of the seven SAARC countries and (ii) Indian Society of Arbitrators; has addressed several national and international conferences; awarded, (i) Global Leader of Tomorrow award by the prestigious World Economic Forum at Davos, Switzerland, 1999 and (ii) Trinity College Scholarship for Ph.D.; Conferred Honorary Doctor of Laws degrees from Amity, Rajasthan and Jain Viswa Bharati Universities; selected as lead speaker from the INC on all major debates in Rajya Sabha
SINH, DR. SANJAY
[Indian National Congress — Assam]

Father's Name  
Late Shri Raja Rananjay Sinh

Mother's Name  
Shrimati Rani Sushma Devi

Date of Birth  
25 September 1951

Place of Birth  
Amethi (Uttar Pradesh)

Marital Status  
Married on 21 July 1995

Spouse's Name  
Dr. Ameeta Sinh

Children  
One son and three daughters

Educational Qualifications  
M.A.(Hindi), Ph.D.  
Educated at R.R.P.G. College, Amethi and Awadh University, Faizabad, Uttar Pradesh

Profession  
Political and Social Worker

Permanent Address  
Bhupati Bhawan Palace, Ramnagar, Amethi-227405 (Uttar Pradesh)  
Tel.: 05368-222664, 222533

Present Address  
82, Lodhi Estate, New Delhi-110003  
Tel.: 24652176  
Mobile: 9013180171, 9013180172  
E-mail: amethipalaceoffice@gmail.com  
              sanjay.sinh@sansad.nic.in

Positions Held  
1980-89 Member, Uttar Pradesh Legislative Assembly  
              (two terms)
1982-85 Minister of State, Forests, Animal Husbandry and Dairy Development, Sports & Youth Welfare  
              (Independent charge), Government of Uttar Pradesh
1985-87 Minister of State, Transport, Government of Uttar Pradesh
July 1990 Elected to Rajya Sabha
July 1990-91 Union Minister of State, Communications  
              (Independent charge)
1998-99
Member, Twelfth Lok Sabha
Member, Committee on Human Resource Development and its Sub-Committee on Value Based Education
Member, Joint Committee on Offices of Profit
Member, Consultative Committee for the Ministry of Defence

2009-2014
Member, Fifteenth Lok Sabha (second term)
Aug. 2009-May 2014
Member, Committee on Rural Development
Sept. 2009-May 2014
Member, Committee on Petitions
Member, Consultative Committee for the Ministry of Health and Family Welfare
Member, Consultative Committee for the Ministry of Civil Aviation

April 2014
Elected to Rajya Sabha (second term)
Sept. 2014 onwards
Member, Committee on Chemicals and Fertilizers

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Promotes youth welfare and dairy development programmes for the upliftment of rural masses; Founder and Patron of Rajarshi Rananjay Sinh Jan Kalyan Samiti, a voluntary organisation formed to uplift the poor and the downtrodden sections of society - the NGO organises: health melas on many occasions to provide free treatment and medicines to the rural poor; support camps to help poor who are differently-abled; free eye relief camps to provide timely eye care and treatment to poor and helpless senior citizens; the NGO has also done pioneering work by arranging mass marriages for the girls of poor families without any distinction based on caste, community, religion or class since the year 1998; interested in activities such as flying, swimming, riding and shooting

Sports, Clubs, Favourite Pastimes and Recreation
President, (i) Uttar Pradesh Hockey Association and (ii) Uttar Pradesh Football Sangh; Ex-Vice-President: All India Football Federation; Member, (i) M.B. Club, Lucknow and (ii) Golf Club, New Delhi; participated in under-21 National Tennis Tournament; interested in games and sports

Countries Visited
U.S.A., U.K., France, Germany, Switzerland, Japan, Philippines, Singapore, Russia, China and Spain

Other Information
Retd. Major in 124-INF BN Sikh Territorial Army; previously associated with Indian National Congress (Indira); Private Pilot’s Licence holder and Grade-I Amateur Wireless Licence holder; Major Officer, Territorial Army; Member, Court of the Aligarh
SINHA, SHRI R. K.
[Bharatiya Janata Party — Bihar]

Father’s Name        Late Shri Suraj Prasad Sinha
Mother’s Name        Late Shrimati Annapoorna Sinha
Date of Birth        22 September 1951
Place of Birth       Buxer (Bihar)
Marital Status       Married
Spouse’s Name        Shrimati Rita Kishore Sinha
Children             One son and one daughter
Educational Qualifications B.A. (Hons.)
                      Educated at A.N. College, Patna
Profession           Journalist, Social Entrepreneur, Security Professional
Permanent Address    136, Annapurna Bhavan, Annapurna Path, Western Mainpura, P.S.-Digha, Patna-800010 (Bihar)
                      Tel.: 0612-2266666, 2263948, 2291870
Present Address       C-1/22, Humayun Road, New Delhi-110003
                      Tel.: 24656645, 24656646, 21430401
                      Mobile: 9013181285
                      E-mail: rkishore.sinha@sansad.nic.in
Positions Held
April 2014           Elected to Rajya Sabha
Sept. 2014-Aug. 2016 Member, Committee on Labour
Sept. 2016-Aug. 2017 Member, Committee on External Affairs
Sept. 2016 onwards   Member, House Committee
                      Member, Consultative Committee for the Ministry of Labour and Employment
                      Member, Committee on Home Affairs
Dec. 2017 onwards    Member, Tobacco Board
Book Published       Janandolan, the first authentic book on the JP movement of 1974-75; Editor of many books on security and safety, namely (i) Total Loss Prevention
Management, (ii) Security Awareness & Importance of Training, (iii) Industrial Security Management, (iv) Security of Bank and Cash-in-Transit, (v) Threat to Corporate World, (vi) Hotel Security & Executive Protection, (vii) Electronic Surveillance & Fire Safety covered the Indo-Pak war as war correspondent in 1971, (viii) Me and My Guru (English), (ix) Mahamanav (Hindi), (x) Belag Lapet (Hindi) and (xi) By the Way (English); published investigative reporting on the 'Nagmani murder case' in Maya, a leading investigative journal, 1974; published an investigative cover page report exposing 'Godman Anandmurti' in Anand Marg in 1975; published a scoop regarding the contingency plan of 'Funeral of Loknayak J.P.' in Maya, during the emergency in 1976; presented a paper on 'Licencing of security professionals in India' at the World Association of Detectives (WAD) Conference held at New Delhi in 1984; presented a paper on ‘Role of Security in raising productivity’ at Securex, 88, held at Manila (Philippines); published several articles in various newspapers and journals.

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Member of various social and cultural organizations, President, (i) Shri Adi Chitragupt Mandir Prabandhak Samiti; Executive Chairman, International Institute of Security and Safety Management (IISSM); Chairman, (i) The Indian Public School Educational Society, (ii) Security Skills Council of India, (iii) Vatsalya Gram and (iv) Akhil Bhartiya Kayastha Maha Sabha; Founder Member, Patanjali Yog Peeth; Member, (i) Security Association of India, Bombay, (ii) Association of Security Organizations of India, New Delhi, (iii) Bihar Chamber of Commerce, (iv) Rotary International, (v) Heart Foundation, (vi) Antar Rashtriya Sahyog Parishad; organizing cultural groups, delegations, hosting foreign delegation; social work; academic work in the field of security.

**Sports, Clubs, Favourite Pastimes and Recreation**


Chairman, (i) Patna Football Association and (ii) S. P. Sinha under-13 Cricket Tournament

Countries Visited

Visited several countries on lecture tours and to attend professional conferences and seminars

Other Information

Started career as a journalist-(1969-73); Staff Reporter, Pradeep and 'Searchlight', dailies published from Patna (the 'Searchlight' is now published as the Hindustan Times and Pradeep is now Hindustan), 1973-74; Staff Reporter, Samacharbharti, 1974-75; Visiting Senior Editor, Maya, a news magazine published form Allahabad; Special Correspondent for Bihar for Dharamyug; driven by his passion to bring about positive changes in society, turned to entrepreneurship; started the Security & Intelligence Services (India) Limited (SIS) from eastern parts of India (Patna, Bihar) in the 1970s; the SIS Group is recognised as one of the leaders in security and business support services in Asia Pacific (ranked 14 in the world by revenue); Security Advisor, to the Chairman, CSIR, 1998-2004; Media Advisor to National President, B.J.P., 1990-92; Vice-President, Bihar State, B.J.P., 1993-96; President, (i) State Election Campaign Committee, 1995-96, (ii) Assembly Election Campaign Committee, B.J.P., Bihar State, 2010 and (iii) Yathavat since 2013; State in-charge, B.J.P. Delhi State Assembly Elections, 2013; was Member, (i) Hindi Advisory Committee of the Department of Law and Justice, (ii) Hindi Advisory Committee of the Department of Telecommunications of the Ministry of Communications, (iii) Hindi Advisory Committee of the Ministry of Women and Child Development, (iv) Indian Wildlife Institute and (v) National Rail Consumers Advisory Council; As Chairman launched Hindi fortnightly Yathavat on current affairs, published from Delhi since 2013; Chairman, Hindustan Samachar multilingual news agency since 2016; launched Yugwarta, Hindi weekly from Delhi and Navothan monthly Journal of Art, Culture and literature; launched Deshpran, Hindi daily from Ranchi, 2018
SINHA, SHRI RAKESH  
[Nominated — Bharatiya Janata Party]  

Father’s Name  
Late Shri Bangali Singh  

Mother’s Name  
Late Shrimati Draupadi Devi  

Date of Birth  
5 September 1964  

Place of Birth  
Manserpur, Distt. Begusarai (Bihar)  

Marital Status  
Married on 4 December 1992  

Spouse’s Name  
Shrimati Poonam Sinha  

Children  
One son and one daughter  

Educational Qualifications  
B.A. (Hons.) (Political Science), M.A. (Political Science), M. Phil., Ph.D.  
Educated at Netarhat School, Ranchi (Jharkhand) and University of Delhi  

Profession  
Teacher and Educationist  

Permanent Address  
Village-Manserpur, P.O. Lakhminia, Distt. Begusarai-851211 (Bihar)  

Present Address  
AB-98, Shahjahan Road, New Delhi-110011  
E-mail: rakesh.sinha@sansad.nic.in  

Positions Held  
2008-2018 Honorary Director, India Policy Foundation (IPF)  
July 2018 Nominated to Rajya Sabha  
Sept. 2018 onwards Member, Committee on Commerce  
Dec. 2018 onwards Member, Committee on Home Affairs  

Books Published  

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Awarded, (i) Bipin Chandra Pal Award, 2000 for nationalistic writings and (ii) Deendayal Upadhyay Award, 2017 for social services

**Other Information**

Associate Professor, University of Delhi; was university topper in M.A. (Political Science) from University of Delhi and got gold medal in 1989; got sixth rank in the 10th Board Examination and was awarded two gold medals in 1981
SIVA, SHRI TIRUCHI
[Dravida Munnetra Kazhagam — Tamil Nadu]

Father's Name: Shri R. Natesan
Mother's Name: Shrimati N. Dhanabakkiam
Date of Birth: 15 May 1954
Place of Birth: Tiruchi (Tamil Nadu)
Marital Status: Married
Spouse's Name: Shrimati S. Devikarani
Children: One son and two daughters
Educational Qualifications: M.A. (Eng.), B.L.
Educated at Periyar E.V.R. College, Madras University and Tiruchi Law College, Bharatidassan University
Profession: Agriculturist and Social Worker
Permanent Address: No. 33, S.B.O. Colony, Lawsons Road, Cantonment, Tiruchirappalli-620001 (Tamil Nadu)
Tel.: 0431-2417676, 2412977
Mobile: 09443160180
Present Address: 32, Canning Lane, New Delhi-110001
Tel.: 23782159
Mobile: 9013181180, 9868181955
E-mail: tiruchi.siva@sansad.nic.in
tiruchisiva@gmail.com

Positions Held
1996
- Member, Eleventh Lok Sabha
- Member, Committee on External Affairs
- Member, Select Committee on Women’s Reservation Bill
- Member, Committee on Public Undertakings
Jan. 2000
- Elected to Rajya Sabha
Jan. 2000-April 2002
- Member, Committee on Communications
- Member, Select Committee on Broadcasting Bill
July 2007  Re-elected to Rajya Sabha (second term)
Aug. 2007-May 2008  Member, Committee on Water Resources
Aug. 2007-Aug. 2010  Member, Spices Board
May 2008-May 2009 and May 2016 onwards  Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes
May 2008-Sept. 2009  Member, Committee on Subordinate Legislation
May 2008-May 2009 and Aug. 2010-Aug. 2011  Member, Committee on Home Affairs
May 2008-Sept. 2010  Member, Committee of Privileges
June 2008-July 2013 and Aug. 2014 onwards  Member, General Purposes Committee
Aug. 2009-Aug. 2010  Member, Committee on Personnel, Public Grievances, Law and Justice
Sept. 2009-May 2012  Member, Court of the Jawaharlal Nehru University
Dec. 2009-July 2010  Member, Select Committee of Rajya Sabha to examine the Commercial Division of High Courts Bill, 2009
May 2010-May 2011  Member, Committee on Public Accounts
July 2010-July 2013  Member, Consultative Committee for the Ministry of Civil Aviation
Aug. 2010-July 2013  Chairman, Committee on Industry
Sept. 2010-July 2013  Member, Committee on Ethics
March 2011-July 2013  Member, JPC to examine matters relating to allocation and pricing of telecom licences and spectrum
June-Nov. 2012  Member, Select Committee of Rajya Sabha on the Lokpal and Lokayuktas Bill, 2011
Nov. 2012  Nominated to the Panel of Vice-Chairmen, Rajya Sabha
April-July 2013  Vice-President, Parliamentary Forum on Artisans and Craftspeople
April 2014  Elected to Rajya Sabha (third term)
Sept. 2014-Sept. 2016  Member, Committee on Human Resource Development
Dec. 2014-Feb. 2015  Member, Select Committee of Rajya Sabha to the Payment and Settlement Systems (Amendment) Bill, 2014
March 2015  Member, Select Committee of Rajya Sabha on the Coal Mines (Special Provisions) Bill, 2015
March-May 2016  Member, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016
March 2016 onwards  Member, Consultative Committee for the Ministry of External Affairs
Sept. 2016-Feb. 2018  Member, Committee on Personnel, Public Grievances, Law and Justice
Oct. 2016 onwards  Member, Committee on Rules
Feb. 2018 onwards Member, Committee on Industry
July 2018 onwards Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018
Oct. 2018 onwards Member, General Purposes Committee

Books Published
(i) Kutravaalit Koondil Socrates and (ii) Thalainagiril Tamilan Kural (in Tamil)

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Has written articles in the Party’s official organ Murasoli and other magazines

Sports, Clubs, Favourite Pastimes and Recreation
Cricket, carrom, chess, sudoku, listening to music and reading

Countries Visited
Visited, (i) Gulf countries under the Hon’ble Chairmanship of A.B. Vajpayee, (ii) Australia, to attend the Commonwealth Parliamentary Conference, (iii) U.S.A., to attend U.N. General Assembly, (iv) Mauritius, with the delegation of Smt. Meira Kumar, Hon’ble Speaker, (v) Czech Republic and Croatia, with the delegation of Shri Mohammad Hamid Ansari, Hon’ble Vice-President of India, (vi) South Africa, with the delegation led by Shri Pawan Kumar Bansal, Hon’ble Minister of Parliamentary Affairs and (vii) Slovenia, with the delegation led by Hon’ble Speaker, Smt. Meira Kumar

Other information
As a student was imprisoned for one year under the M.I.S.A. during the Emergency in 1976; Organizer, D.M.K., District Student’s Wing, 1978; Deputy Secretary, D.M.K. Youth Wing, Tamil Nadu, 1982-92; Secretary, D.M.K. Student’s Wing, Tamil Nadu, 1992-2007; Propaganda Secretary, D.M.K.; Chairman, (i) Employees Progressive Union, O.F.T, Tiruchi, (ii) Retired Employees Union B.H.E.L., Tiruchi and (iii) Old Boys Er. Hr. Sec. School, Tiruchi; Patron, (i) All India Awardees Teachers Federation, Tamil Nadu and (ii) Alumni Association, Periyar E.V.R. College
SOMAPRASAD, SHRI K.
[Communist Party of India (Marxist) — Kerala]

Father's Name  
Shri K. C. Karumban

Mother's Name  
Shrimati Velumbi

Date of Birth  
10 June 1957

Place of Birth  
Sasthamcotta, Distt. Kollam (Kerala)

Marital Status  
 Married on 6 August 1989

Spouse's Name  
Shrimati M. R. Sujatha

Children  
One son and two daughters

Educational Qualifications  
B.Sc., M.Sc., LL.B.
Educated at Devaswom Board College, Sasthamcotta, Sree Narayana College, Kollam and Kerala Law Academy Law College, Thiruvananthapuram

Profession  
Writer, Lawyer/Advocate, Political and Social Worker

Permanent Address  
Vaishnavam, Muthupilakkadu West, Post Office-Poruvazhy, Distt. Kollam-690520 (Kerala)
E-mail: ksomaprasad@gmail.com

Present Address  
401, V.P. House, Rafi Marg, New Delhi-110001
Mobile: 9013181310
E-mail: k.somaprasad@sansad.nic.in

Positions Held  
April 2016  
Elected to Rajya Sabha
Sept. 2016 onwards  
Member, Committee on Health and Family Welfare
Oct. 2016 onwards  
Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)
Feb. 2017 onwards  
Member, Committee on Provision of Computers to Members of Rajya Sabha

Countries Visited  
U.S.A.
Other Information

Member, (i) Syndicate, University of Kerala, 1984-85 and (ii) Kerala State Legal Services Authority, 1998-2000; President, District Panchayat, Kollam, 2007-2010
SONI, SMT. AMBIKA
[Indian National Congress — Punjab]

Father’s Name
Late Shri Nakul Sen, I.C.S.

Mother’s Name
Late Shrimati Indu Nakul Sen

Date of Birth
13 November 1942

Place of Birth
Lahore (Undivided Punjab)

Marital Status
Married on 14 October 1961

Spouse’s Name
Shri Uday C. Soni

Children
One son

Educational Qualifications
B.A. (History Hons.), Diplome Superiore en Langue Francaise, Post-Graduate Diploma in Spanish Art and Literature
Educated at I.P. College, Delhi University and University of Havana, Cuba

Profession
Political and Social Worker

Permanent Address
(i) 79, Sector 9-A, Chandigarh
Tel.: 0172-2742775, 2746434
Tel.: 01882-290830

Present Address
84, Lodhi Estate, New Delhi-110011
Tel.: 26494652, 24625053, 21430411
Mobile: 9013181986
E-mail: ambika@sansad.nic.in

Positions Held
March 1976
Elected to Rajya Sabha

Jan. 2000
Elected to Rajya Sabha (resigned w.e.f. 10 June 2004) (second term)

Member, Committee on Public Undertakings

Member, Consultative Committee for the Ministry of Civil Aviation
Feb. 2000-2001 Member, Committee on Defence
May 2000-June 2003 Member, House Committee
Jan. 2002-Dec. 2003 Member, Committee on Transport, Tourism and Culture
Jan. 2003-Feb. 2004 Member, Committee on Home Affairs
July 2004 Re-elected to Rajya Sabha (third term)
Aug. 2004-Jan. 2006 Member, Committee on Transport, Tourism and Culture
March 2005-Jan. 2006 Member, Post-Graduate Institute of Medical Education and Research, Chandigarh
29 Jan. 2006-22 May 2009 Minister of Tourism and Minister of Culture
22 May 2009-27 Oct. 2012 Minister of Information and Broadcasting
July 2010 Re-elected to Rajya Sabha (fourth term)
Dec. 2012-May 2014 Member, Committee on External Affairs
Member, Consultative Committee for the Ministry of Defence
May 2013-May 2014 Member, Committee on Public Accounts
Sept. 2014 onwards Member, Committee on Defence
July 2016 Re-elected to Rajya Sabha (fifth term)
July 2018 onwards Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Sports, Clubs, Favourite Pastimes and Recreation
Reading and travelling; instrumental music (Indian and Western) and gardening

Countries Visited
South Africa, as member of Commonwealth delegation; China, as member of Women’s delegation; Australia, Morocco, U.S.A., Europe, Mexico, Cuba, Russia and erstwhile Czechoslovakia

Other Information
President, (i) Indian Youth Congress, 1975-77, (ii) Punjab Pradesh Congress Committee, 1996 and (iii) All India Mahila Congress, 1998; General Secretary, (i) Indian Youth Congress, 1972-75 and (ii) All India Congress Committee, 1999-2006; held Congress Party Posts and Co-Incharge, Congress Foreign Affairs Department, 1969-72
SONI, SHRI KAILASH
[Bharatiya Janata Party — Madhya Pradesh]

Father's Name: Shri Baboolal Soni
Mother's Name: Shrimati Girjabai Soni
Date of Birth: 4 November 1950
Place of Birth: Kareli, Narsinghpur (Madhya Pradesh)
Marital Status: Married on 19 November 1979
Spouse's Name: Shrimati Manju Soni
Educational Qualifications: B.A., LL.B. Educated at Sagar University, MGM Kareli and Jabalpur University, NES Jabalpur, Madhya Pradesh
Profession: Agriculturist, Advocate
Permanent Address: Laxminarayan Ward, Kareli, Distt. Narsinghpur-487221 (Madhya Pradesh) Tel.: 07793-270129 E-mail: kailashsoni.kareli@gmail.com
Present Address: C-401, Swarna Jayanti Sadan, Dr. B. D. Marg, New Delhi-110001 Mobile: 9425168729, 9013181529 E-mail: kailashsoni.mp@sansad.nic.in

Positions Held
April 2018 onwards
Elected to Rajya Sabha
Member, Committee on Agriculture

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Participated in educational, cultural and social activities through Navjagriti Mandal a cultural and social institution; managed a school; organized, kavi sammelan, mushairas, youth sammelan, sahitya sammelan and sports activities at national level; participated in national level debate on Kalidas; Treasurer, Charaivetti Patrika; published various articles in newspapers and magazines; edited a student bulletin
Organized sports activities, Mahamoorkha Sammelan, etc. under Navjagriti Mandal

Director, Madhya Pradesh State Civil Supplies Corporation, 2004-2007; President, District Cooperative Central Bank Ltd., Narsinghpur (Madhya Pradesh), 2006-2013; Vice-President, State Cooperative Bank (Apex Bank), Madhya Pradesh, 2006-2012; National President, Loktantra Senani Sangh; was sent to Tihar jail, Hari Nagar for participating in Bangladeshi movement under the leadership of Shri Atal Bihari Vajpayee in August 1971; served imprisonment during emergency and was sent to District jail, Narsinghpur and Central Jail, Jabalpur, Madhya Pradesh
SRINIVAS, SHRI DHARMAPURI
[Telangana Rashtra Samithi — Telangana]

Father's Name
Shri Dharmapuri Venkatram

Mother's Name
Shrimati Dharmapuri Laxmibai

Date of Birth
27 September 1948

Place of Birth
Velpur, Distt. Nizamabad (Telangana)

Marital Status
Married on 3 February 1972

Spouse's Name
Shrimati Dharmapuri Vijayalaxmi

Children
Two sons

Educational Qualifications
B.Com., LL.B.
Educated at Nizam College, Osmania University, Hyderabad, Telangana

Profession
Political and Social Worker

Permanent Address
164A, M.L.A’s Colony, Road No. 12, Banjara Hills, Hyderabad-500034
Tel.: 040-233015999, 23304455, 23316161
040-23264466(O)
Mobile.: 09490611555
E-mail: dharmapurisrinivaasmp@gmail.com

Present Address
15, Balwant Rai Mehta Lane,
K.G. Marg, New Delhi-110011
Mobile: 9013181514
E-mail: dharmapuri.srinivas@sansad.nic.in

Positions Held
Member, Andhra Pradesh Legislative Assembly

1990-94
Cabinet Minister, Excise, B.C. Welfare, Sports, Rural Development and Information, Government of Andhra Pradesh

2004-2008
Minister, Rural Development, Rural Water Supply, Land Ceiling and Higher Education, Government of Andhra Pradesh
Oct. 2011-June 2014  Member, Andhra Pradesh Legislative Council
June 2014-March 2015  Member, Telangana Legislative Council
2014-2015  Leader of Opposition, Telangana Legislative Council
2015-May 2016  Advisor (Cabinet rank), Inter-state affairs, Government of Telangana
June 2016  Elected to Rajya Sabha
Sept. 2016-Aug. 2017  Member, Committee on Urban Development
Sept. 2017 onwards  Member, Committee on Water Resources
June 2018 onwards  Member, Committee on Rules

Countries Visited
U.S.A., to attend the American Telugu Association Conference in 1996; Europe; Dubai (U.A.E.), in his capacity as Minister of Rural Development, Government of Andhra Pradesh, to inaugurate the Andhra Pradesh handicraft stall in 2005; South Africa, as Rural Development Minister, to attend Rural Development Conference organized by the Government of South Africa in 2006

Other Information
President, Andhra Pradesh Congress Committee (A.P.C.C.), 2003-2004 and 2008-2011
SUBHASH CHANDRA, DR.
[Independent — Haryana]

Father's Name  Shri Nand Kishore Goenka
Mother's Name  Late Shrimati Tara Devi
Date of Birth  30 November 1950
Place of Birth  Adampur, Distt. Hisar (Haryana)
Marital Status  Married on 4 December 1973
Spouse's Name  Shrimati Sushila Devi Goenka
Children  Two sons and one daughter
Educational Qualifications  Doctor of Business Administration (Honoris Causa), conferred by the University of East London, London
Profession  Business - Media and Infrastructure, Teacher and Educationist
Permanent Address  166, Krishna Mandi, Hisar-125001 (Haryana)
                 Tel.: 01662-232384, 232385, 277320
Present Address  (i) Bungalow No. 5, Ferozeshah Road,
                 New Delhi 110001
                 (ii) 19, Kautilya Marg, Chanakyapuri,
                 New Delhi-110021
                 Tel.: 48175800, 23072617, 23016414, 23072613
                 E-mail: drsubhash.chandra@sansad.nic.in

Positions Held
Aug. 2016  Elected to Rajya Sabha
Sept. 2016-July 2017  Member, Committee on Urban Development
Oct. 2016-June 2018  Member, Committee on Rules
Oct. 2016 onwards  Member, Consultative Committee for the Ministry of Home Affairs
                   Permanent Special Invitee, Consultative Committee for the Ministry of Human Resource Development
Nov. 2016 onwards  Member, Committee on Official Language
Sept. 2017 onwards  Member, Committee on Information Technology
Books Published
The Z Factor, 2015-2016

Social and Cultural Activities,
Founder, Zee Group (India's first privately owned
Literary, Artistic and Scientific satellite television channel); recipient
Accomplishments and other of the
Special Interests ‘International Emmy Directorate Award-2011’;
Educationist, associated with Ekal Vidyalayas
(nearly 18 lakh students have received education); has
strived to make education accessible in distant
and tribal areas; has provided inspiration and
guidance to the youth as a motivational speaker; has
adopted five villages of Hisar district in Haryana to
be developed into 'Smart Villages'; associated with
Global Vipassana Foundation; has endeavoured to
provide modern infrastructure to villages and cities

Sports, Clubs, Favourite
Pastimes and Recreation
Classical music, reading books, motivational
speeches and social work

Countries Visited
Travelled to several countries

Other Information
Has undertaken initiatives in social engineering
in order to promote harmony and unity in the
country; organizing special shows and open house
programmes with the objective of providing
guidance to millions of youth; working for the
skill development in the country and has played an
important role in the growth of TV industry in the
country
SURESH GOPI, SHRI
[Nominated — Bharatiya Janata Party]

Father’s Name  Shri K. Gopinathan Pillai
Mother’s Name  Shrimati V. Gnanalekshmi Amma
Date of Birth  26 June 1958
Place of Birth  Alappuzha (Kerala)
Marital Status  Married on 8 February 1990
Spouse’s Name  Shrimati Radhika
Children  Two sons and two daughters
Educational Qualifications  B.Sc. (Zoology), M.A. (English Literature)
Educated at Fatima Mata National College, University of Kerala, Kollam
Profession  Film Artiste (Actor) and Anchor
Permanent Address  'LEKSHMI', D-9, Temple Road, Sasthamangalam, Thiruvananthapuram-695010 (Kerala)
Tel.: 0471-2724888
Present Address  501, Swarna Jayanti Sadan Deluxe,
Dr. B. D. Marg, New Delhi-110001
Tel.: 23722177
Mobile: 9013181618
E-mail: sureshgopi.mp@sansad.nic.in

Positions Held
April 2016  Nominated to Rajya Sabha
May 2016 onwards  Member, Committee on Information Technology
Member, Consultative Committee for the Ministry of Civil Aviation

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Social worker; actor and singer; has anchored ‘Who Wants to be a Millionaire’ (Malayalam version)

Countries Visited  U.K., Dubai (U.A.E.) and U.S.A.
**SWAIN, SHRI NARENDRA KUMAR**
[Biju Janata Dal — Odisha]

<table>
<thead>
<tr>
<th><strong>Father’s Name</strong></th>
<th>Shri Pranakrushna Swain</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>Mother’s Name</strong></td>
<td>Shrimati Ballavi Devi</td>
</tr>
<tr>
<td><strong>Date of Birth</strong></td>
<td>25 June 1939</td>
</tr>
<tr>
<td><strong>Place of Birth</strong></td>
<td>Tandikana, Distt. Cuttack (Odisha)</td>
</tr>
<tr>
<td><strong>Marital Status</strong></td>
<td>Married on 2 May 1969</td>
</tr>
<tr>
<td><strong>Spouse’s Name</strong></td>
<td>Shrimati Suprava Swain</td>
</tr>
<tr>
<td><strong>Children</strong></td>
<td>Two sons and two daughters</td>
</tr>
<tr>
<td><strong>Educational Qualifications</strong></td>
<td>B.A., LL.B. Educated at Christ College, Cuttack and Madhusudan Law College, Cuttack</td>
</tr>
<tr>
<td><strong>Profession</strong></td>
<td>Political and Social Worker, Advocate</td>
</tr>
<tr>
<td><strong>Permanent Address</strong></td>
<td>Khari Sahi, Vill. Tandikana, P.O. Uradha, P.S. Govindpur, Distt. Cuttack-754010 (Odisha) Tel.: 0671-2805805 Mobile: 09437016636, 07854999991 E-mail: <a href="mailto:narendraswain39@gmail.com">narendraswain39@gmail.com</a></td>
</tr>
<tr>
<td><strong>Present Address</strong></td>
<td>176, South Avenue, New Delhi-110011 Tel.: 23019325 Mobile: 9013181272 E-mail: <a href="mailto:narendra.swain@sansad.nic.in">narendra.swain@sansad.nic.in</a></td>
</tr>
<tr>
<td><strong>Positions Held</strong></td>
<td>Dec. 2015 Elected to Rajya Sabha March 2016 onwards Member, Committee on Transport, Tourism and Culture May 2017 onwards Member, Consultative Committee for the Ministry of Coal</td>
</tr>
<tr>
<td><strong>Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests</strong></td>
<td>Actively involved in several employees' unions, worker's unions, trade unions and social organizations and social work</td>
</tr>
</tbody>
</table>
Sports, Clubs, Favourite Pastimes and Recreation

Reading books and journals

Countries Visited

Visited, (i) Erstwhile East Germany (German Democratic Republic), as a part of India and German Democratic Republic Friendship delegation in 1975 and (ii) Hungary, as a part of the delegation of All India Trade Union Congress in 1980

Other Information

Chairman, (i) Odisha State Seeds Corporation Limited, 2010-2013 and (ii) Odisha Tourism Development Corporation Limited, 2013-2015; joined the Communist Party of India in 1968 and quitted it in 1990; joined Janata Dal in 1990; appointed General Secretary of Janata Dal, Odisha in 1992 by Late Shri Biju Patnaik, the Hon’ble Supremo of Janata Dal in Odisha; joined Biju Janata Dal (BJD) in 2000 and appointed as its General Secretary in 2001 by Shri Naveen Patnaik, the Hon’ble President of Biju Janata Dal and Chief Minister of Odisha
SWAMY, DR. SUBRAMANIAN
[Nominated — Bharatiya Janata Party]

Father’s Name  Shri Sitarama Subramanian
Mother’s Name  Shrimati Padmavathi
Date of Birth  15 September 1939
Place of Birth  Chennai (Tamil Nadu)
Marital Status  Married on 10 June 1966
Spouse’s Name  Dr. (Smt.) Roxna Swamy
Children  Two daughters
Educational Qualifications  B.A. (Honours) in Mathematics, M.A. (Statistics), Ph.D. (Economics)
Educated at University of Delhi, Delhi, Indian Statistical Institute, Kolkata and Harvard University, Cambridge, Massachusetts (U.S.A.)
Profession  Professor, Educationist, Economist and specialised on China Studies
Permanent Address  No. 3, Papansam Sivan Salai, Mylapore, Chennai-600004 (Tamil Nadu)
Present Address  AB-14, Pandara Road, New Delhi-110003
Tel.: 23387278, 23387378
Mobile: 9013181509
Positions Held
1963-69  Faculty of Economics, Harvard University
1971-91  Professor of Economics, Indian Institute of Technology, Delhi
1985-86, 2001-2011  Visiting Professor, Summer, Harvard University
April 1974  Elected to Rajya Sabha
1977-79  Member, Sixth Lok Sabha
1980-84  Member, Seventh Lok Sabha (second term)
April 1988  Elected to Rajya Sabha (second term)
1990-91  Union Cabinet Minister, Commerce with additional charge of the Ministry of Law and Justice
1990
President and Chairman, Central Parliamentary Board, Janata Party

1994-96
Chairman, Commission on Labour Standards and International Trade (with Cabinet rank)

1998-99
Member, Twelfth Lok Sabha (third term)
Member, Committee on Subordinate Legislation
Member, Committee on Defence and its Sub-Committee-I
Member, Library Committee
Member, Consultative Committee for the Ministry of Civil Aviation

April 2016
Nominated to Rajya Sabha (third term)

May-Aug. 2016
Member, Committee on Home Affairs

Sept. 2016-March 2018
Member, Committee on Defence

March 2018 onwards
Members Committee on Personnel, Public Grievances, Law and Justice

July 2018 onwards
Member, Select Committee of Rajya Sabha on the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018

Books published

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Finance, defence, planning and foreign affairs

Sports, Clubs, Favourite Pastimes and Recreation
Member, (i) Cricket Club of Parliament and (ii) India International Centre, New Delhi; swimming and reading

Countries Visited
Widely travelled (17 countries); Member, Indian Parliamentary Delegation to 100th Inter-Parliamentary Union Conference, Moscow, September, 1998

Other Information
SYIEM, SMT. WANSUK
[Indian National Congress — Meghalaya]

Father’s Name          Late Capt. Tiolis Rynjah
Mother’s Name          Late Shrimati Sabitri Syiem
Date of Birth          25 June 1956
Place of Birth         Shillong, Distt. East Khasi Hills (Meghalaya)
Marital Status         Married on 15 August 1976
Spouse’s Name          Shri Alexander Nongrum
Children               Two sons and two daughters
Educational Qualifications
Matriculate
Educated at St. Mary’s Mazarello Convent, Jowai, Meghalaya

Profession             Political and Social Worker
Permanent Address
Markynti Lodge-64, Madanrting, Happy Valley, Shillong-793021 (Meghalaya)
Tel.: 0364-2505500
Mobile: 09436102568

Present Address
15, Ferozeshah Road, New Delhi-110001
Tel.: 23782520, 23782557, 21430017
Mobile: 9013181256, 9868217369
E-mail: wansuksyiem25@gmail.com

Positions Held
April 2013              Elected to Rajya Sabha
May 2013-May 2014 and    Member, Committee on the Welfare of Scheduled
Aug. 2014 onwards        Castes and Scheduled Tribes
July 2013-May 2014       Member, Committee on Water Resources
                         Member, Consultative Committee for the Ministry
                         of Human Resource Development
April 2014               Re-elected to Rajya Sabha
Sept. 2014 onwards       Member, Committee on Social Justice and
                         Empowerment
                         Member, Committee on Empowerment of Women
Was Captain of the volleyball and basketball teams during senior school days; reading and listening to music.

Moscow (Russia), representing Meghalaya at the International Youth Year in 1985; Jakarta (Indonesia), as a Government of India’s representative at the ‘Regional Consultations on the Advancement of Women’s Human Rights in Asia-Pacific Region’ in 2009; Jakarta (Indonesia), as a Government of India’s representative at the ‘2nd Regional Consultations on the Advancement of Women’s Human Rights in Asia-Pacific Region-Discrimination Against Women in the Context of Religion & Culture’ in 2011; Ireland, to attend a meeting on ‘Right to Education’ in 2012; Philippines, U.S.A., Thailand, Singapore and U.K.

appointed as Member, (i) Screening Committee, Dr. Durgabai Deshmukh Award by Social Welfare Board, New Delhi, 2006 and (ii) National Council for Vocational Training, under the chairmanship of Hon’ble Union Minister of State (Independent charge) for Labour and Employment, November 2008
TAMTA, SHRI PRADEEP
[Indian National Congress — Uttarakhand]

Father’s Name          Late Shri Gusain Ram
Mother’s Name          Late Shrimati Parvati Devi
Date of Birth          16 June 1958
Place of Birth         Pithoragarh (Uttarakhand)
Marital Status         Married on 9 December 1993
Spouse’s Name          Shrimati Renu Tamta
Children               Two daughters
Educational Qualifications: M.A., B.Ed., LL.B.
                        Educated at Kumaon University, Nainital, Uttarakhand
Profession             Political and Social Worker
Permanent Address      Village and Post Office-Lob, Thana-Jhiroli, Tehsil-
                        Kafaligair, Distt. Bageshwar-263622 (Uttarakhand)
                        Mobile: 09412056872, 09013180055
                        E-mail: mpalmora486@gmail.com
Present Address        Flat No. 603, Brahmaputra Apartments,
                        Dr. B. D. Marg, New Delhi-110001
                        Tel.: 21430075, 23737006, 23737007
                        E-mail: pradeep.tamta@sansad.nic.in
Positions Held
2002-2007              Member, Uttarakhand Legislative Assembly
2003-2004              Vice-Chairman, Uttarakhand Udyog Parishad
2009-2014              Member, Fifteenth Lok Sabha
Aug. 2009-May 2014     Member, Committee on Science and Technology,
                        Environment and Forests
Aug. 2009              Member, Committee on Official Language
                        Member, Consultative Committee for the Ministry
                        of Rural Development, Panchayati Raj and Drinking
                        Water and Sanitation
July 2016              Elected to Rajya Sabha
Aug. 2016 onwards
Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes

Sept. 2016 onwards
Member, Committee on Water Resources
Member, Consultative Committee for the Ministry of Rural Development, Panchayati Raj and Ministry of Mines

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Participated with vigour and drive to save the forest movement known as ‘Chipko Andolan’ and the Anti-Liquor Movement known as ‘Nasha Nahi Rojgar Do Andolan’

Countries Visited
Australia, Thailand and U.S.A.
TANKHA, SHRI VIVEK K.
[Indian National Congress — Madhya Pradesh]

Father's Name  
Late Justice Raj Krishna Tankha

Mother's Name  
Shrimati Rohini Tankha

Date of Birth  
21 September 1956

Place of Birth  
Rewa (Madhya Pradesh)

Marital Status  
Married on 6 February 1985

Spouse's Name  
Shrimati Aarti Tankha

Children  
One son and one daughter

Educational Qualifications  
B.A., LL.B.  
Educated at University of Delhi

Profession  
Senior Advocate, Philanthropist and Social Activist

Permanent Address  
‘Raj Krishna Smriti’, 842-North Civil Lines,  
Jabalpur (Madhya Pradesh)  
Tel.: 0761-2622853, 2623617

Present Address  
(i) Flat No. 404 (4th Floor), ‘Silver Arch Apartments’,  
22-Ferozeshah Road,  
New Delhi-110001  
Telefax: 41007005

(ii) 37, Paschimi Marg, Vasant Vihar,  
New Delhi-110057  
Tel.: 41661662, 2615 2424, 41057529  
Mobile: 9811229933  
E-mail: vivektankha.mp@sansad.nic.in  
vivek.tankha@gmail.com  
vivektankha.mp@gmail.com

Positions Held  
1999-2003  
Advocate General of Madhya Pradesh

2001-2002  
Governor, Rotary District (comprising of Madhya Pradesh, Chhattisgarh and Odisha)

2009-2012  
Additional Solicitor General of India (Direct Taxes)

June 2016  
Elected to Rajya Sabha
Sept. 2016-Sept. 2017 Member, Committee on Industry
Sept.-Nov. 2017 Member, Committee on Defence
Sept. 2017 onwards Member, Committee on Personnel, Public Grievances, Law and Justice

Social & Human Activities: As Chairman, Committee of Rotary Clubs of Jabalpur, helped the village of Ghana Khamaria, Madhya Pradesh, India to rebuild 66 homes in the aftermath of the earthquake that hit Jabalpur in 1991; during the devastating super cyclone in the year 2000 in the State of Odisha, extended material help by mobilizing and sending 18 railway wagon load of food grains/relief materials for the affected people with the assistance of local Rotarians and Rotary Club and civil society; facilitated relief by sending doctors, medicines, food, and clothes and established a temporary hospital in the aftermath of the massive earthquake that hit the State of Gujarat, India on 26 January 2002 with Rotary clubs and civil society; led Rotary relief team to Uri (Kashmir) in 2005 to facilitate the relief operation after the mammoth earthquake and address medical needs of less fortunate masses in remote and backward areas; the first Health Mission, RAHAT-I was organized at Mandla (Madhya Pradesh), for the tribal population, described by the India Today (12 April, 2010 issue) as a “Mother of all Health Missions” organized in the Rotary World; other medical missions were also organized in the tribal belts of Madhya Pradesh and Chhattisgarh namely, Chhindwara-II, Jhabua-III, Neemuch-IV, Vidisha-V, Jabalpur-Dindori-VI and Jagdalpur-VII; as Chairman of Justice Tankha Memorial Rotary Institute for Special Children: Justice Tankha Memorial Trust helped establish and run schools in Central India in the towns of Jabalpur, Bhopal, Gwalior and Mandla (a tribal district) in Madhya Pradesh and in Bilaspur, Chhattisgarh; more than 500 children with special needs are taken care of at these schools; at the initiative of Justice Tankha Memorial Trust, four well-equipped and modern blood banks have been established in public hospitals at Jabalpur, Narsinghpur, Chhindwara, Mandla and Shahdol, Madhya Pradesh; as Advocate General of Madhya Pradesh, was instrumental in working out the legal modalities keeping in view the public welfare during the bifurcation of Madhya Pradesh and Chhattisgarh in the year 2000.
**Countries Visited**

Widely travelled across U.S.A., U.K., Canada, Switzerland, Austria, SAARC Countries, Singapore, Thailand, Italy, Germany, France, Spain, Malaysia, U.A.E., Bangladesh, Egypt, Turkey, etc.

**Other Information**

*Life time Member*, Supreme Court Bar Association; *Former Chairman*, Xavier’s Institute of Action & Management Studies, Jabalpur (Madhya Pradesh); *Former Director*, University Institute of Management, RDVV University, Jabalpur; *Former Member*, International Law Association (India Chapter); *Founder Member*, Executive Council, National Law Institute University, Bhopal; *Founder Member* of the movement ‘Country First’; addressed various conventions during the movement; was invited by the Indo-Canadian Chambers of Commerce in Toronto, Canada in March 2001; as Additional Solicitor General, *was ex-officio Member* of the Oversight Committee for finalizing press, media and information related subjects for the Commonwealth Games 2010 held at New Delhi; was nominated as *Member*, High Power Selection Committee to select Vice Chancellors of Universities of RDVV, Jabalpur, DAVV, Indore and BU, Bhopal; participated in numerous law workshops in India, SAARC countries, Europe and United States; nominated (twice) by the Central Government as *Member* of the National Waste Management Council; *Former Member*, Convention Promotion Committee, Rotary International, Bangkok; nominated by the President, Rotary International to represent at a district conference held at Manila, (Philippines) on 17 and 18 March, 2012
TAZEEN FATMA, DR.
[Samajwadi Party — Uttar Pradesh]

<table>
<thead>
<tr>
<th>Father’s Name</th>
<th>Late Shri Mohammad Abdul Qaiyoom</th>
</tr>
</thead>
<tbody>
<tr>
<td>Mother’s Name</td>
<td>Shrimati Asghari Khatoon</td>
</tr>
<tr>
<td>Date of Birth</td>
<td>10 March 1949</td>
</tr>
<tr>
<td>Place of Birth</td>
<td>Bilgram, Distt. Hardoi (Uttar Pradesh)</td>
</tr>
<tr>
<td>Marital Status</td>
<td>Married on 17 May 1981</td>
</tr>
<tr>
<td>Spouse’s Name</td>
<td>Shri Mohammad Azam Khan</td>
</tr>
<tr>
<td>Children</td>
<td>Two sons</td>
</tr>
<tr>
<td>Educational Qualifications</td>
<td>M.A., M.Phil., Ph.D., Diploma in Public Administration Educated at Aligarh Muslim University (A.M.U.), Aligarh</td>
</tr>
<tr>
<td>Profession</td>
<td>Dairy farming, Agriculture</td>
</tr>
<tr>
<td>Permanent Address</td>
<td>Tanki No. 5, Jail Road, Rampur-244901 (Uttar Pradesh) Tel.: 0595-2328801 Mobile: 09457750111</td>
</tr>
<tr>
<td>Present Address</td>
<td>12-B, Ferozeshah Road, New Delhi-110001 Tel.: 21430529 Mobile: 9013181500, 9013181501</td>
</tr>
<tr>
<td>Positions Held</td>
<td></td>
</tr>
<tr>
<td>Nov. 2014</td>
<td>Elected to Rajya Sabha</td>
</tr>
<tr>
<td>Jan. 2015-Aug. 2017</td>
<td>Member, Committee on Social Justice and Empowerment</td>
</tr>
<tr>
<td>Jan. 2015 onwards</td>
<td>Member, Consultative Committee for the Ministry of Housing and Urban Affairs</td>
</tr>
<tr>
<td>Sept. 2017 onwards</td>
<td>Member, Committee on Urban Development</td>
</tr>
</tbody>
</table>
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Creating awareness among women belonging to economically weaker sections of the society about various development programmes/projects being run by the Government such as the National Child Labour Project, the Anganwadi Project, etc. and to guide them to benefit from such projects

Other Information

Retired Associate Professor in Political Science, Department of Higher Education, Government of Uttar Pradesh
TENDULKAR, SHRI VINAY DINU  
[Bharatiya Janata Party — Goa]

Father’s Name  
Shri Dinu A. Tendulkar

Mother’s Name  
Shrimati Nilabai D. Tendulkar

Date of Birth  
25 September 1961

Place of Birth  
Khandepar, Distt. South Goa (Goa)

Marital Status  
Married

Spouse’s Name  
Shrimati Vibha V. Tendulkar

Children  
One son

Educational Qualifications  
Diploma in Mechanical Engineering
Educated at Mysore University, Karnataka

Profession  
Artist, Engineer/Technologist, Former Ruler, Political and Social Worker, Trader and Industrialist

Permanent Address  
At Dabal, H.No. 6, P.O. Kirlapale, Distt. South Goa-403706 (Goa)
E-mail: vinaytendulkar17@gmail.com

Present Address  
C-302, Swarna Jayanti Sadan, Dr. B.D. Marg, New Delhi-110001
Mobile: 9013181427, 9423056199
E-mail: vinil.vinay@sansad.nic.in

Positions Held  
March 1999-June 2007 Member, Goa Legislative Assembly
2002-2005 Cabinet Minister, Government of Goa
July 2017 Elected to Rajya Sabha
Sept. 2017 onwards Member, Committee on Transport, Tourism and Culture

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  
Acted in more than 150 plays in Marathi and Konkani
Sports, Clubs, Favourite Pastimes and Recreation

President, Goa Chess Association, 2012-2017

Countries Visited

Australia, New Zealand, Hong Kong, Bangkok and Dubai (U.A.E.)

Other Information

THAKUR, DR. C. P.
[Bharatiya Janata Party — Bihar]

Father's Name           Shri Radhamohan Thakur
Mother's Name           Shrimati Sharda Thakur
Date of Birth           3 September 1931
Place of Birth          Dubaha, Distt. Muzaffarpur (Bihar)
Marital Status          Married on 12 June 1957
Spouse's Name           Dr. (Smt.) Uma Thakur
Children                Two sons and two daughters
Educational Qualifications M.B.B.S. (Hons.) with PC Talent Prize for standing first in M.B.B.S. and Sifton Gold Medal for highest marks, Stephenson gold medal for standing first in Medical Surgery from Patna Medical College, M.D. (Patna University, Bihar), M.R.C.P. (London) and (Edinburgh), F.R.C.P. (London) and (Edinburgh), from Royal College of Physicians, (London) and Royal College of Physicians, (Edinburgh)
Profession              Medical Teacher, Medical Practitioner, Scientific Research and Social Work
Permanent Address       Balaji Utthan Sansthan,
                        Kala-azar Research Centre ‘Uma Complex’,
                        Fraser Road, Patna-800001 (Bihar)
                        Tel.: 0612-2226545(O), 2221797(R)
                        Mobile: 09431016360
                        Fax: 0612-2239423
                        E-mail: info@bus.org.in
                        cpthakur1@rediffmail.com
                        thakurcp@gmail.com
Present Address         B-5, Dr. Zakir Hussain Marg, New Delhi-110003
                        Tel.: 23782656, 23782657
                        Mobile: 9868181646, 9013181646
                        E-mail: cp.thakur@sansad.nic.in
**Positions Held**

1984  
Member, Eighth Lok Sabha

1998  
Member, Twelfth Lok Sabha (second term)

1998-99  
Member, Committee on Science and Technology, Environment and Forests; and its Sub-Committee on Ganga Action Plan

1999  
Member, Thirteenth Lok Sabha (third term)

22 Nov. 1999-26 May 2000  
Union Cabinet Minister, Water Resources

27 May 2000-30 June 2002  
Union Cabinet Minister, Health and Family Welfare

29 Jan. 2003-May 2004  
Union Cabinet Minister, Small Scale Industries, Development of North-Eastern Region

April 2008  
Elected to Rajya Sabha

Member, Committee on the Empowerment of Women

Member, Committee on Information Technology

May 2009-April 2014 and Sept. 2015-Sept. 2018  
Member, Court of the Jawaharlal Nehru University

Member, Committee on Chemicals and Fertilizers

Aug. 2009-May 2014  
Member, Consultative Committee for the Ministry of Health and Family Welfare

Aug. 2010-Aug. 2011  
Chairman, Committee on Chemicals and Fertilizers

April 2014  
Re-elected to Rajya Sabha (second term)

Member, Committee on Commerce

Member, Committee on Urban Development

Sept. 2014 onwards  
Member, Joint Committee on Salaries and Allowances of Members of Parliament

Oct. 2014 onwards  
Member, Joint Parliamentary Committee on Maintenance of Heritage Character and Development of Parliament House Complex

Dec. 2014 onwards  
Chairman, Committee on Papers Laid on the Table

Jan. 2015 onwards  
Member, General Purposes Committee

Jan. 2015-Jan. 2018  
Member, Court of the University of Hyderabad

Sept. 2016 onwards  
Member, Committee on Health and Family Welfare

**Books Published**

Medical education for the common man through the media by writing numerous articles (more than 200) in the press and talk shows on television and radio; organizing free medical camps in areas of Harijans, Adivasis and weaker sections of society; published more than 100 research papers in reputed national and international medical journals; has revolutionized the concept of the treatment of Kala-azar and post Kala-azar dermal leishmaniasis and he is recognized as international authority in this field; his suggestions have been accepted by the WHO and other international organizations and incorporated in textbook of medicine; has received several awards including, Padma Shree, 1982, Dr. B.C. Roy’s National Award by Medical Council of India and Outstanding Clinical Investigator Award by the Institute for One World Health (IOWH), San Francisco, U.S.A.; Principal Investigator of WHO for trial of new drugs for treatment of Kala-azar, 1998-2000, 2002 and 2004; Founder Fellow, Association of Physicians of India, 1988; Hony. Fellow of Indian Association of Epidemiologist, 2001; Member, Scientific Working Group, WHO Geneva, 1983; social development and upliftment of Harijans

Patron of different sports clubs, and sports in backward areas; listening to music, watching cricket and gardening

Many countries of world excluding Pakistan

Worked as Assistant and Associate Professor of Medicine, Patna Medical College, 1957-1984 and currently Emeritus Professor of Medicine, Patna Medical College, Patna; Chairman, (i) Kala-azar Spot Assessment Committee, Government of India, 1990-91, (ii) Expert Kala-azar Committee to formulate prevention programme for Kala-azar, 1991, Government of India, (iii) Task Force for elimination of Kala-azar and Malaria in Bihar (in the rank of Cabinet Minister of Bihar) and (iv) UNDP sponsored core group discussion on Kala-azar, 1993; established, Research labs for study of Kala-azar in Balaji Utthan Sansthan, Patna in 1995
THAKUR, SHRI RAM NATH
[Janata Dal (United) — Bihar]

Father’s Name
Late Shri Karpoori Thakur

Mother’s Name
Late Shrimati Phooleshwari Devi

Date of Birth
3 March 1950

Place of Birth
Karpoori Gram, Distt. Samastipur (Bihar)

Marital Status
Married on 17 May 1973

Spouse’s Name
Shrimati Asha Rani

Children
Three daughters

Educational Qualifications
Intermediate (Arts)
Educated at G.K.P. College, Samastipur, L.N.M. University, Darbhanga (Bihar)

Profession
Agriculturist

Permanent Address
Karpoori Gram, Samastipur-848129 (Bihar)
Tel.: 06274-281200
Mobile: 09431480504

Present Address
301, SWAJAS Deluxe,
Dr. B. D. Marg, New Delhi-110001
Tel.: 23708208, 23328038
Mobile: 9013181028
E-mail: ramnath.thakur@sansad.nic.in

Positions Held
May 1988-Feb. 2000 Member, Bihar Legislative Council
March 1990-March 1995 Minister, Department of Sugarcane Industries, Government of Bihar
March 2000-Nov. 2010 Member, Bihar Legislative Assembly
Nov. 2005-Nov. 2010 Cabinet Minister, Department of Revenue and Land Reforms, Law, Information and Public Relations, Government of Bihar
April 2014 Elected to Rajya Sabha
Aug. 2014 onwards Member, Committee on Welfare of Other Backward Classes
Sept. 2014 onwards Member, Committee on Agriculture
Member, Consultative Committee for the Ministry of Chemicals and Fertilizers
Sept. 2018 onwards Member, Committee on Defence

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Carried forward the movement initiated by Dr. Ram Manohar Lohia, Lok Nayak Jai Prakash Narayan and Jan Nayak Karpoori Thakur for empowering the underprivileged with a vision of an equitable society and by making the democracy more representative; was jailed a dozen times during non-violent movement

Sports, Clubs, Favourite Pastimes and Recreation

Took active part in kabaddi and football at the district level

Countries Visited

Nepal

Other Information

Secretary, (i) Prabhavati Ramdulari High School, Karpoori Gram, Samastipur, (ii) S.M.R. Charan Karpoori College and (iii) Gokul Karpoori Phooleshwari College, Karpoori Gram, Samastipur, Bihar
THAKUR, SMT. VIPLOVE
[Indian National Congress — Himachal Pradesh]

Father’s Name
Late Shri Paras Ram

Mother’s Name
Late Shrimati Sarla Sharma

Date of Birth
4 October 1943

Place of Birth
Dharamshala, Distt. Kangra (Himachal Pradesh)

Marital Status
Married on 19 June 1961

Spouse’s Name
Late Shri Thakur Harnam Singh

Children
Two daughters

Educational Qualifications
B.A., M.A. (Political Science)
Educated at Panjab University, Chandigarh

Profession
Social Worker

Permanent Address
Village Narwana Khas, P.O. Yol Camp,
Tehsil-Dharamshala, Distt. Kangra-176215
(Himachal Pradesh)
Tel.: 01892-235100
Mobile: 09418025888
E-mail: viplovebirta@gmail.com

Present Address
17, Gurudwara Rakab Ganj Road, New Delhi-110001
Tel.: 23093531, 21430164
Fax: 23093918
Mobile: 9013181330, 9013181024
E-mail: viplove.thakur@sansad.nic.in

Positions Held
Member, Himachal Pradesh Legislative Assembly
1995-98
Minister of State (Independent charge), Indian System of Medicines, Government of Himachal Pradesh
Aug. 2003-March 2006
Chairperson, State Commission for Women, Himachal Pradesh
April 2006
Elected to Rajya Sabha
June 2006-Nov. 2006 Member, Committee on Science and Technology, Environment and Forests
Aug. 2006-July 2008 President, Himachal Pradesh Congress Committee
Aug. 2006-May 2009 Member, Committee on Defence
Nov. 2006-May 2009 and Aug. 2009-April 2012 Member, Committee on Health and Family Welfare
July 2007-May 2009 Member, India-U.S.A. Parliamentary Friendship Group
Aug. 2007-April 2012 Member, Post-Graduate Institute of Medical Education and Research (PGIMER), Chandigarh
May 2008-Sept. 2009 Member, Committee on Government Assurances
May 2008-May 2009 Member, Consultative Committee for the Ministry of Women and Child Development
Aug. 2008-May 2009 Member, Hindi Salahkar Samiti of the Ministry of Commerce and Industry
Sept. 2009-May 2010 Member, Committee on Petitions
Sept. 2009-April 2012 Member, Consultative Committee for the Ministry of Road Transport and Highways
Jan. 2010-April 2012 Member, Hindi Salahkar Samiti of the Ministry of Health and Family Welfare
March 2010-April 2012 Member, Agricultural and Processed Food Products Export Development Authority (APEDA)
Dec. 2010-April 2012 Member, Central Advisory Committee for the National Cadet Corps
May 2011-April 2012 Member, Sub-Committee-I of the Committee on Health and Family Welfare to examine the functioning of AIIMS
April 2014 Elected to Rajya Sabha (second term)
Sept. 2014 onwards Member, Committee on Energy
Member, Committee on Government Assurances
Committed to women welfare, interested in trekking and mountaineering, skiing, debating, reading and writing
Reading fiction and watching movies and theatre

**Other Information**

TLAU, SHRI RONALD SAPA
[Indian National Congress — Mizoram]

Father's Name  Late Shri Chhuanvawra Tlau
Mother's Name  Late Shrimati Chawngthaneg Tlau
Date of Birth  4 February 1954
Place of Birth  Hualtu, Distt. Serchhip (Mizoram)
Marital Status  Married on 18 May 1993
Spouse's Name  Shrimati Ramthanpari Tlau
Children  Two sons
Profession  Political and Social Worker, Writer, Business (Media) and Documentary Tele-Film Producer
Permanent Address  20A, Zonuam, Aizawl-796009 (Mizoram)
                   Tel.: 0389-2345613
                   Mobile: 09436352755
                   E-mail: rstlau@gmail.com
Present Address  Flat No. 802, Brahmaputra Apartments,
                 Dr. B. D. Marg, New Delhi-110001
                 Tel.: 23319359
                 Mobile: 9013181063
                 E-mail: rs.tlau@sansad.nic.in
Positions Held  
July 2014  Elected to Rajya Sabha
Sept. 2014-Sept. 2017  Member, Committee on Science and Technology, Environment and Forests
Sept. 2017 onwards  Member, Committee on Health and Family Welfare
Books Published  In Mizo language, (i) Raltiang Ram, 1985, (ii) Zoramthar, (New Mizoram), 1996 and (iii) Hindu Kulmut, Leh India Sakhaw Zalenna (Hinduism and Freedom of Religion in India), 2002
Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Has written numerous articles on diverse subjects including current affairs, national integration, communal harmony, economic disparity, economic sustainability and agricultural self-sufficiency in Mizoram, ecology and environment, significance of Mizoram’s geographical boundary, insurgency in the North-East, etc.; has participated and presented papers in various seminars on the subject of national integration, North-east insurgency, promotion of Hindi among the Mizos, and tribal customs and traditions; Founder Chairman, Tuirini Integrated Farming Society, Serchhip district, Mizoram, 1990-95; Founder President, Mizoram Economic Development Society, Aizawl, 1994-97; Senior Advisor, (i) Young Mizo Association (YMA), Vaivakawn Branch, Aizawl, Mizoram, 1995-97 and (ii) YMA, Zonuam Branch, Aizwal, Mizoram, 2007-2009 and since 2013

Sports, Clubs, Favourite Pastimes and Recreation
Senior Advisor, Zonuam Sporting Club; loves country songs and all-time favourites; watching TV, hiking and boating

Countries Visited
U.S.A., Canada, U.K., Germany, Dubai (U.A.E.), Hong Kong, Taiwan, Thailand, Bangladesh, Myanmar, Nepal, South Korea and Singapore

Other Information
Chairman, Zoram Electronics Development Corporation Limited (ZENICS) (a Government of Mizoram Undertaking), Jan. 2009-Dec. 2013 and Jan.-June 2014; after returning from his stay in the U.S.A., devoted his time to educate the general public through the use of mass media, namely telecasting documentary films and hosting talk shows for Mizo TV viewers; his contribution through the mass media from 1992-98 on the issues relating to national integration, North-east insurgency and its negative impacts, health, hygiene, Mizoram’s economy, etc. were highly appreciated by the general public viewers; spearheaded Television Production in Mizoram and produced many documentary programmes of public interest; has held innumerable talk shows with farmers, has contributed immensely to the cause of creating a well informed community through his TV programmes on the subject of national integration, current affairs, communal harmony, towards a self-
reliant Mizoram, significance of the strategic geographical location of Mizoram, insurgency in the North-east, youth affairs, environment and bio-diversity; his efforts to highlight the sufferings of the people after a high intensity earthquake and severe landslide in the Lai Autonomous District Area of Mizoram has been greatly appreciated and helped to mobilize relief funds and material for the victims; made an important documentary film on the controversial Tuirial Hydel Power Project and helped to revive the abandoned project; has produced many programmes commissioned by Doordarshan among which the 8 episode telefilm *Chhurbura* has been well received within and outside Mizoram; held various positions in the Seventh-day Adventist (SDA) Church; Party Positions held: *General Secretary*, Mizoram Pradesh Congress Committee (MPCC), May 2003-2008 and Dec. 2013-June 2014; *Chief Spokesman*, MPCC, May 2003-2008; *Chairman*, Media Department, MPCC, May 2003-2008 and 2009-2010; *Member*, Drafting Committee of the Manifesto for MPCC, 2008; *Chief Spokesman*, MPCC, 2009-2010; *Chairman*, Monitoring Committee, Mizoram Pradesh Congress Committee on UPA Flagship Programmes for Mizoram, Jan. 2009-Dec. 2013; *Chairman*, Communication, MPCC, Dec. 2013-June 2014
TOMAR, SHRI VIJAY PAL SINGH
[Bharatiya Janata Party — Uttar Pradesh]

Father's Name
Late Shri Indraj Singh

Mother's Name
Shrimati Kamla

Date of Birth
10 September 1951

Place of Birth
Bhagwanpur, Distt. Meerut (Uttar Pradesh)

Marital Status
Married on 26 February 1971

Spouse's Name
Shrimati Mithilesh

Children
Two sons and one daughter

Educational Qualifications
B.Sc., LL.B.
Educated at Meerut College, Meerut, Uttar Pradesh

Profession
Agriculturist and Advocate

Permanent Address
35/1, Nehru Road, Distt. Meerut-250001
(Uttar Pradesh)
Tel.: 0121-2649311
E-mail: vijaypalsinghtomar@yahoo.com

Present Address
79-81, North Avenue, New Delhi-110001
Tel.: 23093413
Mobile: 9412629915
E-mail: tomar.vps@sansad.nic.in

Positions Held
1991-92
Member, Uttar Pradesh Legislative Assembly
Member, Standing Committee, Transport, Uttar Pradesh Legislative Assembly
Member, Standing Committee, Labour, Uttar Pradesh Legislative Assembly
Member, Standing Committee, Revenue, Uttar Pradesh Legislative Assembly

April 2018
Elected to Rajya Sabha

Aug. 2018 onwards
Member, Consultative Committee for the Ministry of Human Resource Development

Sept. 2018 onwards
Member, Committee on Chemicals and Fertilizers
Chess, reading and music

U.S.A.

Joined politics in 1974, as election in-charge of Garhmukteshwar Assembly; National President, B.J.P. Kisan Morcha, 2015-2016; State President, B.J.P. Kisan Morcha, 2012-2015; District President, (i) Meerut Farmers wing, Bhartiya Lok Dal, 1977-80 and (ii) B.J.P., Meerut, Uttar Pradesh, 2007-2010; Vice President, Janata Dal, Uttar Pradesh and In-charge of West Uttar Pradesh, 1992-94; State Vice President, B.J.P. Kisan Morcha, Uttar Pradesh, 2010-2012; Former Vice-President and lifetime Member of J.L.N.M. Inter College Racchauti, Meerut (Uttar Pradesh); active Member of B.J.P. since 1998; was Member, (i) Zonal Railway Users Consultative Committee (ZRUCC), Ministry of Railways and (ii) Telephone Advisory Committee (TAC), Western Zone (Uttar Pradesh); Member, (i) National Iron Collection Cooperation Committee for 'Statue of Unity' and In-charge of Uttar Pradesh and Uttarakhand, 2012-2014, (ii) National Committee for the doubling of farmer's income and (iii) Meerut Bar Association, Meerut, Uttar Pradesh; District Marriage Officer, Meerut, Uttar Pradesh, 1978-80; Director, NAFED, Government of India, 2002-2004; State General Secretary and In-charge of Western Uttar Pradesh, Janata Dal, 1994-97; B.J.P. election in-charge of Baghpat Constituency and B.J.P. won the seat first time in 1998; District Convener, B.J.P., Meerut, Uttar Pradesh, 2007; In-charge, (i) B.J.P. General election in 2014 from Muzaffarnagar Parliamentary Constituency and B.J.P. won the seat, (ii) Uttar Pradesh Assembly election district Baghpat and district Bahraich Assemblies, 2017 and B.J.P. won maximum seats and (iii) Nagar Nigam election, Saharanpur, Uttar Pradesh in 2018 and B.J.P. won the seat of Mayor; Manager, B.M.M. Inter Collage, Mau Khas, district Meerut, Uttar Pradesh since 1986; Lifetime Member, Nehru Smarak Inter College, Kurali, Meerut, Uttar Pradesh; Secretary, Basant Vihar Sahkari Awas Samiti Ltd., Meerut, Uttar Pradesh
**TULSI, SHRI K.T.S.**

[Nominated]

**Father’s Name**
Late Shri Gurcharan Singh Tulsi

**Mother’s Name**
Late Shrimati Baljit Kaur Tulsi

**Date of Birth**
7 November 1947

**Place of Birth**
Hoshiarpur (Punjab)

**Marital Status**
Married on 11 February 1973

**Spouse’s Name**
Shrimati Suman Tulsi

**Children**
Two daughters

**Educational Qualifications**
B.A. (Hons.) Political Science, LL.B. Educated at Government College, Chandigarh and Panjab University, Chandigarh

**Profession**
Senior Advocate, Supreme Court of India

**Permanent Address**
House No. 1004, Sector 21-B, Chandigarh
Tel.: 0172-2705857
E-mail: ktstulsi@hotmail.com

**Present Address**
Bungalow No. 3, Motilal Nehru Marg, New Delhi-110011
Tel.: 23063860, 23063861
Fax: 23063862
Mobile: 9810239775
E-mail: kts.tulsi@sansad.nic.in

**Positions Held**
- 1990-96 Additional Solicitor General of India
- 2010-2012 Vice-Chairman, Law Commission of India
- Feb. 2014 Nominated to Rajya Sabha
- Sept. 2014 onwards Member, Committee on Personnel, Public Grievances, Law and Justice
- Sept. 2014-June 2018 Member, Committee on Papers Laid on the Table
- March 2015 Member, Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015
Feb. 2017 onwards Member, Executive Council of the Institute of Constitutional and Parliamentary Studies
Sept. 2017 onwards Member, Committee on Rural Development

Books Published
(i) Tulsi’s Digest of Accident Claims Cases and (ii) Goswami and Tulsi’s Landlord & Tenant Cases published by the Eastern Law House; published over 100 articles in leading national newspapers and legal journals

Sports, Clubs, Favourite Pastimes and Recreation
Avid tennis player and fitness enthusiast; Member, (i) India International Centre, (ii) India Habitat Centre and (iii) Delhi Gymkhana

Countries Visited
Australia, Austria, Bhutan, Cambodia, Canada, China, Egypt, Indonesia, Istanbul (Turkey), Malaysia, Maldives, New Zealand, Pakistan, Singapore, South Africa, Spain, Sri Lanka, Thailand, U.A.E., U.K. and U.S.A.

Other Information
President, (i) Criminal Justice Society of India since 1994 and (ii) Intellectual Property Attorneys Association, 1994-2004; Vice-President, Asian Patent Attorneys Association, 1995-2004; was Part-time lecturer in Panjab University, 1973-76; appointed reporter of the Indian Law Reports (Punjab Series) in 1976; appointed Special Public Prosecutor, Punjab and Assam and Special Counsel by Delhi Police to prosecute ‘A’ grade terrorists and insurgents; also conducted prosecution in cases arising from Operation Black Thunder, attempt on the life of J.F. Ribeiro, former DGP Punjab, Talwara Bank Dacoity, etc.; represented the Union and the States before more than 10 Constitution Benches in the Supreme Court of India in several cases including the Constitutional validity of the TADA, cases arising out of assassination of former Prime Minister Shri Rajiv Gandhi, Bombay Blasts, Calcutta Bomb Blasts, cases against various terrorist organizations, communal organizations, etc.; represented the Union of India as well as the CBI, IB and RAW in the Jain Commission of Inquiry, Liberhan Commission of Inquiry and in Kerala High Court in the ISRO case; appeared as Special Counsel for the State of Tamil Nadu in the case against Shankaracharya Jayendra Saraswati of Kanchi Math and in the Coimbatore Bomb Blasts case; successfully represented the victims of Uphaar Tragedy for more than nineteen years, working
pro bono, securing the biggest amount of compensation for the victims in Indian judicial history; Special Prosecutor for CBI in the case of fake encounter by Gujarat Police; as a private counsel, defended the telecom policy of the Government of India in the courts as well as in the media; also defended effectively cases arising out of the allegations of corruption in Commonwealth Games; represented Shri Ratan Tata, former Prime Minister Dr. Manmohan Singh, former Chief Ministers Late Ms. Jayalalitha and Shri Lalu Prasad Yadav in the Supreme Court and High Courts; also appeared in thousands of other cases in the Supreme Court, Punjab and Haryana High Court and all other High Courts in the country.
TUNDIYA, MAHANT SHAMBHUPRASADJI
[Bharatiya Janata Party — Gujarat]

Father’s Name: Shri Baldevdasji
Mother’s Name: Shrimati Savitaben
Date of Birth: 14 November 1970
Place of Birth: Zanzarka, Distt. Ahmedabad (Gujarat)
Marital Status: Married on 1 February 1995
Spouse’s Name: Shrimati Amishaben
Children: One son and one daughter
Educational Qualifications: B.A.
Educated at Gujarat University, Ahmedabad, Gujarat
Profession: Agriculture
Permanent Address: Sant Savaiyanath Samadhisthan, Zanzarka, Dhandhuka, Distt. Ahmedabad-382460 (Gujarat)
Tel.: 02712-222208
Mobile: 09924222294
Present Address: 135, South Avenue, New Delhi-110011
Tel.: 23018961, 21430312
Mobile: 9013181023, 9013181049
E-mail: sb.tundiya@sansad.nic.in

Positions Held:
- 2008-2012: Member, Gujarat Legislative Assembly
- April 2014: Elected to Rajya Sabha
- Aug. 2014 onwards: Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes
- Sept. 2014-Aug. 2016: Member, Committee on Information Technology
- Sept. 2016-Aug. 2017: Member, Committee on Petroleum and Natural Gas
- Sept. 2016 onwards: Member, Consultative Committee for the Ministry of Social Justice and Empowerment
- Aug. 2017 onwards: Member, Rubber Board
- Sept. 2017 onwards: Member, Committee on Railways
June 2018 onwards

Member, Committee on Papers Laid on the Table

Books Published

Mane Meram Sadguru Maliya (in Gujarati)

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Mahantshee, Sant Shree Savaiyanath Samadhishathan, Zanzarka, Taluk Dhandhuka, Distt. Ahmedabad (Gujarat) which runs Gau Shala and Ashwa Shala and undertakes spiritual, social and educational activities; working for the noble cause of unity and harmony in society through spiritual guidance and travelling to different places in Gujarat; spreading the teachings of Buddha, Vivekananda and Nath Sampraday; has opened Bhavans at talukas and districts of Gujarat for poor students from rural areas, where boarding and lodging facilities are provided to them; organizing medical camps, cattle camps and Daridra Narayan Seva by Ashram Shala at Zanzarka, Taluka Dhandhuka, Distt. Ahmedabad, Gujarat; helped the flood and earthquake affected people of Morbi, Vanthali and Kutch in Gujarat; participated in the debate on H.I.V. organized by the W.H.O. and the international seminar conducted on the theme Human Rights; worked to innovate new methods for coloured cotton seeds

Countries Visited

Bali (Indonesia) and Malaysia as a part of the delegation of Hindu Dharmachary Sabha

Other Information

President, Akhil Bharatiya Hindu Acharya Maha Sabha, Gujarat; Regional Vice-President, B.J.P., Gujarat; working as President of Vankar Samaj in Distt. Surendranagar, Gujarat and a responsible member of spiritual awareness of the RSS Branch in Gujarat
UIKEY, SMT. SAMPATIYA
[Bharatiya Janata Party — Madhya Pradesh]

Father's Name  Shri Beni Ram Tekam
Mother's Name  Shrimati Rammo Bai
Date of Birth  4 September 1967
Place of Birth  Shurkhi, Distt. Mandla (Madhya Pradesh)
Marital Status  Married on 12 May 1990
Spouse's Name  Late Shri Sanjay Uikey
Children  One son and three daughters
Educational Qualifications  Intermediate
                          M. P. Board, Mandla
Profession  Agriculturist/Farmer and Social Worker
Permanent Address  At P.O. Hriday Nagar, Vill. Tikarwada,
                    Distt. Mandla-481661 (Madhya Pradesh)
                    Tel.: 07642-252540
                    Mobile: 09425163919
Present Address  16-C, Ferozeshah Road, New Delhi-110001
                 Tel.: 23354282
                 Fax: 23354283
                 Mobile: 9013181449
                 E-mail: sampatiya.uikey@sansad.nic.in
Positions Held  1998-2004  Sarpanch, Tikarwada
                 2004-July 2017  President, District Panchayat, Mandla
                 Aug. 2017  Elected to Rajya Sabha
                 Sept. 2017 onwards  Member, Committee on Health and Family Welfare
                 June 2018 onwards  Member, Committee on Government Assurances
Other Information  Was State Secretary, Madhya Pradesh, (i) BJP
                   Women's Cell, (ii) BJP ST Cell and (iii) ST Development Council; Chairman, (i) Adivasi Janjagran Samiti, Mandla and (ii) Adivasi Adarsh
Mahila Mandal, Mandla; was Convener, District Cooperative Central Bank, Mandla; Life Member, All India Tribal Development Council, New Delhi; Member, (i) District Level Committee for Sarva Siksha Abhiyan Programme, Mandla, (ii) Forest Rights Act Programme Implementation Unit, Mandla, (iii) District Planning Commission (Special Invitee), Mandla; Representative of SC/ST at Kendriya Vidyalaya, Mandla; As an active member of the RSS, has worked for the welfare of the Tribals; since student days, was associated with Akhil Bharatiya Vidyarthi Parishad (ABVP)
VADODIA, SHRI LAL SINH
[Bharatiya Janata Party — Gujarat]

Father's Name
Shri Udesinh Vadodia

Mother's Name
Shrimati Fulba Vadodia

Date of Birth
7 March 1956

Place of Birth
Ode, Distt. Anand (Gujarat)

Marital Status
Married on 18 February 1982

Spouse's Name
Shrimati Madhukanta Ben L. Vadodia

Children
One son and one daughter

Educational Qualifications
B.E. (Civil)
Educated at Birla Viswakarma Mahavidyalaya,
Sardar Patel University, Anand, Gujarat

Profession
Agriculturist and Engineer

Permanent Address
Near Matani Limdi, Wanta Street, Umreth,
Distt. Anand-388220 (Gujarat)
Tel.: 02692-277022
Mobile: 09426512652, 09825209927
E-mail: lalsinhvadodia@yahoo.com

Present Address
C-301, Swarna Jayanti Sadan, Dr. B. D. Marg,
New Delhi-110001
Tel.: 23714632, 21430549
Mobile: 9013181022
E-mail: vadodia.ls@sansad.nic.in

Positions Held
2007-2012 Member, Gujarat Legislative Assembly
April 2014 Elected to Rajya Sabha
Aug. 2014-Sept. 2017 Member, Tobacco Board
Sept. 2014-Aug. 2016 Member, Committee on Water Resources
Sept. 2014-Aug. 2015 Member, Committee on Petitions
Aug. 2015 onwards Member, Committee on Government Assurances
Sept. 2016-Aug. 2017

Sept. 2017 onwards

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

**Sports, Clubs, Favourite Pastimes and Recreation**

**Other Information**

Member, Committee on Transport, Tourism and Culture

Member, Committee on Rural Development

_Director_, Charotar Pradesh Arya Samaj, Anand;

_Secretary_, (i) Shiv Shakti Trust, Dakor and (ii) Umreth Education Society, Umreth; _Vice-President_, Charotar Rajput Samaj

_Honorary Member_, Lions Club, Umreth; interested in cricket, volleyball and lawn tennis

_Chairman_, (i) Khadi Gramodyog Sangh, Distt. Kheda, Nadiad, Gujarat, (ii) Khadi Gramodyog Sahkari Mandli, Anand, Gujarat and (iii) Tobacco Produce Cooperative Society, Umreth
VAITHILINGAM, SHRI R.
[All India Anna Dravida Munnetra Kazhagam — Tamil Nadu]

Father's Name: Shri Rengasamy
Mother's Name: Shrimati Muthammal
Date of Birth: 14 January 1955
Place of Birth: Orathanadu, Distt. Thanjavur (Tamil Nadu)
Marital Status: Married on 30 June 1982
Spouse's Name: Shrimati V. Thangam
Children: Three sons and one daughter
Educational Qualifications: B.A. Educated at Presidency College, Chennai (Tamil Nadu)
Profession: Agriculturist/Farmer, Political and Social Worker
Permanent Address: 335/3, South Street, Thelungan Kudikadu, Orathanadu Taluk, District Thanjavur-614625 (Tamil Nadu)
Tel: 04372-233890 Mobile: 9443147423
Present Address: Flat No. 53-55, South Avenue, New Delhi-110011 Tel.: 23013045
Positions Held:
- 2001-2006, 2006-2011 and 2011-2016: Member, Tamil Nadu Legislative Assembly
- June 2016: Elected to Rajya Sabha
- Sept. 2016 onwards: Member, Committee on Agriculture
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests:
- Social service
Sports, Clubs, Favourite Pastimes and Recreation

Kabaddi and volleyball player (in school and college)

Countries Visited

Visited, Germany, Russia and Hungary, as a member of the Government delegation in his capacity as a Cabinet Minister, Government of Tamil Nadu
VATS, DR. D. P.
[Bharatiya Janata Party — Haryana]

Father's Name    Shri Shiv Dhan
Mother's Name    Shrimati Har Kaur
Date of Birth    16 April 1950
Place of Birth   Thurana, Distt. Hisar (Haryana)
Marital Status   Married on 7 May 1984
Spouse's Name    Shrimati Geeta Vats
Children         One son and two daughters
Educational Qualifications  M.B.B.S., M.S. (Ophthalmology), Post Doctoral Training Educated at Pt. B.D. Sharma PGIMS, Rohtak, Haryana, A.F.M.C., Pune, Maharashtra and RPC, AIIMS, New Delhi
Profession       Retd. Lt. General (Army), Medical Educationist, Social Reformer as Khap Sudharak and Politician
Permanent Address H. No. 122, Saket Colony, Rajgarh Road, Hisar-125001 (Haryana) Mobile: 9888006026, 8930200810 E-mail: dpvatsgeneral@gmail.com
Present Address   801, Brahmaputra Apartments, Dr. B. D. Marg, New Delhi-110001 E-mail: dpvats.general@sansad.nic.in
Positions Held   April 2018 Elected to Rajya Sabha
                 June 2018 onwards Member, Committee on Defence Member, Consultative Committee for the Ministry of Home Affairs
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  Coordinated with the khap panchayats to put in their best in social reforms by preventing female foeticide; promoted inter-caste and inter-religious marriages; motivating the village masses to prevent
and stand against honour killings and corrupt practices; interacted with school and college students about Indian values with scientific outlook

**Sports, Clubs, Favourite Pastimes and Recreation**

- Kabaddi and wrestling; plantation of trees and preservation of green environment

**Countries Visited**

- U.K. (England, Scotland), France, Belgium, Holland, Germany, Czech Republic, Switzerland and Austria

**Other Information**

- Medical educationist with experience of selecting officers in UPSC, HPSC and PPSC; enlightened the khap panchayats by being associated with them to bring about a progressive and modern outlook; stood against consanguinity and close selection of inbreeding practices; was Director and Commandant, Armed Forces Medical College, Pune; was Chairman, Haryana Public Service Commission Panchkula, Haryana
VEERENDRA KUMAR, SHRI M. P.
[Independent — Kerala]

Father's Name  Late Shri Padmaprabha Gowder
Mother's Name  Late Shrimati Marudevi Amma
Date of Birth  15 August 1937
Place of Birth  Kalpetta, Distt. Wayanad (Kerala)
Marital Status  Married on 3 June 1959
Spouse's Name  Shrimati Usha Veerendra Kumar
Children  One son and three daughters
Educational Qualifications  M.A. (Phil.), M.B.A.
Educated at Zamorin’s College, Kozhikode, Kerala, Vivekananda College, Chennai, Tamil Nadu and Cincinatti University, Ohio, U.S.A.
Profession  Political and Social Worker, Writer, Businessperson
Permanent Address  Ananda Mandiram, Puliyarmala Estate, P.O. Kalpetta North, District Wayanad-673122 (Kerala)
Tel.: 04936-202344, 0495-2366655
E-mail: cmdmbi@gmail.com
Present Address  16, Janpath, New Delhi-110001
Mobile: 9810100176, 9013181323
E-mail: mp.veerendra@sansad.nic.in
Positions Held  
1987-91  Member, Kerala Legislative Assembly
1987  Minister of Forests, Government of Kerala
1996-98  Member, Eleventh Lok Sabha
Feb.-June 1997  Minister of State in the Ministry of Finance, Government of India
June 1997-March 1998  Minister of State (Independent charge) of the Ministry of Labour with additional charge of Minister of State in the Ministry of Urban Affairs and Employment; and Minister of State in the Ministry of Parliamentary Affairs
2004-2009 Member, Fourteenth Lok Sabha (second term)
Leader, Janata Dal (Secular), Parliamentary Party in Lok Sabha

2004 Member, Committee on Agriculture
Member, Parliamentary Forum on Water Conservation and Management

Aug. 2006-2009 Member, Committee on Empowerment of Women
Aug. 2007-2009 Member, Committee on Agriculture
April 2016 Elected to Rajya Sabha (resigned w.e.f. 20 December 2017)

Sept. 2016-Dec. 2017 and June 2018 onwards Member, Committee on Commerce
March 2018 Elected to Rajya Sabha
June 2018 onwards Member, Committee on Papers Laid on the Table
Oct. 2018 onwards Member, General Purposes Committee

Books Published


Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Social activist in the forefront of all peoples’ struggles in Kerala during the last five decades; President, (i) A.K.P. Jain Boarding Trust and (ii) A.K.P. Jain Temple Trust; has a wide collection of watches and pens (a taste inherited from his father); Awarded, (i) C.H. Mohamed Koya Memorial Award, (ii) C.B. Kumar Endowment Award, (iii) G. Smaraka Award, (iv) Odakkuzhal Award, (v) Kesari Memorial Award, (vi) Rajiv Gandhi National Award, (vii) K.V. Daniel Award, (viii) Kerala Sahitya Academy Award, (ix) Abu
WHO’S WHO

Dhabi Sakthi Award, (x) Navadanya Award, (xi) Vayalar Ramavarma Sahitya Award, (xii) Kesav Dev Sahitya Award, (xiii) Balamaniyamma Award, (xiv) K.P. Kesava Menon Puraskar, (xv) Kamaladalam Award, (xvi) Kendra Sahitya Akademi Award, (xvii) Amritakeerti Puraskar, (xviii) O.K.R. Menon Samraka Puraskar, (xix) Puthur Puraskar and (xx) Kusumanjali Sahitya Samman

Sports, Clubs, Favourite Pastimes and Recreation

Cricket; photography, music and reading

Countries Visited

Widely travelled (more than 53 countries)

Other Information

Deputy Speaker, Student’s Union, Zamorin’s College, Kozhikode, 1953; Chairman and Managing Director, The Mathrubhumi Printing and Publishing Co. Ltd. since 1979; Chairman, (i) Press Trust of India, 1992-93, 2003-2004 and 2011-2012 and (ii) INS Kerala Regional Committee, 2006-2009; President, India Newspaper Society, 2003-2004; was associated with the Samyukta Socialist Party, Janata Party, Janata Dal, Socialist Party, Janata Dal (Secular) and Janata Dal (United); Member, (i) International Press Institute (IPI), (ii) Commonwealth Press Union (CPU) and (iii) World Association of Newspapers (WAN)
VEMIREDDY, SHRI PRABHAKAR REDDY
[Yuvajana Sramika Rythu Congress Party
— Andhra Pradesh]

Father's Name  Shri V. Sivakota Reddy
Mother's Name  Shrimati V. Shyamalamma
Date of Birth  19 April 1956
Place of Birth  Potti Sriramulu Nellore, Distt. Nellore, (Andhra Pradesh)
Marital Status  Married on 15 June 2008
Spouse's Name  Shrimati V. Prashanthi Reddy
Educational Qualifications  B.A.
Educated at Rishi Vally School, Chittoor District, Madanapalle, Andhra Pradesh and Loyala College, Chennai
Profession  Agriculturist, Trader and Industrialist
Permanent Address  Plot No. 558, Magunta Layout, Opp. Reliance Trends, Dargametta, Nellore-524001 (Andhra Pradesh)
Present Address  11, Ferozeshah Road, New Delhi-110001
E-mail: vpr.1956@sansad.nic.in
Positions Held
April 2018
June-Aug. 2018
Sept. 2018 onwards
Elected to Rajya Sabha
Member, Committee on Coal and Steel
Member, Committee on Home Affairs
Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Played cricket at college and state level; founded an infrastructure company, Sri Lakshmi Construction Company to execute his maiden project at Srisailam left Bank Canal in Nalgonda District, Telangana State; established in the year 2008, M/s. VPR Mining Infrastructure Pvt. Ltd., a leading mining company from India rewarded as world class with best executions and manpower having more than 3000 people; travelled worldwide on invitation
from World-class Mining Equipment Manufactures, Mining Companies; established VPR Foundation in the year 2015; the foundation is involved in several community development activities and is engaged in philanthropic works in the areas of education, health, water and skill development in and around Nellore district; the foundation is engaged in establishing free educational and health centres for the downtrodden people in the district of Sri Potti Sriramulu Nellore District of Andhra Pradesh

**Sports, Clubs, Favourite Pastimes and Recreation**

Cricket and music

**Countries Visited**

U.S.A., China, Singapore, France, Belgium, Spain, Holland, Germany, Brazil, Senegal, Mali, Zambia, Tanzania, Ivory Coast, Nigeria, Australia and other countries

**Other Information**

Attended several international symposiums on mines and minerals
**VENKATESH, SHRI T.G.**  
[Bharatiya Janata Party — Andhra Pradesh]

<table>
<thead>
<tr>
<th><strong>Father’s Name</strong></th>
<th>Shri T.G. Gopal Setty</th>
</tr>
</thead>
<tbody>
<tr>
<td><strong>Mother’s Name</strong></td>
<td>Shrimati T.G. Gowramma</td>
</tr>
<tr>
<td><strong>Date of Birth</strong></td>
<td>16 May 1950</td>
</tr>
<tr>
<td><strong>Place of Birth</strong></td>
<td>Madanapalli, Distt. Chittoor (Andhra Pradesh)</td>
</tr>
<tr>
<td><strong>Marital Status</strong></td>
<td>Married on 22 February 1973</td>
</tr>
<tr>
<td><strong>Spouse’s Name</strong></td>
<td>Shrimati T.G. Swarajya Lakshmi Kumari</td>
</tr>
<tr>
<td><strong>Children</strong></td>
<td>One son and two daughters</td>
</tr>
<tr>
<td><strong>Educational Qualifications</strong></td>
<td>B. Com. Educated at S.V. University, Adoni</td>
</tr>
<tr>
<td><strong>Profession</strong></td>
<td>Political and Social Worker, Trader and Industrialist, Sportsperson and Philanthropist</td>
</tr>
<tr>
<td><strong>Permanent Address</strong></td>
<td>H.No. 43/262, New Sankal Bagh, N.R. Peta, Kurnool-518004 (Andhra Pradesh) Tel.: 08518-220977, 221520 Fax: 08518-226826, 276799 E-mail: <a href="mailto:tgvenkatesh1950@gmail.com">tgvenkatesh1950@gmail.com</a></td>
</tr>
<tr>
<td><strong>Present Address</strong></td>
<td>101, Brahmaputra Apartments, Dr. B.D. Marg, New Delhi-110001 Tel.: 43022575 Fax: 43022576 Mobile: 9013181419 E-mail: <a href="mailto:tg.venkatesh@sansad.nic.in">tg.venkatesh@sansad.nic.in</a></td>
</tr>
<tr>
<td><strong>Positions Held</strong></td>
<td>1995 Chairman, Andhra Pradesh State Trading Corporation, Hyderabad 1999-2003 and 2009-2014 Member, Andhra Pradesh Legislative Assembly</td>
</tr>
</tbody>
</table>

* Belonged to Telugu Desam Party (TDP) at the time of his election to the Rajya Sabha, i.e. 3rd June, 2016, merged with Bharatiya Janata Party (BJP) w.e.f. 20th June, 2019.
Nov. 2010-March 2014
Cabinet Minister for Minor Irrigation, APSIDC, Lift Irrigation, APWRWS, Walamtari & Ground Water, Government of Andhra Pradesh

June 2016
Sept. 2016 onwards
Elected to Rajya Sabha
Member, Committee on Industry

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests
Constructed many TGV kalyana mandapams, shadikannas, community halls and additional classrooms for Municipal/MPP/ZPP Schools, urban health and maternity centres, Urdu ghar for public use with his TGV Trust funds; as an industrialist, introduced non-smoking and non-alcoholic Gowri allowance of Rs. 1,400/- per month for his employees and spent Rs. 30 lakhs per month in the past 22 years; provided free cable TV connections to the people living in slums; as a philanthropist, organised more than 100 mass marriages of couples of various communities every year on his birthday at Kurnool; has been providing them financial assistance and other benefits since the last two decades; set up mineral water plants and supplied drinking water through tanks in Kurnool city during floods in 2009; also extended financial assistance to the flood victims; constructed TGV Kalashetram in Kurnool, TGV Auditorium and a Cultural Centre at Adoni with his Trust funds; received Life Time Achievement Award by NRIVA Convention, 2015, Columbus

Sports, Clubs, Favourite Pastimes and Recreation
Has been a staunch lover of sports and games since his student days; was President, (i) Football Association for 20 years and (ii) A.P. Badminton Association; conducted various tournaments including the National Nizam Gold Cup Football tournament; constructed many TGT indoor and outdoor stadiums from his Trust funds

Countries Visited
Australia, Japan, U.A.E., Thailand, Oman, Singapore, London (U.K.), Sri Lanka, China, Malaysia, South Africa, Indonesia, U.S.A., Egypt, Bhutan, Bangkok and Cambodia

Other Information
Hails from illustrious industrialists, political, agricultural, philanthropists and freedom fighters’ family of Adoni, Distt. Kurnool; Founder, ‘Rayalaseema-Uttara Andhra Hakkula Ikya Vedika’; formed the TGV Trade Union to safeguard the rights of workers; as an industrialist, was rewarded
with a number of National and State awards; Former President, A.P. State Council of Wind Power Association; Founder and Working President, International Vaish Federation, New Delhi; President, (i) Sree Sivaji Memorial Committee, Srisailam, (ii) Smt. Panguluri Seethamma Gari Arya Vysya Dharmasatham Development Association, Tirupati and (iii) Arya Vysya Seva Sangham, Mantralayam; Chairman, (i) Kasi Annapurna Vasavi Arya Vysya Vruthashramam and (ii) Nityanna Sthamam, Tirupati and Varanasi; established several chemical, power, salt, infrastructure, pharmaceuticals and health care projects, corporate hospitals and cinema theatres in different parts of the country
VERMA, SHRI BENI PRASAD
[Samajwadi Party — Uttar Pradesh]

Father's Name  
Shri Mohan Lal Verma

Mother's Name  
Shrimati Ramkali

Date of Birth  
11 February 1941

Place of Birth  
Sirauli, Distt. Barabanki (Uttar Pradesh)

Marital Status  
Married on 20 May 1956

Spouse's Name  
Shrimati Malti Devi

Children  
Three sons and two daughters

Educational Qualifications  
B.A., LL.B.
Educated at Lucknow University, Lucknow, Uttar Pradesh

Profession  
Agriculturist, Social Worker

Permanent Address  
(i) Vill. Sirauli, P.O. Gauspur, Distt. Barabanki-225001 (Uttar Pradesh)  
Tel.: 05241-282344, 256006, 0522-2304041
(ii) 1/66, Viram Khand, Lucknow (Uttar Pradesh)

Present Address  
(i) 16, Teen Murti Lane, New Delhi-110011
(ii) Flat No. A-101, Shiv Apartment-2, Major Bhola Ram Enclave, Pochanpur, Sector-23, Dwarka, New Delhi-110078  
Tel.: 28054170  
Mobile: 9868180834, 9654278287

Positions Held  
1974-80 and 1985-95  
Member, Uttar Pradesh Legislative Assembly

1974-77  
General Secretary, Bharatiya Kranti Dal, Uttar Pradesh

1977-80  
Minister, Jails, Cane Development and Sugar Industry, Government of Uttar Pradesh

General Secretary, Janata Party (J.P.), Uttar Pradesh

1980-84  
General Secretary, Bharatiya Lok Dal (B.L.D.), Uttar Pradesh
Deputy Leader, Lok Dal Legislature Party, Uttar Pradesh

Minister, Public Works Department, Excise and Parliamentary Affairs, Government of Uttar Pradesh

Member, Janata Dal (J.D.) Parliamentary Board

Chief Whip, Janata Dal, Uttar Pradesh

Minister, Public Works Department, Excise and Parliamentary Affairs, Government of Uttar Pradesh

General Secretary, Samajwadi Party (S.P.)

Chief Whip, Samajwadi Legislature Party, Uttar Pradesh

Member, Eleventh Lok Sabha

Union Minister of State in the Ministry of Parliamentary Affairs

Union Minister of State in the Ministry of Communications (Independent Charge)

Union Cabinet Minister in the Ministry of Communications

Member, Twelfth Lok Sabha (second term)

Member, General Purposes Committee

Member, Committee on Finance

Convenor, Sub-Committee 'A' on Department of Telecom, Committee on Communications

Member, Consultative Committee for the Ministry of Communications

Member, Thirteenth Lok Sabha (third term)

Member, Committee on Home Affairs

Member, General Purposes Committee

Member, Fourteenth Lok Sabha (fourth term)

Member, Committee on Home Affairs

Member, Committee of Privileges

Member, Committee on Rural Development

Member, Fifteenth Lok Sabha (fifth term)

Member, Panel of Chairmen

Chairman, Committee on Water Resources

Union Minister of State (Independent Charge) in the Ministry of Steel

Union Cabinet Minister in the Ministry of Steel

Elected to Rajya Sabha

Member, Committee on Coal and Steel

Member, Committee on Information Technology

Countries Visited

China, France, Germany, Singapore, Switzerland and U.K.
VERMA, SMT. CHHAYA
[Indian National Congress — Chhattisgarh]

<table>
<thead>
<tr>
<th>Father's Name</th>
<th>Shri Ratan Lal Tikariha</th>
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<tbody>
<tr>
<td>Mother's Name</td>
<td>Shrimati Geeta Tikariha</td>
</tr>
<tr>
<td>Date of Birth</td>
<td>18 May 1962</td>
</tr>
<tr>
<td>Place of Birth</td>
<td>Raipur (Chhattisgarh)</td>
</tr>
<tr>
<td>Marital Status</td>
<td>Married on 27 May 1980</td>
</tr>
<tr>
<td>Spouse's Name</td>
<td>Dr. Dayaram Verma</td>
</tr>
<tr>
<td>Children</td>
<td>Two sons</td>
</tr>
<tr>
<td>Educational Qualifications</td>
<td>M.A., R.M.P.</td>
</tr>
<tr>
<td></td>
<td>Educated at Pt. Ravishankar Shukla University, Raipur, Chhattisgarh</td>
</tr>
<tr>
<td>Profession</td>
<td>Agriculturist/Farmer, Medical Practitioner, Political and Social Worker</td>
</tr>
<tr>
<td>Permanent Address</td>
<td>2/528, Choubey Colony, Raipur-492001 (Chhattisgarh)</td>
</tr>
<tr>
<td>Present Address</td>
<td>C-501, Swarna Jayanti Sadan, Dr. B.D. Marg, New Delhi-110001</td>
</tr>
<tr>
<td></td>
<td>Tel.: 23724656</td>
</tr>
<tr>
<td></td>
<td>Mobile: 9013181434</td>
</tr>
<tr>
<td></td>
<td>E-mail: <a href="mailto:chhaya.verma@sansad.nic.in">chhaya.verma@sansad.nic.in</a></td>
</tr>
</tbody>
</table>

Positions Held

- March 1999-2005 President, Zilla Panchayat, Raipur
- 2005-2010 Member, Zilla Panchayat, Raipur
- June 2016 Elected to Rajya Sabha
- Sept. 2016 onwards Member, Committee on Social Justice and Empowerment
- Member, Hindi Salahkar Samiti of the Ministry of Health and Family Welfare
- Jan. 2018 onwards Member, Committee on Welfare of Other Backward Classes (OBC)

Sports, Clubs, Favourite Pastimes and Recreation

Carrom
Countries Visited

Guatemala, Panama, Peru, Madrid (Spain) and Frankfurt (Germany)

Other Information

Received an award from the District Collector, conferred by the Education Department, Government of Madhya Pradesh for her contribution towards promoting adult education at the district level under the aegis of the Nehru Yuva Kendra in 1982; Lifetime Member, Bharat Scouts and Guides; Member, Pragya Mahila Samiti
VERMA, SHRI RAMKUMAR
[Bharatiya Janata Party — Rajasthan]

Father's Name  Late Shri Chandu Lal
Mother's Name  Shrimati Pooni Devi
Date of Birth  7 August 1955
Place of Birth  Gad-dubbee, Distt. Dausa (Rajasthan)
Marital Status  Married on 21 May 1972
Spouse's Name  Shrimati Kesar Verma
Children  Two sons and one daughter
Educational Qualifications  M.A. (Economics)
Educated at Government Senior Secondary School (Rajasthan Board), Government College, Rajgarh, Alwar, University of Rajasthan, Jaipur and R.R. Government College, Alwar, University of Rajasthan, Jaipur
Profession  Political and Social Worker
Permanent Address  68/183, Pratap Nagar, Sanganer, Jaipur-302033 (Rajasthan)
Tel.: 0141-2790823
E-mail: mp.rkverma7855@gmail.com
Present Address  13-B, Ferozeshah Road, New Delhi-110001
Tel.: 23782767
Mobile: 9013181445
E-mail: mp.rkverma@sansad.nic.in
Positions Held
July 2016  Elected to Rajya Sabha
July 2016 onwards  Member, Committee on Social Justice and Empowerment
                     Permanent Special Invitee, Consultative Committee for the Ministry of Railways
Aug. 2016 onwards  Member, Committee on the Welfare of Scheduled Castes and Scheduled Tribes
June 2018 onwards

**Member, Committee on Petitions**

Has worked with various social organizations from 1980 to 2016 to promote educational, economic, social and cultural development; has strived to eradicate social evils such as *mrityu bhoj*, dowry system, alcohol addiction and child marriage.

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**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Has worked with various social organizations from 1980 to 2016 to promote educational, economic, social and cultural development; has strived to eradicate social evils such as *mrityu bhoj*, dowry system, alcohol addiction and child marriage.

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**Sports, Clubs, Favourite Pastimes and Recreation**

Has worked with various social organizations from 1980 to 2016 to promote educational, economic, social and cultural development; has strived to eradicate social evils such as *mrityu bhoj*, dowry system, alcohol addiction and child marriage.

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**Other Information**

Has worked with various social organizations from 1980 to 2016 to promote educational, economic, social and cultural development; has strived to eradicate social evils such as *mrityu bhoj*, dowry system, alcohol addiction and child marriage.

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While serving in the Reserve Bank of India (RBI) worked with dedication especially for the rural areas and the implementation of the Government schemes; participated in activities of various social organizations and contributed towards the welfare of the poor, dalits, farmers and labourers; served as Clerk and Manager in the R.B.I., Jaipur, 1980 to August 2015; was General Secretary, Senior Vice-President and Patron, Dr. Ambedkar Memorial Welfare Society, Rajasthan, 1982 to June 2016; General Secretary, All India R.B. SCs/STs and Buddhist Employees Federation, 2001-2015; General Secretary, Akhil Bhartiya Bairwa Maha Sabha, Rajasthan, 2003 to June 2016; was Member, Consultative Committee for the Ministry of Rural Development, Ministry of Panchayati Raj and Ministry of Drinking Water and Sanitation.
VERMA, SHRI RAVI PRAKASH
[Samajwadi Party — Uttar Pradesh]

Father’s Name: Late Shri Bal Govind Verma
Mother’s Name: Shrimati Usha Verma
Date of Birth: 26 August 1960
Place of Birth: Gola Gokaran Nath, Distt. Lakhimpur Kheri (Uttar Pradesh)
Marital Status: Married on 30 November 1988
Spouse’s Name: Shrimati Anita Verma
Children: One son and one daughter
Educational Qualifications: B.A., LL.B.
Educated at Sardar Patel Vidyalaya, New Delhi, Krishak Samaj Inter College, Gola Gokaran Nath, Kheri, Allahabad University, Allahabad and Lucknow University, Lucknow, Uttar Pradesh
Profession: Lawyer, Agriculturist, Journalist/Writer, Political and Social worker
Permanent Address: Usha Nikunj, Mohalla Bhoor, Gola Gokaran Nath, Kheri, Distt. Lakhimpur Kheri-262802 (Uttar Pradesh)
Tel.: 05876-233433
Mobile: 09415325786
Present Address:
(i) AB-15, Mathura Road, New Delhi-110044
Tel.: 23782315, 23782316
Mobile: 9868180092
(ii) C-11, Tara Apartment, Alaknanda, New Delhi-110019
Tel.: 46518989
E-mail: rpverma@sansad.nic.in
**Positions Held**

1998-99  
Member, Twelfth Lok Sabha  
Member, Committee on Papers Laid on the Table  
Member, Committee on Science and Technology, Environment and Forests and its Sub-Committee on Ganga Action Plan  
Member, Consultative Committee for the Ministry of Environment and Forests  

1999-2004  
Member, Thirteenth Lok Sabha (second term)  

1999-2000  
Member, Committee on Transport and Tourism  
Member, House Committee and its Sub-Committee on Furnishing  
Member, Joint Committee on Patents (Second Amendment) Bill, 1999  

2000-2004  
Member, Committee on Estimates  
Member, Committee of Privileges  
Member, Consultative Committee for the Ministry of Finance  

Jan. 2002-July 2004  
Member, Committee on Urban and Rural Development  

2004-2009  
Member, Fourteenth Lok Sabha (third term)  
Member, Joint Committee on Salaries and Allowances of Members of Parliament  

Member, Committee on Urban Development  

Aug. 2006-Aug. 2008  
Member, Library Committee  

Member, Committee on Human Resource Development  

July 2008  
Member, Parliamentary Forum on Global Warming and Climate Change  

Nov. 2014  
Elected to Rajya Sabha  

Jan. 2015-Aug. 2017  
Member, Committee on Labour  

March 2015  
Member, Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015  

Jan. 2016-April 2016  
Member, Joint Committee on the Insolvency and Bankruptcy Code, 2015  

May 2016-July 2016  
Member, Joint Committee on the Enforcement of Security Interest and Recovery of Debts Laws and Miscellaneous Provisions (Amendment) Bill, 2016  

Aug. 2017 onwards  
Member, Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017  

Sept. 2017 onwards  
Member, Committee on Food, Consumer Affairs and Public Distribution  

June 2018 onwards  
Member, Committee on Government Assurances  
Member, Committee on Member of Parliament Local Area Development Scheme (MPLADS)
Journalist, associated with a weekly newspaper; Manager, Krishak Samaj Inter College, Gola Gokaran Nath, Uttar Pradesh; social service; work on Dudhwa National Park, environmental issues, foreign relations, working for saving children from abuse

VIJAYAKUMAR, SHRI A.
[All India Anna Dravida Munnetra Kazhagam — Tamil Nadu]

Father's Name
Shri Ayyakannu Nadar

Mother's Name
Shrimati N. Thavasammal

Date of Birth
25 July 1957

Place of Birth
Nagercoil, Distt. Kanyakumari (Tamil Nadu)

Marital Status
Married on 20 March 1981

Spouse's Name
Shrimati S. Vijaya Lekshmi

Children
One son and one daughter

Educational Qualifications
B.A., B.L.
Educated at St. John’s College, Palayamkottai, District Tirunelveli and Government Law College, Madurai, Tamil Nadu

Profession
Lawyer/Advocate

Permanent Address
43A, Colony West, Ramavarmapuram, Nagercoil, Distt. Kanyakumari-629001 (Tamil Nadu)
Tel: 04652-232669
Fax: 04652-265940
E-mail: vfnngl@gmail.com

Present Address
702, Brahmaputra Apartments, Dr. B.D. Marg, New Delhi-110001
Tel.: 23011885
Mobile: 9013181466
E-mail: vijaya.lekshmi@sansad.nic.in

Positions Held
June 2016
Elected to Rajya Sabha
Sept. 2016 onwards
Member, Committee on Petroleum and Natural Gas

Social and Cultural Activities,
Literary, Artistic and Scientific Accomplishments and other Special Interests
Social service

Sports, Clubs, Favourite Pastimes and Recreation
Badminton, indoor games
VIJILA SATHYANANTH, SMT.
[All India Anna Dravida Munnetra Kazhagam — Tamil Nadu]

Father’s Name Shri P. John Ebenezer
Mother’s Name Shrimati Rethnakumari Ebenezer
Date of Birth 2 February 1971
Place of Birth Palayamkottai, Distt. Tirunelveli (Tamil Nadu)
Marital Status Married on 8 January 1997
Spouse’s Name Shri Sathyamanth Srinivasagam
Children One daughter
Educated at Madurai Kamaraj University, Madurai and Manonmaniam Sundaranar University, Tirunelveli
Profession Political and Social Worker
Permanent Address (i) Puratchi Thalaivi AMMA ILLAM, 151, Srinivasagam Nagar B Colony, V.M. Chathiram, Tirunelveli-627011 (Tamil Nadu) Tel.: 0462-2522812
(ii) 26, Trivandrum Road, Murugankurichi, Palayamkottai, Distt. Tirunelveli-627002 (Tamil Nadu) Mobile: 09489057812 E-mail: tirunelvelimayor@gmail.com
Present Address 602, Brahmaputra Apartments, Dr. B.D. Marg, New Delhi-110001 Tel.: 23323755 Mobile: 9013181019 E-mail: vijila.sathyamanth@sansad.nic.in
April 2014 Elected to Rajya Sabha
Aug. 2014-Sept. 2016 and Dec. 2016 onwards Member, Committee on Welfare of Other Backward Classes
Sept. 2014 onwards Member, Committee on Social Justice and Empowerment
Dec. 2014 onwards Member, Committee on Provision of Computers to Members of Rajya Sabha (PCMRS)
Member, Central Advisory Board of Archaeology
June 2018 onwards Member, Committee on Empowerment of Women

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Orator both in English and Tamil; reading internet journals of renowned authors; loves being a public speaker to propagate achievements and vision of Hon'ble Chief Minister of Tamil Nadu

Sports, Clubs, Favourite Pastimes and Recreation
Senior Under Officer, NCC, school and college wing; playing badminton

Countries Visited
Visited, Bangladesh, to attend the meeting of the World Council of Churches in 2010; South Korea, to attend the World Mayor's Dialogue on Climate Change in 2013; Member, parliamentary delegation to United Nations, New York and addressed the Security Council of United Nations, Oct. 2015; accompanied the Hon'ble President of India on his state visit to Mauritius and Madagascar in March 2018; Canada, May 2018

Other Information
Exploring new horizons to propagate and bring forth the goals and aspirations of the former Chief Minister of Tamil Nadu, Puratchi Thalaivi Amma Late Dr. J. Jayalalithaa for a “Glowing India-Shining Tamil Nadu”; working towards upliftment of social standards of visually impaired brethren on priority; committed to the cause of disabled welfare; involved in promotional works for empowerment of physically handicapped
VISWAM, SHRI BINOY
[Communist Party of India — Kerala]

Father's Name  
Shri C.K. Viswanathan

Mother's Name  
Shrimati C.K. Omana

Date of Birth  
25 November 1955

Place of Birth  
Vaikom, Distt. Kottayam (Kerala)

Marital Status  
Married on 10 October 1981

Spouse's Name  
Shrimati Shyla C. George

Children  
Two daughters

Educational Qualifications  
B.A., LL.B.
Educated at Maharajas College, Ernakulam and
Law Academy, Law College, Trivandrum

Profession  
Writer, Editor, Trade Unionist, Lawyer, Political
and Social Worker

Permanent Address  
Muthuchippy, Thondayadu,
Kozhikode-673016 (Kerala)
Mobile: 9605766702
E-mail: binoyviswam55@gmail.com

Present Address  
116-117, North Avenue, New Delhi-110001
E-mail: binoy.viswam@sansad.nic.in

Positions Held  
2001-2011 Member, Kerala Legislative Assembly
2006-2011 Minister for Forests and Housing
July 2018 Elected to Rajya Sabha
July 2018 onwards Member, Select Committee of the Rajya Sabha on
the Ancient Monuments and Archaeological Sites
and Remains (Amendment) Bill, 2018
Sept. 2018 onwards Member, Committee on Information Technology

Books Published  
Unity, 1999, (v) Sandehiyude Thalirnaram (Poetry),
(vi) *Poruthunna Ammamar* (Poetry), (vii) RSS Unmasked (English), (viii) *Ormakal Irambum* (Memoirs), (ix) *Ee Raman Ethanu?* and (x) *Vidyabhyasa Prasnangal*

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Received several prizes in Elocution and Essay writing in University Youth Festivals and intercollegiate debates; won 'Ambassador of Friendship Among World Youth' Award instituted by the Young Communist League of Soviet Union; also received 'Banner of Youth Unity' and Diploma awarded by World Federation of Democratic Youth; interest in creative writing, poetry, articles, etc. (both in Malayalam and English)

**Sports, Clubs, Favourite Pastimes and Recreation**

Cinema, sports, literature

**Countries Visited**

Travelled extensively during 1983-87 in the capacity as office-bearer of World Federation of Democratic Youth (WFDY) in 76 countries; visited: Brazil, France, Belgium, Canada, U.S.A., China, Singapore, Malaysia, Cambodia and Vietnam

**Other Information**

Served as *Vice-President*, World Federation of Democratic Youth and *Head* of its Asia Pacific Commission; *was member*, National Council of C.P.I., 1992-98; served as Union Chairman, St. Paul's College, Kalamassery; *Director Board Member*, Kerala Tourism Development Corporation Ltd, (KTDC); *Syndicate Member*, Cochin University of Science and Technology, 1990-94; *Senate Member*, Kerala Agricultural University, 1992-94; worked as *Chief Editor*, Janayugam (official daily of C.P.I. in Malayalam); *Member* of Editorial Board, New Age (Central Weekly of the C.P.I. in English); *President*, (i) Kottackal Arya Vaidyasala Workers Union, (ii) All Kerala MILMA Officers Federation and (iii) Engineers Federation of Kerala Water Authority; *Member*, National Working Committee, A.I.T.U.C.; *Secretary*, C.P.I. National Council.
VORA, SHRI MOTILAL
[Indian National Congress — Chhattisgarh]

Father's Name                  Late Shri Mohanlal Vora
Mother's Name                  Late Shrimati Amba Bai
Date of Birth                  20 December 1928
Place of Birth                 Nagaur (Rajasthan)
Marital Status                 Married
Spouse's Name                  Shrimati Shanti Devi Vora
Children                       Two sons and four daughters
Educational Qualifications     High School
                                Educated at Raipur, Chhattisgarh
Profession                     Journalist, Political and Social Worker
Permanent Address              SM-38, Padmnabhpur,
                                Durg-491001 (Chhattisgarh)
                                Tel.: 0788-2210555
Present Address                 33, Lodhi Estate, New Delhi-110003
                                Tel.: 24651313, 24653800
                                Mobile: 9868181076
                                E-mail: vora@sansad.nic.in

Positions held
1972-92                         Member, Madhya Pradesh Legislative Assembly
1972-75                         Vice-Chairman, Madhya Pradesh State Road
                                Transport Corporation
1981-84                         State Minister and Cabinet Minister, Government of
                                Madhya Pradesh
1985-88                         Chief Minister, Madhya Pradesh
April 1988                      Elected to Rajya Sabha
                                Welfare (also held temporary charge of the
                                Ministry of Civil Aviation, Government of India till
                                25 June 1988)
Jan. 1989-Nov. 1989              Chief Minister, Madhya Pradesh
May 1993-May 1996
1998-99
April 2002
April 2002-Feb. 2004
Dec. 2004-April 2008 and
Feb. 2009-April 2014
April 2008
May 2008-May 2009
Aug. 2008-May 2009
Aug. 2009-April 2014
Sept. 2009-Sept. 2010
Sept. 2009-April 2014
Aug. 2010-April 2014
Nov. 2011-April 2014
May 2012-April 2014
April 2014
Sept. 2014 onwards

Governor of Uttar Pradesh
Member, Twelfth Lok Sabha
Elected to Rajya Sabha (second term)
Member, Committee on Home Affairs
Member, Committee on Energy
Member, Consultative Committee for the Ministry
of Panchayati Raj and Ministry of Youth Affairs
and Sports
Member, Central Coordination Committee
Re-elected to Rajya Sabha (third term)
Member, Committee on Railways
Member, Sub-Committee of the Department-related
Parliamentary Standing Committee on Railways
Member, Committee on Energy
Member, Committee on Subordinate Legislation
Member, Consultative Committee for the Ministry
of Health and Family Welfare
Member, All India Institute of Medical Sciences
(AIIMS)
Member, Joint Committee on Salaries and
Allowances of Members of Parliament
Member, Advisory Council of the Delhi Development
Authority
Re-elected to Rajya Sabha (fourth term)
Member, Committee on Railways
Secretary, (i) Gandhi Smarak Samiti, Rajnandgaon
and (ii) Dr. Rajendra Prasad Smarak Samiti,
Durg; installed a statue of Mahatma Gandhi at
Rajnandgaon, Dr. Rajendra Prasad and Sardar
Vallabhbhai Patel at Durg; got constructed Gandhi
Sanskritik Bhawan with a library having a small
collection of books at Rajnandgaon; President,
Hindi Sahitya Samiti, Durg
Football and volleyball; reading books and writing
articles in newspapers
Erstwhile U.S.S.R. and Geneva (Switzerland)
Member, Municipal Committee, Durg, 1968-72;
was Correspondent, Navbharat Times, Bombay,
1972-81, Navbharat, Nagpur and Raipur and Nagpur
Times, Nagpur; was Chairman, Public Accounts
Committee, Madhya Pradesh Legislative Assembly

Social and Cultural Activities,
Literary, Artistic and Scientific
Accomplishments and other
Special Interests

Sports, Clubs, Favourite
Pastimes and Recreation
Countries Visited
Other Information
YADAV, SHRI B. LINGAIAH
[Telangana Rashtra Samithi — Telangana]

Father’s Name: Shri Anthaiah
Mother’s Name: Shrimati Yelamanchamma
Date of Birth: 13 June 1957
Place of Birth: Bheemaram, Distt. Nalgonda (Telangana)
Marital Status: Married on 20 March 1982
Spouse’s Name: Shrimati Nagamani
Children: One son and one daughter
Educational Qualifications: B.A., B.Ed.
Educational Background: Educated at S.V. Degree College, Suryapet and Gokul College of Education, Nalgonda
Profession: Agriculturist
Permanent Address: H. No. 1-1-186/5/1, J.J. Nagar, Distt. Suryapet-508213 (Telangana)
Mobile: 9848813229
Present Address: 703, Swarna Jayanti Sadan, Dr. B. D. Marg, New Delhi-110001
E-mail: bl.yadav@sansad.nic.in
Positions Held: April 2018 Elected to Rajya Sabha
June 2018 onwards Member, Committee on Food, Consumer Affairs and Public Distribution
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests: Participated in many social and cultural activities
Sports, Clubs, Favourite Pastimes and Recreation: Ball badminton, volleyball and table tennis
Countries Visited

U.K.

Other Information

Member, Mandal Parishad Territorial Constituency (MPTC), Bheemaram, 1995-2000
YADAV, SHRI BHUPENDER
[Bharatiya Janata Party — Rajasthan]

Father's Name: Shri Kadam Singh
Mother's Name: Shrimati Santra Devi
Date of Birth: 30 June 1969
Place of Birth: Ajmer (Rajasthan)
Marital Status: Married on 21 November 1996
Spouse's Name: Shrimati Babita Yadav
Children: Two daughters
Educational Qualifications: B.A. (Hons.), LL.B.
Educated at Government College, Ajmer
Profession: Advocate (Supreme Court)
Permanent Address: 191-C-II, Kundan Nagar, Ajmer-305001 (Rajasthan)
Present Address: C-1/12, Pandara Park, New Delhi-110003
Tel.: 23782833, 23782834
Mobile: 9013181300
E-mail: bhupender.yadav@sansad.nic.in

Positions Held:
April 2012: Elected to Rajya Sabha
May 2012-May 2014: Member, Committee on Subordinate Legislation
Member, Committee on Personnel, Public Grievances, Law and Justice
June-Nov. 2012: Member, Select Committee of Rajya Sabha on the Lokpal and Lokayuktas Bill, 2011
June 2014 onwards: Member, Business Advisory Committee
Sept. 2014-July 2016: Member, Committee on Industry
Member, Committee on Subordinate Legislation
Member, Committee on Personnel, Public Grievances, Law and Justice
Sept. 2014 onwards: Member, Consultative Committee for the Ministry of Defence
March 2015  Chairman, Select Committee of Rajya Sabha on the Mines and Minerals (Development and Regulation) Amendment Bill, 2015
May-July 2015  Chairman, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty Second Amendment) Bill, 2014
Jan.-April 2016  Chairman, Joint Committee on the Insolvency and Bankruptcy Code, 2015
March-May 2016  Chairman, Select Committee of Rajya Sabha on the Enemy Property (Amendment and Validation) Bill, 2016
July-Aug. 2016  Member, Committee Transport, Tourism and Culture
July 2016-Aug. 2017  Chairman, Committee on Commerce
Member, General Purposes Committee
Aug. 2016 onwards  Member, Committee on Public Accounts
April-July 2017  Chairman, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017
May 2017 onwards  Member, Content Advisory Committee of Rajya Sabha Television
Aug. 2017-1 Aug. 2018  Chairman, Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017
Sept. 2017 onwards  Chairman, Committee on Personnel, Public Grievances, Law and Justice
April 2018  Re-elected to Rajya Sabha
Oct. 2018 onwards  Member, General Purposes Committee

**Books Published**

*Co-authored* Supreme Court on Forest Conservation published by the Universal Law Publisher, 2005; for nine years *i.e.* 2000-2009 continuously published 'Nyayapravah', a legal magazine published by the Akhil Bharatiya Adhivakta Parishad and various articles published in 'Nyayapravah' and other leading newspapers and magazines

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Keenly interested in political issues
**Sports, Clubs, Favourite Pastimes and Recreation**

Keen interest in poetry and literature

**Countries Visited**

Hong Kong, Cambodia, Thailand, Brunei, U.A.E., Germany and London (U.K.)

**Other Information**

*General Secretary, All India Lawyers Organisation (Akhil Bharatiya Adhivakta Parishad), 2000-2009; National Secretary, Bharatiya Janata Party, 2010; attended many conferences on various legal topics both at national and international level; National General Secretary, BJP, 2014; Prabhari (in-charge), Bihar and Gujarat State Election Management Department, BJP; was Member, Joint Parliamentary Committee on Security in Parliament House Complex*
**YADAV, DR. CHANDRAPAL SINGH**  
[Samajwadi Party — Uttar Pradesh]

**Father's Name**  
Late Shri Thakur Prasad Yadav

**Mother's Name**  
Late Shrimati Indrani Yadav

**Date of Birth**  
19 March 1959

**Place of Birth**  
Dakor, Distt. Jalaun (Uttar Pradesh)

**Marital Status**  
Married on 1 January 1977

**Spouse's Name**  
Shrimati Gyanwati Yadav

**Children**  
One son and one daughter

**Educational Qualifications**  
M.Sc., B.Ed., LL.B. and Ph.D.  
Educated at Bundelkhand University, Jhansi, Uttar Pradesh

**Profession**  
Agriculturist

**Permanent Address**  
466, Masihaganj, Sipri Bazar, Jhansi-284003 (Uttar Pradesh)

**Present Address**  
C-1/9, Pandara Park, New Delhi-110003  
Tel.: 21430385  
Mobile: 9013181499  
E-mail: chandrapal.yadav@sansad.nic.in

**Positions Held**

1996-2001  
Member, Uttar Pradesh Legislative Assembly

2004-2009  
Member, Fourteenth Lok Sabha  
Member, Committee on Member of Parliament  
Local Area Development Scheme  
Member, Committee on Energy  
Member, Committee on Estimates

Nov. 2014  
Elected to Rajya Sabha

Member, Committee on Chemicals and Fertilizers

May 2015-Aug. 2017  
Member, Committee on Industry

Sept. 2017 onwards  
Member, Committee on Agriculture
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests

Associated with various educational and social institutions; dissemination of knowledge on new technology in agriculture, gardening, dairying, etc.; also associated with cooperative movement for over two decades and devoted to the cause of the farmers, dalits and the poor.

Sports, Clubs, Favourite Pastimes and Recreation

Kabaddi, volleyball and cricket, uses clubs for interaction on social problems; watching old movies, listening to music of old classic films and gardening.

Countries Visited

Widely travelled.

Other Information

President, National Cooperative Union of India (an apex institution of the cooperatives in the country); Chairman, Krishak Bharti Cooperative Ltd.; Member on the Board of various international and national cooperative institutions, viz. International Cooperative Alliance-Asia Pacific Region, International Raiffeisen Union, NAFED, National Cooperative Consumers' Federation, Cooperative Bank of India, National Federation of State Cooperative Banks, National Federation of Urban Cooperative Banks and others; served as Member on the Board of IFFCO, IFFCO-Tokyo General Insurance Ltd., etc.
RAJYA SABHA

YADAV, SHRI HARNATH SINGH  
[Bharatiya Janata Party — Uttar Pradesh]

Father's Name  Late Shri Hukum Singh Yadav  
Mother's Name  Late Shrimati Kaushalya Devi  
Date of Birth  1 April 1941  
Place of Birth  Gopalpur, Mainpuri (Uttar Pradesh)  
Marital Status  Married  
Spouse's Name  Shrimati Dhanvati Devi  
Children  Two sons  
Educational Qualifications  B.A. Educated at J.L.N.P.G. College, Etah, Uttar Pradesh  
Profession  Agriculturist/ Farmer, Political and Social Worker  
Permanent Address  400/1, Shanti Nagar, Etah (Uttar Pradesh) Mobile: 9412281522 E-mail: harnathsinghyadavmlc@gmail.com  
Present Address  151-153, North Avenue, New Delhi-110001 E-mail: harnath.singh@sansad.nic.in  
Positions Held  
1996-2008  Member, Uttar Pradesh Legislative Council  
April 2018  Elected to Rajya Sabha  
June 2018 onwards  Member, Committee on Agriculture  
Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests  
Organized seminars, rallies against various inequalities in the social, economic and educational fields; organized janjagran campaigns against conservatism; went to jail eight times in connection with problems faced by farmers and unemployed  
Other Information  
Was Tehsil Pracharak, R.S.S.; was Zilla Pracharak, R.S.S.; was Sangathan Mantri, B.J.P., Agra Block; was Mahamantri, B.J.Y.M., Uttar Pradesh; was Pradesh Mahamantri, B.J.P.; was President, B.J.P. Kisan Morcha, Uttar Pradesh
YADAV, PROF. RAM GOPAL
[Samajwadi Party — Uttar Pradesh]

Father's Name: Late Shri Bachchi Lal
Mother's Name: Late Shrimati Phoolwati
Date of Birth: 29 June 1946
Place of Birth: Village Saifai, Distt. Etawah (Uttar Pradesh)
Marital Status: Married on 4 May 1962
Spouse's Name: Late Shrimati Phoolan Devi
Children: Two sons and one daughter
Educational Qualifications: M.Sc. (Physics), M.A. (Political Science), Ph.D. Educated at Agra University, Agra and Kanpur University, Kanpur
Profession: Teacher and Educationist
Permanent Address: Village & Post-Saifai, Distt. Etawah (Uttar Pradesh)
Tel.: 05688-276666
Mobile: 09412284466
Present Address: 8-A, Lodhi Estate, New Delhi-110003
Tel.: 24643394
Mobile: 9013181394
E-mail: ramgopal.yadav@sansad.nic.in

Positions Held
1988: Block Pramukh, Basrehar, Etawah
1989-92: Chairman, Zilla Parishad, Etawah
July 1992: Elected to Rajya Sabha
1993-95: Member, Committee on Science and Technology, Environment and Forests
1994-2001: Member, Committee on Government Assurances
1994-2001 and June 2002-2004: Member, General Purposes Committee
April 1994-2004: Leader, Samajwadi Party Parliamentary Group in Rajya Sabha
1995: Member, Select Committee on Trade Marks Bill
1996: Member, Joint Committee on Women Reservation Bill
1996-2004
Member, Committee on Petroleum and Chemicals
Member, Consultative Committee for the Ministry of Home Affairs

1997-2004
Member, Ethics Committee, Rajya Sabha
July 1998
Re-elected to Rajya Sabha (second term)
Aug. 1998-2000
Member, Committee on Petitions
1999
Member, High Powered Committee on State Funding
2001-2004
Member, Public Accounts Committee
Member, Consultative Committee for the Ministry of Home Affairs
Member, Committee on Petroleum and Chemicals

2004-2008
Member, Fourteenth Lok Sabha
Leader, Samajwadi Party in Lok Sabha
Chairman, Standing Committee on Agriculture
Member, General Purposes Committee
Member, Committee on Security Matters in Parliament House Complex
Member, Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex
Member, Committee to Inquire into Misconduct of Members of Lok Sabha
Member, Joint Parliamentary Committee to examine the Constitutional and Legal position relating to Office of Profit
Member, Committee to Inquire into the complaint made by some members regarding alleged offer of money to them in connection with voting on the Motion of Confidence (14th Lok Sabha)
Member, Consultative Committee for the Ministry of Defence

Nov. 2008
Elected to Rajya Sabha (third term)
Member, Committee on Human Resource Development
Member, Committee on Official Language
Member, Consultative Committee for the Ministry of Home Affairs
July 2009-July 2012
Member, General Council of the School of Planning and Architecture, New Delhi
Sept. 2009-May 2014
Member, Joint Committee on Salaries and Allowances of Members of Parliament
Aug. 2009-Aug. 2010
Member, Committee on Science and Technology, Environment and Forests
Sept. 2009-Sept. 2010
Member, Committee on Government Assurances
Member, General Purposes Committee
Nominated to the Panel of Vice-Chairmen, Rajya Sabha
Aug. 2010-Aug. 2011
Member, Committee on Rural Development
Member, Committee on Agriculture
Member, Committee on Petroleum and Natural Gas
Sept. 2010 onwards  Member, Business Advisory Committee
Sept. 2011  Member, India's Delegation to U.N.
June-Nov. 2012  Member, Select Committee of Rajya Sabha on the Lokpal and Lokayuktas Bill, 2011
July 2012-Nov. 2014  Member, Court of the Jawaharlal Nehru University
Dec. 2012-Oct. 2014  Chairman, Committee on Ethics
Sept. 2013 onwards  Leader, Samajwadi Party in Rajya Sabha
Nov. 2014  Re-elected to Rajya Sabha (fourth term)
Jan. 2015 onwards  Member, General Purposes Committee
March 2015 onwards  Member, All India Institute of Medical Sciences (AIIMS), New Delhi
May 2015 onwards  Member, Joint Committee on the Right to Fair compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015
Sept. 2015 onwards  Chairman, Committee on Health and Family Welfare
Nov. 2015  Member, India's Delegation to U.N.
July 2016 onwards  Member, Court of the Aligarh Muslim University
Sept. 2016 onwards  Member, Consultative Committee for the Ministry of Home Affairs
Nov. 2016 onwards  Member, Committee on Official Language
April-July 2017  Member, Select Committee of Rajya Sabha on the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017
April 2018 onwards  Member, Committee on Ethics

Books Published
In Hindi: (i) *Dr. Lohiya Ka Samajwad* and (ii) *Sansad Main Meri Baat*

Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests
Ph. D. thesis on the Social and Political Philosophy of Dr. Ram Manohar Lohia; associated with setting up and management of several educational institutions

Sports, Clubs, Favourite Pastimes and Recreation
To sit and play with children

Countries Visited
U.S.A., Cuba, Canada and New Zealand

Other Information
*Lecturer*, Department of Physics, K.K. Post Graduate College, Etawah, 1969-74; *Lecturer and Reader*, Department of Political Science, K.K. Post Graduate College, Etawah, 1974-94; *Principal*, Chaudhary Charan Singh P.G. College, Heonra, Etawah, 1994-2006; *Manager*, Asit Inter College, Gangapura, Etawah since 1992; *General Secretary*, Samajwadi Party, 1996-2017; *Secretary-General*, Samajwadi Party since October 2017
YADAV, CH. SUKHRAM SINGH
[Samajwadi Party — Uttar Pradesh]

Father's Name  Late Ch. Harmohan Singh Yadav
Mother's Name  Late Shrimati Gaya Kumari Yadav
Date of Birth  2 January 1952
Place of Birth  Village Meharban Singh Ka Purva, Distt. Kanpur Nagar (Uttar Pradesh)
Marital Status  Married in 1980
Spouse's Name  Shrimati Neeta Singh
Children  One son and two daughters
Educational Qualifications  M.A., LL.B., D.P.A.
  Educated at Lucknow University, Lucknow
Profession  Lawyer/Advocate, Political and Social Worker
Permanent Address  Mohan Sadan-268, H.I.G., Divya Marg, Ratan Lal Nagar, Kanpur-208022 (Uttar Pradesh)
Present Address  202, Brahmaputra Apartments, Dr. B. D. Marg, New Delhi-110001
  Mobile: 9013181789
  E-mail: ch.ssyadav@sansad.nic.in
  chaudharysukhramsinghyadav@gmail.com

Positions Held
  1990-91  Member, Assurance Committee, Uttar Pradesh Legislative Council
  1991-92  Member, Regulations Review Committee, Uttar Pradesh Legislative Council
  General Secretary, Samajwadi Party, Uttar Pradesh
  1992-93  State Minister, PWD and Parliamentary Affairs, Government of Uttar Pradesh
  Member, Privileges Committee, Uttar Pradesh Legislative Council
Member, Public Accounts Committee, Uttar Pradesh Legislative Council
Chairman, Uttar Pradesh Legislative Council
Chairman, Uttar Pradesh Backward Classes Finance and Development Corporation Limited
Elected to Rajya Sabha
Member, Committee on Rules
Member, Committee on Science and Technology, Environment and Forests
Member, Committee on Petroleum and Natural Gas

Established ten educational institutions in different districts of Uttar Pradesh, which are conducting various courses to promote education and make it accessible to the masses; youths of various districts in the State are getting benefitted regularly through education aimed at enhancing their social, economic and intellectual standards and are serving in different spheres in the country; *Founder*, (i) Ch. Ram Gopal Singh Vidhi Mahavidyalaya, Mohanpuram, Mehrabn Singh Ka Purva, Kanpur Nagar, (ii) Shivlok Mahila Mahavidyalaya, Kanpur Nagar, (iii) Shivlok Sadhana Kaksh P.G. College, Kanpur Nagar, (iv) Ch. Harmohan Singh Education Centre Inter College, Kanpur Nagar, (v) Shrimati Gaya Kumari Yadav Kanya Inter College, Kanpur Nagar, (vi) Ch. Ram Gopal Singh Inter College, Akbarpur Jhabaiya, Kanpur Dehat, (vii) Ch. Balwant Singh Inter College, Barra-Tharra, Kakwan, Kanpur Dehat, (viii) Ch. Harmohan Singh Paramedical Sciences and Nursing Institute, Kanpur Nagar, (ix) Ch. Harmohan Singh Education Centre, Tatya Tope Nagar, Kanpur, (x) G.K. Public School, Jainpur, Kanpur Dehat, (xi) Swami Shivendra Puri Mahamandleshwar Library, Kanpur Nagar and (xii) Ch. Harmohan Singh Old Age Home (Vridha Ashram)

Football, badminton, table-tennis and *kabaddi*

Russia, Denmark, Spain, U.K. and France
YAJNIK, DR. AMEE
[Indian National Congress — Gujarat]

Father’s Name  Late Harshadray Ravishanker Yajnik
Mother’s Name  Shrimati Pariseema H. Yajnik
Date of Birth  27 July 1959
Place of Birth  Ahmedabad (Gujarat)
Marital Status  Married on 18 January 1990
Spouse’s Name  Shri Ajay J. Patel
Children  One son
Profession  Lawyer and Political and Social Worker
Permanent Address  ‘AMEYA’, 6-ADC Society, Behind Sahajanand College, Ambawadi, Ahmedabad-380015 (Gujarat) Tel.: 079-26300869 Fax: 079-26300861 E-mail: ayajnik@hotmail.com
Present Address  7, Meena Bagh, Maulana Azad Road, New Delhi-110011 Tel.: 23062531 E-mail: amee.yajnik@sansad.nic.in
Positions Held
1992-93  Member, Mahila Samakhya - Gujarat State Program Committee for Women
1996-99  Assistant Government Pleader and Additional Public Prosecutor, High Court of Gujarat
1998-99  
Member, Gujarat State Ethical Committee on AIDS

2006-2017  
Senior Counsel for the Official Liquidator, High Court of Gujarat, Ministry of Company Affairs, Union of India

2008-2011  
Additional Central Government Standing Counsel, High Court of Gujarat

2008-2016  
Senior Standing Counsel for the Central Board of Excise and Customs

2010  
Member, All India Congress Committee

2014  
National Media Panelist, Congress Party

April 2018  
Elected to Rajya Sabha

June 2018 onwards  
Member, Committee on Industry

**Books Published**

*Co-authored* book “Electricity Reforms in India” and PESD Working Papers on “Power Sector Reforms” published by Institute for International Studies, Stanford University; *published* numerous articles related to law, society and environment in reputed academic national and international journals

**Social and Cultural Activities, Literary, Artistic and Scientific Accomplishments and other Special Interests**

Has been *pro bono* lawyer for women for the last 24 years and conducted numerous legal awareness programmes for women and gender justice related work at grass root level; appointed as *Member* of Inquiry Committees for Patan Gang Rape Case of Gujarat in 2008, for deaths of minor girls in B.T. Cotton Fields in Gujarat, 2009 and Female Foeticide Case in Gujarat, 2010; *Member* of Global Action Committee for Elimination of Family Violence, Alternate International Board; *Member*, India Section, Women’s International League for Peace and Freedom; *Member* of Complaints Committee for sexual harassment of women at Workplace, High Court of Gujarat and Women Cell, Doordarshan, Prasar Bharti, Ahmedabad; *Visiting Faculty* at Indian Institute of Management, Ahmedabad; *Guest Faculty* at Nirma Institute of Management, Ahmedabad Management Association, Lal Bahadur Shastri National Academy for Administration, Mussoorie, Sardar Patel Institute for Administration, Ahmedabad, National Judicial Academy, Bhopal and other educational institutes; *Joint Editor*, Gujarat Law Herald published by Bar Council of Gujarat, 2000-2010; *Advisory Council Member*, Gujarat Current Digest since 2009; *Founder Member* and *Former President*, All India Federation of Women Lawyers, a national organization working for women empowerment and legal rights of women;
Former Vice-President, Indian Lawyers’ Association, Gujarat Chapter; Weekly Column Writer on Women Adhikar in Divya Bhaskar and “Law for Ladies” in Sandesh (Gujarati dailies)

**Sports, Clubs, Favourite Pastimes and Recreation**

Trekking, painting, listening to Indian classical music and reading

**Countries Visited**

Widely travelled; U.S.A., Canada, U.K., Europe, Japan, Singapore, Hong Kong, China, Malaysia and South Africa

**Other Information**

Participated in (i) CEDAW-NGO Meeting, United Nations at Geneva (Switzerland), 2014, (ii) NGO Meeting at U.N., New York (U.S.A.) and (iii) WILPF World Conference, the Hague, 2015; invited as a Speaker at national, international seminars and conferences; presented papers on Gender Justice, Environmental Law, Business Law and Climate Change at the Central European University at Budapest, Haas School of Business, University of Berkeley, U.S.A., World Conferences on Family Violence at Singapore and Nicosia, World Summit on Sustainable Development, Johannesburg and International Conference on Environment Management and Law at Cyprus; was Special Invitee to Kuala Lumpur (Malaysia) to attend the International Task Force on Women and Information and Communications Technology; invited as Expert on environment law by the World Bank and Institute of Global Strategies, Japan; awarded, (i) Bhaskar Woman of the Year 2010, Gujarat, (ii) Pratham Girnar Shiromani Prathibha Award, 2012 by Prasar Bharti, (iii) Ladli Media Award, 2012, (iv) Outstanding Woman by National Commission for Women on 8 March 2013 and (v) Leading Humanitarian Award, 2015 by Women Leaders of India Group
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